

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF JANUARY 2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/1/2025	03-01-2025	Punjab National Bank Vs GURSIMRAN KAUR	NITIN GARG	9958986363	info@knowlex.in	24.12.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-1/2025	03.01.2025	SMFG INDIA CREDIT LTD. VS. NIKHIL GUPTA	KARAN CHHIBBER	9560099232	karanchibber422@gmail.com	24.12.2024
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-12/25	07.01.2025	AXIS BANK VS. KRISHNA PAL SINGH	ANUPAM SINGHH	9654926809	anupamsingh@gmail.com	04.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/21/2025	08-01-2025	M/S KANSAL METAL PVT. LTD VS M/S RTC INDUSTRIES	DEVINDER PAL	9999 758272	ltext.adv@gmail.com	04.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-15/2025	09.01.2025	ICICI BANK VS. RATAN LAL	SATISH KUMAR	9958676776	SATISH@KLFINDIA.COM	10.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-19/2025	10.01.2025	ANA MALHOTRA VS. GATEWAY OVERSEAS LTD.	BHARAT GUPTA	9856040851	Legistauxiliary@gmail.com	09.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-22/2025	10.01.2025	D.D. AGGARWAL VS. CAPRISO FINANCE	MANPREET KAUR	9873288908	manpreetkaurmarwa@gmail.com	09.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-25/2025	10.01.2025	CLIX CAPITAL SERVICES VS. STM LAB	RAVI SHANKAR GARG	9811252038	advocatersgarg@gmail.com	09.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-30/2025	14.01.2025	ICICI BANK VS. BANSAL SAREE EMPORIUM	VIKAS CHOPRA	9212036118	Vikaschopraadv@gmail.com	13.01.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/59/2025	15-01-2025	ANIL KUMAR BANSAL Vs JRD INFRATECH PVT LTD	DHEERAJ JAGWANI	997144699	dheerajjagwani@gmail.com	14.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-31/25	16.01.2025	TATA CAPITAL VS. SOURAV CHAUDHARY	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	15.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS (COMM)/78/2025	17-01-2025	KRBL LIMITED Vs PAS AGRO FOODS	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedadunited.com	16.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/82/2025	18-01-2025	GIAN CHAND JAIN Vs NORTHERN RAILWAYS	RAHUL KUMAR	9582986102	adv.rahulkumargmail.com	17.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-59/2025	18.01.2025	TATA CAPITAL VS. CHARENJIT SINGH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	17.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-41/2025	18.01.2025	REKHA ROHTAGI VS. SURYA SANITARY TRADERS	K.K. SRIVASTAVA	9811062684	Kishore.srivas@gmail.com	17.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-47/2025	20.01.2025	JAI SINGH BUDANIA VS. RAM SHYAM	MUKESH KR. SHARMA	9811461918	Adv.mukeshkumarsharma9944@gmail.com	18.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-54/2025	21.01.2025	BINDAL SMELTING PVT. LTD. VS. ELECTRONIK POWER BATTERIES	AMIT TEWARI	9818180025	ATANDA.ADV@GMAIL.COM	20.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS (COMM)/100/2025	21-01-2025	LUMAX ELECTRONICS PVT LYD Vs PADAM CHAND LODHI	SURINDER KAUL	9313622209	surinderkaul200@gmail.com	120.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-52/2025	21.01.2025	SHELLS INDIA PVT. LTD. VS. CRESCENT DOTS N LINES PVT. LTD.	NAMIT SURI	8595313108	Listing@lexindis.com	20.01.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-76/2025	21.01.2025	INDOSTAR CAPITAL FINANCE LTD. VS. MUKHTIYAR SHAH			SOURABH CHOUBEY	9990241436	sourabh@firstassociates.in	20.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-85/2025	22.01.2025	TATA CAPITAL LTD. VS. ANIL KR. VERMA			Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	21.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-87/2025	22.01.2025	TATA CAPTAL LTD. VS. RAJESH NAHAR SINGH			SACHIN KATYAL	9205063230	te2al@Katvallassoies.es.eo1n	21.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Execution Petition	EX. COMM-64/2025	23.01.2025	PUNJAB NATIONAL BANK VS. HYDROFAB TECHNOLOGY INDIA LTD.			SUDHIR KUMAR SINGH	9868927179	sksinghadvdelhi@gmail.com	22.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS (COMM)/106/2025	23-01-2025	SHRI LAXMI NARAIN Vs M/s. MAYASHEEL RETAILS INDIA PVT. LTD.			B. KHAN	9312313716	b.khan11@gmail.com	22.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS (COMM)/112/2025	24-01-2025	SURENDER SEHGAL Vs RIKESH KUMAR RAM			VINEET KALRA	9999274724	vineetkalralegal@gmail.com	23.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS (COMM)/113/2025	24-01-2025	GAURAV TYAGI Vs MUNICIPAL CORPORATION OF DELHI			SATYENDRAK UMARSINGH	9811161525	sksinghll6@gmail.com	23.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS (COMM)/119/2025	25-01-2025	AKHILESH KUMAR RATHORE Vs DEVARAM CHAUDHARY			ANIL HAJELAY	9910985431	hajelaylawassociates@gmail.com	24.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Possession	CS COMM-126/2025	27-01-2025	MOHD KASHIF Vs DINASH KUMAR			IMRAN AHMED	9350460168	imahd2012@gmail.com	25.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-127/2025	27-01-2025	ROHIT JAIN Vs MAMTA CRETA			MUNISH VOHRA	9811427955	munishlaw.vohra@gmail.com	25.01.2025

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			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP(I)COMM-100/2025	27.01.2025	HDFC BANK VS. KUMUD PRATAP SINGH	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	25.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-129/2025	28-01-2025	BANK OF BARODA Vs IMRAN	RAJNISH KR. BANYAL	9810872533	Rajnish-122@yahoo.com	27.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-121/2025	31.01.2025	HDFC BANK VS. MUKEEM MUKEEM	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.01.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Arbitration Petition	OMP (I) COMM-122/2025	31.01.2025	HDFC BANK VS. RAKSHA THAKUR	Anish Bhola	9811452022	ANISH_BHOLA17@YAHOO.COM	30.01.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	3/2025	03-01-2025	ANIL CHAUDHARY Vs RAJESH JAIN	DEVENDER KUMAR SHARMA(P),	9810108402	NA	24.12.2024
			306	Execution (Comm)/	15/2025	08-01-2025	CITY ASSOCIATES Vs DELHI JAL BOARD	VINAY MOHAN SHARMA(P),	9818194170	vinaysharma679@gmail.com	04.01.2025
			306	CS (COMM)	/31/2025	09-01-2025	BISHAKHA CHAKRAVORTY Vs SHUBHABRATA CHAKRABORTY	ASHUTOSH GUPTA(P),	9891826827	NA	03.01.2025
			306	CS (COMM)/	47/2025	13-01-2025	VIRENDER KUMAR Vs UNION OF INDIA	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	08.01.2025
			306	CS (COMM)/	48/2025	13-01-2025	SANJEEV KUMAR Vs UNION OF INDIA	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	08.01.2025

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			306	Execution (Comm)/	21/2025	13-01-2025	M/s B R Enterprises Vs M/s AAA Radiators	Sachin Vats(P),	9899357709	sachinadvocatevats@gmail.com	04.12.2024
			306	Execution (Comm)	/25/2025	14-01-2025	UNICORN DENMART LTD Vs BUDDHA INSTITUTE OF DENTAL SCIENCE AND HOSPITAL	Gunjan Kumar(P),	9313350568	gk@cgk.legal	13.01.2025
			306	OMP (I) (COMM)	/35/2025	16-01-2025	TATA CAPITAL LTD Vs OM PARKASH	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	10.01.2025
			306	Misc DJ	/32/2025	16-01-2025	EAGLE IMPEX Vs KAYCEE RUBBER AND PLASTIC CO	Amrita Sarkar(P),	9810182555	lex.alliance@yahoo.com	04.01.2025
			306	Execution (Comm)/	37/2025	16-01-2025	RAKESH Vs MUNICIPAL CORPORATION OF DELHI	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	14.01.2025
			306	CS (COMM)	/69/2025	16-01-2025	ASHOK KAPOOR Vs M/S KASRR	Bharat Prakash(P),	9810801651	sanjeev.bindal@rkca.net	15.01.2025
			306	OMP (I) (COMM)/	36/2025	16-01-2025	TATA CAPITAL LTD Vs RAMESH KUMAR	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	10.01.2025
			306	CS (COMM)/	75/2025	17-01-2025	M/S SURINDRA PACKAGING PVT LTD Vs SARVAPREET SINGH	Neeraj Gupta(P),	9811267045	info@juslawoffices.com	10.01.2025

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			306	CS (COMM)/	74/2025	17-01-2025	ARPIT KEYAL Vs PARVEEN AHUJA	ANKIT GUPTA(P),	8860353372	advocateankit1990@gmail.com	15.01.2025
			306	OMP (I) (COMM)/	51/2025	18-01-2025	TATA CAPITAL LTD Vs MOHD SAJID ALI	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.01.2025
			306	CS (COMM)	780/2025	18-01-2025	VIKAS GOEL Vs MUNICIPAL CORPORATION OF DELHI AND ANR	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	14.01.2025
			306	OMP (I) (COMM)/	48/2025	18-01-2025	TATA CAPITAL LTD Vs JOGINDER PAL	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.01.2025
			306	OMP (I) (COMM)/	49/2025	18-01-2025	TATA CAPITAL LTD Vs MANSHU SINGH CHAUHAN	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.01.2025
			306	OMP (I) (COMM)/	50/2025	18-01-2025	TATA CAPITAL LTD Vs PUSHPENDRA GURJAR	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	16.01.2025
			306	CS (COMM)/	93/2025	20-01-2025	VRS INTERNATIONAL PVT LTD Vs A3 CHARGE PVT LTD	MADHURESH CHAUDHARY(P),	981082177	CHAMBERSOFFGG@GMAIL.COM	23.12.2024
			306	Execution (Comm.)	755/2025	21-01-2025	LAXMI PUBLICATIONS PVT LTD Vs MAGADH UNIVERSITY	RAKESH KUMAR	9810940055	NA	08.01.2025

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			306	OMP (I) (COMM.)/	77/2025	21-01-2025	TATA CAPITAL LTD Vs VARUN BISHT	P.S. RANA	9953455007	psrana2013.sr@gmail.com	15.01.2025
			306	Misc DJ/	50/2025	21-01-2025	M/S CAPITAL HIND FINANCE PVT LTD Vs VIKRAM SHARMA	Manish Rohilla(P),	9541266150	saiandcolawfirm@gmail.com	20.01.2025
			306	CS (COMM)/	105/2025	22-01-2025	NISHANT BANSAL Vs JASKARAN SINGH PROP OF GURU NANAK ENTERPRISES	sahib rajput(P),	9953029394	advankitrajputo7@gmail.com	18.01.2025
			306	Execution (Comm)/	58/2025	22-01-2025	BINDAL SMELTING PVT LTD Vs Power And Energy Systems through its Partners	AMIT TEWARI(P),	9818180025	atanda.adv@gmail.com	18.01.2025
			306	CS (COMM)/	109/2025	23-01-2025	PRATEEK JAIN Vs MOHD NASRULLA	RAM PRAKASH SONI(P),	9958430361	info@rpssolution.com	21.01.2025
			306	CS (COMM)/	115/2025	24-01-2025	SWETA RAJ Vs SAURABH GOEL	Awnish Kumar(P),	89993 1600	awnishkumarrai@gmail.com	22.01.2025
			306	CS (COMM)/	116/2025	24-01-2025	VIPIN GUPTA Vs MUNICIPAL CORPORATION OF DELHI	VIPIN RANA(P),	882675545	paorvinsingh@gmail.com	22.01.2025
			306	CS (COMM)	/111/2025	24-01-2025	M/S RANGOLI HANDLOOM PVT LTD Vs SANJEEV KUMAR JAIN	Siddhant Banga(P),	999369931	siddhantbanga04@gmail.com	18.01.2025

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			306	CS (COMM)	118/2025	25-01-2025	SACHIN JAIN Vs M/S SOPAN INTERNATIONAL			Aditya Jain(P),	8383953944	jain.adityaraj@yahoo.com	24.01.2025
			306	CS (COMM)/	122/2025	25-01-2025	STATE BANK OF INDIA Vs NEHA AGGARWAL			ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	23.01.2025
			306	Execution (Comm)/	69/2025	25-01-2025	NITIN GARG Vs RUCHIKA WALIA			RANJIT KUMAR(P),	9310937484	advocateranjitkumar@yahoo.com	22.01.2025
			306	CS (COMM)/	121/2025	25-01-2025	GOLDEN HOSIERY MANUFACTURING COMPANY PVT LTD Vs KAMAL KANT BHALLA			M Tarique Siddiqui(P),	9811202991	tarique379@gmail.com	22.01.2025
			306	CS (COMM)/	120/2025	25-01-2025	ESPAL AND COMPANY Vs KAMAL KANT BHALLA			M Tarique Siddiqui(P),	9811202991	tarique379@gmail.com	22.01.2025
			306	OMP (I) (COMM)/	108/2025	27-01-2025	HDFC BANK LTD Vs RIJWAN MISRUDDIN			ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	24.01.2025
			306	Execution (Comm)/	71/2025	27-01-2025	Santoshi Gold Pvt Ltd Vs SAGAR AGGARWAL			deepak chopra(P),	9811104015	akchopra_adv@yahoo.com	15.01.2025
			306	CS (COMM)/	134/2025	29-01-2025	ROLLING ELEMENTS PVT LTD Vs GILL AGRICULTURAL IMPLEMENTS PVT LTD			Anil Kumar(P),	9313579493	adv.anilsingh88@gmail.com	26.01.2025

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			306	OMP (I) (COMM)/	129/2025	31-01-2025	HDFC BANK LTD Vs JAKHRU SAFI MOHD	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.01.2025
			306	OMP (I) (COMM)/	130/2025	31-01-2025	HDFC BANK LTD Vs SAMARTH KUMAR GUPTA	ANISH BHOLA(P),	9811452022	Anish_bhola@yahoo.com	29.01.2025
			306	CS (COMM)/	143/2025	31-01-2025	M/s CAPITAL METALS Vs DHARAMPAL GUPTA SOLE PROPRIETOR OF M/S SEEMA INDUSTRIES	DILIP SINGH(P),	9810111052	office.dilipsingh@gmail.com	29.01.2025

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3	MS. ILLA RAWAT, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 15/25	07.01.2025	SURAJ SURI VS MRS. SHIKHA KHANNA			AKSHAY SUNJJA	9810106388	AKSHAYSUNEJA12@GMAIL.COM	03.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 20/25	08.01.2025	J&K BANK LTD. VS MD SUHAIL KHAN			OAYIB QURESH	8800543987	SOAYIB@GMAIL.COM	06.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 38/25	10.01.2025	UCO BANK VS ISRAR KHAN			SH KUMAR SHA	9968067667	ADV.YOGESHSHARMA121@GMAIL.COM	08.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 40/25	10.01.2025	ANILA MITTAL PROP. M/S SZED CONTROL SYSTEM VS M/S JODARPUR AGRO PRODUCTS LTD			NIPUN GUPTA	9899990070	LEGAL.NKPARTNERS@GMAIL.COM	07.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 50/2025	14.01.2025	ARCHIT GPUTA SOKE PROP. SHREE KRISHNA ENTEP VS MS. SARITA RAND PROP M/S AROMA SPICE INDURTRIAL			ATIN AGGARWA	9953283177	J.KA.LEGAL@GMAIL.COM	17.12.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 66/25	16.01.2025	M/S SUPER INDIA SHOE MATERIAL P.LTD. VS SH. RAM SORUP			MEENA CHAUDHARY SHARMA	9811047445	MCSADVOCATE@GMAIL.COM	20.12.2024
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 89/25	20.01.2025	M/S RAJ LAXMI METALS P. LTD. VS BHARM PAL			BINOD KR. AGGARWAL	9810287596	BKA.ADVOCATE@GMAIL.COM	17.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 107/25	23.01.2025	M/S SILVERTONES SPECIALITYH TEDTILE P.LTD. VS M/S SUDHA SALES & ORS.			MANDEEP SING	8802193698	NOT PROVIDED	18.01.2025
			n Block, Tis Hazari	Suit for Recovery	CS COMM 108/2025	23.01.2005	PUNJAB NATIONAL BANK VS GALAXY INDUSTRIES			K BANDYOPADI	9818307300	SYAK.LAW@GMAIL.COM	19.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 124/2025	27.01.2025	BANK OF BARODA VS ANUP SAMADDER			ND BALLABH PA	9718618928	GOVIND19FEB@GMAIL.COM	24.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 125/2025	27.01.2025	MD KASHIF VS VINOD KUMAR JAIN			MARAN AHMAI	9350460168	IMAHD2012@GMAIL.COM	24.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 130/25	28.01.2025	LALIT KUMAR TATAR VS GILL AGRICULTURAL IMPLEMENTS PVT LTD.			LIL KUMAR SING	9313579493	ADV.ANILSINGH88@GMAIL.COM	26.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 05/2025	03.01.2025	AXIS BANK LTD. VS MANOJ KUMAR			ANUPAM SINGH	9654926809	ANUPAMSINGH@GMAIL.COM	23.12.2024

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			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34	OMPCOMM 01/2025		ASI ENTERPRISES & ORS	UGRO CAPITAT LTD.		ASHPAL SINGH	986838026		
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 24/2025	14.01.2025	TATA CAPITAL LTD.	VS RAMESH KUMAR		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	10.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 25/2025	14.01.2025	TATA CAPITAL LTD.	VS RAMESH KUMAR		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	10.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 43/2025	18.01.2025	TATA CAPITAL LTD.	VS RAMAN KHERA		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 44/2025	18.01.2025	TATA CAPITAL LTD.	VS MALTI RAM YADAV		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 45/2025	18.01.2025	TATA CAPITAL LTD.	VS KEWAL KISHA		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 46/2025	18.01.2025	TATA CAPITAL LTD.	VS ISHAN REHEJA		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 47/2025	18.01.2025	TATA CAPITAL LTD.	VS ISH KARIR		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 70/2025	20.01.2025	MAHINDRA FINANCE VS MUKESH SIKREWAL			MAYANK MAHAJAN	9873347330	MAYANKMAHJAN05@YAHOO.COM	18.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 75/2025	21.01.2025	M/S INDOSTAR CAPITAL FIN LTD	VS RAJENDRA SINGH		RABH CHOUDEH	9990241436	SOURABH@FIRSTASSOCIATES.IN	19.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 79/2025	22.01.2025	TATA CAPITAL LTD.	VS SURESH SINGH		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 80/2025	22.01.2025	TATA CAPITAL LTD.	VS ANKIT SHUKLA		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 81/2025	22.01.2025	TATA CAPITAL LTD.	VS ANKUR JAISWAL		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 99/2025	27.01.2025	HDFC BANK LTD.	VS VAIBHAV CHAUHAN		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHO.COM	24.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 112/2025	29.01.2025	SHRI RAM TRANSPORT FIN LTD.	VS RAJ KUMAR		HEFALI KISHOR	7742705005	SHEFALIKISHORE93@GMAIL.COM	27.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 138/2025	30.01.2025	LAXMI NARAYAN	VS MCD		HENDER KR. S	9811161525	SKSINGH116@GMAIL.COM	28.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 117/2025	31.01.2025	HDFC BANK LTD.	VS GAURAV SONI		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHO.COM	
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 118/2025	31.01.2025	HDFC BANK LTD.	VS MD AMIR		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHO.COM	
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 9	OMP(I)COMM 119/2025	31.01.2025	HDFC BANK LTD.	VS NIJAMUDDIN		ANISH BHOLA	9811452022	ANISHBHOLA17@YAHO.COM	
			303, Extension Block, Tis Hazari Courts, Delhi		MIS DJ 29/25	14.01.2025	M/S BASHESHAR LAL AMIT KUMAR	VS SH RAJ KUMAR		JATIN AGGARWAL	9953283177	JKA.LEGAL@GMAIL.COM	12.12.2024
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	14/2025	07.01.2025	RAJ KR. SHARMA	VS CHOLAMANDLAM SANJAY KR		SANJAY KURAR	9810839110	SANJAYTHAKUR786@GMAIL.COM	04.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	23/2025	14.01.2025	UMESH TYAGI	VS MCD		AKHIL RANA	7838798382	AKHILRANA@GMAIL.COM	12.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	24/2025	14.01.2025	NURUDDIN	VS PAWAN KR. GUPTA		MD. TARIQ	9756615934	TMOHD.5407@GMAIL.COM	09.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	29/2025	14.01.2025	UMESH TYAGI	VS MCD		AKHIL RANA	7838798382	AKHILRANA@GMAIL.COM	12.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	53/2025	21.01.2025	SUNDARAM FIN.	VS MADAN MOHAN		NITIN MEHTA	880221824	NITINMEHTAASSOCITAS@GMAIL.COM	20.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	EXECUTION	57/2025	22.01.2025	KANCHAN FASHION PVT	VS ABHA		SUBHASH CHANDRA	9810459344	SUBHASHCHANDRAADV.31@GMAIL.COM	20.01.2025

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			305	EXECUTION	65/2025	24.01.2025	GS LOGISTICS PVT. LTD. VS FRANCISAN	KAMLESH SURESH PD.	NOT PROVIDED	NOT PROVIDED	23.01.2025
			305	EXECUTION	66/2025	24.01.2025	GS LOGISTICS PVT. LTD. VS FRANCISAN	KAMLESH SURESH PD.			23.01.2025
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	EXECUTION	EX (COMM)9/2025	07.01.2025	ASHOK KUMAR AND SONS V/S VIPIN ARYA	ANKIT GUPTA	9999568813	ANKIT09@YAHOO.COM	04.01.2025
			304	RECOVERY	CS (COMM)18/2025	08.01.2025	S.CHAND AND CO LTD V/S KBT BOOK INDIA	RAJESH	9810195013	KUMARRAJESHADV@YAHOO.COM	23.12.2024
			304	RECOVERY	CS (COMM)06/2025	04.01.2025	SHIVA ENTERPRISES V/S KRAFT KRAFT INTERNATIONAL	Rajesh Lathigara	7982993693	rajeshlathigara1068@gmail.com	03.01.2025
			304	MISCELLENOUS	MISC DJ/8/2025	08.01.2025	KOHLI BROTHERS VS INTEC INDIA LTD	RAJIV GUPTA	9811284735	JAWNRAJIV@GMAIL.COM	21.12.2024
			304	ARBITRATION	OMP I 18/2025	09.01.2025	TATA CAPITAL LTD V/S DEEWAN SINGH	ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	21.12.2024
			304	MISC. EXECUTION	M.EX/1/2025	13.01.2025	PRACHI INDIA PVT LTD V/S ANKIT	D.R. JAIN	9871059347	DJAIN5857@GMAIL.COM	09.01.2025
			304	ARBITRATION	OMP I COMM/30/2025	15.01.2025	TATA CAPITAL LTD V/S RAMESH KUMAR	ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	10.01.2025
			304	ARBITRATION	OMP I COMM/29/2025	15.01.2025	TATA CAPITAL LTD V/S RAMESH KUMAR 9370	ANISH BHOLA	9811452022	ANISH_BHOLA17@GMAIL.COM	10.01.2025
			304	RECOVERY	CS (COMM)64/2025	16.01.2025	CANARA BANK V/S SABINA AND ANR	ANUJ AGGARWAL	9999490798	ADVOCATEANUJAGGARWAL@YAHOO.COM	13.01.2025
			304	RECOVERY	CS (COMM)64/2025	16.01.2025	WELLVERSED HEALTH PVT LTD V/S ASHOK KUMAR	KUNAL KHANNA	9999757185	IP.KUNALKHANNA@GMAIL.COM	13.01.2025
			304	RECOVERY	CS (COMM)-90/2024	20.01.2025	M/S MEENAKSHI TRADERS VS.AGRITECH ENTERPRISES	SH. MANOJ GA	9267935344	NA	11.01.2025

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			304	U/S 9 ARBITRATION	OMP (I) (COMM)-71/2025	20.01.2025	TATA CAPITAL LTD. VS. SARAFAT ALI	SH.ANISH BHO	9811452022	ANISH_BHOLA17@GMAIL.COM	16.01.2025
			304	U/S 9 ARBITRATION	OMP (I) (COMM)-71/2025	20.01.2025	TATA CAPITAL LTD. VS. HAPPY KUMAR	SH.ANISH BHO	9811452022	ANISH_BHOLA17@GMAIL.COM	16.01.2025
			304	RECOVERY	CS (COMM)102/2025	22.01.2025	UNION BANK OF INDIA V/S NAGE	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	16.01.2025
			304	EXECUTION	EX COMM70/2025	27.01.2025	PARAG INTERNATIONAL V/S OPE	MRIDUL	9873401065	MRIDU2000.BANSA L@GMAIL.COM	16.01.2025
			304	ARBITRATION	OMP I COMM/110/2025	28.01.2025	HDFC BANK LTD V/S SANDEEP RAS	SH.ANISH BHO	9811452022	ANISH_BHOLA17@GMAIL.COM	27.01.2025
			304	ARBITRATION	OMP I COMM/109/2025	28.01.2025	HDFC BANK LTD V/S JONU GANG	SH.ANISH BHO	9811452022	ANISH_BHOLA17@GMAIL.COM	27.01.2025
			304	MISCELLENOUS	MISC DJ/70/2025	28.01.2025	R.S TRADING COMPANY V/S ADIT	RAUNAK	9717959373	NA	25.01.2025
			304	EXECUTION	EX (COMM)77/2025	29.01.2025	J.P. TEXTILES V/S HANDFAB ALE	PRATEEK	9211180301	PRATEEKGANDOTR A14@GMAIL.COM	25.01.2025
			304	RECOVERY	CS (COMM)-140/2025	31.01.2025	KRISHAN MURARI TRIPATHI VS. N	SH. DEEPAK KU	8178674311	deepaksrivastav2508@gmail.com	27.01.2025
			5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	ARBITRATION	OMP (I) (COMM)/9/2025	03-01-2025	ANO FABRICS PVT LTD Vs S T TEX	Asha Sharma(P)
			305	ARBITRATION	OMPI (I) (COMM)-8/2025	03.01.2025	AXIS BANK LTD. VS. AMIT GOEL	L. ANUPAM SINC	9654926809	anunamisirnh(m_gmail.com	25.12.2024

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			305	RECOVERY	CS (COMM)/5/2025	03-01-2025	AMIT KHANNA Vs Amit Bajaj	Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	24.12.2024
			305	EXECUTION	Execution (Comm)/7/2025	04-01-2025	Y CHAIN PVT LTD Vs M/S SUMER	SHRUTI(P),	931565670	legalcomfort@rediffmail.com	14.12.2024
			305	RECOVERY	CS (COMM)/33/2025	08-01-2025	S HDFC ERGO GENERAL INSURAN	Sunil Kumar(P),	810294088	advanshul04@gmail.com	03.01.2025
			305	RECOVERY	CS (COMM)/88/2025	09-01-2025	iversal Aluminium House Vs Ms Ste	akshay Gupta(P)	9013490134	guptakshay@outlook.com	15.12.2024
			305	RECOVERY	CS (COMM)/184/2025	09-01-2025	HARASHTRA Vs WHITE MEAT AN	N KUMAR SINC	9540649131,	advocatesuman82@gmail.com	08.01.2025

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			305	RECOVERY	CS (COMM)/36/2025	09-01-2025	van Gupta Vs SUNIL KAMAL KAPO	MOHAN SHAR	9818194170	vinaysharma679@gmail.com	07.01.2025
			305	EXECUTION	Execution (Comm)/22/2025	10-01-2025	AB NATIONAL BANK Vs SAPNA MIN	INITIN GARG(P)	9958986363	info@knowlex.in	28.12.2024
			305	ARBITRATION	OMP (I) (COMM)/40/2025	14-01-2025	ATA CAPITAL LTD Vs OM PARKAS	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	13.01.2025
			305	RECOVERY	CS (COMM)/71/2025	14-01-2025	AND COMPANY Vs Ranbir Kumar	ubhashish Roy(I	9811202991	tarique379@gmail.com	10.01.2025
			305	RECOVERY	CS (COMM)/58/2025	14-01-2025	ARA BANK Vs VIJENDER KUMAR	NUJ AGARWAL(I	9999490798	advocateanujagarwal@yahoo.com	09.01.2025

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			305	ARBITRATION	OMP (I) (COMM)/41/2025	14-01-2025	PITAL LTD Vs SOURAV CHOUDHAN	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	13.01.2025
			305	RECOVERY	CS (COMM)/72/2025	16-01-2025	D Vs FARHANA BEGAM TRADING	JNAL KHANNA(C)	9999757185	nalkhanna@gmail.com	13.01.2025
			305	ARBITRATION	OMP (I) (COMM)/73/2025	16-01-2025	ATA CAPITAL LTD Vs OM PARKAS	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	15.01.2025
			305	RECOVERY	CS (COMM)/73/2025	16-01-2025	DIAMOND PVT LTD Vs AMIT BHO	RITESH(P),	9999495500	monsahk@yahoo.com	13.01.2025
			305	ARBITRATION	OMP (I) (COMM)/65/2025	18-01-2025	A CAPITAL LTD Vs VINEET AGARV	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	17.01.2025

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			305	RECOVERY	CS (COMM)/87/2025	18-01-2025	Prprises Vs sinwoo park india private	Karan Jain(P),	9BI036'7549	advocatekj@gmail.com	03.01.2025
			305	RECOVERY	CS (COMM)/97/2025	20-01-2025	L PVT LTD Vs M/S PRASANNABIC	CAS DEEP JAIN(9588100261	LAWVIKAS99@GMAIL.COM	25.12.2024
			305	RECOVERY	CS (COMM)/96/2025	20-01-2025	R METALS PVT LTD Vs JMV LPS L	KUMAR AGRAV	9810287596	bka.advocatc@gmail.com	17.01.2025
			305	RECOVERY	CS (COMM)/95/2025	20-01-2025	DADLINES PVT LTD Vs AISHWARY	SHIL KUMAR(I	8527130065	adv.sushil777@gmail.com	17.01.2025
			305	RECOVERY	CS (COMM)/94/2025	20-01-2025	ENAKSHI TRADERS Vs M K TRAD	MANOJ GARG(P	9267935344	NA	16.01.2025

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			305	RECOVERY	CS (COMM)/131/2025	21-01-2025	HURIYA Vs CHHATERPAL SINGH	J. S.K. SRIVATSVA	8800486986	sksrivastava069@gmail.com	21.11.2024
			305	ARBITRATION	OMP (I) (COMM)/115/2025	24-01-2025	TA CAPITAL LTD Vs SAMEER YADAV	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	23.01.2025
			305	ARBITRATION	OMP (I) (COMM)/116/2025	24-01-2025	TA CAPITAL LTD Vs SHALINI GUPTA	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	23.01.2025
			305	ARBITRATION	OMP (I) (COMM)/135/2025	24-01-2025	CAPITAL LTD Vs YOGENDRA SHARMA	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	23.01.2025
			305	RECOVERY	CS (COMM)/141/2025	27-01-2025	ARA BANK Vs M/S AL-AMEEN FABRI	Harshit Gupta(P)	7417442181	hngupta466@gmail.com	25.01.2025

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			305	EXECUTION	Execution (Comm)/70/2025	27-01-2025	INTERNATIONAL Vs OPERA GLOBAL	RIDUL BANSAL	9873401065	mirdul20000.bansal@gmail.com	23.01.2025
			305	MISC. APPLICATION	MISC. DJ73/2025	28.01.2025	SALES CORPORATION VS. PANKJ	MADHAV KUM	9560366379	admadvhvkumar@gmail.com	16.12.2024
			305	ARBITRATION	OMP (I) (COMM)-114/2025	29.01.2025	AM TRANSPORT VS. SHAAN MOHA	SHRUIT GUP	7742705005	shelalishor93@gmail.com	27.01.2025
			305	EXECUTION	Execution (Comm)/78/2025	30-01-2025	TRIAL CORPORATION Vs MS SHA	ALU KUMARI	9996397065	aatibhalla249@gmail.com	28.01.2025
			305	EXECUTION	Execution (Comm)/79/2025	30-01-2025	n dass Vs oriental insurance compar	PREM GARG(P)	8860844670	premgarg.legal@yahoo.com	28.01.2025

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			305	ARBITRATION	OMP (I) (COMM)/137/2025	31-01-2025	TATA CAPITAL LTD Vs AJAY AJAY	NISH BHOLA(P	9811452022	Anish_ bhola17@yahoo.com	30.01.2025
			305	ARBITRATION	OMP (I) (COMM)/136/2025	31-01-2025	C BANK LTD Vs RAJESHWAR MANN	NISH BHOLA(P	9811452022	Anish_ bhola17@yahoo.com	30.01.2025

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6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	Misc DJ	16/2025	09-01-2025	ICICI Bank Vs	SAVITA VERMA		SATISH KUMAR	9811191050	satish@kfindia.com	18.12.2024
			410	Execution (Comm)	36/2025	16-01-2025	Inland World Logistics Pvt Ltd Vs	Prakash Shekhawa			9811165702	N/A	09.01.2025
			410	Misc DJ	26/2025	07-01-2025	PUMA SE Vs	RAMESH SAINI		RACHI GUPTA(P)	9911703098	prachi.gupta@pamslegal.com	07.01..2025
			410	CS (COMM)	63/2025	15-01-2025	CANARA BANK Vs	VIKRAM AND A		Arun Yadav(P),	9910431437	ArunYadav803@gmail.com	07.01..2025
			410	Execution (Comm)	49/2025	20-01-2025	UMESH TYGAI Vs	MCD		Akhil Rana(P),	7838798382	Adv.akhilrana@gmail.com	10.01.2025
			410	OMP (I) (COMM)	42/2025	17-01-2025	TATA CAPITAL LTD Vs	OM PARKA		NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	10.01.2025
			410	OMP (I) (COMM)	74/2025	20-01-2025	TATA CAPITAL LTD Vs	DEEPAK SI		NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	16.01.2025

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			410	CS (COMM)	128/2025	28-01-2025	M/S AUTO LOGISTICS INDIA Vs THE NEW INDIA ASSURANCE CO LTD	Daljeet Singh(P)	9810252429	daljeetsinghadv@gmail.com	21.01.2025
			410	OMP (I) (COMM)	90/2025	23-01-2025	TATA CAPITAL LTD Vs AMIT KUMAR	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			410	OMP (I) (COMM)	89/2025	23-01-2025	TATA CAPITAL LTD Vs AMARDEEN	NISH BHOLA(P)	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			410	CS (COMM)	2/2025	03-01-2025	AMIT KHANNA VS. SANDEEP KUMAR	H. VIKAS BHATT	9811379676	vksbht6@gmail.com	24.12.2024
			410	CS (COMM)	7/2025	04-01-2025	M/S. ORANGE EDUCATION PVT. LTD. VS. LUCA BERTON	AVEEN KR. TRIPATHI	9810419936	naveentripathi3012@gmail.com	28.12.2024
			410	CS (COMM)	8/2025	04-01-2025	RAJEEV MEHRA AND ANR. VS. TARUN GUPTA AND ANR.	TISH PRAKASH	9310411779	info@centurylawfirm.in	27.12.2024
			410	CS (COMM)	14/2025	07-01-2025	AMIT KUMAR VS. VS AND V COMMUNICATION PVT. LTD.	I. ROHIT MAHTA	8445310310	mahiya310@gmail.com	23.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			410	CS (COMM)	35/2025	10-01-2025	S.K. EDUCATIONS PVT. LTD. VS. CHINTELS SCHOOL AND ANR.	ROHIT VASHIS	9810189223	rohit1996vshist@gmail.com	11.12.2024
			410	OMP (I) (COMM)	120/2025	31-01-2025	TATA CAPITAL LIMITED Vs GEET	NISH BHOLA(P	9811452022	Anish_bhola17@yahoo.com	22.01.2025
			410	CS (COMM)	142/2025	31-01-2025	ASMA BEGUM Vs MOHD SHAHID	AISAL ZAFAR(P	9990656363, 9810319145	skylegaldelhi@gmail.com	27.01.2025
			410	OMP (I) (COMM)	10/2025	04-01-2025	AXIS BANK LTD. VS. RAMKRISHNA	ANUPAM SING	9654926809	anupamjsingh@gmail.com	25.12.2024
			410	Execution (Comm)	4/2025	03-01-2025	DUGAR MARKETING VS. SANDEE	RAJIV MEHRA	9811164491	rajivmehraadv@yahoo.com	23.12.2024
			410	OMP (I) (COMM)	28/2025	14-01-2025	TATA CAPITAL LIMITED Vs OM PH	ANISH BHOL	9811452022	Anish_bhola17@yahoo.com	10.01.2025
7	SH. KUMAR DISTRICT COMMERCIAL COURT-07	MUKESH GUPTA, JUDGE,	CENTRAL COURT ROOM 302	CIVIL SUIT	OMP(I)COMM 11/2025	07.01.2025	AXIS BANK LTD. VS MANOJ KUMAR	ANUPAM SING	9654926809	anupamjsingh@gmail.com	26.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 12/2025	07.01.2025	RISHI RAJ VS ZEE MUSIC CO.	RAJESH BHATI	9811331125	bhatia_advocate@yahoo.co.in	23.12.2024
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 13/2025	07.01.2025	VIJAY KUMAR ADVANI VS RAJ KUMAR	NIRANJAN KAU	9999337791	SHIVLAWHOUSE@GMAIL.COM	24.12.2024
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 17/2025	09.01.2025	TATA CAPITAL LTD. VS VIJAY PAL SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	07.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 29/2025	09.01.2025	HEMANT SETHI VS SIDDHARTH	HARPREET SIN	9718291184	NA	13.12.2024
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 41/2025	10.01.2025	KANWAR RAJ SINGH VS JANTHA SUPER BAZAR	HEMANT GUPTA	9891265248	HEMANT.LEGAL@GMAIL.COM	09.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 37/2025	16.01.2025	TATA CAPITAL LTD. VS RAMESH KUMAR	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	15.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 79/2025	17.01.2025	SHREE GOKULAM CHIT AND FINANCE COMPANY PVT. LTD. VS REKHA DOGRA	RAKESH GARG	9990333933	ECOLAWCHAMBERS@GMAIL.COM	14.01.2025
			COURT 302	ROOM	CIVIL SUIT	CS(COMM) 83/2025	18.01.2025	KUNAL MITTAL VS FARUKH SEKH	SAMEER SIDHAR	9444446565	NA	17.01.2025
			COURT 302	ROOM	CIVIL SUIT	OMP(I) COMM 66/2025	20.01.2025	TATA CAPITAL LTD. VS GURSAHIB SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.01.2025

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			COURT 302	CIVIL SUIT	OMP(I) COMM 67/2025	20.01.2025	TATA CAPITAL LTD. VS KEVAL KISHAN	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			COURT 302	CIVIL SUIT	OMP(I) COMM 68/2025	20.01.2025	TATA CAPITAL LTD. VS MAHENDRA ATMARAM GAIKWAD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			COURT 302	CIVIL SUIT	OMP(I) COMM 69/2025	20.01.2025	TATA CAPITAL LTD. VS SEEMA YADAV	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	17.01.2025
			COURT 302	CIVIL SUIT	CS(COMM) 99/2025	21.01.2025	THE JAMMU AND KASHMIR BANK LTD. VS LOVNEASH DUGGAL	UZMA ASHRAF	9953459952	rauzlegal@gmail.com	16.01.2025
			COURT 302	CIVIL SUIT	CS(COMM) 110/2025	24.01.2025	GALIB VS RAJIV CHOPRA	CHIRAG ARORA	9716884477	chirag71@gmail.com	10.01.2025
			COURT 302	CIVIL SUIT	OMP(I) COMM 98/2025	25.01.2025	TATA CAPITAL LTD. VS KULDIP SINGH	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	22.01.2025
			COURT 302	CIVIL SUIT	OMP(I) COMM 104/2025	27.01.2025	HDFC BANK LTD. VS SUNRRISE HITECH INDIA PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	25.01.2025
			COURT 302	CIVIL SUIT	CS(COMM) 123/2025	27.01.2025	SAJJAN KUMAR VS DEEPAK KAKKAR	DHARAM RAJ C	9312650754	dharamrajohlan@gmail.com	23.01.2025
					CS(COMM) 139/2025	30-01-2025	M/S MARUTI OVERSEAS VS SHREE RANI SATI TRADING CO.	BIMAL KUMAR	9205420591	bimal_advocate01@yahoo.com	29.01.2025

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8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	EXECUTION	Execution (Comm)/8/2025	04-01-2025	M/S HARYANA CLOTH HOUSE Vs Siddhant Banga	(999369931,	siddhantabanga04@gmail	31-12-2024	
			308	RECOVERY	CS (COMM)/27/2025	08-01-2025	Shishpal Vs Municipal Corporation	(satyendra kumar	9811161525,	sksinghl6@gmail.com	04.01.2025
			308	RECOVERY	CS (COMM)/49/2025	14-01-2025	RAKESH KUMAR MITTAL KARTA	(Nipun Gupta(P),	8130189121	nkpartners@gmail.com	13-12-2024
			308	U/S 34 OF ARBITRATION ACT	OMP (COMM)/2/2025	10-01-2025	pan india corporation ltd Vs Harban	CHANDMU	9810209981	legal.shebang@gmail.com	10-12-2024
			308	RECOVERY	CS (COMM)/85/2025	18-01-2025	SREE GOKULAM CHIT AND FINAN	rakesh garg(P),	9990 333 933	ecolawchambers@gmail.com/	08-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/23/2025	13-01-2025	PNB HOUSING FINANCE LTD Vs IN	Neeraj Mandal(P)	9899165086	NEERAJMANDAL06@GMAIL.COM	08-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/27/2025	14-01-2025	TATA CAPITAL LTD Vs OM PARKA	ANISH BHOLA	(9811452022	Anish bhola1761Jvahoo.com	10-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/26/2025	14-01-2025	TATA CAPITAL LTD Vs OM PARKA	ANISH BHOLA	(9811452022	Anish bhola1761Jvahoo.com	13-01-2025
			308	RECOVERY	CS (COMM)/51/2025	14-01-2025	KARIM HOTELS PVT LTD Vs KARIM	Manoj malik(P),	8076293778	service@diwanadvocates.com	11-01-2025

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			308	RECOVERY	CS (COMM)/86/2025	18-01-2025	SREE GOKULAM CHIT AND FINANCIAL			Rakesh garg(P),	9990333933	ecolawchambers@gmail.com/	10-01-2025
			308	EXECUTION	Execution (Comm)/35/2025	15-01-2025	UMESH TYAGI Vs MUNICIPAL CORPORATION			Akhil Rana(P),	7838798382	Adv.akhilrana@gmail.com	13-01-2025
			308	RECOVERY	CS (COMM)/81/2025	18-01-2025	CANARA BANK Vs SMT MADHUKAR			Arun Yadav(P),	99104 31437	ArunYadavS03@gmail.com	16-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/58/2025	18-01-2025	TATA CAPITAL LTD Vs GURPREET SINGH			ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	17-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/56/2025	18-01-2025	TATA CAPITAL LTD Vs JWALA SINGH			ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	17-01-2025
			308	MISC. APPLICATION	Misc DJ/44/2025	20-01-2025	M/S MIR ENTERPRISES Vs ALTAJ			Shivam Bajaj(P),	9999660747	officeofadvocatebajaj@gmail.com	18-01-2025
			308	EXECUTION	Execution (Comm)/62/2025	22-01-2025	SUSHIL KUMAR SAHU Vs M/S M/S			Sunil Kumar(P),	9811117412	mohantradingcompany<a'vahoo.com	20-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/84/2025	22-01-2025	TATA CAPITAL LTD Vs BHARAT CHANDRA			ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	21-01-2025
			308	U/S 9 OF ARBITRATION ACT	OMP (I) (COMM)/83/2025	22-01-2025	TATA CAPITAL LTD Vs SHIVASEVA			ANISH BHOLA(P),	9811452022	Anish bhola1761Jvahoo.com	21-01-2025

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			308	RECOVERY	CS (COMM)/9/2025	04-01-2025	M/s Sidh Ayurveda Vs M/s Infochem	Akshat Sharma	97678379427	akshat(@achambersofajeshsharma.com	23-12-2024
			308	RECOVERY	CS (COMM)/16/2025	07-01-2025	M/s S Chand and Co Ltd Vs Shri Rai	RAJESH KUMAR	9810195013	n/a	23-12-2024
			308	RECOVERY	CS (COMM)/45/2025	13-01-2025	MOHD AZAM HANAFI Vs GENIUS	Rahul Kumar(P)	9990670215	rishikrgmail	23-12-2024
			308	EXECUTION	Execution (Comm)/18/2025	08-01-2025	M/S ANKUR PIPES PRIVATE LIMITED	ADITYA GIRI(P)	9899835322	ankurpipes@gmail.com	06-01-2025
			308	EXECUTION	Execution (Comm)/34/2025	15-01-2025	INLAND WORLD LOGISTICS PVT LTD	Jai Prakash Shek	9811165702	N/A	13-01-2025
			308	EXECUTION	Execution (Comm)/60/2025	22-01-2025	KANCHAN FASHION PVT LTD Vs	Subhash Chandr	9810459344	Chandraadv31@gmail.com	19-01-2025
			308	EXECUTION	Execution (Comm)/1/2025	03-01-2025	AMBA BI WHEELERS PRIVATE LIM	Saranga Awana	9811072845,	wlawlegal(a)gmail.com	16-12-2024
			308	EXECUTION	Execution (Comm)/6/2025	03-01-2025	PUNJAB AND SIND BANK Vs SURJ	Prabhakar Awast	9818893545	prabhakarawasthi697@gmail	21-12-2024
			308	EXECUTION	Execution (Comm)/11/2025	07-01-2025	Navrang Oham Vs Jasmine Suits An	Aditya Puri(P),	9999183303	adityapuri77@gmail.com	21-12-2024

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9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/3/2025	03-01-2025	uti Vs KRISHAN KUMAR SURI	Anupam Singh(P	9654926809	anupamjsingh@gmail.com	24.12.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/2/2025	03-01-2025	AXIS BANK LTD Vs BABLU	Anupam Singh(P	9654926809	anupamjsingh@gmail.com	24.12.2024
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/4/2025	03-01-2025	AXIS BANK LTD Vs KRITI DEVI	Anupam Singh(P	9654926809	anupamjsingh@gmail.com	24.12.2024
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/26/2025	08-01-2025	MAMAN CHAND Vs Municipal Corporation of Delhi	satyendra kumar	9811161525	sksinghll6@gmail.com	07.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/32/2025	09-01-2025	Levi Strauss Co Vs Umesh Yadav	Shravan Bansal(C	6201970125	unitedmark@unitedandunited.com	08.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/39/2025	10-01-2025	VIRENDER KUMAR Vs UNION OF INDIA THROUGH ITS CHIEF ENGINEER (NDZ 3) CPWD	Akshu Jain(P),	011-40073805; Mob: 09810300955	skjainandassociates@gmail.com	09.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	OMP (I) (COMM)	OMP (I) (COMM)/22/2025	13-01-2025	PNB HOUSING FINANCE LTD Vs ABHISHEK THAPA	Neeraj Mandal(P	9899165086	NEERAJMANDAL06@GMAIL.COM	10.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	EXECUTION (COMM.)	Execution (Comm)/32/2025	13-01-2025	M/s Sundaram Finance Ltd Vs MOHD HASHNAN and Anr	NITIN MEHTA(C	8802218291	advocate.mehtaassociates09@gmail.com	10.01.2025
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM)/	CS (COMM)/57/2025	14-01-2025	Fitwell Hosiery Corporation Vs Ranbir Kumar Singhla	Shubhashish Roy	9811202991	tarique379@gmail.com	13.01.2025

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			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/33/2025	15-01-2025	Texmaco Rail and Engineering Ltd Vs Swastik Infrastructures	SANDEEP ARYA	9716105055	vikramnluj@gmail.com	14.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/38/2025	16-01-2025	TATA CAPITAL LTD Vs OM PARKASH 3134	ANISH BHOLA	9811452022	Anish_bhola@gmail.com	15.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/39/2025	16-01-2025	TATA CAPITAL LTD Vs OM PARKASH 6233	ANISH BHOLA	9811452022	Anish_bhola@gmail.com	15.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/64/2025	18-01-2025	TATA CAPITAL LTD Vs DILIP AWASTHI	ANISH BHOLA	9811452022	Anish_bhola@gmail.com	17.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/45/2025	18-01-2025	M/S AB BUILDERS THROUGH ITS Proprietor ATUL BANSAL Vs Municipal Corporation of Delhi Through Its Commissioner	Robin Bhardwaj	9560905884	robinbhardwaj529@gmail.com	17.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/63/2025	18-01-2025	TATA CAPITAL LTD Vs MANOJ GUPTA	ANISH BHOLA	9811452022	Anish_bhola@gmail.com	17.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/92/2025	20-01-2025	BAL KISHAN Vs MR DHANESH MITTAL	YOGENDRA KUMAR	9953614443	NA	18.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/101/2025	21-01-2025	RAJIV GOEL Vs M/S NEW NATURAL PRODUCT	VASHU GUPTA	9999761210	NA	20.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/103/2025	22-01-2025	KARIGARI DESIGNS PVT LTD Vs NEELAM NIRANJAN BHOIR	MUKESH KUMAR	9718053860	NA	21.01.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/104/2025	22-01-2025	NISHANT BANSAL Vs SUKHMANI ENTERPRISES			sahib rajput(P),	7503496158	ADV ANURAGRAJPUT07@Gmail.Com	21.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/78/2025	22-01-2025	TATA CAPITAL LTD Vs AMIT RAJ			ANISH BHOLA(9811452022	Anish_bhola@gmail.com	21.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/95/2025	23-01-2025	TATA CAPITAL LTD Vs SHEKHAR SINGH			ANISH BHOLA(9811452022	Anish_bhola@gmail.com	22.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/114/2025	24-01-2025	DEV TRAXIM PRIVATE LIMITED Vs NEW MODEL IMPEX PRIVATE LIMITED AND ORS			Anil Dagar(P),	9897000770	advabdullahtanveer@gmail.com	23.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/117/2025	25-01-2025	Vansh Khurana Vs G7 Wellness SPAS			S.K.TIWARI & C	9811479499	NA	24.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/101/2025	27-01-2025	HDFC Bank LTD Vs ISHAAN ARORA			ANISH BHOLA(9811452022	Anish_bhola@gmail.com	25.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS (COMM)/	CS (COMM)/132/2025	28-01-2025	INFINITY INDUSTRIES PVT LTD Vs PRADEEP GUPTA			Varun Dhingra(P)	9899547705	varun_dhingra@ymail.com	27.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/113/2025	29-01-2025	ADITYA BIRLA FINANCE LTD Vs SINGLA GARMENTS			ajay uppal(P),	9466044060	NEERAJ@GMAIL.COM	28.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/126/2025	31-01-2025	HDFC Bank LTD Vs ANKIT BANSAL			ANISH BHOLA(9811452022	Anish_bhola@gmail.com	30.01.2025

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			309 FLOOR EXTENTION BLOCK	THIRD OMP (I) (COMM)	OMP (I) (COMM)/125/2025	31-01-2025	HDFC Bank Vs MANISH KUMAR	ANISH BHOLA	9811452022	Anish_bhola@gmail.com	30.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/15/2025	15-01-2025	CITY ASSOCIATES / DELHI JAL BOARD	VINAY MOHAN	9818194170/72890	vinaymohan_legal@yahoo.in	07.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/19/2025	10-01-2025	Ana Malhotra / Gateway Overseas Through its Proprietor I Partners I Promoters I Owners	BHARAT GUPTA	4564085	legistauxiliaryfegmail.com	09.01.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/4/2025	03-01-2025	DUGAR MARKETING PVT LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SALES MANAGER SH NISHANT BAID / ROOTS COOLING SYSTEM PVT LTD THROUGH ITS DIRECTORS	RAJIV MEHRA	9811164491	rajivmehraadv@yahoo.com	24.12.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/5/2025	03-01-2025	CBS PUBLISHERS AND DISTRIBUTORS PVT LTD / MR HASMUKH VORA	YOGENDRA GA	9810668042	yogendergautam.legal@gmail.com	30.12.2024
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm.)/67/2025	24-01-2025	VEENA DESIGNER VS VIPIN SARE	HARDIK AGGAR	7859984398	advocatehardikaggarwal@gmail.com	21.01.2025
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	OMP (I) (COMM.)/7/2025	03-01-2025	AXIS BANK LTD. Vs ASHOK KUMAR	Anupam Singh	9654926809	anupamjsingh@gmail.com	25-12-2025
			307	Civil	OMP (I) (COMM)/6/2025	03-01-2025	AXIS BANK LTD Vs BANTY KUMAR	Anupam Singh	9654926809	anupamjsingh@gmail.com	23-12-2025
			307	Civil	CS (COMM)/4/2025	03-01-2025	M/s Kunal Enterprises Vs M/s Kraft	JESH LATHIGA	9810909184	advsg1201@gmail.com	24-12-2024

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			307	Civil	CS (COMM)/10/2025	04-01-2025	SPONTANEOUS COMMUNICATION PVT LTD Vs VAISHNO COMMUNICATION AND ANR	Varun Khera	991126323	varunkhera97@gmail.com	25-12-2024
			307	Civil	CS (COMM)/11/2025	04-01-2025	M/s QUEEN DISTILLERS AND BOTTLERS PVT LTD Vs Sh RAMDIYA	VISHAL KUMAR	8586047570	pritesh2092@gmail.com	30-12-2024
			307	Civil	Execution (Comm.)/16/2025	08-01-2025	SHIV PAL VERMA Prop of M/s Raj Trading Co. Vs KARINA Prop of M/s Om KRS Interiors	hok Kumar Shar	9811544534	N.A.	04-01-2025
			307	Civil	Execution (Comm.)/17/2025	08-01-2025	AMAR KUMAR Prop of M/s Sai Fruit Co. Vs BHAGWAN DAS Prop of M/s. Bhagwan Das and Co (BXN)	PRAKASH PACH	9350190384	N.A.	23-12-2024
			307	Civil	OMP (I) (COMM)/19/2025	09-01-2025	TATA CAPITAL LTD Vs ADITI ENT	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02-01-2025
			307	Civil	OMP (I) (COMM)/21/2025	09-01-2025	TATA CAPITAL LTD Vs M/s MK CC	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	02-01-2025
			307	Civil	CS (COMM)/30/2025	09-01-2025	BANK OF MAHARASHTRA Vs M/s DHAROR PHARMACEUTICALS	LAN KUMAR SIN	9540649131	advocatesuman82@gmail.com	07-01-2025
			307	Civil	CS (COMM)/37/2025	10-01-2025	UCO BANK Vs Riddhi Mittal	gesh Kumar Shar	9968067667	adv.yogeshsharma121@gmail.com	08-01-2025
			307	Civil	Execution (Comm.)/31/2025	14-01-2025	M/s Bansal Trading Company Vs M/s Adhunic Packagers Pvt. Ltd.	Jatin Aggarwal	9953283177	jka.legal@gmail.com	12-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	Civil	CS (COMM)/60/2025	15-01-2025	HASMUKH PURANI PROP OF M/s GUJRATI KIRANA CO Vs JATIN MALIK PROP OF M/s JORSS FOODS		Hemant Choudhary	9891384449	choudhary.hemant@hotmail.com	09-01-2025	
			307	Civil	CS (COMM)/67/2025	16-01-2025	M/s Ram Niwas Goel Vs Municipal		nash Kumar Tri	9871441764	aktrivedilawoffices@gmail.com	13-01-2025	
			307	Civil	CS (COMM)/70/2025	16-01-2025	Vikas Goel Vs Municipal Corporation		yendra kumar si	9811161525	ksinghl6@gmail.com	14-01-2025	
			307	Civil	CS (COMM)/76/2025	17-01-2025	Canara Bank Vs MANISH MEHRA		ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	14-01-2025	
			307	Civil	OMP (I) (COMM)/55/2025	18-01-2025	TATA CAPITAL LTD Vs DEEPAK C		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	16-01-2025	
			307	Civil	OMP (I) (COMM)/54/2025	18-01-2025	TATA CAPITAL LTD Vs PRITAM SI		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	16-01-2025	
			307	Civil	OMP (I) (COMM)/52/2025	18-01-2025	TATA CAPITAL LTD Vs PARDEEP		ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	16-01-2025	
			307	Civil	CS (COMM)/91/2025	20-01-2025	VRS INTERNATIONALS PVT LTD		VURESH CHAUD	9810821771	chambersoffgg@gmail.com	23-12-2024	
			307	Civil	Execution (Comm.)/50/2025	20-01-2025	SANDEEP GARG Prop COMMERCIAL HOUSE / MANOJ JAIN Prop INTERNATIONAL BOOK CENTRE		Sushil Kumar Ra	9868422289	raisushil0915@gmail.com	17-01-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			307	Civil	OMP (I) (COMM)/92/2025	23-01-2025	TATA CAPITAL LTD Vs ARUN SHA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	17-01-2025
			307	Civil	OMP (I) (COMM)/91/2025	23-01-2025	TATA CAPITAL LTD Vs ARJUN KU	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	17-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/20/2025	09-01-2025	SMFG INDIA CREDIT CO. LTD Vs HARJEET SINGH	Soayib Qureshi	8800543987	soayib@gmail.com	03-01-2025
			COURT ROOM 310	EX (COMM.)	EX (COMM.)/20/2025	10-01-2025	HITESH KHURANA VS. KANWAR ENTERPRISES	Rajesh Banati	9810294894		04-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/54/2025	14-01-2025	OMEGA SILICONE INDIA Vs M/s TEX SHADOW PRIVATE LIMITED	Anurag Nasiar	9999683501	advanuragnasiar@gmail.com	08-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/55/2025	14-01-2025	M/s J K TYRE AND INDUSTRIES LTD. Vs SHALAKHA MEENA	Nakul Jain	9810150166	nakulljainadvocate@gmail.com	10-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/52/2025	14-01-2025	RAJIV RATHI Vs RAMAN VIJ AND ANR	Sandeep Vishnu	9818038564	sandeepvishnu2008@gmail.com	12-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/68/2025	16-01-2025	SATPAL CHAUDHARY PROP OF M/S VI TECH WINDOWS Vs M/S AFIRM CONSTRUCTIONS PVT LTD	R P S Sirohi	9210103441		10-01-2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/32/2025	16-01-2025	TATA CAPITAL LTD Vs RAMESH KUMAR	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	10-01-2025
			COURT ROOM 310	MISC DJ	Misc DJ/33/2025	16-01-2025	RAMAN KUMAR ARORA VS SUNJYOTI PVT LTD	Aakarsh Sharma	8368573952	hka.delhi@gmail.com	14-01-2025
			COURT ROOM 310	EX (COMM.)	EX (COMM.)/40/2025	17-01-2025	ALLWAYS LOGISTICS INDIA PVT LTD VS ALLIED SPIRITS PVT LTD	Manoj Tewari	9811479499	legalfair.133@gmail.com	04-01-2025

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			COURT ROOM 310	CS (COMM)	CS (COMM)/77/2025	17-01-2025	SAVITA JAIN Vs RAVINDER JAIN	Yash Mittal	9582551234		08-01-2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/53/2025	18-01-2025	TATA CAPITAL LTD Vs MRINTYUN	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	16-01-2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/57/2025	18-01-2025	TATA CAPITAL LTD Vs JEETENDRA	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	16-01-2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/98/2025	21-01-2025	M/S SAKARNI PLASTER (INDIA PRIVATE)	Deep Kr. Aggarwal	9312769327	vertical.legal@gmail.com	17-01-2025
			COURT ROOM 310	EX (COMM.)	EX (COMM.)/57/2025	22-01-2025	KANCHAN FASHION PVT LTD VS ASHA HARSHA VARDHAN VERMA	Subhash Chandra	9810459344	chandraadv31@gmail.com	19-01-2025
			COURT ROOM 310	OMP (I)(COMM)	OMP (I) (COMM.)/94/2025	23-01-2025	TATA CAPITAL LTD Vs NARINDER	Anish Bhola	9811452022	Anish_bhola17@yahoo.com	17-01-2025
			COURT ROOM 310	EX (COMM.)	EX (COMM.)/67/2025	24-01-2025	VEENA DESIGNER VS VIPIN SAREES	Hardik Agarwal	7859984398	advocatehardikaggarwal@gmail.com	15-01-2025
			COURT ROOM 310	EX (COMM.)	Execution (Comm.)/74/2025	27-01-2025	M/S CBS PUBLISHERS AND DISTRIBUTORS	Yogender Gautam	9810668042	yogendragautam.legal@gmail.com	24-01-2025
12	SH. RAVINDER BEDI, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	401	CS COMM	17/2025	07.01.2025	SUNIL CHAUDHARY V/S AMAN NABH	BRIJ SHANKER	7217602698	ADVBRIJSHANKAR@GMAIL.COM	04.01.2025

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			401	CS COMM	22/2025	08.01.2025	M/S MITTAL ENGINEERING WELD SAFE P LTD V/S SAXENA MARINE TECH P VLTD & ORS	SHUBHAM RAJ	9015569297	KANISHKA RAJORA2014@GMAIL.COM	22.12.2024
			401	CS COMM	28/2025	08.01.2025	SHAHZAD V/S INDIAN COUNCIL FOR CULTURAL RELATIONS & ORS	MOHAMMAD D	9350221670	CONSULTDAANISH@GMAIL.COM	05.12.2024
			401	CS COMM	19/2025	08.01.2025	M/S S.K. EDUCATIONS PVT LTD V/S KHILTA BACHPLAN & ORS	2025-01-01	9810189223	ROHIT1996VASHIST@GMAIL.COM	11.12.2024
			401	OMP I COMM	13/2025	08.01.2025	MAHINDRA FINANCE V/S SURENIM	MAYANK MAHA	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	04.01.2025
			401	OMP I COMM	14/2025	08.01.2025	TATA CAPITAL LTD V/S ADITI ENT	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	02.01.2025
			401	EX COMM	28/2025	14.01.2025	BANK OF BARODA V/S JAI PECHORI				19.12.2024
			401	CS COMM	53/2025	14.01.2025	M/S GR INTERNATAIONAL V/S M/	RAHUL GUPTA	9711953429	RAHULGUPTA@GMAIL.COM	10.01.2025
			401	EX COMM	26/2025	14.01.2025	SANJAY KUMAR JAIN V/S SURESH	HASHISH UPADI	9811215282	UPADHAYAYLAWC HAMBERS@GMAIL.COM	04.01.2025
			401	EX COMM	41/2025	18.01.2025	REKHA ROHTAGI V/S SURYA SANITARY TRADERS	K.K. SRIVASTA	9811062684	KISORE.SRIVAS@GMAIL.COM	16.01.2025

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			401	OMP I COMM	61/2025	18.01.2025	TATA CAPITAL LTD V/S MANJIRI	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			401	OMP I COMM	62/2025	18.01.2025	TATA CAPITAL LTD V/S DILIP SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	16.01.2025
			401	EX COMM	48/2025	20.01.2025	ROHIT MATHUR V/S BISHA DEVEY	YUVRAJ SETH	8826893759		120.01.2025
			401	EX COMM	54/2025	21.01.2025	M/S BINDAL SMELTING PVT LTD V/S M/S ELECTRONK POWER BATTERIES	AMIT TEWARI	9818180025	ATANDA.ADV@GMAIL.COM	11.01.2025
			401	MISC DJ	31/2025	15.01.2025	M/S ICICI BANK LTD V/S ASHA SINGH	HEMANT KUMAR	9968028202	LAWSTUDENTIC1@GMAIL.COM	13.01.2025
			401	OMP I COMM	82/2025	22.01.2025	TATA CAPITAL LTD V/S ANURAG SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025
			401	OMP I COMM	93/2025	23.01.2025	TATA CAPITAL LTD V/S ANUBHAV SINGH	ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	17.01.2025
			401	OMP I COMM	97/2025	23.01.2025	TATA CAPITAL LTD V/S HIMANSHU SINGH	SACHIN KATYAL	1126211488	LEGAL@KATYALASOCIATES.COM	13.01.2025
			401	EX COMM	68/2025	24.01.2025	ORIENT LINKS PVT LTD V/S RUPAM JHAN PROPRIETOR OF ANAMICA COPY MANUFACURING	MAHESH SHARMA	9810493325	ADVMCCHARMA2010@GMAIL.COM	22.01.2025

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			401	OMP I COMM	102/2025	27.01.2025	HDFC BANK LTD V/S SUNIL SEHRAWAT			ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.01.2025
			401	OMP I COMM	103/2025	27.01.2025	HDFC BANK LTD V/S RISHI PAL SINGH			ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	24.01.2025
			401	EX COMM	72//2025	27.01.2025	ANIL JAIN V/S JITENDER KUMAR & ORS			PRAMOD KUMAR SINGHAL	9810778007	PRAMODSINGHAL@GMAIL.COM	22.01.2025
			401	CS COMM	136/2025	29.01.2025	YASHPAL KHURANA V/S M/S NARULA & SONS			JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	23.01.2025
			401	CS COMM	137/2025	29.01.2025	AAKASH EDUCATIONAL SERVICE LTD V/S AKASH INSTITUTE OF INFORMATION			MANISH SINGHAL	9811529112	ADV.MANISHSINGHAL@GMAIL.COM	21.01.2025
			401	OMP I COMM	127/2025	31.01.2025	HDFC BANK LTD V/S RACHIT SHARMA			ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	29.01.2025
			401	OMP I COMM	128/2025	31.01.2025	HDFC BANK LTD V/S SUSHIL AGARWAL			ANISH BHOLA	9811452022	ANISHBHOLA17@YAHOO.COM	29.01.2025
			401	EX COMM	76/2025	28.01.2025	TRAFICSOL ELECTROMECHANICAL PVT LTD V/S PSAR COMMUNICATION PVT LTD			AMIT GARG	9350018343	ADVAMITGARG10502019@GMAIL.COM	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM) 24/2025	08.01.2025	MAMAN CHAND BANSAL VS. MCD			SATYENDRA KU	9811161525	SKSINGHL16@GMAIL.COM	07.01.2025

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			COURT 402	CIVIL SUIT	OMP (I) (COMM)/16/2025	08.01.2025	TATA CAPITAL LTD Vs LAKSHYA STONE CRUSHER	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	07.01.2025
			COURT 402	CIVIL SUIT	OMP (I) (COMM)/15/2025	08.01.2025	TATA CAPITAL LTD Vs LAKSHYA STONE CRUSHER	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	07.01.2025
			COURT 402	CIVIL SUIT	CS (COMM) 23/2025	08.01.2025	KUNAL MITTAL VS.SHAMIM ISLAM	SAMEER SIDHA	9999918302,	Sameer.sidhar@metropolitanlegal.in	07.01.2025
			COURT 402	CIVIL SUIT	CS (COMM) 25/2025	08.01.2025	MOHD AZAM KHAN VS. ZULFIQAR AHMED	LAKSHAY KUM	7982545649	NA	07.01.2025
			COURT 402	CIVIL SUIT	CS (COMM) 34/2025	09.01.2025	SHREE GOKULAM CHIT AND FINANCE VS. SRA GLOBAL PRIVATE LTD	RAKESH KUMA	9990333933	ECOLAWCHAMBERS@GMAIL.COM	08.01.2025
			COURT 402	CIVIL SUIT	CS (COMM) 44/2025	10.01.2025	SANJEEV KUMAR VS. UOI &ORS	AKSHU JAIN	9810300955	SKJAINANDASSOCIATES2GMAIL.COM	09.01.2025
			COURT 402	CIVIL SUIT	CS (COMM) 43/2025	10.01.2025	BANK OF MAHARASHTRA VS. AFNAN ENTERPRISES	SUMAN KUMAR	9540649131	ADVOCATESUMAN82@GMAIL.COM	09.01.2025
			COURT 402	CIVIL SUIT	CS (COMM) 42/2025	10.01.2025	SUNIL YADAV VS SHRI SAI SIMRAN REAL ESTATE	SUNNY SACHD	9990090890	SUNNYDEVA1002GMAIL.COM	09.01.2025
			COURT 402	CIVIL SUIT	EX.(COMM) 30/2025	14.01.2025	HEMA PADAM VS. SOHAIL MIRZA	SHIVAM SHARMA	9654545855	LEGAL@SHIVAMSHARMA.IN	13.01.2025

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			COURT 402	ROOM CIVIL SUIT	CS (COMM) 56/2025	14.01.2025	ASHIND INDUSTRIES PVT. LLTD. VS UPASANA JANDIAL	ANMOL CHADHA	9953040048	CHADHA.ANMOLADV@GMAIL.COM	04.01.2025
			COURT 402	ROOM CIVIL SUIT	EX.(COMM) 34/2025	15.01.2025	INLAND WORLD LOGISTICS PVT. LTD VS. MULTISTO MARKETING LTD.	J.P SHEKHAWAT	9811165702	JPSHEKHAWAT.INR@EDIFFMAIL.COM	14.01.2025
			COURT 402	ROOM CIVIL SUIT	CS (COMM) 62/2025	15.01.2025	RAM NIWAS GOEL VS MCD	A.K. TRIVEDI	9871441754	aktrivedilawoffices@gmail.com	14.01.2025
			COURT 402	ROOM CIVIL SUIT	CS (COMM) 61/2025	15.01.2025	M/S JAGDISH & SONS INDIA LLP VS.M/S FASHION SHOPPEE	SANTOSH KUMAR	9899025078	SKJHAASSOCIATES@GMAIL.COM	14.01.2025
			COURT 402	ROOM CIVIL SUIT	OMP (I) (COMM)/34/2025	16.01.2025	TATA CAPITAL LTD VS OM PRAKASH 6230	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	15.01.2025
			COURT 402	ROOM CIVIL SUIT	OMP (I) (COMM)33/2025	16.01.2025	TATA CAPITAL LTD VS OM PRAKASH 3418	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	15.01.2025
			COURT 402	ROOM CIVIL SUIT	MISC DJ-37/2025	17.01.2025	PARMOD KUMAR NARULA VS. SADBHAV ENGINEERING LTD	M. K MALHOTRA	9810353436	NA	13.01.2025
			COURT 402	ROOM CIVIL SUIT	EX.(COMM) 43/2025	18.01.2025	NITIN ANEJA VS. RAJ KUMARI	R.K. ALAGH	9911444100	alaghs409@gmail.com	15.01.2025
			COURT 402	ROOM CIVIL SUIT	EX.(COMM) 44/2025	18.01.2025	CANARA BANK ERSTWHILE SYNDICATE BANK Vs KAILASH CHAND	AMIT GUPTA	NA	NA	16.01.2025

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			COURT 402	ROOM	CIVIL SUIT	OMP(I) COMM 60/2025	18.01.2025	TATA CAPITAL LTD. VS RAMESH RAMESH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	
			COURT 402	ROOM	CIVIL SUIT	CS (COMM) 84/2025	18.01.2025	JAGMINDER SINGH VS. CHAMAL LAL@dCHIMAE	DEV KUMAR BH	7838809822	RAJEEVKRBHOLA@GMAIL.COM	16.01.2025
			COURT 402	ROOM	CIVIL SUIT	EX.(COMM) 51/2025	20.01.2025	MUKESH KUMAR KASHYAP VS. M/S OBEROI ELECTRIC COMPANY	RANJAN DOSHI	7011312145	RANJAN.DOSHI@GMAIL.COM	18.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/88/2025	22.01.2025	TATA CAPITAL LTD Vs JASVINDER SINGH	SAHCHIN KATY	011-26211488	anish_bhola17@yahoo.com	13.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)86/2025	22.01.2025	TATA CAPITAL LTD Vs AMIT KUMAR DEDHA	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	21.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)96/2025	23.01.2025	TATA CAPITAL LTD Vs SUMER CHAND	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	22.01.2025
			COURT 402	ROOM	CIVIL SUIT	MISC DJ-58/2025	24.01.2025	ANKIT SHARDA PROPRIETOR OF M/S CHIRANJEEVI ELECTRICAL VS. M/SETA ENGINEERING PVT. LTD.	RAKESH KUMA	9711771000	RAKESH.ADVOCATE18@GMAIL.COM	23.01.2025
			COURT 402	ROOM	CIVIL SUIT	EX. (COMM) 68/2025	24.01.2025	ORIENT LINKS PVT. LTD. VS RUPAM JHA	MAHESH SHAR	NA	NA	23.01.2025
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM)/105/2025	27.01.2025	HDFC BANK LTD. VS AARTI AARTI	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	25.01.2025

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			COURT 402	CIVIL SUIT	OMP (I) (COMM)/106/2025	27.01.2025	HDFC BANK LTD. VS HAKAM RASHID	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	25.01.2025
			COURT 402	CIVIL SUIT	OMP (I) (COMM)/ 107/2025	27.01.2025	HDFC BANK LTD. VS PAWAN KUMAR	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	25.01.2025
			COURT 402	CIVIL SUIT	OMP(COMM) 3/2025	27.01.2025	AMBAR SINHA VS M/S IDFC FIRST BANK LTD.	M ABHIJNAN	NA	delhi@lexpraxis	24.01.2025
			COURT 402	CIVIL SUIT	EX. (COMM) 73/2025	27.01.2025	PUNJAB NATIONAL BANK VS MASTER TRADERS	MOHAMMAD D	NA	NA	25.01.2025
			COURT 402	CIVIL SUIT	CS(COMM) 133/2025	28.01.2025	NARENDER KUMAR JAIN VS PANKAJ KUMAR SONI	SUBHAM AGGA	9999877470	subhamagarwal11308@gmail.com	27.01.2025
			COURT 402	CIVIL SUIT	OMP (I) (COMM)/111/2025	28.01.2025	TATA CAPITAL LTD. VS FASTHRUST CONSTRUCTION PVT. LTD.	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	27.01.2025
			COURT 402	CIVIL SUIT	OMP (I) (COMM)/131/2025	31.01.2025	HDFC BANK LTD VS. VINEET DHULL	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 402	CIVIL SUIT	OMP(I) COMM 132/2025	31.01.2025	HDFC BANK LTD. VS SUMIT MATHEW XAXA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
			COURT 402	CIVIL SUIT	OMP (I) (COMM)/133/2025	31.01.2025	HDFC BANK LTD VS. NOMAN MEHMOOD	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM)/134/2025	31.01.2025	HDFC BANK LTD VS. SARDAR SINGH			ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	30.01.2025
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201 Extn Block	CS	CS (COMM)/10/2025	03-01-2025	M/s Sarens Heavy Lift India Private Ltd Vs M/S Jagdamba Cranes Private Limited			Shitanshu(P),	9958050214	Kansal.rajan@gmail.com	23-12-2024
				CS	CS (COMM)/9/2025	03-01-2025	UCO BANK Vs ARUN SACHDEVA PROP OF SUBHASH FOOTWEAR AND GARMENTS AND ANR			Kamlesh Kumar Tiwari(P),	9310019131	ad.kamleshtiwari@gmail.com	23-12-2024
				CS	CS (COMM)/16/2025	07-01-2025	HARIOM AGGARWAL PROPRIETOR OF HARIOM STEEL TRADERS Vs M/S CHANDRALEKHA			Mamta sarna(P),	9650941688	sumitsama@ginail.com	03-01-2025
				OMP	OMP (I) (COMM)/4/2025	08-01-2025	YES BANK LTD Vs AMISHA SINGH			KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	06-01-2025
				OMP	OMP (I) (COMM)/5/2025	08-01-2025	YES BANK LTD Vs MUSTAK ALI			KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	06-01-2025
				CS	CS (COMM)/29/2025	10-01-2025	M/S ARCHNA TRADING COMPANY THR ITS SOLE PROPRIETOR MS ARCHANA PANDEY // Vs Om Engineering			Nagendra Singh(P),	9999339334	advsupremecourt7267@gmail.com	08-01-2025
				CS	CS (COMM)/30/2025	13-01-2025	SARAOGI SUPER SALES PVT LTD Vs RAJEEV KUMAR JAISWAL PROP JAISWAL TRADERS			VARUN BEDI(P),	8285672608	advocatevrnbedi@gmail.com	03-01-2025
				Counter Claim	Counter Claim/1/2025	15-01-2025	MADAN LAL PROPRIETOR OF NEW DURGA TRAVELS AND ANR Vs M s Axis Communications Through its AR			Praveen Kumar(P),	9625100702	KPRAVEN.LAW@GMAIL.COM	14-01-2025
				OMP	OMP (I) (COMM)/15/2025	15-01-2025	YES BANK LTD Vs TEJAS BABAR			TURAB ALI KAZMI(P),	9953036426	TEAMS@SKPLAW.IN	08-01-2025
				CS	CS (COMM)/40/2025	16-01-2025	STATE BANK OF INIDA Vs SANJAY			MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	16-01-2025
	CS	CS (COMM)/39/2025	16-01-2025	STATE BANK OF INIDA Vs BALA			MANOJ PANDEY(P),	9654371856	advpandeymanoj@gmail.com	15-01-2025			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Misc DJ	Misc DJ/53/2025	17-01-2025	PANKAJ KUMAR SINGH PROP RAJ TRADING CO Vs BALKESH PROP M/S VINIT TRADERS	Ganga Prasad Pant(P),	9811726827	not mentioned	15-01-2025
				CS	CS (COMM)/46/2025	18-01-2025	M/S BEST TECH PIPES LLP Vs M/S ROYALGOLF LINK CITY PROJECTS PVT LTD	Shailender Negi(P),	9999029218	shailnegi1984@gmail.com	16-01-2025
				Misc DJ	Misc DJ/65/2025	21-01-2025	RAM KUMAR YADAV -- Vs SDM OUTER DISTRICT	chitranjan mann(P),			19-01-2025
				CS	CS (COMM)/50/2025	22-01-2025	SATBIR PUNIA PROPRIETOR LUXMI MOTORS Vs M/S OLAFLEET TECHNOLOGIES PVT LTD	Sukhmeet Singh Lamba(P),	9582028538	skukhmitlamba@gmail.com	20-01-2025
				CS	CS (COMM)/52/2025	23-01-2025	Bank of Baroda Vs KAMALDEEPA KAUR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/32/2025	24-01-2025	YES BANK LTD Vs EXPRESS CARGO SERVICE	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/33/2025	24-01-2025	YES BANK LTD Vs EXPRESS CARGO SERVICE	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/34/2025	24-01-2025	YES BANK LTD Vs JAI MAATRANSPORT SERVICE	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/35/2025	24-01-2025	YES BANK LTD Vs RAJ KUMAR KHURANA	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/36/2025	24-01-2025	YES BANK LTD Vs RAJ KUMAR KHURANA	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/37/2025	24-01-2025	YES BANK LTD Vs SHRI KHALIFAINFRA DEVELOPERS	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/38/2025	24-01-2025	YES BANK LTD Vs K N BUILDING MATERIAL SUPPLIER	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	22-01-2025
				OMP	OMP (I) (COMM)/78/2025	27-01-2025	YES BANK LTD Vs ABHISHEK ARORA	KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP	OMP (I) (COMM)/79/2025	27-01-2025	YES BANK LTD	Vs ROHAN BRJ MOHAN		KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/80/2025	27-01-2025	YES BANK LTD	Vs JOYA JANGRA		KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/81/2025	27-01-2025	YES BANK LTD	Vs ASVENDRA SINGH RAJPOOT		KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/82/2025	27-01-2025	YES BANK LTD	Vs BADAN SINGH		KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/83/2025	27-01-2025	YES BANK LTD	Vs MAYANK SHARMA		KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/84/2025	27-01-2025	YES BANK LTD	Vs RAVINDER DES RAJ		KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				OMP	OMP (I) (COMM)/85/2025	27-01-2025	YES BANK LTD	Vs GEETA PANDEY		KARTIK KUMAR(P),	9811015339	katyalsachin2008@gmail.com	14-01-2025
				CS	CS (COMM)/78/2025	29-01-2025	STATE BANK OF INDIA	Vs RAMESH		Ashok Kumar(P),	9811896060	kumarashokadvocate@gmail.com	27-01-2025
				CS	CS (COMM)/86/2025	31-01-2025	MUNNA LAL YADAV PROPRIETOR	M/S MARK ENGINEERING SYSTEM Vs Dolphin Aqua Cure Pvt Ltd		ANANT KUMAR HAJELAY(P),	9810134489	HAJELAYLAWASSOCIATES@GMAIL.COM	30-01-2025
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS COMM	1/2025	03.01.2025	RIDHIMA ADVANI VS. SANYA			ASHUTOSH SENGER	9899071998	ashutosh@sengerchambers.com	03.01.2025
				CS COMM	2/2025	03.01.2025	SERVEK FABRICATORS VS. SHAMPOORJI PALLONJI			SACHIN LOHIA	9999353434	lohiassociates@gmail.com	03.01.2025
				OMP(I)/COMM	2/2025	03.01.2025	AXIS BANK VS. GAURAV CHANDELA			SUNITA SINGH	9871040589	indolexlaw@gmail.com	03.01.2025
				CS COMM	14/2025	07.01.2025	M/S EPPION LIFESCIENCES PVT LTD VS. M/S PHARMER			PARAS AGGARWAL	9810600656	parasaggarwaladv@gmail.com	03.01.2025

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				CS COMM	17/2025	08.01.2025	STPI INFRA PROJECTS LLP VS. AMBHIKA	ASHISH UPADHYAY	9811215280	upadhyaylawchambers@gmail.com	08.01.2025
				CS COMM	18/2025	08.01.2025	STPI INFRA PROJECTS LLP VS. SAKSHI GANDHI	ASHISH UPADHYAY	9811215280	upadhyaylawchambers@gmail.com	08.01.2025
				CS COMM	22/2025	10.01.2025	M/S ASP ENTERPRISES VS. M/S KESHAV ENTERPRISES	YOGESH GOEL	9810930909	yogesh.g.goel@gmail.com	10.01.2025
				CS COMM	23/2025	10.01.2025	ASUJA ESERV PVT LTD VS. ICICI BANK LTD	SHRIRAM TIWARY	8860658903	srt3007@gmail.com	10.01.2025
				MISC DJ. COMM	30/2025	13.01.2025	SITA RAM AND CO. VS. M/S BANSAL INTERIO	DEEPAK VOHRA	9810538000	advodeepak@gmail.com	13.01.2025
				CS COMM	32/2025	14.01.2025	M/S ART OF WOOD PRESENTATIVE VS. SAKIR SAIFI	BHARAT BHUSHAN	9910423763	advbharatbhushan325@gmail.com	14.01.2025
				CS COMM	33/2025	14.01.2025	SATYA NARIAN GUPTA VS. PUNEET VERMA	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	14.01.2025
				OMP(I)/COMM	12/2025	14.01.2025	YES BANK VS. RACHNA MAAN SINGH	S&K PARTERNS	9953036426	teams@skplaw.in	14.01.2025
				OMP(I)/COMM	26/2025	24.01.2025	SHRI RAM FINANCE LTD VS. RAHISUDDIN	SUNNY ARORA	9910574027	albuslawfirms@gmail.com	24.01.2025
				OMP(I)/COMM	49/2025	27.01.2025	YES BANK VS. NIKHIL SHARMA	SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025
				OMP(I)/COMM	50/2025	27.01.2025	YES BANK VS. UPENDER KUMAR LATYAN	SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025
				OMP(I)/COMM	51/2025	27.01.2025	YES BANK VS. MANISH KUMAR	SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025
				OMP(I)/COMM	52/2025	27.01.2025	YES BANK VS. MOHD. ZUHAIB	SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025

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				OMP(I)/COMM	53/2025	27.01.2025	YES BANK VS. DHANVEER JAIPAL SINGH			SACHIN KATYAL	26211488	legal@katyalassociates.com	27.01.2025
				OMP(I)/COMM	87/2025	28.01.2025	YES BANK VS. SHOBHA			SACHIN KATYAL	26211488	legal@katyalassociates.com	28.01.2025
				CS COMM	66/2025	28.01.2025	SAVOIR FAIRE MANUFACTURING CO VS. BANITA SWAIN			SUNIL DUTT	9312832910	contact@sddlai.in	28.01.2025
				CS COMM	67/2025	28.01.2025	PUNJAB NATIONAL BANK VS. CHANCHALA DEVI			AVDESH KR. SHAKYA	9810362626	Aakshakya@gmail.com	28.01.2025
				CS COMM	7/2025	28.01.2025	VINOD KUMAR BANGA VS.			AMAJIT SINGH	9811041494	radheysyamadv@gmail.com	28.01.2025
				MISC DJ. COMM	94/2025	28.01.2025	M/S ALUTECH INDUSTRIES VS. RIYASAT			ADITYA LAROYIA	9873539952	adityalaroyia@gmail.com	28.01.2025
				CS COMM	68/2025	28.01.2025	CANARA BANK VS. SAFRAJ AHMAD			AMIT GUPTA	9810224621	amitgupta366@gmail.com	28.01.2025
				CS COMM	74/2025	29.01.2025	BANK OF BARODA VS. RISHABH PURI			HUNNY SHARMA	9650501903	advhunnnysharma28@gmail.com	29.01.2025
				CS COMM	75/2025	29.01.2025	PLATINEX DB BATHWARE INDIA VS. PRATEEK GUPTA			STUTI WASON	9811227766	wasonandwason@gmail.com	29.01.2025
				CS COMM	79/2025	30.01.2025	YASHPAL VS. ANUJ LAMBA			ADITYA KAUSHIK	9318470789		30.01.2025
				CS COMM	80/2025	30.01.2025	CHARAN PAADUKA INDUSTRIES VS. MUBARAK PASHA			PREM GARG	8860844670	premgarg.legal@yahoo.com	30.01.2025
				CS COMM	81/2025	30.01.2025	THE SOUTH INDIA BANK VS. PARVINDER SINGH			S K GARG	9810314404	skgargandcompany@gmail.com	30.01.2025
				CS COMM	82/2025	30.01.2025	AJAY SINGHAL HUF VS. SITA RAM AND CO			ASHOK KUMAR	9312908832	ayequity@gmail.com	30.01.2025

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				CS COMM	84/2025	31.01.2025	AGNI DEVICES PVT LTD VS. SOMYA PYROTEK		M.K. MIGLANI	811081980	mail@wrbindia.com	31.01.2025	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block		CS (COMM)/19/2025	08-01-2025	RAINBOW TEXTILES Vs M/S FASHNEAR TECHNOLOGIES PVT LTD		Sobhik Tanwar(P),	Not Mentioned		04-01-2025	
					Misc DJ/14/2025	08-01-2025	CANARA BANK Vs JYOTI BATRA		ANIL SHARMA(P),				04-01-2025
					Execution (Comm)/13/2025	10-01-2025	M/S SALEK CHAND JAIN AND SONS Vs Mr Anshul Khanna		Not applicable(P),	8383953944	jain.adityaraj@gmail.com		09-01-2025
					CS (COMM)/25/2025	10-01-2025	SAKSHI JAIN THROUGH SPA SHRI VINOD KUMAR JAIN Vs NITISH JAIN		Shiven Banga(P),	8700767450	adheerajassociate@gmail.com		09-01-2025
					OMP (I) (COMM)/13/2025	14-01-2025	Yes Bank Ltd Vs SANT BABA DEVIDAS LOGISTIC		ADV. LALIT PANDEY(P),	Not Mentioned	Not Mentioned		13-01-2025
					CS (COMM)/34/2025	14-01-2025	TRIP INDIA PVT LTD Vs SABAL PRODUCTION		Bharat Prakash(P),	9953434896	Not Mentioned		13-01-2025
					OMP (I) (COMM)/16/2025	17-01-2025	YES BANK LIMITED Vs ANIL KUMAR		TURAB ALI KAZMI(P),	Not Mentioned	Not Mentioned		16-01-2025
					Execution (Comm)/27/2025	20-01-2025	SANJAY JAIN Vs KDR FORGINGS PVT LTD		SURINDER JAIN(P),	9312414473	Not Mentioned		18-01-2025
					Execution (Comm)/28/2025	21-01-2025	ANKIT GUPTA Vs ENGLISH PREMIUM		AMAR KUMAR(P),	7820000383, 8000000383, 7820000300	gauravdelhiS@yahoo.com		20-01-2025
					CS (COMM)/53/2025	23-01-2025	Shri Naveen Gulati Proprietor of M/s Balaji Sales Corporation Vs Shri Puneet Gupta Proprietor of M/s D AND D Metal		ROHIT SEHGAL(P),	9911040316	gauravgauradvocate@gmail.com		22-01-2025
					OMP (I) (COMM)/31/2025	24-01-2025	YES BANK LTD Vs EXPRESS CARGO SERVICE		KARTIK KUMAR(P),	Not Mentioned	Not Mentioned		23-01-2025
					OMP (I) (COMM)/30/2025	24-01-2025	YES BANK LTD Vs VIKASH TYAGI		KARTIK KUMAR(P),	Not Mentioned	Not Mentioned		23-01-2025

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					OMP (I) (COMM)/29/2025	24-01-2025	YES BANK LTD	Vs DEEPAK CHAUDHARY	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	23-01-2025
					CS (COMM)/60/2025	24-01-2025	The Nainital Bank Limited	Vs Ayush Collection	Manoj Gupta(P),	Not Mentioned	Not Mentioned	23-01-2025
					OMP (I) (COMM)/48/2025	25-01-2025	Shriram Finance Ltd	Vs GAYYUR	Manoj Kumar(P),	9811133644	manojkadv@gamil.com	24-01-2025
					Execution (Comm)/34/2025	25-01-2025	ABS INDIA PRIVATE LIMITED	Vs ABC INFOSYSTEMS PRIVATE LIMITED	PRAKHAR DIXIT(P),	97181 22188	consultancy@synclegal.co.in	24-01-2025
					CS (COMM)/62/2025	25-01-2025	Woodver Coatiing Pvt Ltd	Vs FURNISHAMORE SERVICES LLP	Taksh Suri(P),			24-01-2025
					OMP (I) (COMM)/64/2025	27-01-2025	YES BANK LTD	Vs GAURAV GAURAV	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					OMP (I) (COMM)/63/2025	27-01-2025	YES BANK LTD	Vs MIHILAL AHIRWAR	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					OMP (I) (COMM)/62/2025	27-01-2025	YES BANK LTD	Vs KAMAL KANT KHANNA	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					OMP (I) (COMM)/61/2025	27-01-2025	YES BANK LTD	Vs CHAND TITU AHMED	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					OMP (I) (COMM)/60/2025	27-01-2025	YES BANK LTD	Vs BABITA SINGH	KARTIK KUMAR(P),	Not Mentioned	Not Mentioned	25-01-2025
					CS (COMM)/65/2025	28-01-2025	PUNJAB NATIONAL BANK	Vs BABITA MAHAWAR	Varun Gupta(P),	9999802509	ravinderadv@vahoo.com	27-01-2025
					CS (COMM)/64/2025	28-01-2025	M/S ARCO PLAST	Vs M/S PAWAN ENTERPRISES	SURENDER SHARMA(P),	9891297097	anokhijindgi@gmail.com	27-01-2025
					CS (COMM)/77/2025	29-01-2025	SRI BALAJI PACKERS THROUGH ITS AR SH SUMIT JAIN	Vs STANDARD AUTO ENGINEERS PVT LTD THROUGH ITS	NARENDER SINGH(P),	9953702037	narendersagwan@yahoo.com	28-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/8/2025	03-01-2025	DHINGRA OPTICS Vs MAYASHEEL RETAIL INDIA LIMITED		DEPUTY LAL(P),	8447777040	advvikassharma1978@gmail.com		26-12-2024
					CS (COMM)/7/2025	03-01-2025	ANANDI DEVI Vs NYSAA RETAIL VENTURE PVT LTD		SHALU KARDAM(P),	9811041494	radheshyamadv@gmail.com		27-12-2025
					OMP (I) (COMM)/1/2025	03-01-2025	AXIS BANK LIMITED Vs HARISH KUMAR		Sunita Singh(P),	87 1040589	INDOLEXLAW@GMAIL.COM		28-12-2024
					Execution (Comm)/3/2025	03-01-2025	UNION BANK OF INDIA Vs M/S IND FOOTWEAR		CHITRA MALHOTRA(P),	Not Mentioned	Not Mentioned		31-12-2024
					OMP (I) (COMM)/14/2025	14-01-2025	Yes Bank Ltd Vs MDB BUILDCON		ADV. LALIT PANDEY(P),	8130383143	Not Mentioned		13-01-2025
					CS (COMM)/36/2024	15-01-2024	Campus Activewear Limited Vs Gopal Bhatia Proprietor Of M/s Shoes Galaxy		Ankit Parashar(P),	8802310640	Not Mentioned		14-01-2025
17	SH. JINDAL, (COMMERCIAL COURT)	SANJAY WEST DISTRICT	202 Extn Block	ARB. A. (COMM.)	ARB. A. (COMM.)/1/2025	03-01-2025	MODI IMPORTS Vs AMBIT FINVEST PRIVATE LIMITED		SANJAY VERMA	9810155090	sanjayvermaadv@yahoo.com		03-01-2025
				CS (COMM)	CS (COMM)/3/2025	03-01-2025	DEEPAK BANSAL V/S		HEMANT PATHAK	7011482414	advpathak83@gmail.com		26-12-2024
				OMP (I) COMM	OMP (I) (COMM.)/3/2025	08-01-2025	YES BANK V/S PARMOD HARI PRAKASH		SACHIN KATYAL	9811015339	katyalsachin2008gmail.com		07-12-2025
				ARB. A. (COMM.)	ARB. A. (COMM.)/2/2025	10-01-2025	PANKAJ VOHRA Vs ANJU VOHRA AND ORS		ASHOK MITTAL	9811485695	lawverakmsmail.com		09-01-2025
				CS (COMM)	CS (COMM)/24/2025	10-01-2025	M/S SUNRISE ENTERPRISES Vs THE EXECUTIVE ENGINEER DELHI JAL BOARD		HARSH CHACHRA	991045141	adv.harshchachra@gmail.com		09-01-2025
				CS (COMM)	CS (COMM)/26/2025	10-01-2025	M/S SUNRISE ENTERPRISES Vs MR AJAY KUMAR		HARSH CHACHRA	991045141	adv.harshchachra@gmail.com		09-01-2025
				CS (COMM)	CS (COMM)/27/2025	10-01-2025	PARVEEN KUMAR GARG V/S NEENA MAHAJAN		SAMEER SIDHAR	9444446565	sameer.sidhar@metroplitanlegal.in		09-12-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)	CS (COMM)/28/2025	10-01-2025	SCHENKAR INDIA PVT LTD V/S SIVANDANA COMMERCIAL COMPANY PVT LTD	MEHUL PARTI	9582599551	HARSHITA.MALIK@CHANDHIOK.COM	09-01-2025
				CS (COMM)	CS (COMM)/31/2025	14-01-2025	PUNJAB NATIONAL BANK V/S SK ENTERPRISES	VED PRAKASH	9711900673	advocateprakashved@gmail.com	13.01.2025
				CS (COMM)	CS (COMM)/42/2025	17-01-2025	APJ Steel Impex Pvt Ltd Vs RAHUL KUMAR JAISWAL	P.S SINGAL	9871117817	singalps@gmail.com	16-01-2025
				CS (COMM)	CS (COMM)/48/2025	20-01-2025	VIRESH TYAGI V/S M/S E.L TEK	MANOJ KHATRI	9212010299	advocatem.khatri@gmail.com	19-12-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/27/2025	24-01-2025	YES BANK V/S BIBARAN BASAK	SACHIN KATYAL	1126211488	legal@katyalassociates.com	23-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/28/2025	24-01-2025	YES BANK LTD Vs ROMY DHARAM PAL SINGH	SACHIN KATYAL	1126211488	legal@katyalassociates.com	23-01-2025
				CS (COMM)	CS (COMM)/56/2025	24-01-2025	STATE BANK OF INDIA V/S MR ANIL	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	23-01-2025
				CS (COMM)	CS (COMM)/57/2025	24-01-2025	STATE BANK OF INDIA V/S SANJAY KUMAR	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	23-01-2025
				CS (COMM)	CS (COMM)/58/2025	24-01-2025	STATE BANK OF INDIA V/S KARUNAKARAN	ASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	23-01-2025
				CS (COMM)	CS (COMM)/59/2025	24-01-2025	JITENDER SINGH DHAWAN V/S STATE BANK OF INDIA	VIJAY K SEHGAL	9873403435	vijayadav558@gmail.com	23-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/40/2025	25-01-2025	YES BANK LTD Vs YUSUF SAIFI	SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/65/2025	27-01-2025	YES BANK V/S PARMJEET SINGH MATTA	SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/66/2025	27-01-2025	YES BANK V/S LAXMI NARAYAN	SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM)	OMP (I) (COMM.)/67/2025	27-01-2025	YES BANK V/S ARUN KUMAR SINGH			SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/68/2025	27-01-2025	YES BANK V/S ASVENDRA SINGH RAJ[POOT			SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/69/2025	27-01-2025	YES BANK V/S DHEERAJ KUMAR			SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/70/2025	27-01-2025	YES BANK V/S YAMINI SOLANKI			SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025
				OMP (I) (COMM)	OMP (I) (COMM.)/71/2025	27-01-2025	YES BANBK V/S ALOK REJA			SACHIN KATYAL	1126211488	legal@katyalassociates.com	25-01-2025
				OMP (I) (COMM)	OMP (COMM.)/1/2025	30-01-2025	PROGRESSIVE SALES PVT LTD V/S NORTH END FOODS MARKETING PVT LTD			AKHIL SACHAR	9891105069	SACHAR.AKHIL@GMAIL.COM	29-01-2025
				CS (COMM)	CS (COMM)/83/2025	31-01-2025	MEDISAN INSAAT SAGLIK SISTERMLERI LTD STI" V/S MED FRESHE PVT LTD			MOHD ALAM	9810206170	advalam1@gmail.com	29-01-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/4/2025	CS (COMM)/4/2025	03-01-2025	BANK OF MAHARASHTRA Vs EASTERN POLYMER			SHAILESH KUMAR	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	03-01-2025
				Execution (Comm.)/5/2025	Execution (Comm.)/5/2025	03-01-2025	UNION BANK OF INDIA Vs M/S S.K. TRADERS						03-01-2025
				CS (COMM)/5/2025	CS (COMM)/5/2025	03-01-2025	ANANDI DEVI Vs MAYASHEEL RETAIL INDIA LTD			Radhey Shayam	9811041494	radheyshyamadv@gmail.com	03-01-2025
				CS (COMM)/6/2025	CS (COMM)/6/2025	03-01-2025	Rajeev Sharma Vs M/S Rakhi Fashion			Shalu Sharma	9899365677	robinadv96@gmail.com	03-01-2025
				CS (COMM)/11/2025	CS (COMM)/11/2025	04-01-2025	SHRIRAM PISTONS AND RINGS LIMITED Vs SUNEEL KUMAR			Ravi Chauhan	9871694660	mail@ravichauhan.com	04-01-2025
				CS (COMM)/12/2025	CS (COMM)/12/2025	04-01-2025	State Bank Of India Vs KIRAN PAL			S. Sood	9811786067	msssoodadvocate@gmail.com	04-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Misc DJ/15/2025	Misc DJ/15/2025	08-01-2025	Canara bank Vs Isha enterprises	SANDEEP TYAGI	9999886249	sk.tyagi@ymail.com	08-01-2025
				CS (COMM)/21/2025	CS (COMM)/21/2025	09-01-2025	HEM KANT JHA Vs RAMAPEER STONE INDUSTRIES	KARAN BHAMBRI	8882684194	ADV.KARANBHAMBRI@GMAIL.COM	09-01-2025
				Execution (Comm.)/12/2025	Execution (Comm.)/12/2025	10-01-2025	M/s Supreme Industries Ltd Vs M/s MeckMark Engineers Ltd				10-01-2025
				OMP (I) (COMM.)/6/2025	OMP (I) (COMM.)/6/2025	14-01-2025	Yes Bank Ltd Vs RAJU RAMDEEN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2025
				OMP (I) (COMM.)/7/2025	OMP (I) (COMM.)/7/2025	14-01-2025	Yes Bank Ltd Vs KULDEEP GAJRAJ	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2025
				OMP (I) (COMM.)/8/2025	OMP (I) (COMM.)/8/2025	14-01-2025	Yes Bank Ltd Vs EXPORT KING PRIVATE LIMITED	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2025
				OMP (I) (COMM.)/9/2025	OMP (I) (COMM.)/9/2025	14-01-2025	Yes Bank Ltd Vs EASY EXPRESS	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	14-01-2025
				OMP (I) (COMM.)/10/2025	OMP (I) (COMM.)/10/2025	14-01-2025	YES BANK LIMITED Vs CHITWAN SHARMA	S & K Partners	9953036426	teams@skplaw.in	14-01-2025
				Execution (Comm.)/15/2025	Execution (Comm.)/15/2025	14-01-2025	Deutsche Cars Pvt, Ltd Vs Shivani	Ashok Chhabra	9810008481	ashokchhabra4@gmail.com	14-01-2025
				CS (COMM)/35/2025	CS (COMM)/35/2025	15-01-2025	DHRAMPAL TOMAR Vs MCN SOLUTIONS PVT LTD	Sahil Aeron	9910007125	indiaaeron@gmail.com	15-01-2025
				CS (COMM)/36/2025	CS (COMM)/36/2025	16-01-2025	STATE BANK OF INIDA Vs DEVANAND	Manoj Kumar Pandey	9654371856	advpandeymanoj@gmail.com	16-01-2025
				CS (COMM)/37/2025	CS (COMM)/37/2025	16-01-2025	Uco Bank Vs Abhay Jain	ARUN DUGGAL	9811024490	ARUNDUGGAL@YAHOO.COM	16-01-2025
				OMP (I) (COMM.)/18/2025	OMP (I) (COMM.)/18/2025	17-01-2025	YES BANK LIMITED Vs RAMAS DAVAR	S & K Partners	9953036426	teams@skplaw.in	17-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM)/41/2025	CS (COMM)/41/2025	17-01-2025	Chaudhary Timber Industries Private Limited	Vs MEENA DEVI		JASPREET SINGH	9899641617	jaspreet.law@gmail.com	17-01-2025
				CS (COMM)/44/2025	CS (COMM)/44/2025	17-01-2025	RAI AND CO Vs MITESH HARILAL KARIA AND OTHER			ASHUTOSH JAIN	8920569785	ASHUTQSHJA1N095@GMAIL.COM	17-01-2025
				Counter Claim/4/2025	Counter Claim/4/2025	18-01-2025	Wear well indla pvt lta	Vs Kohinoor ribbon factory pvt ltd		Viren Bansal	9433433333	virenbansal1@gmail.com	18-01-2025
				Execution (Comm.)/24/2025	Execution (Comm.)/24/2025	18-01-2025	MURTAZA ALI Vs Punjab Gaskets Industries			Mayank Ahuja	9999003982	Not Provided	18-01-2025
				CS (COMM)/47/2025	CS (COMM)/47/2025	20-01-2025	SAHIL PLASTIC THROUGH ITS PROPRIETOR MR SANJAY AGGARWAL Vs VENUS CONFERENCES			Abhay Pratap Singh	8527334575	abhay@gnslegal.in	20-01-2025
				OMP (I) (COMM.)/21/2025	OMP (I) (COMM.)/21/2025	24-01-2025	ORIX AUTO INFRASTRUCTRE SERVICE LTD Vs EMILY R PUDAITE			Abid Ahmed	9213142242	abidabmadadvocate@gmail.com	24-01-2025
				OMP (I) (COMM.)/22/2025	OMP (I) (COMM.)/22/2025	24-01-2025	YES BANK LTD Vs WASEEM			SACHIN KATYAL	011-26211488	legal@Katvalassociates.com	24-01-2025
				OMP (I) (COMM.)/23/2025	OMP (I) (COMM.)/23/2025	24-01-2025	YES BANK LTD Vs EXPRESS CARGO SERVICE			SACHIN KATYAL	011-26211488	Katyalsachin2008@gmail.com	24-01-2025
				OMP (I) (COMM.)/24/2025	OMP (I) (COMM.)/24/2025	24-01-2025	YES BANK LTD Vs ASGAR KHAN			SACHIN KATYAL	011-26211488	Katyalsachin2008@gmail.com	24-01-2025
				OMP (I) (COMM.)/25/2025	OMP (I) (COMM.)/25/2025	24-01-2025	YES BANK LTD Vs POONAM RAVINDRA			SACHIN KATYAL	011-26211488	Katyalsachin2008@gmail.com	24-01-2025
				CS (COMM)/54/2025	CS (COMM)/54/2025	24-01-2025	AGGARWAL IRON AND STEEL INDUSTRIES Vs ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED			Ankit Gupta	9953030485	ankitgupta@gravistallegal.in	24-01-2025
				CS (COMM)/55/2025	CS (COMM)/55/2025	24-01-2025	Canara Bank Vs Ram Kumar Proprietor of Ram Trading			SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	24-01-2025
				OMP (I) (COMM.)/39/2025	OMP (I) (COMM.)/39/2025	25-01-2025	YES BANK LTD Vs SHIVA COLOURS SHED STEEL WORKS			SACHIN KATYAL	011-26211488	Katyalsachin2008@gmail.com	25-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/54/2025	OMP (I) (COMM.)/54/2025	27-01-2025	YES BANK LTD Vs AJAY KUMAR	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/55/2025	OMP (I) (COMM.)/55/2025	27-01-2025	YES BANK LTD Vs AJAY CHAUDHARY	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/56/2025	OMP (I) (COMM.)/56/2025	27-01-2025	YES BANK LTD Vs SUBODH GUPTA	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/57/2025	OMP (I) (COMM.)/57/2025	27-01-2025	YES BANK LTD Vs KAPIL KUMAR	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/58/2025	OMP (I) (COMM.)/58/2025	27-01-2025	YES BANK LTD Vs ALLA ABDUL UDDIN	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				OMP (I) (COMM.)/59/2025	OMP (I) (COMM.)/59/2025	27-01-2025	YES BANK LTD Vs MUNNA RAWAT	SACHIN KATYAL	011-26211488	Katvalsachin2008@gmail.com	27-01-2025
				CS (COMM)/63/2025	CS (COMM)/63/2025	27-01-2025	Woodver Coating Private Limited Vs Roobin Pokarna	RAKESH MALHOTRA	8447151507	chambersoftritentlegallp@gmail.com	27-01-2025
				CS (COMM)/73/2025	CS (COMM)/73/2025	28-01-2025	SH INDERJEET SINGH Vs SMT KAUSHALYA DEVI AND ORS	Praveen Suri	9810928188	praveensuri73@gmail.com	28-01-2025
				CS (COMM)/76/2025	CS (COMM)/76/2025	29-01-2025	State Bank Of India Vs BHARAT	ASHOK KUMAR	9811896060	KUMARASHOKADVOCATE@GMAIL.COM	29-01-2025
				CS (COMM)/85/2025	CS (COMM)/85/2025	31-01-2025	OM LOGISTICS LIMITED Vs ALAMODE TECHNOLOGIES PRIVATE LIMITED	Arun Aggarwal	9810163624	ADVOCATEARUN23@GMAIL.COM	31-01-2025
				Execution (Comm.)/20/2025	Execution (Comm.)/20/2025	15-01-2025	Shri Prakash Pritwani Vs Jag Rattan Daan Singh and Co	Ashu Ralhan	9582628330	arlegal266@gmail.com	15-01-2025
				Execution (Comm.)/10/2025	Execution (Comm.)/10/2025	09-01-2025	HARIOM AGGARWAL Vs YADAV CONSTRUCTION	SUMIT SARNA	9650941688	sumitsarna@gmail.com	09-01-2025
				Execution (Comm.)/19/2025	Execution (Comm.)/19/2025	14-01-2025	MS ART OF WOOD PRESENTATIVES Vs SH SAKIR SAIFI	Bharat Bhushan	9910403763	advbharatbhushan328@gmail.com	14-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution (Comm.)/11/2025	Execution (Comm.)/11/2025	10-01-2025	OM LOGISTICS LTD Vs EQUI PLUS INDIA EXPORTS PRIVATE LIMITED			Arun Aggarwal	9810163624	ADVOCATE ARUN23@GMAIL.COM	10-01-2025
				Execution (Comm.)/30/2025	Execution (Comm.)/30/2025	21-01-2025	Ms Patel Jiva Sales Pvt Ltd Vs Ms Salig Ram Timbers			Ankit Khurana	9968068994	Not Provided	21-01-2025
				Execution (Comm.)/9/2025	Execution (Comm.)/9/2025	08-01-2025	AQUALITE INDUSTRIES PVT LTD Vs shobha rani			ARCHIT SINGHAL	9599043045	legal@sigmalegal.in	08-01-2025
				OMP (I) (COMM.)/86/2025	OMP (I) (COMM.)/86/2025	28-01-2025	YES BANK LIMITED Vs PRADEEP KUMAR SINGH			S & K Partners	9953036426	teams@skplaw.in	28-01-2025
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	Execution (Comm.)/7/2025	Execution (Comm.)/7/2025	04-01-2025	SHREE SHYAM TRADERS Vs AMOCON						
				Misc DJ/10/2025	Misc DJ/10/2025	04-01-2025	PARK Nonwoven Pvt Ltd Vs Mag Filters and Equipment Private Limited AND Ors			Ashu Pathak			
				CS (COMM)/13/2025	CS (COMM)/13/2025	04-01-2025	PAYSPRINT PRIVATE LIMITED Vs INDRAJEET YADAV			Vivek Sharma	9871129399	viveksharma.advo1@gmail.com	02-01-2025
				CS (COMM)/15/2025	CS (COMM)/15/2025	07-01-2025	BANK OF BARODA Vs DIGITOOLS			Suman Kumar Choudhary	8368031251	advocateskchoudhary@gmail.com	03-01-2025
				CS (COMM)/20/2025	CS (COMM)/20/2025	08-01-2025	weblink in Pvt Ltd Vs Infinity Group			Chanchal Sharma	8700767450	adheerajassociate@gmail.com	03-01-2025
				OMP (I) (COMM.)/11/2025	OMP (I) (COMM.)/11/2025	14-01-2025	YES BANK LIMITED Vs SUMIT KUMAR			Sumit Kumar	9953036426	teams@skplaw.in	13-01-2025
				CS (COMM)/38/2025	CS (COMM)/38/2025	16-01-2025	STATE BANK OF INIDA Vs vinod kumar			Manoj Pandey	9654371824	adpandeymanoj@gmail.com	15-01-2025
				OMP (I) (COMM.)/17/2025	OMP (I) (COMM.)/17/2025	17-01-2025	YES BANK LIMITED Vs DEEPU SINGH			Turab Ali Kazmi	9953036426	turab@skplaw.in	15-01-2025
				OMP (I) (COMM.)/19/2025	OMP (I) (COMM.)/19/2025	18-01-2025	JFC LEASING P LTD Vs SHAMA PARVEEN			Anuj Kumar	9810133410	bhagatsinghis@yahoo.com	15-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Execution (Comm.)/23/2025	Execution (Comm.)/23/2025	18-01-2025	Ms Psa Polymers Pvt Ltd Vs M/S GLOBUS ECOTRONICS PVT LTD						
				OMP (I) (COMM.)/20/2025	OMP (I) (COMM.)/20/2025	21-01-2025	ORIX AUTO INFRASTRUCTURE SERVICE LIMITED Vs RITESH PRABHAKAR MENON	Ritesh Prabhakar Menon		9213142242	abidahmadadvocate@gmail.com		20-01-2025
				CS (COMM)/51/2025	CS (COMM)/51/2025	23-01-2025	Bank of Baroda Vs Baljeet Kaur Chopra	Deepa Gupta		9811522440	advocate.deepa.gupta@gmail.com		22-01-2025
				Execution (Comm.)/35/2025	Execution (Comm.)/35/2025	25-01-2025	MS FIRE HUT COMMERCIAL EQUIPMENT PVT LTD Vs MS KALTECH BUILDING CONTROLS PVT LTD						
				OMP (I) (COMM.)/41/2025	OMP (I) (COMM.)/41/2025	25-01-2025	YES BANK LTD Vs NIYAZ NISAR	Kirtik Kumar		011-26211488	legal@katyalassociates.com		22-01-2025
				OMP (I) (COMM.)/42/2025	OMP (I) (COMM.)/42/2025	25-01-2025	Shriram Finance Ltd Vs MUKESH KUMAR	Manoj Kumar		9811133644			23-01-2025
				OMP (I) (COMM.)/43/2025	OMP (I) (COMM.)/43/2025	25-01-2025	Shriram Finance Ltd Vs MOHSIN	Manoj Kumar		9811133644			23-01-2025
				OMP (I) (COMM.)/44/2025	OMP (I) (COMM.)/44/2025	25-01-2025	YES BANK LTD Vs YADRAM	Kartik Kumar		011-26211488	legal@katyalassociates.com		22-01-2025
				OMP (I) (COMM.)/45/2025	OMP (I) (COMM.)/45/2025	25-01-2025	YES BANK LTD Vs SHAMA	Kartik Kumar		011-26211488	legal@katyalassociates.com		22-01-2025
				OMP (I) (COMM.)/46/2025	OMP (I) (COMM.)/46/2025	25-01-2025	YES BANK LTD Vs SUKHDEV SINGH	Kartik Kumar		011-26211488	legal@katyalassociates.com		22-01-2025
				CS (COMM)/61/2025	CS (COMM)/61/2025	25-01-2025	ali sales corporation Vs Ashian Garments	Anoop Singh		8585985095	lawconsultant786@gmail.com		24-01-2025
				OMP (I) (COMM.)/72/2025	OMP (I) (COMM.)/72/2025	27-01-2025	YES BANK LTD Vs KULDEEP RAJPAL	Kartik Kumar		011-26211488	legal@katyalassociates.com		22-01-2025
				OMP (I) (COMM.)/73/2025	OMP (I) (COMM.)/73/2025	27-01-2025	YES BANK LTD Vs PRIYA ARORA	Kartik Kumar		011-26211488	legal@katyalassociates.com		22-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				OMP (I) (COMM.)/74/2025	OMP (I) (COMM.)/74/2025	27-01-2025	YES BANK LTD	Vs AKANT DAGAR		Kartik Kumar	011-26211488	legal@kalyalassociates.com	22-01-2025
				OMP (I) (COMM.)/75/2025	OMP (I) (COMM.)/75/2025	27-01-2025	YES BANK LTD	Vs DHEERAJ KUMAR		Kartik Kumar	011-26211488	legal@kalyalassociates.com	22-01-2025
				OMP (I) (COMM.)/76/2025	OMP (I) (COMM.)/76/2025	27-01-2025	YES BANK LTD	Vs ASHISH KUMAR		Kartik Kumar	011-26211488	legal@kalyalassociates.com	22-01-2025
				OMP (I) (COMM.)/77/2025	OMP (I) (COMM.)/77/2025	27-01-2025	YES BANK LTD	Vs MOHIT MAJUMDAR		Kartik Kumar	011-26211488	legal@kalyalassociates.com	22-01-2025
				CS (COMM)/69/2025	CS (COMM)/69/2025	28-01-2025	Gangotri Electronics Pvt Ltd	Vs Orion Industries		Kartik Bhagat	8126399943	advocatebhagat24@gmail.com	26-01-2025
				CS (COMM)/70/2025	CS (COMM)/70/2025	28-01-2025	Gangotri Electronics Pvt Ltd	Vs Evana Electricals Private Limited		Kartik Bhagat	8126399943	advocatebhagat24@gmail.com	26-01-2025
				CS (COMM)/71/2025	CS (COMM)/71/2025	28-01-2025	ARCO PLAST	Vs UNIQUE ART AND ORS		Surender Sharma	9891297097	anokhijindgi@gmail.com	24-01-2025
				CS (COMM)/72/2025	CS (COMM)/72/2025	28-01-2025	GSI Enterprises Private Limited	Vs Hari Electricals		Bhaskar Vali	9910358225	office@vali.co.in	28-01-2025
				OMP (I) (COMM.)/88/2025	OMP (I) (COMM.)/88/2025	28-01-2025	YES BANK LTD	Vs VIKRANT RAM MEHAR		Kartik Kumar	011-26211488	legal@kalyalassociates.com	28-01-2025
				OMP (I) (COMM.)/89/2025	OMP (I) (COMM.)/89/2025	28-01-2025	YES BANK LTD	Vs NAVEEN KUMAR		Kartik Kumar	011-26211488	legal@kalyalassociates.com	22-01-2025
				Ex.COMM - Award by Arb. Comm./1/2025	Ex.COMM - Award by Arb. Comm./1/2025	31-01-2025	Doha Bank	Vs Prashant Sethi		Praveen Suri	9810928188	praveensuri73@gmail.com	27-01-2025
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	CS(COMM)	2/2025	03.01.2025	B S THAKUR SOLE PROP OF DYNATECH VS. CENTRAL PUBLIC WORKS DEPARTMENT AND ORS.			SANJEEV KUMAR AND DALIP SINGH	9811387338	NOT AVAILABLE	20.12.2024
			1	CS(COMM)	3/2025	03.01.2025	ANSHUL SHARMA VS. HANDICRAFT DEVELOPMENT CORPORATION OF KERALA			VAIBHAV SINHA	9810472854	sinhavaibhav@rediffmail.com	17.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	OMP(COMM)	1/2025	03.01.2025	M/S EASYLINK SOFTECH PVT. LTD. VS. MANISH KUMAR	MANSI KUKREJA	9811446272	ADV MANSI KUKREJA@GMAIL.COM	20.12.2024
			1	MISC. DJ	2/2005	04.01.2025	M/S ANAND GLASS WORKS THROUGH ITS PROPRIETOR SH. SURESH KUMAR GUPTA VS. M/S SAILKOT SHOP	SURENDRA SINGH	9868276033	SURENDER2507@GMAIL.COM	23.12.2024
			1	CS(COMM)	9/2025	04.01.2025	ZYDUS WELLNESS PRODUCTS LTD. VS. NAGARAJU RAJU	GURUSWAMI NATRAJ	9811808373	litigation@Gnataraj.com	03.01.2025
			1	CS(COMM)	10/2025	04.01.2025	ZYDUS WELLNESS PRODUCTS LTD. VS. SUMITRA AGARWAL AND ORS.	GURUSWAMI NATRAJ	9811808373	litigation@Gnataraj.com	28.12.2024
			1	OMP(I)COMM	1/2025	04.01.2025	GEPS PROJECTS VS. INDIABULLS ESTATE LTD.	PSP LEGAL	9818671166	INFO@DSNLEGAL.COM	03.01.2025
			1	CS(COMM)	13/2025	07.01.2025	M/S SPECTRON ENGINEERS PVT. LTD. VS. OIL AND NATURAL GAAS CORPORATION	NISHANT KUMAR AND GAURAV KUMAR	8447749492	ASHVIKLEGAL@GMAIL.COM	07.01.2025
			1	OMP(COMM)	2/2025	08.01.2025	NAVIN KUMAR GUPTA VS. UNION OF INDIA	ABHISHEK PANDEY	8447701038	CHAMBERSOFRCP@GMAIL.COM	21.12.2024
			1	CS(COMM)	15/2025	08.01.2025	STATE BANK OF INDIA VS. DHARMENDRA KUMAR SHARMA	RANI BHARDWAJ	9643680913, 8010410831	RBHARDWAJASSOCIATE@GMAIL.COM	24.12.2024
			1	CS(COMM)	14/2025	08.01.2025	DEV BHUMI COLD CHAIN PVT. LTD. VS. GREEN FRESH AGRO PROIDUCTS	RIYA SINGH AND ANKIT DANG,	9958838583, 9971634469	ADVANKITDANG@GMAIL.COM	20.12.2024
			1	EX(COMM)	5/2025	08.01.2025	M/S SS CHAUHAN & SONS VS. UNION OF INDIA	KUNWAR CHANDRESH	9311577904	KUNWAR.CHANDRESH@GMAIL.COM	21.12.2024
			1	CS(COMM)	17/2025	09.01.2025	SHIVAM ENGINEERS & FABRICATORS VS. AASHIRWAD INDSUTRIEWS	SUNIL KUMAR BHARDWAJ	9311603927	BHARDWAJSUNIL26@YAHOO.CO.IN	27.12.2024
			1	CS(COMM)	20/2025	10.01.2025	SHRI RAHUL SHARMA VS. M/S JEET TRADERS AND ORS.	AFROZ AHMED	9899972202	ADVOCATE.AFROZ73@gmail.com	24.12.2024
			1	CS(COMM)	21/2025	10.01.2025	BAZEL INTERNATIONAL LIMITED VS. TAV AERONAUTICS CONSULTANCY PVT. LTD.	PriamvadaSuroli a	9654828744	priamvadasurolia@gmail.com	03.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	CS(COMM)	23/2025	10.01.2025	BAZEL INTERNRATIONAL LIMITED VS. TARUN MATHUR	PriamvadaSuroli a	9654828744	priamvadasurolia@gmail.com	03.01.2025
			1	CS(COMM)	24/2025	10.01.2025	DURGESH MERCHANTS LTD. VS. TARUN MATHUR	PriamvadaSuroli a	9654828744	priamvadasurolia@gmail.com	03.01.2025
			1	OMP(COMM)	3/2025	10.01.2025	UNION OF INDIA VS. M/S DAWAR RUBBER INDUSTRIES	ASHISH KUMAR SHARMA	9313471929	ASHISHSHARMA379@GMAIL.COM	28.12.2024
			1	EX(COMM)	9/2025	10.01.2025	M/S FRIENDS PAPER VS. RAJAT BHATIA AND ANR.	VIVEK KUMAR SINGH	9810182555	exalliance.vivek@gmail.com	28.12.2024
			1	OMP(I)COMM	6/2025	13.1.2025	AXIS BANK LTD. VS. ANURADHA SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.01.2025
			1	OMP(I)COMM	5/2025	13.01.2025	AXIS BANK LTD. VS. KOMAL TIWARI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.01.2025
			1	OMP(I)COMM	4/2025	13.01.2025	AXIS BANK LTD. VS. ATUL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.01.2025
			1	OMP(COMM)	4/2025	13.01.2025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION VS. M/S DEEPAK & CO.	ASHIM SHRIDHAR NIYATI PATWARDHAN	9971547353	CHAMBERASHIMS HRIDHAR@GMAIL.COM	07.01.2025
			1	CS(COMM)	27/2025	13.01.2025	SUPRABHA MITRA VS. ANUJ GUPTA	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN	27.12.2024
			1	OMP(COMM)	5/2025	14.01.2025	M/S RAGHAV ENGINEERS VS. DELHI TOURISM & TRANSPORTATION DEVELOPMENT CORPORATION	SIDDHARTH MULLICK	9953903010	SIDDHARTHMULLICK19@GMAIL.COM	26.12.2024
			1	EX(COMM)	11/2025	14.01.2024	VIDYA BHUSHAN BHALLA VS. DIVYARTH LEASING AND FINANCE PVT. LTD. & ORS	C. P. PURI	9810011769	NOT AVAILABLE	08.01.2025
			1	EX(COMM)	14/2025	15.01.2025	GSI LOGISTICS PVT LTD. VS. ANHA EXPORTS	LOPM & ASSOCIATES	7827453470	CONTACT@LOPM.IN, DOCS.LOPM@GMAIL.COM	09.01.2025
			1	CS(COMM)	34/25	16.01.2025	UDAANSURE PRIVATE LIMITED VS. SAPNA GOYAL	LEX LAAMA ADVOCATES	9311405040	ADV_VIREN@LEXLAAMA.COM	13.01.2025

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			1	OMP(COMM)	6/2025	16.01.2025	NATIONAL AGRICULTURE CO OPERATIVE MARKETING FEDERATION OF INDIA LTD. VS. UTTAM FRUITS AND	DSN LEGAL	9310707170	INFO@DSNLEGAL.COM	13.01.2025
			1	CS(COMM)	33/2025	16.01.2025	JAILAXMI ENTERPRISE PVT. LTED. VS. CB ELECTRICS INDIA PVT. LTD.	SHUBHAM JAIN & HIMANSHU DHAWAN,	9999309222, 8750021607	CONTACT@UTKRISHTHALAW.COM	27.12.2024
			1	CS(COMM)	36/2025	17.01.2025	STATE BANK OF INDIA VS. MR. RANJAN PRAKASH	SUNIL SEHRAWAT	9999330725	DELHILAWYERS76@YAHOO.CO.IN	04.01.2025
			1	CS(COMM)	37/2025	17.01.2025	PUNJAB NATIONAL BANK VS. RAHUL GUPTA PROP OF M/S ER4NIKA TRADERS	INDRA NARAYAN	9311824970	ASSOCIATENARAYAN29@GMAIL.COM	09.12.2024
			1	CS(COMM)	41/2025	18.01.2025	RAMBABU KUMAR VERSUS M/S LARSEN AND TOUBRO LTD.	RAJEEV SHRIVASTAVA & ASSOCIATES	9911792701	RAJEEVADV.SHRIVASTAVA@GMAIL.COM	13.01.2025
			1	CS(COMM)	40/2025	18.01.2025	DEUTSCHE BANK AG VS. M/SBOTHANI MEDICALS PVT. LTD.	SURI & COMPANY	9971357074	LITIGATION@SURICO.IN	14.01.2025
			1	OMP(COMM)	9/2025	20.01.2025	M/S PUREARTH INFRASTRUCTURE LTD. VS. M/S OVERVIEW CONSULTANTS	AMAN GUPTA	9999245866	AMAN.LAW@GMAIL.COM	27.12.2024
			1	OMP(COMM)	8/2025	20.01.2025	M/S PNEUMATIC ENGINEERS PVT. LTD. VS. UNION OF INDIA	MANISH KUMAR	9911750282, 9540697749	MIKE82ADV@GMAIL.COM	15.01.2025
			1	CS(COMM)	43/2025	21.01.2025	M/S RSPL LTD. VS. ABBAS ALI PROPRIETOR OF STANDANR TRADERS	UNITED AND UNITED	26936783, 26843455	UNITEDMARK@UNITEDANDUNITED.COM	18.01.2025
			1	OMP(COMM)	11/2025	22.01.2025	DHARAMVIR VS. DDA	G L VERMA	9891600120	GIVERMA53@YAHOO.COM	20.01.2025
			1	OMP(I)COMM	13/2025	22.01.2025	AXIS BANK LTD. VS. SURESH CHANDRA PANDEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	04.01.2025
			1	OMP(COMM)	10/2025	22.01.2025	DEALMONEY COMMODITIES PVT. LTD. VS. ABHISHEK SETHI	SAURAV BHASIN	9899331166	SAURAVBHASIN10@GMAIL.COM	16.01.2025
			1	CS(COMM)	50/2025	24.01.2025	M/S OM SAI CONSULTANCY SERVICES VS. M/S SHAPOORJI PALLONJJI & OCOMPANY	NISHANT NIGAM, AMAN ABBI	9811038966, 7506722118	NISHANT@NGLAW.IN, ASSOCIATE4@NGLAW.IN	16.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			1	EX(COMM)	17/20258	24.01.2025	DIGIROVERS SOLUTIONS VS. LIVEPOOLS PVT. LTD.	MAYANK ARORA	9971220936	CONTACT@ADVOCATEMAYANK.IN	13.01.2025
			1	CS(COMM)	49/2025	24.01.2025	DEUTSCHE BANK AG VS. MR. CHANDRA SHEKHAR GUPTA	SURI & COMPANY	9971357074	LITIGATION@SURICO.IN	18.01.2025
			1	OMP(COMM)	12/2025	27.01.2025	UPPAL ENGINEERING CO PVT. LTD. VS. JAG PARVESH SUR	RITESH KHATRI	9899891989	RK@PETITJURIS.IN	20.01.2025
			1	M-EX	3/25	27.01.2025	GURMEET SINGH HUF VS. VARDHMAN INFRADEVELOPERS PVT. LTD.	KAMAL MEHTA & ASSOCIATES	9810475	9810475712, 9899172529	21.01.2025
			1	CS(COMM)	54/2025	27.01.2025	STATE BANK OF INDIA VS. KEDAR PRASAD	SHIV KUMAR TYAGI	9811059032	SHIVKTYAGI1@GMAIL.COM	21.01.2025
			1	MISC. DJ	180/2025	28.01.2025	INTERGLOBE TECHNOLOGY QUOTIENT PVT. LTD. VS. ANTILOLG VACATIONS PVT. LTD.	ADV. AMIT TYAGI	9910082777	INFO@AADHYALEGAL.COM	22.01.2025
			1	CS(COMM)	58/2025	28.01.2025	EMERGE GLASS PVT. LTD. VS. WILD BERRIES PVT. LTD.	VINEER JAIN	9716141409	NOTAVAILABLE	26.12.2024
			1	OMP(COMM)	13/2025	28.01.2025	RAGHAV ENGINEERS VS. DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION	SIDDHARTH MULLICK	9953903010	siddharthmullick9@gmail.com	20.01.2025
			1	OMP(COMM)	14/2025	28.01.2025	BHARAT SANCHAR NIGAM LTD. VS. BANSAL BROTHER	ISHITA KATYAN	9810049061	ISHTAKADYAN.ADV@GMAIL.COM	20.01.2025
			1	CS(COMM)	61/2025	29.01.2025	STATE BANK OF INDIA VS. SAGAR GAJANAN BIHADE	VARUN CHANDIOK	9818365119	OFFICE.CHANDIOK@GMAIL.COM	24.01.2025
			1	CS(COMM)	62/2025	29.01.2025	HERO CFINCORP PVT. LTD. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	22.01.2025
			1	CS(COMM)	63/2025	29.01.2025	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	PRAMOD KUMAR SINGH	9718209970	AASTHA@THELEGIST.COM	22.01.2025
			1	OMP(COMM)	16/2025	30.01.2025	PARVEEN GOYAL VS. DCM SHRIRAM	RG LAWZ	9810910312, 8448370312	OFFICEOFRGLAWZ@GMAIL.COM	25.01.2025

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			1	OMP(COMM)	15/2025	30.01.2025	M/S THERMOKING VS. M/S PARAS CABLE INDUSTRIES			SH. SM HASHMI	8595718371	SARJEETMAHMOODHASHMI@GMAIL.COM	27.01.2025
			1	EX(COMM)	19/2025	30.01.2025	TV TODAY NETWORK LIMITED VS. NEXUS AUDIENCE NETWORK PVT. LTD.			SHAHRUKH EJAZ	7838390214	SHAHRUKHEJAZ@HOTMAIL.COM	24.01.2025
			1	CS(COMM)	67/2025	30.01.2025	BCC DEVELOPERS VS. UNION OF INDIA			RAHUL MALHOTRA	9899218215	RAHULSSMALHOTRA@GMAIL.COM	25.01.2025
			1	MISC. DJ	213/2025	31.01.2025	STATE BANK OF INDIA VS. DURGA NAND THAKUR AND ANR.			ANSHUMAN SRIVASTAV	9990042642	SRLANSHU83@GMAIL.COM	27.01.2025
			1	OMP(COMM)	17/2025	31.01.2025	M/S JAGDAMBA SALES CORPORATION VS. STATE			RAMESH KUMAR	9312279182, 9958801096	GOEL.RK467@GMAIL.COM	20.01.2025
			1	EX(COMM)	23/2025	31.01.2025	SHREE BALAJI COLOUR PRINTER THROUGH ITS PROP SANJAY SHARMA VS. RISHABH SAKLECHA			DEEPAK	9711573242	deepakjangralawotlicies@gmail.com	22.01.2025
21	SH. PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	VIDYA NEW DELHI DISTRICT	25	CS (COMM)/12/2025	CS (COMM)/12/2025	07-01-2025	Hindustan Media Ventures Ltd Vs M/s Bfit Group o Institutions and Baba Farid Institute of technology			Madhur Dhingra(P),	9999467283	RA KESH (ti)AMSASSOCIATES.CO. IN	23-12-2024
			25	CS (COMM)/19/2025	CS (COMM)/19/2025	10-01-2025	STATE BANK OF INDIA Vs BHARTI MALHOTRA PROPRIETOR M/S RR FOODS			Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	04-01-2025
			25	CS (COMM)/25/2025	CS (COMM)/25/2025	13-01-2025	State Bank Of India Vs NISHA KUMARI PROP OF M/S VIDYA CHHAYA ENTERPRISES			ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	04-01-2025
			25	CS (COMM)/30/2025	CS (COMM)/30/2025	15-01-2025	M/s ACME PRINT O PAC PVT LTD Vs PUKHRAJ PACKAGING SOLUTIONS			NITIN GOEL(P),	9958617492	advnيتين@hotmail.com	27-12-2024
			25	CS (COMM)/42/2025	CS (COMM)/42/2025	21-01-2025	STATE BANK OF INDIA Vs MOHINDER SINGH			ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	15-01-2025
			25	CS (COMM)/45/2025	CS (COMM)/45/2025	22-01-2025	PUNJAB NATIONAL BANK Vs NEETU SINGH			SABHYA JAIN(P),	9717610124	SABHYAJAINO8@GMAIL.COM	14-01-2025
			25	CS (COMM)/46/2025	CS (COMM)/46/2025	22-01-2025	CANARA BANK Vs SHUBHAM LAKHERA			KRISHAN KUMAR(P),	9910577700	krishenkumar@gmail.com	01-02-2025

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			25	CS (COMM)/51/2025	CS (COMM)/51/2025	27-01-2025	Krishan Lal Thukral Vs Harsh Thukral			Sudhir Balyan(P),	9899060069	balyanassociation@gmail.com	21-01-2025
			25	CS (COMM)/5/2025	CS (COMM)/5/2025	04-01-2025	TATA TELESERVICES LTD Vs Perfect Internet Private Limited			Sonu Vivek(P),	9873437010	info@mindlegal.in	20-12-2024
			25	CS (COMM)/52/2025	CS (COMM)/52/2025	27-01-2025	STATE BANK OF INDIA Vs LAKSHMI PRASANNA RM			ADAITA KUMAR ROUT(P),	9999132159	akroutadvocate@gmail.com	20-01-2025
			25	CS (COMM)/53/2025	CS (COMM)/53/2025	27-01-2025	STATE BANK OF INDIA Vs KRISHNA KUMAR SINGH			Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	21-01-2025
			25	CS (COMM)/57/2025	CS (COMM)/57/2025	28-01-2025	Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs GREEN SPACE INFRAHEIGHTS			JAGRITI JAIN(P),	9811096551	info@shreevardhmanagrouQ.com	03-02-2025
			25	CS (COMM)/59/2025	CS (COMM)/59/2025	29-01-2025	Rahul Trading Vs Ougi Trading Private Limited			Kuldeep Singh(P),	7290938799	NOT PROVIDED	22-01-2025
			25	CS (COMM)/60/2025	CS (COMM)/60/2025	29-01-2025	Hindustan Media Ventures Limited Vs Sunil Kumar			Akash Kaushik(P),	9811805474	gaurandcompany@yahoo.com	10-01-2025
			25	CS (COMM)/66/2025	CS (COMM)/66/2025	30-01-2025	PUNJAB NATIONAL BANK Vs ZEENAT DIGITAL			Ankit Agrawal(P),	9540411965	saurabhgadvg@gmail.com	23-01-2025
			25	CS (COMM)/69/2025	CS (COMM)/69/2025	31-01-2025	ROCHADS MEDIA PVT LTD Vs ITD TECHNOLOGIE AND MARKETING PVT LTD			shubham kumar(P),	9958758752	adv.shubham7@gmail.com	23-01-2025
			25	Execution (Comm)/13/2025	Execution (Comm)/13/2025	15-01-2025	GOLD CORP GLOBAL LOGISTICS P LTD Vs Bajaj Allianz General Insurance Co Ltd			NAVNEET GOYAL(P),	9811224831	navneetgoyal.adv@gmail.com	24-12-2024
			25	Execution (Comm)/16/2025	Execution (Comm)/16/2025	17-01-2025	MS R C FREIGHT FORWARDERS PVT LTD Vs M S JETSET CLEARING and FORWARDING SERVICES			Ankit Mehta(P),	9650552762	notifyhimangi@outlook.com	27-12-2024
			25	Execution (Comm)/18/2025	Execution (Comm)/18/2025	29-01-2025	UGRO CAPITAL LIMITED Vs GUPTA NORTH EAST WHOLESALE SHOP			deepak mittal(P),	9821252126	dmlawchambers.jmdgmail.com	22-01-2025
			25	Execution (Comm)/22/2025	Execution (Comm)/22/2025	31-01-2025	S K AGARWAL AND CO Vs Super Disco Ispat Pvt Ltd			Rajiv Bakshi(P),	9891695725	rajivebakshi@gmail.com	25-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			25	Execution (Comm)/3/2025	Execution (Comm)/3/2025	07-01-2025	MS SUSHILA Vs The Chief Commercial officer Delhi International Airport Pvt Ltd	Natwar Rai(P),	9818906064	natwarrai@gmail.com	27-01-2025
			25	Execution (Comm)/4/2025	Execution (Comm)/4/2025	07-01-2025	PETROPOL INDIA LIMITED Vs TDI INFRACORP INDIA LIMITED	Jyoti Sharma(P),	9990008499	VIKASSHARMALAW OFFICES@GMAIL.COM	23-12-2024
			25	Execution (Comm)/8/2025	Execution (Comm)/8/2025	10-01-2025	M/S ANAND AND CO Vs UNION OF INDIA	POONAM PRASAD(P),	9311577904	Kunwar.chandresh@gmail.com	27-12-2024
			25	Misc DJ/119/2025	Misc DJ/119/2025	18-01-2025	M/S MARTBAAN THROUGH ITS PARTNERS/OWNERS Vs M/S PARIS FOODS AND CHEMICAL	STUTI WASON(P),	9891227766	info.lexjmd@gmail.com	13-01-2025
			25	OMP (I) (COMM)/15/2025	OMP (I) (COMM)/15/2025	30-01-2025	M/s Clix Capital Services Pvt Ltd Vs Suresh Kumar Bhati	Ravi Shankar Garg(P),	9718182038	assocaitesrsgarg I 3@gmail.com	24-01-2025
			25	OMP (I) (COMM)/16/2025	OMP (I) (COMM)/16/2025	31-01-2025	HERO FINCORP LTD Vs BINDESH KUMAR SHARMA	MAYANK MAHAJAN(P),	9873347330	Mayanak mahajan05@yahoo.com	29-01-2025
			25	OMP (I) (COMM)/7/2025	OMP (I) (COMM)/7/2025	15-01-2025	HERO FINCORP LTD Vs COSMOS FACILITY SERVICES PVT LTD	MAYANK MAHAJAN(P),	9873347330	Mayanak mahajan05@yahoo.com	15-01-2025
			25	OMP (I) (COMM)/9/2025	OMP (I) (COMM)/9/2025	20-01-2025	JAGAT SHARMA Vs UNION OF INDIA	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail.com	20-01-2025
			25	CS (COMM)/4/2025	CS (COMM)/4/2025	04-01-2025	STATE BANK OF INDIA Vs RIMPLE RANO PROPRIETOR M/S RIMPLES CLOTHING PAPER	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	21-12-2024
			25	CS (COMM)/48/2025	CS (COMM)/48/2025	24-01-2025	Avinash Rastogi Prop of Proxima Medicare Vs MS Sradya Life Care Pvt Ltd	ANANYA BHATTACHARYA(P),	9811758559	akncoy@gmail.com	18-01-2025
			25	CS (COMM)/8/2025	CS (COMM)/8/2025	04-01-2025	M/s Spectron Engineers Private Limited Vs OIL AND NATURAL GAS CORPORATION LIMITED	NISHANT KUMAR(P),	9899920215	ashviklegal@gmail.com	04-01-2025
			25	Execution (Comm)/1/2025	Execution (Comm)/1/2025	04-01-2025	SONA RAM VOHRA Vs THE SOUTH INDIAN BANK LTD	Anil Panwar(P),	9818266633	panwarassociates@gmail.com	26-12-2024
			25	Execution (Comm)/21/2025	Execution (Comm)/21/2025	31-01-2025	Prehari Protection Systems Pvt Ltd Vs DME/ CHG Northern Railway	Aayushman Aeron(P),	9868280166	sshooda65@gmail.com	27-01-2025

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			25	Misc DJ/50/2025	Misc DJ/50/2025	10-01-2025	LEAGUE RUNNERS ADVISORY Vs EUCLID INFOTECH LTD	Abhijeet Swaroop(P),	not given	not given	04-01-2025
			25	OMP (COMM)/7/2025	OMP (COMM)/7/2025	18-01-2025	Niravkumar Thakorlal Shah Vs Tata Capital Housing Finance Ltd	Preet Singh Oberoi(P),	999987440	office@cpsolaw.com	30-01-2025
			25	OMP (I) (COMM)/10/2025	OMP (I) (COMM)/10/2025	22-01-2025	AXIS BANK LTD Vs ANIL SHIVHARE	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/11/2025	OMP (I) (COMM)/11/2025	22-01-2025	AXIS BANK LTD Vs MOHD MUSTAQEEM	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/12/2025	OMP (I) (COMM)/12/2025	22-01-2025	AXIS BANK LTD Vs UMESH YADAV	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/2/2025	OMP (I) (COMM)/2/2025	13-01-2025	AXIS BANK LTD Vs JATIN SAHANI	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/3/2025	OMP (I) (COMM)/3/2025	13-01-2025	AXIS BANK LTD Vs MOHAMMAD NADEEM MIRZA	ADV. LALIT PANDEY(P),	9999682667	lalitpandeyadv@gmail.com	04-01-2025
			25	OMP (I) (COMM)/8/2025	OMP (I) (COMM)/8/2025	15-01-2025	M/s Clix Capital Services Pvt Ltd Vs Suresh Kumar Bhati	Ravi Shankar Garg(P),	9718182038	adssociatesrsgarg@gmail.com	09-01-2025
			25	Execution (Comm)/2/2025	Execution (Comm)/2/2025	07-01-2025	VIKAS VERMA VS. DSIIDC LTD.	AKSHU JAIN	9810300955	skjainandassociates@gmail.co	23-12-2024
			25	Execution (Comm)/7/2025	Execution (Comm)/7/2025	09.01.2025	BNP PARIBAS SA VS. VARAHA INFRA LTD.	PAWAN SILMANA	999111858	mohit@duaassociates.com	24-12-2024
22	MS. VINEETA GOYAL, JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	24	SUIT FOR TRADEMARKS	CS (COMM)/1/2025	03-01-2025	SWASTIK PIPE VS GRM MET MASH PROJECTS PVT LTD	SANJAY JAIN(P),	9810032754	jainsanjay2@yahoo.com	22-11-2024
			24	SUIT FOR RECOVERY	CS (COMM)/6/2025	04-01-2025	CENTRAL PARK ESTATES PVT LTD VS YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	ANIRUDH BHATIA(P),	Not available	not available	18-12-2024

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			24	SUIT FOR RECOVERY	CS (COMM)/7/2025	04-01-2025	STATE BANK OF INDIA VS JABIR AHMAD PROPRIETOR M/S FIT CHOICE ENTERPRISES	SHIV TYAGI(P),	Not available	not available	19-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/16/2025	08-01-2025	CANARA BANK VS V N PHARMA	SOUMITRA CHATTERJEE(P),	9999242523	lexcorplawoffices@gmail.com	21-12-2024
			24	EXECUTION PETITION	Execution (Comm)/6/2025	08-01-2025	RAJ KUMAR GUPTA VS. PUNEET BHATHIA	KANIKA BAWEJA	9911463148	kanikab.legal@gmail.com	14-11-2024
			24	SUIT FOR RECOVERY	CS (COMM)/18/2025	09-01-2025	CVM MUSIC PVT LTD VS M/S VIANET MEDIA PVT LTD AND ANR	N MAHABIR(P),	9811694997	ne.mahabir@gmail.com	23-12-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/52/2025	10-01-2025	LEAGUE RUNNERS ADVISORY VS E PROCUREMENT TECHNOLOGIES LTD ANR	ABHIJEET SWAROOP(P),	9711666059	abhijeet.swaroop@theguild.co.in	20-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/22/2025	10-01-2025	DEV BHUMI COLD CHAIN PRIVATE LIMITED VS YADGAR FRUIT COMPANY	ANKIT DANG(P),	9958838583	advankitdang@gmail.com	23-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/28/2025	13-01-2025	UNION BANK OF INDIA VS AAYAN ENTERPRISES	ROTHAS KUMAR JAJORIA(P),	Not available	not available	03-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/26/2025	13-01-2025	PRIYA DARSHANI VS STATE BANK OF INDIA	AMIT GUPTA(P),	9899474884	amitg.advocate@gmail.com	31-12-2024

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			24	SUIT FOR RECOVERY	CS (COMM)/29/2025	13-01-2025	STATE BANK OF INDIA VS SUNITA PROP OF M/S GOPAL KRISHNA DEPARTMENTAL STORE	ASHISH BATRA(P),	9891223874	ashishbatra85@gmail.com	02-01-2025
			24	EXECUTION PETITION	Execution (Comm)/10/2025	13-01-2025	HT MEDIA VS. OXIRICH REALTORS PVT. LTD.	KAPIL KHER	9891072729	anilkher@gmail.com	30-12-2024
			24	EXECUTION PETITION	Execution (Comm)/12/2025	14-01-2025	DR VINOD JAISWAL AND ANR VS SUPERTECH REALTORS PVT LTD AND ANR	PRABHAT SINGH RANA(P),	9716780160	psrana1997@gmail.com	31-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/32/2025	15-01-2025	AGRIM AVIATION PRIVATE LIMITED VS HELI AIRPARTS AND SERVICES PRIVATE LIMITED	RUCHIR BATRA(P),	9811278762	adv.ruchirbatra@gmail.com	08-01-2025
			24	EXECUTION PETITION	Execution (Comm)/15/2025	15-01-2025	PAWAN SECURITY SERVICES VS TAURUS HOTEL AND CONVENTIONS	DHIRAJ KUMAR(P),	9810522380	not available	08-01-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/31/2025	15-01-2025	PREETI BHUTANI AND ANR VS GOYAL PUBLISHERS AND DISTRIBUTORS PVT LTD AND OTHERS	SWAPNIL GAUR(P),	9971339121	legal@rlegal.co.in	14-01-2025
			24	CONTEMPT PETITION	Contempt Petition/1/2025	15-01-2025	MODERN MOLD PLAST PVT LTD VS MOHAMMAD SAMEER	SHRAVAN BANSAL	9810017859	skbansalipr@gmail.com	22-11-2024
			24	SUIT FOR RECOVERY	CS (COMM)/35/2025	16-01-2025	PRAGYAN METALS PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	SANJAY KUMAR(P),	9312219064	skumaradv212@gmail.com	10-01-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/39/2025	17-01-2025	STATE BANK OF INDIA VS PARMAR DINESH KUMAR	SUNIL SEHRAWAT(P),	9212190624	delhilawyers76@gmail.com	31-12-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/115/2025	17-01-2025	DENTEDGE HEALTHCARE PVT LTD VS V C JAIN	VISHAL CHAUDHARY	9811402715	not available	04-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/38/2025	17-01-2025	STATE BANK OF INDIA VS NEERAJ SHARMA	SUNIL SEHRAWAT(P),	9212190624	delhilawyers76@gmail.com	04-01-2025
			24	COUNTER CLAIM	Counter Claim/1/2025	20-01-2025	SINGAPORE AIRLINES LIMITED VS GAURAV CHIBBER	KULDIP RAI CHAWLA(P),	9811105226	not available	31-12-2024
			24	SUIT FOR RECOVERY	CS (COMM)/44/2025	21-01-2025	FAITH MERCANTILE PVT LTD VS M/S MAYA MACHINERY PVT LTD	AYUSHI CHUGH(P),	9953767798	ayushic41@gmail.com	14-01-2025
			24	EXECUTION PETITION	M-Ex/2/2025	21-01-2025	PS COMMODITIES VS MANJIT RAI AHUJA	KUSHAGRA BANSAL(P),	9999448797	not available	12-12-2024
			24	PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/14/2025	22-01-2025	AXIS BANK LTD VS SUDHIR PANDEY	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	28-12-2024
			24	APPLICATION U/S 151 CPC	Misc DJ/135/2025	22-01-2025	GAIL INDIA LIMITED VS SHIV KUMAR DHOREY	KUSHAGRA BANSAL(P),	9999448797	not available	13-01-2025

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			24	SUIT FOR RECOVERY	CS (COMM)/47/2025	22-01-2025	BATRA PAPERS VS AG PACKAGING	ASHUTOSH BHARGAVA(P),	9873388834	ashu28bhardwaj@gmail.com	16-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/56/2025	27-01-2025	ATUL JAIN VS NAND LAL GOYAL	VIKRANT MITTAL(P),	9868860486	vikrant473@gmail.com	16-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/55/2025	27-01-2025	VALVOLIE CUMMINS PRIVATE LIMITED VS GKR INFRACON (INDIA) PRIVATE LIMITED	AKSHAY SHARMA(P),	9971293007	solicitorakshay@gmail.com	18-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/64/2025	29-01-2025	MOGLI LABS INDIA PVT LTD VS J MERCHANDISE	HARSH VARDHAN(P),	9250730788	uniquecounsels@gmail.com	17-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/65/2025	29-01-2025	STATE BANK OF INDIA VS LATE SHYAM MOHAN SATYAM	VARUN CHANDIOK(P),	9818365119	not available	24-01-2025
			24	EXECUTION PETITION	Execution (Comm)/20/2025	30-01-2025	M/S ENKAY ENTERPRISES VS UNION OF INDIA	ISHAN SACHDEVA(P),	Not available	not available	22-01-2025
			24	SUIT FOR TRADEMARKS	CS (COMM)/68/2025	30-01-2025	RSPL LTD VS VISHAL SOAP INDUSTRIES	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	28-01-2025
			24	EXECUTION PETITION	Execution (Comm)/24/2025	31-01-2025	SARAN MOTORS PRIVATE LIMITED VS D P TOUR AND TRAVELS	LOKESH BHOLA(P),	9999410660	not available	24-01-2025

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			24	EXECUTION PETITION	Execution (Comm)/25/2025	31-01-2025	TULI P TECHNO ENGINEERS VS R D VARMA AND CO	APRAJITA SUD(P),	9654448216	not available	25-01-2025
			24	SUIT FOR RECOVERY	CS (COMM)/70/2025	31-01-2025	MANJU MEHTA VS KYREEN BRAND HOLDINGS LTD	PUNEET SAINI(P),	9654222460	not available	27-01-2025
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/95/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs PRADEEP SADHU RAM	Tusharr Mawkin(P),	9266434364	advocatesagaraggawal@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/94/2025	09/01/2025	KOTAK MAHINDRA PRIME LTD Vs DIPU KUMAR JHA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/91/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs LALU LAL	Tusharr Mawkin(P),	9266434364	advocatesagaraggawal@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/93/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs DINESH PABU RAM	Tusharr Mawkin(P),	9266434364	advocatesagaraggawal@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/90/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs NARAYANLAL MEENA	Tusharr Mawkin(P),	9266434364	advocatesagaraggawal@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/92/2025	09/01/2025	IFFCO KISAN FINANCE LTD Vs PUNA KATHAT	Kanika Baweja(P),	9266434364	advocatesagaraggawal@gmail.com	08.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/171/2025	10/01/2025	AXIS BANK LIMITED Vs ALKA D	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/170/2025	10/01/2025	AXIS BANK LIMITED Vs JIWANSH KATHURIA	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/169/2025	10/01/2025	AXIS BANK LIMITED Vs MENKA	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/168/2025	10/01/2025	AXIS BANK LIMITED Vs MOHIT KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/167/2025	10/01/2025	AXIS BANK LIMITED	Vs RAJ SINGH		Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/166/2025	10/01/2025	AXIS BANK LIMITED	Vs GIRISH LUTHRA		Rahul Chauhan(P),	9971891788	info@aualegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/165/2025	10/01/2025	KOTAK MAHINDRA PRIME LTD	Vs SUNIL KUMAR DHANKAR		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/164/2025	10/01/2025	KOTAK MAHINDRA PRIME LTD	Vs SHIVAM SINGH		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	09.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/12/2025	10/01/2025	GOLDMEDAL ELECTRICALS PRIVATE LIMITED	Vs MADHU CHORADIA PROPRIETOR AND TRADING AS SRI MAHAVEER		Shravan Bansal(P),	9910888645	unitedmark@unitedandunited.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/163/2025	10/01/2025	AXIS BANK LTD	Vs BOBI PAL		ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	09.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/11/2025	10/01/2025	Prasun Kumar Jha(proprietor of M/s shiv shakti enterprises)	Vs Dharamraj Contracts(I) Pvt Ltd		Amit Sharma(P),	9958299393	diligentlawyers@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/162/2025	10/01/2025	AXIS BANK LTD	Vs KAPIL KUMAR		ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	09.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/10/2025	10/01/2025	Rubicon Inspection Systems Pvt Ltd	Vs Paras Railtech Pvt Ltd		ANKUR GARG(P),	9971420555	official@maplegal.in	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/151/2025	10/01/2025	AXIS BANK LTD	Vs VED PRAKASH YADAV		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/149/2025	10/01/2025	AXIS BANK LTD	Vs VINAY DWIVEDI		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/159/2025	10/01/2025	AXIS BANK LTD	Vs SURENDRA MEGHVANSHI		SANJEEV PATHAK(P),	8285002845	manjul.sood@sreslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/161/2025	10/01/2025	AXIS BANK LTD	Vs MOHAMMED SALAM		SANJEEV PATHAK(P),	8285002845	manjul.sood@sreslegal.com	09.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/160/2025	10/01/2025	AXIS BANK LTD Vs SURAJA BAI WO RAMSWROOP	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/153/2025	10/01/2025	AXIS BANK LTD Vs PRAKASH SO KANA RAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/152/2025	10/01/2025	AXIS BANK LTD Vs PURKHA RAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/150/2025	10/01/2025	AXIS BANK LTD Vs RAJKUMAR CHAUDHARY	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/148/2025	10/01/2025	AXIS BANK LTD Vs SALIM MOHAMMAD	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/154/2025	10/01/2025	HDFC BANK LTD Vs LALIT SOLANKI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/155/2025	10/01/2025	HDFC BANK LTD Vs BABITA YADAV	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/158/2025	10/01/2025	HDFC BANK LTD Vs JUGALAL KUDE	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/156/2025	10/01/2025	HDFC BANK LTD Vs SIDRA KHAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/157/2025	10/01/2025	HDFC BANK LTD Vs NARENDRA SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/133/2025	10/01/2025	Yes Bank Ltd Vs RAJINDER PRASHAD	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/135/2025	10/01/2025	Cnh Industrial Capital India Pvt Ltd Vs SUTANU BHUSAN SWAIN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	09.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/131/2025	10/01/2025	AXIS BANK LTD Vs ARSHAD JAVED	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/320/2025	13/01/2025	Axis Bank Ltd Vs YUSUF 8125	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/319/2025	13/01/2025	Axis Bank Ltd Vs AKANKSHA TYAGI 7567	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/220/2025	13/01/2025	AXIS BANK LTD Vs DAYAM KHAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/318/2025	13/01/2025	Axis Bank Ltd Vs PRONOY MANDAL7871	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/317/2025	13/01/2025	AXIS BANK LTD Vs BHANWAR LAL SO MANGI LAL	SANJEEV PATHAK(P),	8285002845	manjul.sood@srscleg al.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/218/2025	13/01/2025	AXISBANK LTD Vs JOGINDER SINGH	DHEERAJ(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/316/2025	13/01/2025	Axis Bank Ltd Vs GULBAHAR 1640	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/308/2025	13/01/2025	Axis Bank Ltd Vs DEEPAK KUMAR 0329	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/315/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1846	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/305/2025	13/01/2025	Axis Bank Ltd Vs TEETU SINGH 8219	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/303/2025	13/01/2025	Axis Bank Ltd Vs RAJEEV KUMAR 3464	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/306/2025	13/01/2025	Axis Bank Ltd Vs MOHD SWALEY 0177	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/313/2025	13/01/2025	Axis Bank Ltd Vs RAM LAKHAN5827	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/302/2025	13/01/2025	Axis Bank Ltd	Vs SANJAY KUMAR 5051		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/314/2025	13/01/2025	Axis Bank Ltd	Vs MO FARUKH 7499		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/307/2025	13/01/2025	Axis Bank Ltd	Vs VIJAY PRASAD 9213		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/312/2025	13/01/2025	Axis Bank Ltd	Vs FOZIYA FOZIYA 6660		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/311/2025	13/01/2025	Axis Bank Ltd	Vs SACHIN YADAV 2203		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/310/2025	13/01/2025	Axis Bank Ltd	Vs PUSHPA RANI 0314		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/309/2025	13/01/2025	Axis Bank Ltd	Vs APURVA TYAGI 2012		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/301/2025	13/01/2025	Axis Bank Ltd	Vs ATUL KUMAR 4833		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/304/2025	13/01/2025	Axis Bank Ltd	Vs SONAM 7382		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/300/2025	13/01/2025	Axis Bank Ltd	Vs ASHOK VISHWAKARMA 2081		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/216/2025	13/01/2025	AXIS BANK LTD	Vs ABIDA BANO	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/298/2025	13/01/2025	AXIS BANK LTD	Vs SUKHVEER SINGH	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	10.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/297/2025	13/01/2025	AXIS BANK LTD	Vs KUNTI DEVI PAL	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	10.01.2025	

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/295/2025	13/01/2025	KOTAK MAHINDRA BANK Vs JAVED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/296/2025	13/01/2025	KOTAK MAHINDRA BANK Vs RAKESH SHAHI 700		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/292/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1229		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/294/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/293/2025	13/01/2025	Axis Bank Ltd Vs VIVEK KUMAR SHUKLA 7206		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/287/2025	13/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Sunder Singh		Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/285/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 812		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/286/2025	13/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1846		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/341/2025	14/01/2025	KOTAK MAHINDRA PRIME LTD Vs NARINDER KUMAR		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/340/2025	14/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs GABRIELLA RYNJAH		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/337/2025	14/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs RAM KARAN YADAV		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/339/2025	14/01/2025	KOTAK MAHINDRA BANK Vs RINKI PASWAN		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/338/2025	14/01/2025	KOTAK MAHINDRA BANK Vs ROHIT SACHAN		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/336/2025	14/01/2025	KOTAK MAHINDRA BANK	Vs SUNIL KUMAR		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/332/2025	14/01/2025	KOTAK MAHINDRA BANK	Vs MOHD DANISH		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/334/2025	14/01/2025	KOTAK MAHINDRA BANK	Vs PUSHPENDRA KUMAR		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/335/2025	14/01/2025	KOTAK MAHINDRA BANK	Vs SHYAM BIHARI 340		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/333/2025	14/01/2025	KOTAK MAHINDRA BANK	Vs VISHAL YADAV		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/17/2025	14/01/2025	LOreal India Private Limited	Vs Ashok Kumar		Shravan Bansal(P),	9990605966	rishi@unitedandunited.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/331/2025	14/01/2025	Axis Bank Ltd	Vs AMOL SINGH YADAV 5035		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/328/2025	14/01/2025	AXIS BANK LTD	Vs KAMLESH KUMAR GUPTA		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/327/2025	14/01/2025	AXIS BANK LTD	Vs MD SUPHIYAN		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/329/2025	14/01/2025	AXIS BANK LTD	Vs SANA KHAN		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/330/2025	14/01/2025	AXIS BANK LTD	Vs ANEET KUMAR		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/323/2025	14/01/2025	YES BANK LIMITED	Vs RAMCHANDER BHARDWAJ		ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/325/2025	14/01/2025	SMFG INDIA HOME FINANCE CO LTD	Vs JUGNU SHEKHAR SINHA		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	13.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/326/2025	14/01/2025	YES BANK LTD Vs PRADEEP MANOJ KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/324/2025	14/01/2025	YES BANK LTD Vs PRINCE TRANSPORT WORKS	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/322/2025	14/01/2025	YES BANK LTD Vs HINDUSTAN LOGISTIC INDIA o3	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	13.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/321/2025	14/01/2025	YES BANK LTD Vs LAL SINGH	SANJEEV PATHAK(P),	8285002845	manjul.sood@srsleg al.com	13.01.2025
			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (COMM)/1/2025	15/01/2025	Shree Shyam Enterprises Vs INDIRA GANDHI NATIONAL OPEN UNIVERSITY	SANJAY BANSAL(P),	9810959432	mail2sanjaybansal@y ahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/480/2025	15/01/2025	Axis Bank Ltd Vs HARMANA RAM	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/482/2025	15/01/2025	Axis Bank Ltd Vs BHARATRAJ MEENA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/478/2025	15/01/2025	Axis Bank Ltd Vs MANJEET KOUR	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/477/2025	15/01/2025	Axis Bank Ltd Vs BHAWANI SINGH	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/479/2025	15/01/2025	Axis Bank Ltd Vs HEMRAJ MEENA	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co. in	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/472/2025	15/01/2025	Axis Bank Ltd Vs RUBI 1024	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/473/2025	15/01/2025	Axis Bank Ltd Vs SACHIN KUMAR 8272	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/471/2025	15/01/2025	Axis Bank Ltd Vs MOHD ARIF 8774	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05 @yahoo.com	14.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/475/2025	15/01/2025	Axis Bank Ltd Vs FAIZ ALAM	5942		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/474/2025	15/01/2025	Axis Bank Ltd Vs ALI MOHD	3481		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/469/2025	15/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	155		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	14.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/533/2025	16/01/2025	Kotak Mahindra Prime Ltd Vs DEEPAK DUA	1195		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/527/2025	16/01/2025	Kotak Mahindra Prime Ltd Vs SUNIL KUMAR	4878		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/528/2025	16/01/2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE	090		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/531/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	1788		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/530/2025	16/01/2025	yes bank limited Vs kamini gupta			ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/532/2025	16/01/2025	YES BANK LIMITED Vs DEVINDER SINGH			ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/529/2025	16/01/2025	YES BANK LIMITED Vs SONAM BHATI			ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	15.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/26/2025	16/01/2025	M/s Tirth Agro Technology Private Limited Vs M/s Saifi Agricultural Impliments			SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.com	15.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/569/2025	17/01/2025	CNH Industrial Capital India Pvt Ltd Vs Avtar Singh			RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/567/2025	17/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Vinod Sharma			RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/566/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1769	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	16.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/565/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 102	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	16.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/30/2025	17/01/2025	SAHOTA INTERNATIONAL Vs Preenja Apparels Inc	Neha Warriar(P),	9560962997	nehawarrier@gmail.com	16.01.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/14/2025	17/01/2025	M/S Roots Cooling System Pvt Ltd Vs M/S Bharat Heavy Electricals Ltd	Amit Prabhat Nagar(P),	9289000013	apnagaradvocate@gmail.com	16.01.2025
			12, New Court Block-I	Execution Petition	Execution (Comm)/13/2025	17/01/2025	PUNJAB NATIONAL BANK Vs ARUN KUMAR SINGH	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	16.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/561/2025	17/01/2025	ELECTRONICA FINANCE LIMITED Vs SHRI CHARBHUJA MINERALS	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	16.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/589/2025	18/01/2025	SMFG INDIA CREDIT CO LTD Vs MANOJ KUMAR	Karan Chhibber(P),	Not Provided	Not Provided	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/586/2025	18/01/2025	Axis Bank Ltd Vs GULFAN 5449	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/584/2025	18/01/2025	Axis Bank Ltd Vs ASHA DOUNDIYAL 9884	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/583/2025	18/01/2025	Axis Bank Ltd Vs RENU GARG 0842	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/593/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BHUSHAN T KSHIRSAGAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/590/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs PEDHADIYA JAY RANCHHODBHAI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/591/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs EKTA YOGESH DABHADE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/592/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD	Vs HARSHAD ARUN MANE		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/581/2025	18/01/2025	Ms Cholamandalam Investment And Finance Company Ltd	Vs Hemant Construction		Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@gmail.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/585/2025	18/01/2025	AXIS BANK LTD	Vs LAHARU LAL BHIL		SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/582/2025	18/01/2025	Axis Bank Ltd	Vs RAJVEER 7205		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/578/2025	18/01/2025	AXIS BANK LTD	Vs KAILASH CHAND SHARMA		SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/579/2025	18/01/2025	Axis Bank Ltd	Vs SRI OM 9325		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	17.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/669/2025	21/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9041		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/670/2025	21/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 720		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/671/2025	21/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 740		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/668/2025	21/01/2025	KOTAK MAHINDRA BANK	Vs KRISHAN KUMAR		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/40/2025	21/01/2025	AARK PHARMACEUTICALS	Vs HEDWELL PHARMA		Prashant Bhargava(P),	9991119392	passandassociates@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/667/2025	21/01/2025	yes bank ltd	Vs HARGULAL BATRA		ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/666/2025	21/01/2025	YES BANK LTD	Vs MANOJ MISHRA		SANJEEV PATHAK(P),	8285002845	manjul.sood@srslegal.com	20.01.2025

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			12, New Court Block-I	U/s 34 of the Arbitration & Conciliation Act	OMP (COMM)/5/2025	21/01/2025	UMASHANKAR PATEL Vs CNH INDUSTRIAL CAPITAL (INDIA) PRIVATE LIMTIED	CHUNA MANI PATEL(P),	7683041412	patelcm15@gmail.com	20.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/726/2025	22/01/2025	axis bank Vs amit mehta	Shobha Gupta(P),	9811192158	srsshobhagupta@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/727/2025	22/01/2025	Axis Bank Ltd Vs EXPRESS SERVICES 0235	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/725/2025	22/01/2025	Axis Bank Ltd Vs PRASHWAR AZAD 8954	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/729/2025	22/01/2025	Axis Bank Ltd Vs PANINI TIWARI 6317	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/724/2025	22/01/2025	Axis Bank Ltd Vs AAMIN KHAN 1489	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/728/2025	22/01/2025	Axis Bank Ltd Vs BABA HARIDASS CARRIER 8837	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/730/2025	22/01/2025	Axis Bank Ltd Vs CHOUDHARY BROTHERS 7872	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/722/2025	22/01/2025	Yes Bank Ltd Vs NISHITH JAIN	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/723/2025	22/01/2025	Yes Bank Ltd Vs RIZWAN QAMBER ZAIDI	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/719/2025	22/01/2025	KOTAK MAHINDRA BANK Vs TRIDEV	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/721/2025	22/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 754	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/720/2025	22/01/2025	Axis Bank Ltd Vs SARA TRADING COMPANY 5305	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/717/2025	22/01/2025	Axis Bank Ltd Vs SARA TRADING COMPANY 2626	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/718/2025	22/01/2025	Axis Bank Ltd Vs RAJRANI K 3059	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/713/2025	22/01/2025	Axis Bank Ltd Vs BALJIT SINGH 9250	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/714/2025	22/01/2025	Axis Bank Ltd Vs VR TRANS 8430	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	21.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/45/2025	23/01/2025	Leayan Global Private Limited Vs Sharma Importers	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	22.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/772/2025	23/01/2025	AXIS BANK Vs PRAMOD	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	22.01.2025
			12, New Court Block-I	Civil Case	CS (COMM)/44/2025	23/01/2025	SYSTEMAIR INDIA PVT LTD Vs FABLAB ENGINEERING INDIA PVT LTD	Sunil Sharma(P),	9711747642	sunillegal103@gmail.com	22.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/827/2025	24/01/2025	Axis Bank Ltd Vs ANKUSH NAWAL	Anupam Singh(P),	9654926809	anupamjsingh@gamil.com	23.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/826/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1735	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	23.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/823/2025	24/01/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Ramanand Sharma	Ravi Shankar Garg(P),	9911883595	associatesrsgarg1@gamil.com	23.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/824/2025	24/01/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs IRSHAD ALAM	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	23.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/925/2025	27/01/2025	AXIS BANK LTD Vs MAVA RAM	SANJEEV PATHAK(P),	8285002845	manjul.sood@sreslegal.com	25.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/924/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.01.2025

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/923/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/922/2025	27/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs BHUPENDAR SINGH		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/921/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/884/2025	25/01/2025	INDIA SHELTER FINANCE CORPORATION LTD Vs SOHANBHAI KOUSHAL		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/920/2025	27/01/2025	Axis Bank Ltd Vs HIRA RAM		ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/919/2025	27/01/2025	Axis Bank Ltd Vs NARAYAN LAL AHIR		ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/918/2025	27/01/2025	YES BANK LIMITED Vs KAJAL KUMARI		ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/917/2025	27/01/2025	AXIS BANK LTD Vs YASHODA KUMARI		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/912/2025	27/01/2025	AXIS BANK LTD Vs RAKESH KUMAR		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/913/2025	27/01/2025	AXIS BANK LTD Vs RAJESH KUMAR		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/916/2025	27/01/2025	AXIS BANK LTD Vs BABLOO		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/915/2025	27/01/2025	AXIS BANK LTD Vs BHAKAR RAM		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025	
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/914/2025	27/01/2025	AXIS BANK LTD Vs HEM KUMAR		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025	

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			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/988/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SAHIDMAHMAD ABDULRASHID KURESHI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/987/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GUPTA NISIT	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/986/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MANDA ANIL KAMBALE	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/981/2025	28/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/982/2025	28/01/2025	KOTAK MAHINDRA BANK Vs TRIDEV	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/983/2025	28/01/2025	KOTAK MAHINDRA BANK Vs THANWAR SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/980/2025	28/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/985/2025	28/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	27.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1003/2025	29/01/2025	AXIS BANK LTD Vs AMIT	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1002/2025	29/01/2025	Axis Bank Ltd Vs HUKAM CHAND	ASHISH KUMAR GUPTA(P),	9999183119	anuj@agcpartners.co.in	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/999/2025	29/01/2025	YES BANK LIMITED Vs SURENDER SURENDER	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1000/2025	29/01/2025	YES BANK LIMITED Vs VANSHIKA ROAD LINES 141	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1001/2025	29/01/2025	YES BANK LIMITED Vs VIKAS GUPTA	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	28.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/998/2025	29/01/2025	YES BANK LIMITED Vs VANSHIKA ROAD LINES 163	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/996/2025	29/01/2025	Yes Bank Ltd Vs SONU SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/997/2025	29/01/2025	Yes Bank Ltd Vs ARUN KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandey@gmail.com	28.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1039/2025	30/01/2025	KOTAK MAHINDRA BANK Vs PRADEEP 6685	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1038/2025	30/01/2025	Axis Bank Ltd Vs DALJEET SINGH 6065	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1037/2025	30/01/2025	AXIS BANK LTD Vs KUSUM SINGH KANCHAN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	29.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1085/2025	31/01/2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	30.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1084/2025	31/01/2025	Axis Bank Ltd Vs RANJEET1915	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1083/2025	31/01/2025	Axis Bank Ltd Vs NANHE NAWAB FARUQUI 3384	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1081/2025	31/01/2025	FUSION FINANCE LIMITED Vs GUJARAT SNACKS COMPANY	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	30.01.2025
			12, New Court Block-I	U/s 9 of the Arbitration & Conciliation Act	OMP (I) (COMM)/1082/2025	31/01/2025	Axis Bank Ltd Vs NABEEL AHMAD SIDDIQUI 1554	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM)/89/2025	03/01/2025	AXIS BANK LTD	Vs YASH KHANNA		DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/88/2025	03/01/2025	AXIS BANK LTD	Vs ROHIT		DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/87/2025	03/01/2025	AXIS BANK LTD	Vs PANKAJ TYAGI		DHEERAJ(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/99/2025	09/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED	Vs RAKESH SUBE SINGH		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/98/2025	09/01/2025	KOTAK MAHINDRA PRIME LIMITED	Vs SUMAN CHANDAN		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	19.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/103/2025	09/01/2025	Axis Bank	Vs Arshi		Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	26.12.2024
			6, New Court Block-I	Commercial	CS (COMM)/6/2025	09/01/2025	IKSULA SERVICES PRIVATE LIMITED	Vs COSPACES OPTech PRIVATE LIMITED		ASHKRIT TIWARI(P),	7708748786	ashkrit464@gmail.com	21.12.2024
			6, New Court Block-I	Commercial	CS (COMM)/8/2025	09/01/2025	RAJIT KAICKER SR CITIZEN	Vs WMC TRADING PVT LTD		Ashok Kumar(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/100/2025	09/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED	Vs ALOK RATHORE		RAJESH JANGRA(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	21.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/6/2025	09/01/2025	UNION BANK OF INDIA	Vs DEVENDER SHARMA PROP OF M/S GOVINDAM ENTERPRISES		ADITYA PARASHAR(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	24.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/4/2025	09/01/2025	SHIV TRANSPORT	Vs CENTRAL WAREHOUSE CORPORATION		IKRANT SHARMA	9810069880	IKRANTSHARMA738@GMAIL.COM	26.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/5/2025	09/01/2025	Entero Healthcare Solution Limited	Vs ALL INDIA INSTITUTE OF MEDICAL SCIENCES		Rohit Kumar(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	20.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/101/2025	09/01/2025	Axis Bank	Vs Bhajan Lal		Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	26.12.2024

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/102/2025	09/01/2025	Axis Bank Ltd Vs Usha Kumari	Anupam Singh(P),	9654926809	ANUPAMJSINGH@GMAIL.COM	24.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/107/2025	09/01/2025	Axis Bank Ltd Vs HIRESH DEVI SINGH 8515	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	20.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/106/2025	09/01/2025	Axis Bank Ltd Vs JEETU SINGH 9125	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	20.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/129/2025	10/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/136/2025	10/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8986	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/124/2025	10/01/2025	AXIS BANK LTD Vs CHAMPA LAL	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/147/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs RAGHUVVEER SINGH	Kanika Baweja(P),	92664343	advocatesagaraggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/146/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs NIJAMUDIN MEMU KHAN	Tusharr Mawkin(P),	92664343	advocatesagaraggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/142/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs VIKAS DILBAG	Tusharr Mawkin(P),	92664343	advocatesagaraggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/139/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs KESHAV LAL KATARAR	Tusharr Mawkin(P),	92664343	advocatesagaraggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/128/2025	10/01/2025	KOTAK MAHINDRA BANK Vs NIPUN TEMPO SERVICE 7702	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/127/2025	10/01/2025	KOTAK MAHINDRA BANK Vs SURENDER KUMAR 6361	MAYANK MAHAJAN(P),	9717028815	LITIGATION@SRCS LEGAL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/119/2025	10/01/2025	AXIS BANK LTD Vs RAMKUNWAR GURJAR	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	26.12.2024

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/122/2025	10/01/2025	AXIS BANK LTD Vs HABIV SO MAJID	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/261/2025	13/01/2025	AXIS BANK LTD Vs RAJENDRA KUMAR YADAV	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	26.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/260/2025	13/01/2025	AXIS BANK LTD Vs DINESH SO BHEYA RAM	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	03.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/259/2025	13/01/2025	AXIS BANK LTD Vs DALU RAM	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	03.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/258/2025	13/01/2025	AXIS BANK LTD Vs ISHAK MOHMMAD	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/263/2025	13/01/2025	AXIS BANK LTD Vs SHAMIM BEGAM	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/264/2025	13/01/2025	AXIS BANK LTD Vs GAYYUR HASAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/257/2025	13/01/2025	AXIS BANK LTD Vs KANWAR GIRI	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/266/2025	13/01/2025	AXIS BANK LTD Vs AMANA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/265/2025	13/01/2025	AXIS BANK LTD Vs GAURAV CHANDELA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/262/2025	13/01/2025	AXIS BANK LTD Vs ARJUN SHRI RAM YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/447/2025	15/01/2025	YES BANK LTD Vs PRADEEP MANOJ KUMAR 67	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/446/2025	15/01/2025	YES BANK LTD Vs HINDUSTAN LOGISTIC INDIA	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	13.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/448/2025	15/01/2025	YES BANK LTD	Vs YOGINDER SINGH 24		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/449/2025	15/01/2025	YES BANK LTD	Vs YOGINDER SINGH		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/450/2025	15/01/2025	YES BANK LTD	Vs ASHOK SHUKLA		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/31/2025	16/01/2025	Patanjali Ayurved Ltd and Anr	Vs Rup Nagar Foods Products Pvt Ltd and Ors		SUDARSHAN BANSAL(P),	9810132015	LEGAL@UNITEDWORLD.CO.IN	15.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/648/2025	20/01/2025	AXIS BANK LTD	Vs AAGU SO JADARA		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/644/2025	20/01/2025	HDFC BANK LTD	Vs AMIT YADAV		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/645/2025	20/01/2025	AXIS BANK LTD	Vs GOPAL YADAV		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/646/2025	20/01/2025	AXIS BANK LTD	Vs DURGA RAM		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/647/2025	20/01/2025	AXIS BANK LTD	Vs BHARAT SINGH		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/649/2025	20/01/2025	AXIS BANK LTD	Vs MANGILAL SO SHIV NATH RAM		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCS LEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/650/2025	20/01/2025	SMFG INDIA HOME FINANCE CO LTD	Vs JAVED AKHTAR		AMIT KUMAR SINHA(P),	9717028815	LITIGATION@SRCS LEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/651/2025	20/01/2025	KOTAK MAHINDRA PRIME LTD	Vs SATENDRA PRATAP SINGH		AMIT KUMAR SINHA(P),	9717028815	LITIGATION@SRCS LEGAL.COM	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/652/2025	20/01/2025	KOTAK MAHINDRA PRIME LTD	Vs DEEPAK YADAV		AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	08.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/653/2025	20/01/2025	IFFCO KISAN FINANCE LTD Vs RAJBIR DEVIRAM	Sagar Aggarwal	9266434364	ADVOCATESAGARAggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/654/2025	20/01/2025	IFFCO KISAN FINANCE LIMITED Vs DEEPAK KHARB	Sagar Aggarwal	9266434364	ADVOCATESAGARAggarwal@gmail.com	08.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/643/2025	20/01/2025	HDFC BANK LTD Vs MD ADIL	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/686/2025	21/01/2025	AXIS BANK LTD Vs AJAY KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/687/2025	21/01/2025	AXIS BANK LTD Vs SANGEETA SINGH YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/688/2025	21/01/2025	AXIS BANK LTD Vs HARISH KUMAR MANDHYAN	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/689/2025	21/01/2025	AXIS BANK LTD Vs BHARAT LAL YADAV	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/691/2025	21/01/2025	AXIS BANK LTD Vs SUNEEL KUMAR CHAUDHARY	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/690/2025	21/01/2025	AXIS BANK LTD Vs KULDEEP TRIPATHI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/692/2025	21/01/2025	AXIS BANK LTD Vs KARAN SINGH CHOUDHARY	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/677/2025	21/01/2025	AXIS BANK LTD Vs HARPAL MEENA	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/678/2025	21/01/2025	YES BANK LTD Vs K K TRANSPORT SERVICE	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/680/2025	21/01/2025	AXIS BANK LTD Vs SABIR ALI	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	17.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/682/2025	21/01/2025	AXIS BANK LTD Vs ANOP SINGH	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/683/2025	21/01/2025	AXIS BANK LTD Vs MUBARIK ALI	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/760/2025	22/01/2025	YES BANK LTD Vs RANJIT RAM	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/769/2025	22/01/2025	AXIS BANK LIMITED Vs HAMENT KUMAR	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/767/2025	22/01/2025	AXIS BANK LIMITED Vs NEHA ENTERPRISES	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/768/2025	22/01/2025	AXIS BANK LIMITED Vs MANEESH KUMAR	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/762/2025	22/01/2025	AXIS BANK LIMITED Vs MOHD SHAFI KHAN	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/763/2025	22/01/2025	AXIS BANK LIMITED Vs TUSHAR KR NAGAR	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/765/2025	22/01/2025	AXIS BANK LIMITED Vs PARDEEP SINGH	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/766/2025	22/01/2025	AXIS BANK LIMITED Vs MANOJ KUMAR	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/770/2025	22/01/2025	AXIS BANK LIMITED Vs ATUL KUMAR GUPTA	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/771/2025	22/01/2025	AXIS BANK LIMITED Vs AJAY	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/764/2025	22/01/2025	AXIS BANK LIMITED Vs SHOBHA VERMA	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/756/2025	22/01/2025	YES BANK LTD Vs AMBA LUXURY MATTRESSES PRIVATE LIMITED	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/757/2025	22/01/2025	YES BANK LTD Vs DEEPAK DEEPAK	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/758/2025	22/01/2025	YES BANK LTD Vs DEEPAK KUMAR GUPTA	SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	20.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/759/2025	22/01/2025	KOTAK MAHINDRA PRIME LTD Vs RAJESH M	AMIT KUMAR SINHA(P),	9990659331	KMPSPARTNER@GMAIL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/761/2025	22/01/2025	AXIS BANK LIMITED Vs VIVEK KUMAR PANDEY	Rahul Chauhan(P),	9971891788	INFO@AULEGAL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/795/2025	23/01/2025	AXIS BANK LTD Vs INDER DEEP SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/796/2025	23/01/2025	AXIS BANK LTD Vs MONU DEVI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	27.12.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/806/2025	23/01/2025	Axis Bank Ltd Vs RAMJEET SINGH 4685	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/800/2025	23/01/2025	Axis Bank Ltd Vs MUSAB KHAN 8368	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/798/2025	23/01/2025	Axis Bank Ltd Vs SAHUN 0654	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/799/2025	23/01/2025	Axis Bank Ltd Vs MOHAMMAD FAIJ FAROOK 6379	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/797/2025	23/01/2025	Axis Bank Ltd Vs OMVEER SINGH 7746	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/802/2025	23/01/2025	Axis Bank Ltd Vs ANAND KUMAR	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	10.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/801/2025	23/01/2025	Axis Bank Ltd Vs VAKALAT ALI CHAUHAN 8814			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/803/2025	23/01/2025	Axis Bank Ltd Vs DHIRENDRA PRATAP SINGH 9928			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/804/2025	23/01/2025	Axis Bank Ltd Vs TEG BAHADUR SINGH 8631			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/805/2025	23/01/2025	Axis Bank Ltd Vs USHA YADAV 0026			MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/830/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Shri Khalifa Infradevelopers			Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/829/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Shahin Khatun			Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/835/2025	24/01/2025	AXIS BANK LTD Vs AMIT KUMAR SRIVASTAVA			Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/833/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Kasim A			Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	16.12.2024.
			6, New Court Block-I	Commercial	OMP (I) (COMM)/836/2025	24/01/2025	AXIS BANK LTD Vs AMIT SINGH			Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/832/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Zakir Husain			Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	16.12.2024.
			6, New Court Block-I	Commercial	OMP (I) (COMM)/834/2025	24/01/2025	AXIS BANK LTD Vs AMIT KANT SAXENA			Sunita Singh(P),	9871040589	indolexlaw@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/831/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Aadesh Kumar			Ravi Shankar Garg(P),	981 1252038	advocaters garg@gmail.com	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/906/2025	25/01/2025	AXIS BANK LTD Vs ABURAFE USMANI			ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	09.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/902/2025	25/01/2025	AXIS BANK LTD Vs MOHAMMAD UMAR	ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/900/2025	25/01/2025	AXIS BANK LTD Vs DHARMENDER	Dharam Dev(P),	9810072439	DLADEVLAWASSOCIATES@GMAIL.COM	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/896/2025	25/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Brij Mohan	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/898/2025	25/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Rajvinder Singh	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/899/2025	25/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Abdul Gani	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	16.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/905/2025	25/01/2025	AXIS BANK LTD Vs RASHID KHAN	ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/904/2025	25/01/2025	Yes Bank Ltd Vs PRAMOD SINGH	ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/903/2025	25/01/2025	Yes Bank Ltd Vs SURENDER SINGH	ADV. LALIT PANDEY(P),	813038143	LALITPANDEYADV@GMAIL.COM	09.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/891/2025	25/01/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs DIWAKAR AUTO WORK	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/901/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NEHAL NAGESH NAIK	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/892/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BHARVAD AVICHAL HARJIBHAI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/893/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BHADDIYADRA SANKEETBHAI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/894/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs JAYESH DESAI	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/895/2025	25/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NAMDEO BAPURAO VAIDYA	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/897/2025	25/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Dheeraj Mashi	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/954/2025	27/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs HEMANT KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/953/2025	27/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GOHIL MAHIPAT BHEEKHAJEE	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	21.01.2025
			6, New Court Block-I	Commercial	Execution (Comm)/19/2025	27/01/2025	Varun Gupta Vs THE EXECUTIVE ENGINEER	surinder goel(P),	9810100554	S.GOEL6@YAHOO.COM	20.12.2024
			6, New Court Block-I	Commercial	Execution (Comm)/20/2025	27/01/2025	M/S CHRYSALIS CREATION Vs RENU GUPTA	Asutosh Lohia(P),	981020000	alohiaadv@gmail.com	11.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/54/2025	27/01/2025	State Bank of India Vs Pandu H U	Suchita Dixit(P),	889693288	agnihotrisuchita@gmail.com	18.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/951/2025	27/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs CHIRAG RASIKLAL PARMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/952/2025	27/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHAH GAS SERVICES	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/958/2025	27/01/2025	YES BANK LIMITED Vs Nitin Yadav	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	08.08.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/957/2025	27/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SATENDRA VED PRAKASH	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	24.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/956/2025	27/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HP COURIER AND LOGISTIC PRIVATE LIMITED	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	23.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/955/2025	27/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs ANIL ANIL KUMAR	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	13.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/960/2025	27/01/2025	Axis Bank Ltd Vs AKRAM 0543	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	14.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/950/2025	27/01/2025	Cnh Industrial Capital India Pvt Ltd Vs KULDEEP R	RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADV OCATE@GMAIL.COM	15.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/949/2025	27/01/2025	AXIS BANK LTD Vs PRDIP KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/959/2025	27/01/2025	AXIS BANK LTD Vs SHIVSAHAY	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/976/2025	28/01/2025	Axis Bank Ltd Vs MONA GIRDHAR 8955	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/967/2025	28/01/2025	Axis Bank Ltd Vs NEENA BHARGAVA 0167	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/968/2025	28/01/2025	Axis Bank Ltd Vs KAMAL SINGH 0272	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/969/2025	28/01/2025	Axis Bank Ltd Vs DEEPAK SHARMA 6611	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/970/2025	28/01/2025	Axis Bank Ltd Vs URMILA 2205	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/971/2025	28/01/2025	Axis Bank Ltd Vs SUNIL AWANA 7266	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/972/2025	28/01/2025	Axis Bank Ltd Vs SAVITA 2592	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/973/2025	28/01/2025	Axis Bank Ltd Vs SONIYA ADHIKARI 1471	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/974/2025	28/01/2025	Axis Bank Ltd Vs JAHID 5149	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025

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			6, New Court Block-I	Commercial	OMP (I) (COMM)/975/2025	28/01/2025	Axis Bank Ltd Vs HARDEEP 7890	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	17.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/55/2025	28/01/2025	MS SAHARA TRADERS Vs MS SHEELA GEHLOT PVT LTD	SHAHID AHMAD(P),	9910536696	SHAHIDAHMEDAD VOCATE@GMAIL.COM	22.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/966/2025	28/01/2025	yes bank ltd Vs JITENDERPALSINGH	ANANJAY SINGH(P),	7030378800	asaplegalandadvocate s@gmail.com	08.11.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/977/2025	28/01/2025	axis bank Vs priyanka sharma	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/57/2025	29/01/2025	Punjab National Bank Vs Raj Kumar	Mukesh Pushpam(P),	9811252038	ADVOCATERSGARG @GMAIL.COM	
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1021/2025	29/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 8029	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1018/2025	29/01/2025	Axis Bank Ltd Vs GURPREET SINGH2032	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1019/2025	29/01/2025	Kotak Mahindra Prime Ltd Vs RAVINDER KUMAR 8934	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1020/2025	29/01/2025	Kotak Mahindra Prime Ltd Vs LALTA LALTA PRASAD 7038	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1027/2025	29/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 6660	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1026/2025	29/01/2025	Axis Bank Ltd Vs DILBAG SINGH 6945	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1022/2025	29/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 8048	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1017/2025	29/01/2025	KOTAK MAHINDRA BANK Vs NITIN 7926	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1031/2025	29/01/2025	Axis Bank Ltd Vs SEVAK YADAV 3305	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1030/2025	29/01/2025	Axis Bank Ltd Vs BABA HARIDASS CARRIER 8820	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1029/2025	29/01/2025	Axis Bank Ltd Vs VIKRAM 9235	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1028/2025	29/01/2025	Axis Bank Ltd Vs DHL RELOCATION PACKERS AND MOVERS 2237	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1025/2025	29/01/2025	Axis Bank Ltd Vs SHAILENDRA SINGH 9050	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1024/2025	29/01/2025	Axis Bank Ltd Vs ANKESH THAKUR 9397	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1023/2025	29/01/2025	Axis Bank Ltd Vs DILIP KUMAR DEEP 1356	MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJA No5@YAHOO.COM	21.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1044/2025	30/01/2025	KOTAK MAHINDRA BANK Vs RAVI PRATAP YADAV	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1048/2025	30/01/2025	KOTAK MAHINDRA BANK Vs TAJ MOHAMMAD	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1046/2025	30/01/2025	KOTAK MAHINDRA BANK Vs SHIV KUMAR VERMA	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1062/2025	30/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1061/2025	30/01/2025	KOTAK MAHINDRA BANK Vs RAMDATT	parv mahajan(P),	9643646534	PARV.MAHAJAN007@GMAIL.COM	10.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1056/2025	30/01/2025	AXIS BANK LTD Vs DEV MANI MISHRA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1055/2025	30/01/2025	AXIS BANK LTD Vs PUSHPINDER SINGH		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1054/2025	30/01/2025	AXIS BANK LTD Vs RAM DEVA RAM		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1043/2025	30/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9080		parv mahajan(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	15.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1052/2025	30/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Mahesh Surajbhan		RAJESH JANGRA(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	15.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1049/2025	30/01/2025	KOTAK MAHINDRA BANK Vs SATISH KUMAR		parv mahajan(P),	9958726491	DELHI.JANGRAADVOCATE@GMAIL.COM	27.12.2024
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1091/2025	31/01/2025	AXIS BANK LTD Vs AAKASH GAUTAM		SANJEEV PATHAK(P),	9717028815	LITIGATION@SRCSLEGAL.COM	30.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1089/2025	31/01/2025	Axis Bank Ltd Vs RAJ KUMAR 6568		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1090/2025	31/01/2025	Axis Bank Ltd Vs SUMAN DEVI 0611		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1087/2025	31/01/2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG 4536		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
			6, New Court Block-I	Commercial	CS (COMM)/59/2025	31/01/2025	RAJENDRA GUPTA Vs NAZIA NASIR		Sunil Sharma(P),	9711747642	sunillegal103@gmail.com	24.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1088/2025	31/01/2025	Axis Bank Ltd Vs RADHARAMAN TRIPATHI 2515		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM)/1086/2025	31/01/2025	Axis Bank Ltd Vs ROSHAN PANDEY 7100		MAYANK MAHAJAN(P),	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	29.01.2025
25	SH. YADAV	SANDEEPSOUTH	17, New Court Block-I	Commercial	OMP (I) (COMM)/52/2025	03/01/2025	KOTAK MAHINDRA BANK Vs SABIR KHAN 9427		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	24-12-24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/51/2025	03/01/2025	KOTAK MAHINDRA BANK Vs SATYAM TRANSPORT AND EQUIPMENT 6082			MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	24-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/50/2025	03/01/2025	KOTAK MAHINDRA BANK Vs NAVEEN 0078			MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	24-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/53/2025	03/01/2025	AXIS BANK LTD Vs YASHPAL DALAL			DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	25-12-24
			17, New Court Block-I	Commercial	CS (COMM)/3/2025	03/01/2025	Outlook Publishing India Private Limited Vs Digitech Media and Ors			Setu Niket(P)	9873109672	mail@curarelegal.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/81/2025	04/01/2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM 867			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/76/2025	04/01/2025	AXIS BANK LTD Vs SANTRA DEVI			SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/67/2025	04/01/2025	KOTAK MAHINDRA BANK Vs RADHE SHYAM 536			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/73/2025	04/01/2025	AXIS BANK LTD Vs VIMLA WO BABU LAL			SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/79/2025	04/01/2025	YES BANK LTD Vs OM PRAKASH			ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/80/2025	04/01/2025	YES BANK LTD Vs AJAY KUMAR			ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/62/2025	04/01/2025	AXIS BANK LTD Vs SHAHARUK KHAN			SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/64/2025	04/01/2025	AXIS BANK LTD Vs RAMESHWAR PRASAD MEENA			SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/70/2025	04/01/2025	AXIS BANK LTD Vs JHABAR MAL			SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	26-12-24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/78/2025	04/01/2025	IDFC FIRST BANK LTD	Vs KELASH DAN		SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/85/2025	07/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4102		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/86/2025	07/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 735		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/83/2025	07/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 740		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/84/2025	07/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/82/2025	07/01/2025	AXIS BANK LTD	Vs VIRENDER SINGH		Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	25-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/105/2025	09/01/2025	IFFCO KISAN FINANCE LTD	Vs PANNA LAL		Tusharr Mawkin(P)	9266434364	advocatesagaraggawall@gmail.com	30-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/104/2025	09/01/2025	IFFCO KISAN FINANCE LTD	Vs GANGA RAM BAWARI		Kanika Baweja(P)	9266434364	advocatesagaraggawall@gmail.com	31-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/182/2025	10/01/2025	AXIS BANK LIMITED	Vs DILSHAD ANSARI		Rahul Chauhan(P)	9971891788	info@aualegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/184/2025	10/01/2025	AXIS BANK LIMITED	Vs NITU MISHRA		Rahul Chauhan(P)	9971891788	info@aualegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/183/2025	10/01/2025	AXIS BANK LIMITED	Vs SHIVA JHAKARA		Rahul Chauhan(P)	9971891788	info@aualegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/181/2025	10/01/2025	AXIS BANK LIMITED	Vs VIKAS		Rahul Chauhan(P)	9971891788	info@aualegal.com	27-12-24
			17, New Court Block-I	Commercial	CS (COMM)/13/2025	10/01/2025	State Bank of India	Vs Kanta Devi		SHALINI UPADHYAY(P)	9899408618	ShaliniUpadhyay.Advocate@gmail.com	7-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/175/2025	10/01/2025	Axis Bank Ltd Vs DEVENDRA RATHI 2767	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/180/2025	10/01/2025	AXIS BANK LTD Vs SUNIL KUMAR	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/173/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs MANU SIWACH	Tusharr Mawkin(P)	9266434364	advocatesagaraggawall@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/172/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs PARVINDER RANDHIR SINGH	Tusharr Mawkin(P)	9266434364	advocatesagaraggawall@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/174/2025	10/01/2025	IFFCO KISAN FINANCE LTD Vs RAJESH KUMAR	Tusharr Mawkin(P)	9266434364	advocatesagaraggawall@gmail.com	26-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/207/2025	13/01/2025	KOTAK MAHINDRA PRIME LTD Vs RUPAL MAURYA	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/208/2025	13/01/2025	KOTAK MAHINDRA PRIME LTD Vs SADIK KHAN	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/206/2025	13/01/2025	Axis Bank Ltd Vs LADURAM JAT	ASHISH KUMAR GUPTA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/197/2025	13/01/2025	AXIS BANK LTD Vs DEVILAL SO NEMICHAND	SANJEEV PATHAK(P)	9717028845	Litigaton@srslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/202/2025	13/01/2025	AXIS BANK LTD Vs PUNAM DAS	SANJEEV PATHAK(P)	9717028845	Litigaton@srslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/198/2025	13/01/2025	AXIS BANK LTD Vs RAKESH VAISHANAV	SANJEEV PATHAK(P)	9717028845	Litigaton@srslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/199/2025	13/01/2025	AXIS BANK LTD Vs ABDUL HAJI	SANJEEV PATHAK(P)	9717028845	Litigaton@srslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/201/2025	13/01/2025	HDFC BANK LTD Vs SHABANA KHAN	SANJEEV PATHAK(P)	9717028845	Litigaton@srslegal.com	6-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/200/2025	13/01/2025	HDFC BANK LTD	Vs SARITA DEVI		SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/205/2025	13/01/2025	Cnh Industrial Capital India Pvt Ltd	Vs VENKATESWARLU CH		RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/203/2025	13/01/2025	Cnh Industrial Capital India Pvt Ltd	Vs MASTER		RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/204/2025	13/01/2025	Cnh Industrial Capital India Pvt Ltd	Vs BIJAYA KUMAR NAYAK		RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/274/2025	13/01/2025	Axis Bank Ltd	Vs AISHWARYA VERMA 9312		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/270/2025	13/01/2025	Axis Bank Ltd	Vs KAMRAN 2446		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/269/2025	13/01/2025	Axis Bank Ltd	Vs PAWAN 7159		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/271/2025	13/01/2025	Axis Bank Ltd	Vs SHEKHAR BHARAT BHUSHAN 9515		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/272/2025	13/01/2025	Axis Bank Ltd	Vs MAMTA MAHANTA 4990		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/275/2025	13/01/2025	Axis Bank Ltd	Vs RAJESH KUMAR GUPTA 2576		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/277/2025	13/01/2025	Axis Bank Ltd	Vs DEVENDRA KUMAR 5841		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/276/2025	13/01/2025	Axis Bank Ltd	Vs NAVEEN SRIVASTAVA 5537		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/273/2025	13/01/2025	Axis Bank Ltd	Vs VAKEEL 7028		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/268/2025	13/01/2025	Axis Bank Ltd	Vs RAVI KUMAR 4556		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/267/2025	13/01/2025	Axis Bank Ltd	Vs VINOD KUMAR PANDEY 2270		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/278/2025	13/01/2025	AXIS BANK	Vs MOHD AQIB		Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/386/2025	14/01/2025	AXIS BANK LTD	Vs ABARAR AHAMAD		LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/388/2025	14/01/2025	AXIS BANK LTD	Vs MEHJABI		LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/387/2025	14/01/2025	AXIS BANK LTD	Vs SATISH KUMAR SINGH		LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/392/2025	14/01/2025	AXIS BANK LTD	Vs ABDUL RAHMAN		Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	2-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/394/2025	14/01/2025	AXIS BANK LTD	Vs HIMANSHU SINGH CHAUHAN		Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	2-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/393/2025	14/01/2025	AXIS BANK LTD	Vs NAMRATA SINGH		Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	2-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/391/2025	14/01/2025	AXIS BANK LTD	Vs RIYAZ AHMAD		Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	2-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/390/2025	14/01/2025	AXIS BANK LTD	Vs REKHA RAJPUROHIT		Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	19-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/389/2025	14/01/2025	AXIS BANK LTD	Vs KUSHI RAM		SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	27-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/385/2025	14/01/2025	AXIS BANK LTD	Vs RANU KUMAR GAUTAM		DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	28-12-24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/384/2025	14/01/2025	AXIS BANK LTD Vs ABDUL HANIF	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/383/2025	14/01/2025	AXIS BANK LTD Vs DINKAR CHAUHAN	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/381/2025	14/01/2025	AXIS BANK LTD Vs AVDHESH KUMAR SINGH	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/382/2025	14/01/2025	AXIS BANK LTD Vs NEHA SARAF	LALIT PANDEY(P)	8130383143	lalitpandeyadv@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/380/2025	14/01/2025	KOTAK MAHINDRA BANK Vs ASHWIN SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/378/2025	14/01/2025	KOTAK MAHINDRA BANK Vs RAKESH SHAHI 622	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/379/2025	14/01/2025	KOTAK MAHINDRA BANK Vs KUMAR SOURABH SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/376/2025	14/01/2025	KOTAK MAHINDRA BANK Vs SAFVAN BEG	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/377/2025	14/01/2025	KOTAK MAHINDRA BANK Vs SANJAY KUMAR SINGH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/375/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/373/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/368/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1754	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/370/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1720	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
			17, New Court Block-I	Commercial	OMP (I) (COMM)/367/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	3748		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/371/2025	14/01/2025	KOTAK MAHINDRA BANK Vs VIVEK MISHRA			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25	
			17, New Court Block-I	Commercial	CS (COMM)/21/2025	15/01/2025	Emu Lines Private Limited Vs HISARIA IMPEX PRIVATE LIMITED			Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	3-1-25	
			17, New Court Block-I	Commercial	CS (COMM)/20/2025	15/01/2025	Emu Lines Private Limited Vs R S INFRAPROJECTS PVT LTD			Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	3-1-25	
			17, New Court Block-I	Commercial	CS (COMM)/19/2025	15/01/2025	Emu Lines Private Limited Vs TRAVENTURE INTERNATIONAL PRIVATE LIMITED			Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	4-1-25	
			17, New Court Block-I	Commercial	CS (COMM)/22/2025	15/01/2025	Emu Lines Private Limited Vs GSP LOGISTICS PRIVATE LIMITED			Uday Kumar(P)	9810868162, 8882303942	advudaykumar@gmail.com	4-1-25	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/436/2025	15/01/2025	AXIS BANK LTD Vs MAHENDER SINGH			DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	28-12-24	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/437/2025	15/01/2025	Axis Bank Ltd Vs JAY KUMAR	8348		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/435/2025	15/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SUDHIR SANTOSH MARATHE			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	4-1-25	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/433/2025	15/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Shri Khalifa Infradevelopers			Ravi Shankar Garg(P)	9811252038	advocatersgarg@gmail.com	8-1-25	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/434/2025	15/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Ankit D			Ravi Shankar Garg(P)	9811252038	advocatersgarg@gmail.com	8-1-25	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/431/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs NITIN PURI			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25	
			17, New Court Block-I	Commercial	OMP (I) (COMM)/430/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs KALYAN KAR			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/432/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs ASHRAF ALI	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/427/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs KALEEM SO TALIB	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/428/2025	15/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs SOMVIR SINGH	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/443/2025	15/01/2025	Axis Bank Ltd Vs SUFIYAN 2570	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/441/2025	15/01/2025	Axis Bank Ltd Vs AKASH SINGH 2229	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/444/2025	15/01/2025	Axis Bank Ltd Vs SANJAY TRIPATHI 7400	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/438/2025	15/01/2025	Axis Bank Ltd Vs SAURABH YADUVANSHI 7663	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/440/2025	15/01/2025	Axis Bank Ltd Vs RAJU SINGH 8329	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/454/2025	15/01/2025	Axis Bank Ltd Vs GAYANWATI DEVI 7275	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/439/2025	15/01/2025	Axis Bank Ltd Vs AMIT KUMAR 3308	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/442/2025	15/01/2025	Axis Bank Ltd Vs SUDHAKAR SINGH 0399	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/429/2025	15/01/2025	AXIS BANK LTD Vs PRABHJOT SINGH	Sunita Singh(P)	9871040589, 8920586266	indolexlaw@gmail.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/422/2025	15/01/2025	YES BANK LTD Vs HARI CHOUDHARY	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	11-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/445/2025	15/01/2025	SMFG INDIA HOME FINANCE CO LTD Vs BALJINDER SINGH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/423/2025	15/01/2025	YES BANK LTD Vs SANJEEV KUMAR BODY BUILDER	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/426/2025	15/01/2025	YES BANK LTD Vs UMA SHANKAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/455/2025	15/01/2025	Axis Bank Ltd Vs RAJESH KUMAR 4161	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/453/2025	15/01/2025	Axis Bank Ltd Vs DHARMENDER KUMAR0891	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/452/2025	15/01/2025	Axis Bank Ltd Vs HASNAIN ALI 9310	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/451/2025	15/01/2025	Axis Bank Ltd Vs JAGROOP SINGH 3481	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/494/2025	15/01/2025	AXIS BANK LTD Vs MOHAMMAD ASAD	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/493/2025	15/01/2025	AXIS BANK LTD Vs PRAVEEN JADAUN	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/495/2025	15/01/2025	AXIS BANK LTD Vs SONU	DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/492/2025	15/01/2025	AXIS BANK LTD Vs DIVYANSHU MISHRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/491/2025	15/01/2025	AXIS BANK LTD Vs SADHU SHARAN TRIPATHI	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	6-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/490/2025	15/01/2025	AXIS BANK LTD Vs DIAROX INDIA PVT LTD	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	13-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/510/2025	16/01/2025	IARC Vs ROHIT SHARMA	ASHIM BHATT(P)	9599624216	ashim.bhatt17@gmail.com	4-1-25
			17, New Court Block-I	Commercial	CS (COMM)/25/2025	16/01/2025	CANARA BANK Vs SACHIN KUMAR PROP R KAMLA MEDICOS	Sanjeev Chopra(P)	9711142200	chopra6791@gmail.com	31-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/505/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8990	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/511/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4078	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/512/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8986	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	3-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/514/2025	16/01/2025	KOTAK MAHINDRA BANK Vs UTTAM LAL BHARTIYA	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/515/2025	16/01/2025	KOTAK MAHINDRA BANK Vs RAJAN YADAV	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/518/2025	16/01/2025	KOTAK MAHINDRA BANK Vs SHYAM BIHARI 101	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/520/2025	16/01/2025	KOTAK MAHINDRA BANK Vs VIRENDER	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	7-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/525/2025	16/01/2025	YES BANK LIMITED Vs ATUL KUMAR GUPTA	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/526/2025	16/01/2025	YES BANK LIMITED Vs MOHAMMAD NAFIS ALAM	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/524/2025	16/01/2025	YES BANK LIMITED Vs AMIT NAGAR	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/523/2025	16/01/2025	YES BANK LIMITED Vs TRIBHUWAN SINGH 904	ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	11-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/522/2025	16/01/2025	YES BANK LIMITED	Vs TRIBHUWAN 928		ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (COMM)/2/2025	16/01/2025	National Cooperative Consumer Federation of India Ltd	Vs Prem Shankar Sole Prop of Chetna Electricals Pvt Ltd		Vinod Fulara(P)	7840815890	anjulegalconcepts@gmail.com	13-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/504/2025	16/01/2025	Kotak Mahindra Prime Ltd	Vs RAMRAJ 1086		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/503/2025	16/01/2025	Kotak Mahindra Prime Ltd	Vs PINTU 2090		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/509/2025	16/01/2025	Cnh Industrial Capital India Pvt Ltd	Vs Dalbir Singh		RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/508/2025	16/01/2025	Cnh Industrial Capital India Pvt Ltd	Vs Madan Lal		RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14-1-25
			17, New Court Block-I	Commercial	CS (COMM)/24/2025	16/01/2025	Ms Unique timber and plywood	Vs DSI interior Pvt Ltd		ROHIT YADAV(P)	8802834958	counselanil@gmail.com	24-12-24
			17, New Court Block-I	Commercial	OMP (I) (COMM)/555/2025	17/01/2025	KOTAK MAHINDRA BANK	Vs HARUN KHAN		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	10-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/554/2025	17/01/2025	KOTAK MAHINDRA BANK	Vs SANTOSH KUMAR		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	10-1-25
			17, New Court Block-I	Commercial	CS (COMM)/28/2025	17/01/2025	MEGHA ELECTRICALS	Vs NAVELI COLLECTIONS PRIVATE LIMITED		SUNIL KUMAR CHATURVEDI(P)	8742914100	advocate.sunilchaturvedi@gmail.com	11-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/553/2025	17/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/552/2025	17/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1865		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/550/2025	17/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	13-1-25

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			17, New Court Block-I	Commercial	CS (COMM)/27/2025	17/01/2025	Ravindra Singh Lodha Vs Enviro Way Bio Science Private Limited			AMIT DAYAL(P)	9810164421	mail@amitdayal.attorney	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/548/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1716			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	15-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/547/2025	17/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Vinod Kumar			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/546/2025	17/01/2025	Cnh Industrial Capital India Pvt Ltd Vs Gurvail Singh			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	14-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/544/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 720			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	15-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/541/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	15-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/543/2025	17/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	15-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/540/2025	17/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs DINESH RAMAN PATEL			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/576/2025	18/01/2025	Axis Bank Ltd Vs SUMAN 2117			MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/575/2025	18/01/2025	Axis Bank Ltd Vs HARSH UPADHYAY 8923			MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/574/2025	18/01/2025	ELECTRONICA FINANCE LIMITED Vs V TECH			AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/577/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs YUVRAJ VILAS PATIL			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/573/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs MADHUSUDHANAN KRISHNARU			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/572/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs CHODVADIYA SANJAY C	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/571/2025	18/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs NITIN BALASAHEB BALWADKAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/570/2025	18/01/2025	Axis Bank Ltd Vs ASLAM 2360	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/672/2025	21/01/2025	KOTAK MAHINDRA PRIME LTD Vs WASIM WAKIL	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/673/2025	21/01/2025	KOTAK MAHINDRA PRIME LTD Vs VIPANDER SINGH	AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	4-1-25
			17, New Court Block-I	Commercial	CS (COMM)/42/2025	22/01/2025	Punjab National Bank Vs Ram Kumar	Mukesh Pushpam(P)	8285926521	pushpammukesh@gmail.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/732/2025	22/01/2025	AXIS BANK LTD Vs RAJU RAM	SANJEEV PATHAK(P)	9717028845	Litigaton@srslegal.com	16-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/743/2025	22/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9075	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/742/2025	22/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 3748	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/741/2025	22/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9080	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	19-1-25
			17, New Court Block-I	Commercial	CS (COMM)/43/2025	22/01/2025	AARK PHARMACEUTICALS Vs LOUIS AND CLARK PHARMACEUTICAL	Prashant Bhargava(P)	9991119392	passandassociates@gmail.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/733/2025	22/01/2025	Axis Bank Ltd Vs MOHD FAKRUDEEN 6215	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/735/2025	22/01/2025	Axis Bank Ltd Vs GURBHEJ SINGH 7330	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/736/2025	22/01/2025	Axis Bank Ltd Vs JASVIR SINGH 2225	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/737/2025	22/01/2025	Axis Bank Ltd Vs MALKEET SINGH 7661	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/740/2025	22/01/2025	Axis Bank Ltd Vs KHURSHID 7236	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/738/2025	22/01/2025	Axis Bank Ltd Vs NAIM AHAMAD 4200	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/739/2025	22/01/2025	Axis Bank Ltd Vs SURENDRA SINGH 3318	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/731/2025	22/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KIRAN BALU KHEDKAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/734/2025	22/01/2025	Axis Bank Ltd Vs ARISH KHAN 7012	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	CS (COMM)/46/2025	23/01/2025	State Bank of India Vs Yatendra Singh	Suchita Dixit(P)	8896932838	agnihotrisuchitra@gmail.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/781/2025	23/01/2025	YES BANK LTD Vs MANOJ KUMAR	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/782/2025	23/01/2025	YES BANK LTD Vs VEER SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/788/2025	23/01/2025	YES BANK LTD Vs BHARAT SINGH	SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	18-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/789/2025	23/01/2025	Axis Bank Ltd Vs SPARSH LOGISTICS 5493	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/790/2025	23/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 6680	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25

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			17, New Court Block-I	Commercial	OMP (I) (COMM)/791/2025	23/01/2025	Axis Bank Ltd Vs DHAKA CONSTRUCTION COMPANY 1839	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/792/2025	23/01/2025	Axis Bank Ltd Vs KURBAN 3642	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/793/2025	23/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 7894	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/794/2025	23/01/2025	Axis Bank Ltd Vs HARENDRA B 8849	MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/815/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/818/2025	24/01/2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE 090	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/816/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VIKASH	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	20-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/817/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/814/2025	24/01/2025	AXIS BANK Vs JAY PRAKASH	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/813/2025	24/01/2025	AXIS BANK LTD Vs NAVSHER	Anupam Singh(P)	9654926809	anupamjsingh@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/820/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1865	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	22-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/822/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9003	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	22-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/819/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	22-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/821/2025	24/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9148	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	22-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/828/2025	24/01/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Davender A	Ravi Shankar Garg(P)	9911883595	associatesrsgarg1@gmail.com	23-1-25
			17, New Court Block-I	Commercial	CS (COMM)/52/2025	25/01/2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P)	9717728017	deepaklegal1985@gmail.com	1-1-25
			17, New Court Block-I	Commercial	Execution (Comm)/16/2025	25/01/2025	SATBIR TANWAR Vs MUNICIPAL CORPORATION OF DELHI	Vikas Sharma(P)	9810566116	advocatevikassharma1@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/867/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs GAURAV NARINDER KUMAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/868/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SAVAN NARESHBHAI DAVRA	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/865/2025	25/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/866/2025	25/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1754	Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/861/2025	25/01/2025	Axis Bank Ltd Vs CHOTU MEENA	ASHISH KUMAR GUPTA(P)	9999183119, 9811517810	ashish@agcpartners.co.in	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/862/2025	25/01/2025	Axis Bank Ltd Vs SURAJ UDYOG	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/864/2025	25/01/2025	Axis Bank Ltd Vs MANOJ BISHNOI	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/863/2025	25/01/2025	Axis Bank Ltd Vs TEJA RAM	ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24-1-25
			17, New Court Block-I	Commercial	Execution (Comm)/18/2025	27/01/2025	GURUSHARAN CHITS PVT LTD Vs Chandan Kumar Mishra	H.K Tolani	8377002210	hk@yahoo.co.in	22-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/945/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/939/2025	27/01/2025	Kotak Mahindra Prime Ltd Vs MUKESH KUMAR			AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/944/2025	27/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1735			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/940/2025	27/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DINESH KUMAR JAT			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	23-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/943/2025	27/01/2025	YES BANK LIMITED Vs AMIT SINGH BISHT			ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/942/2025	27/01/2025	YES BANK LIMITED Vs KULDEEP SINGH			ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	24-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1004/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs TULSHI BHIMRAO MARSALE			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1005/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs BIHOLA BHIKHAJI MAGANJI			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1006/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs AFREEN KHALIL AHMAD QURESHI			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1007/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs KRISHANA MALKU PURKE			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1008/2025	29/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs GANESH KANIFNATH SUKRE			RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	21-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1016/2025	29/01/2025	KOTAK MAHINDRA BANK Vs SUNIL KUMAR			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1013/2025	29/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788			Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	27-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1015/2025	29/01/2025	KOTAK MAHINDRA BANK	Vs SHARDA		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1014/2025	29/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1012/2025	29/01/2025	AXIS BANK LTD	Vs MAHTAB ALI		DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1011/2025	29/01/2025	AXIS BANK LTD	Vs ANAS QURESHI		DHEERAJ(P),	9871040589, 8920586266	indolexlaw@gmail.com	27-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1009/2025	29/01/2025	YES BANK LIMITED	Vs VANSHIKA ROAD LINES 162		ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	28-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1010/2025	29/01/2025	YES BANK LIMITED	Vs SABI KHAN		ANANJAY SINGH(P)	7030378800	asaplegalandadvocates@gmail.com	28-1-25
			17, New Court Block-I	Commercial	OMP (COMM.)/1058/2025 (1)	30/01/2025	KOTAK MAHINDRA BANK	Vs ARSHAD 3877		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-1-25
			17, New Court Block-I	Commercial	OMP (COMM.)/1059/2025 (1)	30/01/2025	KOTAK MAHINDRA BANK	Vs SADPURA GRAM VIKAS AVM EDUCATION SOCIETY 2169		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	28-1-25
			17, New Court Block-I	Commercial	OMP (COMM.)/1060/2025 (1)	30/01/2025	AXIS BANK LTD	Vs GULISTAN ANJUM		DHEERAJ(P)	9871040589, 8920586266	indolexlaw@gmail.com	25-1-25
			17, New Court Block-I	Commercial	CS (COMM)/60/2025	31/01/2025	CANARA BANK	Vs Dr Satyaveer Singh		KRISHAN KUMAR(P)	9910577700	krishankumarandassociates@gmail.com	28-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1111/2025	31/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 748		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1108/2025	31/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1107/2025	31/01/2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 716		Parv Mahajan(P)	9643646534	parv.mahajan007@gmail.com	29-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1106/2025	31/01/2025	AXIS BANK LTD	Vs ASHU CHOUDHARY		SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1109/2025	31/01/2025	AXIS BANK LTD	Vs ASHWANI SARIYA		SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1110/2025	31/01/2025	AXIS BANK LTD	Vs LOKESH RAJPUT		SANJEEV PATHAK(P)	9717028845	Litigaton@srcslegal.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1104/2025	31/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED	Vs SAVAN NARESHBHAI DAVRA		RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1105/2025	31/01/2025	FUSION FINANCE LIMITED	Vs ANAND AGENCY		AMIT KUMAR SINHA(P)	9990659331	kmpspartner@gmail.com	29-1-25
			17, New Court Block-I	Commercial	OMP (I) (COMM)/1103/2025	31/01/2025	Axis Bank Ltd	Vs MOHMMAD AHMAD 2001		MAYANK MAHAJAN(P)	9873347330	mayank_mahajan05@yahoo.com	29-1-25
26	SH. KUMAR SANJEEV SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/2/2025	03-01-2025	UNION BANK OF INDIA	Vs MANISH TANWAR PROP OF VISHWAKARMA MOTORS		JITENDRA GARG	9810197621	jitendragargadv@gmail.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/41/2025	03-01-2025	KOTAK MAHINDRA BANK	Vs CHAUHAN GOODS CARRIERS		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/42/2025	03-01-2025	KOTAK MAHINDRA BANK	Vs PRADEEP		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/43/2025	03-01-2025	KOTAK MAHINDRA BANK	Vs NEERAJ KUMAR		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/44/2025	03-01-2025	KOTAK MAHINDRA BANK	Vs PANKAJ SINGH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/45/2025	03-01-2025	AXIS BANK LTD	Vs KANHAIYA LAL GURJAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/46/2025	03-01-2025	AXIS BANK LTD	Vs ABHARAD SO IDAL		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/47/2025	03-01-2025	AXIS BANK LTD	Vs PRAHLAD RAM		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/48/2025	03-01-2025	AXIS BANK LTD	Vs KAPIL KASANA		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/49/2025	03-01-2025	AXIS BANK LTD	Vs GAURAV PRAKASH DUBEY		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	Execution (Comm)/3/2025	04-01-2025	EQUITAS SMALL FINANCE BANK LTD	Vs RAM CHANDRA		RISHABH RAJ JAIN	9958737266	rishab@rrjassociate.com	23.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/65/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/66/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/68/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/69/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/71/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/72/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/74/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/75/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/77/2025	04-01-2025	AXIS BANK LTD	Vs INDRESH KOHLI		Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	23.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/54/2025	04-01-2025	AXIS BANK LTD	Vs PRAMOD KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/55/2025	04-01-2025	AXIS BANK LTD	Vs BABLU JHA		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/56/2025	04-01-2025	AXIS BANK LTD	Vs AJEET YADAV		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/57/2025	04-01-2025	AXIS BANK LTD	Vs RAVI SHARMA		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/58/2025	04-01-2025	AXIS BANK LTD	Vs RAVINDRA KUMAR		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/59/2025	04-01-2025	AXIS BANK LTD	Vs ANJU DEVI		Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/60/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/61/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/63/2025	04-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/4/2025	04-01-2025	orchidex line private limited	Vs HARRISON INDUSTRIES		SUDHIR CHAND SRIVASTAVA(P),	9818400261, 9312249796	SUMITKUMARLAWYER@GMAIL.COM	24.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/5/2025	04-01-2025	MANJEET SINGH BAL AND ORS	Vs MUKESH RANI AND ORS		BRIJENDER SINGH(P),	9810120719	NOT PROVIDED	24.12.2024
			29, New Court Block-II	Commercial	Execution (Comm)/2/2025	04-01-2025	Anurag jain Prop Innovative India	Illuminations Vs Uniled Technologies FZC		ADITYA JAIN	9682690231	NOT PROVIDED	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/116/2025	09-01-2025	AXIS BANK LTD	Vs ROSHAN LAL		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.12.2024

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/112/2025	09-01-2025	KOTAK MAHINDRA PRIME LTD Vs TARUN VAERMA	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/113/2025	09-01-2025	Kotak Mahindra Prime Ltd Vs ALI SHER	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/114/2025	09-01-2025	YES BANK LTD Vs SHUBHAM SINGH	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/115/2025	09-01-2025	AXIS BANK LTD Vs KAPIL SIKRI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	24.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/117/2025	09-01-2025	IFFCO KISAN FINANCE LTD Vs BALVIR PRATHVI	SAGAR AGGARWAL	9266434364	advocatesagaraggawal@gmail.com	26.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/187/2025	10-01-2025	AXIS BANK LIMITED Vs SWEETY BANSAL	Rahul Chauhan(P),	9971891788	info@aualegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/118/2025	10-01-2025	AXIS BANK LTD Vs BRIJESH SRIVASTAVA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/120/2025	10-01-2025	Yes Bank Ltd Vs TALIB UMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/121/2025	10-01-2025	AXIS BANK LTD Vs ANSHUMAN SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/123/2025	10-01-2025	AXIS BANK LTD Vs SHESH NATH SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/125/2025	10-01-2025	AXIS BANK LTD Vs PRAKHAR RAJ	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/126/2025	10-01-2025	AXIS BANK LTD Vs VIBANSHU MISHRA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/130/2025	10-01-2025	AXIS BANK LTD Vs IAMAL AHMAD	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/132/2025	10-01-2025	HDFC BANK LTD Vs VEERVATI THAKUR DASS	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/134/2025	10-01-2025	AXIS BANK LTD Vs BHIKHA RAM MEGHWAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/137/2025	10-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs APARNA CHAUDHARY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/138/2025	10-01-2025	AXIS BANK LTD Vs RATAN LAL SO CHHOGA LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/140/2025	10-01-2025	AXIS BANK LTD Vs BUDHA RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/141/2025	10-01-2025	AXIS BANK LTD Vs VED PRAKASH RAJPUT	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/143/2025	10-01-2025	AXIS BANK LTD Vs AZEEM ALISHAN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/144/2025	10-01-2025	AXIS BANK LTD Vs DUSHYANT KUMAR UPMANYU	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/145/2025	10-01-2025	KOTAK MAHINDRA PRIME LTD Vs KULDIP SINGH	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/186/2025	10-01-2025	AXIS BANK LTD Vs SUNIL KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	27.12.2024
			29, New Court Block-II	Commercial	CS (COMM)/15/2025	10-01-2025	M/S JAIN IRRIGATION SYSTEMS LIMITED Vs M/S JAIN PIPES AND SPRINKLERS PVT LTD	SUDARSHAN BANSAL(P),	9810132015	legal@unitedworld.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/188/2025	10-01-2025	AXIS BANK LIMITED Vs SHANKAR KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/189/2025	10-01-2025	AXIS BANK LTD Vs MUKESH CHAUHAN	Rahul Chauhan(P),	9971891788	info@aualegal.com	27.12.2024

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/230/2025	13-01-2025	AXIS BANK LTD	Vs SNEHLATA DEVI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/231/2025	13-01-2025	AXIS BANK LTD	Vs MAMTA SHARMA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/232/2025	13-01-2025	AXIS BANK LTD	Vs ADHIKARI BALAKRISHNA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/233/2025	13-01-2025	AXIS BANK LTD	Vs RANI DEVI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/234/2025	13-01-2025	AXIS BANK LTD	Vs JAI SINGH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/235/2025	13-01-2025	AXIS BANK LTD	Vs PRAHALAD		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/236/2025	13-01-2025	AXIS BANK LTD	Vs DHANRAJ SO RANG LAL		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	27.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/237/2025	13-01-2025	AXIS BANK LTD	Vs NARENDER KUMAR SAXENA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/238/2025	13-01-2025	AXIS BANK LTD	Vs MINAKSHI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/240/2025	13-01-2025	AXIS BANK LTD	Vs ANJU SURYAVANSHI		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/239/2025	13-01-2025	AXIS BANK LTD	Vs YOGESH KUMAR GUPTA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/241/2025	13-01-2025	AXIS BANK LTD	Vs AKASH GUPTA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	Execution (Comm)/8/2025	13-01-2025	SANJAY Vs	M/S AM WEB SHOP INDIA LTD		BHAVESH KUMAR SHARMA	9810034712	gabslawassociates@gmail.com	03.01.2025

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			29, New Court Block-II	Commercial	Execution (Comm)/9/2025	13-01-2025	PUNJAB AND SIND BANK Vs SANJAY KUMAR MEHTA			Gurbachan Singh Dhingra(P),	9818332680	gsdhingra123@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/242/2025	13-01-2025	AXIS BANK LTD Vs SHALINI			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/209/2025	13-01-2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Pawan Kumar			Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	08.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/210/2025	13-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SULTAN MUSA PATIL			RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/211/2025	13-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/212/2025	13-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/213/2025	13-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/214/2025	13-01-2025	KOTAK MAHINDRA BANK Vs MAHENDRA SINGH			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/215/2025	13-01-2025	AXIS BANK Vs DURGESH KUMAR SHUKLA			Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/217/2025	13-01-2025	AXIS BANK LTD Vs SURENDRA BAHADUR SINGH			ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/219/2025	13-01-2025	KOTAK MAHINDRA BANK Vs MANOJ			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/221/2025	13-01-2025	KOTAK MAHINDRA BANK Vs KUSUM			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	03.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/222/2025	13-01-2025	Axis Bank Vs Anwar Husain			Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/223/2025	13-01-2025	AXIS BANK LTD	ADITYA SHARMA		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	02.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/224/2025	13-01-2025	Axis Bank	Vs Raushan Begum		Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/225/2025	13-01-2025	AXIS BANK	Vs Ajay Sharma		Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/226/2025	13-01-2025	AXIS BANK	Vs RAJENDER KUMAR		Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/227/2025	13-01-2025	AXIS BANK LTD	Vs GOVIND RAM MEENA		Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	31.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/228/2025	13-01-2025	AXIS BANK LTD	Vs SHANKAR LAL		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/229/2025	13-01-2025	AXIS BANK LTD	Vs AVISHKAR CHHETRI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/409/2025	14-01-2025	KOTAK MAHINDRA BANK	Vs JAGDISH		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	Execution (Comm)/12/2025	14-01-2025	Rattan Singh Builders Pvt Ltd	Vs M/s Suraj Industrial and Pumps		Geeta Vohra(P),	9811336308, 8851539983	advocategeetavohra@gmail.com	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/342/2025	14-01-2025	YES BANK LIMITED	Vs VANSHIKA ROAD LINE INDIA PVT LTD		ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/343/2025	14-01-2025	YES BANK LTD	Vs KANHAIYA TRANSPORT SERVICE		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/344/2025	14-01-2025	SMFG INDIA HOME FINANCE CO LTD	Vs VISHWANATH PRASAD		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/345/2025	14-01-2025	SMFG INDIA HOME FINANCE CO LTD	Vs SARVAN SRIVASTAV		AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	11.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/346/2025	14-01-2025	YES BANK LIMITED Vs VANSHIKA ROAD LINES INDIA PVT LTD 150			ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/395/2025	14-01-2025	YES BANK LTD Vs RAJAN TOMAR			SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/396/2025	14-01-2025	YES BANK LTD Vs K K TRANSPORT SERVICE			SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/397/2025	14-01-2025	YES BANK LTD Vs Surrender			ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/398/2025	14-01-2025	KOTAK MAHINDRA PRIME LTD Vs GIRDHARI SINGH			AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/399/2025	14-01-2025	YES BANK LTD Vs MUKESH MAHA SINGH			SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/400/2025	14-01-2025	Axis Bank Ltd Vs ROHIT GUPTA			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/401/2025	14-01-2025	Axis Bank Ltd Vs SUKHCHAIN SINGH			ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/402/2025	14-01-2025	AXIS BANK LTD Vs VIJAY KUMAR YADAV			Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/403/2025	14-01-2025	Axis Bank Ltd Vs RAJ KUMAR SINGH			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	06.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/404/2025	14-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs SHWETA SHWETA			RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/405/2025	14-01-2025	AXIS BANK LTD Vs SUNIL KUMAR GUPTA			Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/408/2025	14-01-2025	KOTAK MAHINDRA BANK Vs MAHESH YADAV			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/410/2025	14-01-2025	KOTAK MAHINDRA BANK	Vs SUMIT YADAV		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	07.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/412/2025	14-01-2025	KOTAK MAHINDRA PRIME LIMITED	Vs DEWANG CHAUHAN		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/413/2025	14-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 8990		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	04.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/419/2025	15-01-2025	AXIS BANK LTD	Vs PARVEEN KUMAR MISHRA		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/420/2025	15-01-2025	AXIS BANK LTD	Vs AJAY KUMAR GARG		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/421/2025	15-01-2025	AXIS BANK LTD	Vs SUBHASH		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/415/2025	15-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 769		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/416/2025	15-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 990		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/417/2025	15-01-2025	AXIS BANK LTD	Vs vikas		Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	13.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/418/2025	15-01-2025	AXIS BANK LTD	Vs RUKHSANA BEGUM		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	11.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/501/2025	16-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/502/2025	16-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/498/2025	16-01-2025	KOTAK MAHINDRA BANK	Vs AAYAN CRAIN SERVICE		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	14.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/499/2025	16-01-2025	KOTAK MAHINDRA BANK Vs KRISHAN KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/500/2025	16-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (COMM)/4/2025	17-01-2025	SHREE SHYAM ENTERPRISES Vs INDIRA GANDHI NATIONAL OPEN UNIVERSITY	SANJAY BANSAL(P),	9810959432	mail2sanjaybansal@yahoo.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/618/2025	18-01-2025	AXIS BANK LTD Vs VIJAY PAL S/O BABU LAL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/619/2025	18-01-2025	Axis Bank Ltd Vs VINOD KUAMR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/620/2025	18-01-2025	AXIS BANK LTD Vs KALU KHA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/621/2025	18-01-2025	Axis Bank Ltd Vs VIVEK KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/622/2025	18-01-2025	Axis Bank Ltd Vs MOHD SHAHID	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/629/2025	18-01-2025	Axis Bank Ltd Vs VIMAL KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/630/2025	18-01-2025	Axis Bank Ltd Vs BHAVESH DEV SANGER	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/631/2025	18-01-2025	Axis Bank Ltd Vs ANIL SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/632/2025	18-01-2025	Axis Bank Ltd Vs KIRAN BISWAS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/633/2025	18-01-2025	Axis Bank Ltd Vs ABHISHEK SAXENA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/634/2025	18-01-2025	Axis Bank Ltd Vs AABID KHAN		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/635/2025	18-01-2025	AXIS BANK LTD Vs BASTI RAM YADAV		SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/636/2025	18-01-2025	Axis Bank Ltd Vs RAHUL		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/637/2025	18-01-2025	Axis Bank Ltd Vs RAHUL		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/638/2025	18-01-2025	Axis Bank Ltd Vs RANJEET SINGH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/639/2025	18-01-2025	Axis Bank Ltd Vs SHAHRUKH KHAN		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/32/2025	18-01-2025	M/S ZEROX TECHNOLOGIES Vs M/S ARTIFACTS OF INDIA		RAHUL AHLWAT	9810221179	advrahul@outlook.com	17.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/641/2025	18-01-2025	Axis Bank Ltd Vs RISHIPAL SINGH		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/640/2025	18-01-2025	Axis Bank Ltd Vs PRASHWAR AZAD		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/642/2025	18-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HITESH RAMESH DESARDA		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/603/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/604/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/605/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/606/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/607/2025	18-01-2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/608/2025	18-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	15.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/609/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs NIKESH BHIM SINGH			RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/610/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs DINESH HUKUM SINGH			RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/611/2025	18-01-2025	Cnh Industrial Capital India Pvt Ltd Vs SUGNI RAM KUMAR			RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	14.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/616/2025	18-01-2025	Axis Bank Ltd Vs KARAN SHARMA			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/617/2025	18-01-2025	Axis Bank Ltd Vs SATISH YADAV			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	16.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/38/2025	21-01-2025	STATE BANK OF INDIA Vs RAJ KUMAR			Suchita Dixit(P),	8896932838	agnihorisuchita@gmail.com	18.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/39/2025	21-01-2025	STATE BANK OF INDIA Vs REVAN BAPURAO KAMBLE ALIAS KAMBLE REVAN BAPURAO			Suchita Dixit(P),	8896932838	agnihorisuchita@gmail.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/664/2025	21-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/665/2025	21-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED			parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	19.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/663/2025	21-01-2025	KOTAK MAHINDRA PRIME LIMITED Vs NEK CHAND PURANDRE			RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025

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			29, New Court Block-II	Commercial	CS (COMM)/36/2025	21-01-2025	AARK PHARMACEUTICALS Vs CYGNUS MEDICARE PVT LTD	Prashant Bhargava(P),	999119392, 999116006	PASSANDASSOCIATES@GMAIL.COM	20.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/37/2025	21-01-2025	AARK PHARMACEUTICALS Vs INDIANA PHARMA	Prashant Bhargava(P),	999119392, 999116006	PASSANDASSOCIATES@GMAIL.COM	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/662/2025	21-01-2025	YES BANK LTD Vs RAMA DAVAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/661/2025	21-01-2025	YES BANK LTD Vs ANSHU AWASTHI	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/660/2025	21-01-2025	YES BANK LTD Vs DEEPAK KUMAR PALAI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/659/2025	21-01-2025	YES BANK LTD Vs KUMAR ABHISHEK CHOUDHARY	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/657/2025	21-01-2025	AXIS BANK LTD Vs EXPRESS SERVICES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/658/2025	21-01-2025	AXIS BANK LTD Vs MEHNAJ	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/705/2025	22-01-2025	Axis Bank Ltd Vs GURPAL SINGH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/708/2025	22-01-2025	Axis Bank Ltd Vs NAVEEN VERMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/706/2025	22-01-2025	KOTAK MAHINDRA BANK Vs SHARDA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/707/2025	22-01-2025	Axis Bank Ltd Vs M K CHOUDHARY CONSTRUCTION COMPANY 0014	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/703/2025	22-01-2025	Axis Bank Ltd Vs A K ENTERPRISES	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/704/2025	22-01-2025	Axis Bank Ltd	Vs KHATRI ROADLINES		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	18.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/701/2025	22-01-2025	Yes Bank Ltd	Vs AJAY KUMAR JAISWAL		ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/700/2025	22-01-2025	Yes Bank Ltd	Vs LALITA KUMARI		ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/702/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD	Vs KHAN NAJMA FARHAT FAROOQ KHAN		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/699/2025	22-01-2025	KOTAK MAHINDRA BANK	Vs SANDEEP KUMAR		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/698/2025	22-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9022		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/697/2025	22-01-2025	KOTAK MAHINDRA BANK	Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155		parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/696/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD	Vs RAJBAPU MUTTAYA DURGE		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/694/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD	Vs NAWALE ENTERPRISES		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/695/2025	22-01-2025	TOYOTA FINANCE SERVICE INDIA LTD	Vs SONAWANE TOURS AND TRAVELS		RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	20.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/693/2025	22-01-2025	Axis Bank Ltd	Vs MUKHTAR ALI		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	20.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/47/2025	23-01-2025	MAX HEALTHCARE INSTITUTE LIMITED	Vs KK ROY HEALTHCARE PRIVATE LIMITED		RAUNAQ KAMATH	9999947699	office@ira.law	22.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/783/2025	23-01-2025	AXIS BANK LTD	Vs HARI OM SHARMA		Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	21.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/784/2025	23-01-2025	AXIS BANK LTD Vs RAJENDRA PRASAD KUKRETI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/785/2025	23-01-2025	AXIS BANK LTD Vs MOHD ARIF	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/786/2025	23-01-2025	AXIS BANK LTD Vs IRA MADHULIKA GUPTA	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/787/2025	23-01-2025	AXIS BANK LTD Vs SUSMA DEVI	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/807/2025	24-01-2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Davender S	Ravi Shankar Garg(P),	9811252038	advocatersgarg@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/808/2025	24-01-2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs GLOBAL AUTO SYSTEM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/809/2025	24-01-2025	KOTAK MAHINDRA BANK Vs SHARDA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/810/2025	24-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	22.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/811/2025	24-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 155	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	22.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/812/2025	24-01-2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	22.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/875/2025	25-01-2025	YES BANK LTD Vs JAVED KHAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/876/2025	25-01-2025	YES BANK LTD Vs ANURADHA NIRMAL PANDEY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/877/2025	25-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1827	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	23.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/878/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED	Vs FATHIMA SANU P		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/879/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED	Vs MUKESH SINGH		RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/880/2025	25-01-2025	AXIS BANK LTD	Vs NARAYAN LAL GURJAR		SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/881/2025	25-01-2025	AXIS BANK LTD	Vs KISHOR SO SHANKAR LAL		SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/882/2025	25-01-2025	AXIS BANK LTD	Vs MANAK RAM		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/883/2025	25-01-2025	AXIS BANK LTD	Vs HAKARU SO HURAJI		SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	23.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/49/2025	25-01-2025	IVVI HOSPITALITY PVT LTD AND ANR	Vs M/S CHOPHOUSE HOSPITALITY PVT LTD		ASHISH NEGI(P),	9910610273	deitylawchambers@gmail.com, advocatesushila@gmail.com	24.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/51/2025	25-01-2025	LOREAL SA	Vs NITESH GOYAL		Shravan Bansal(P),	9650682928	rishi@unitedandunited.com	23.01.2025
			29, New Court Block-II	Commercial	CS (COMM)/53/2025	25-01-2025	M/S KAMDHENU LIMITED	Vs M/S YASHODA NANDAN ISPAT PRIVATE LIMITED AND ANR		SUDARSHAN KUMAR BANSAL	9810132015	legal@unitedworld.co.in	24.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/859/2025	25-01-2025	YES BANK LTD	Vs HARDIK		ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDADVOCATES@GMAIL.COM	24.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/860/2025	25-01-2025	AXIS BANK LTD	Vs RAJENDER KUMAR		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/869/2025	25-01-2025	AXIS BANK LTD	Vs SHRAWAN SINGH		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/870/2025	25-01-2025	AXIS BANK LTD	Vs MANJU DEVI		ASHISH KUMAR GUPTA(P),	9999183119, 9811517810	ashish@agcpartners.co.in	24.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/871/2025	25-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/872/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KALAIYARASAN KANDEEBAN K	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/873/2025	25-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs AKRAM MOHAMMAD ASLAM	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/874/2025	25-01-2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs SIGNATURE INTERNATIONAL CORPORATION	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	23.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/907/2025	27-01-2025	AXIS BANK LTD Vs VINAY MISHRA	SUNITA SIINGH	9871040589, 8920586266	indolexlaw@gmail.co m	25.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/964/2025	28-01-2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SHAREEK SHAKIL PARVEZ	RAJESH JANGRA(P),	9958726491	jangraadvocate@gam il.com	21.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/961/2025	28-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/962/2025	28-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/963/2025	28-01-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE	parv mahajan(P),	9643646534	parv.mahajan007@g mail.com	27.01.2025
			29, New Court Block-II	Commercial	Execution (Comm)/21/2025	29-01-2025	PUNJAB NATIONAL BANK Vs MUNESH	RAJAT GAUR	9968814243, 9810559216	NOT PROVIDED	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/995/2025	29-01-2025	AXIS BANK LIMITED Vs SHYAMVEER SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.co m	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/991/2025	29-01-2025	YES BANK LTD Vs RATTAN LAL GROVER	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/992/2025	29-01-2025	YES BANK LTD Vs SATISH KUMAR	ANANJAY SINGH(P),	70303 78800	ASAPLEGALANDAD VOCATES@GMAIL.C OM	28.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/993/2025	29-01-2025	YES BANK LTD Vs ARUN KUMAR SWAIN	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	09.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/990/2025	29-01-2025	YES BANK LTD Vs MOHAN JHA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	19.12.2024
			29, New Court Block-II	Commercial	OMP (I) (COMM)/994/2025	29-01-2025	KOTAK MAHINDRA BANK Vs BHAWNA GARG	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	27.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/989/2025	29-01-2025	YES BANK LTD Vs VAISHNAVI KULDEEP KUMAR SHARMA	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	19.12.2024
			29, New Court Block-II	Commercial	Execution (Comm)/22/2025	30-01-2025	M/s LOGI TRANSINDIA THROUGH ITS AR SHAMBHU NATH SINGH Vs M/s CONVERCIS INDIA THROUGH ITS PROPRIETOR	Shambhu nath kumar(P),	9811656902	shambhunathsingh6@gmail.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1036/2025	30-01-2025	KOTAK MAHINDRA BANK Vs CHAUHAN GOODS CARRIERS	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1035/2025	30-01-2025	Axis Bank Ltd Vs NIRMAL SHARMA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1033/2025	30-01-2025	Axis Bank Ltd Vs SHANI SRIVASTAVA	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1034/2025	30-01-2025	Axis Bank Ltd Vs JAHANGEER KHAN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	28.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1032/2025	30-01-2025	AXIS BANK LTD Vs MANISH CHOUDHARY	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	25.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1073/2025	31-01-2025	KOTAK MAHINDRA BANK Vs AAYAN CRAIN SERVICE	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1072/2025	31-01-2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1068/2025	31-01-2025	Axis Bank Ltd Vs ANIL KUMAR DUBEY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025

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			29, New Court Block-II	Commercial	OMP (I) (COMM)/1067/2025	31-01-2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DINESH KUMAR JAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1069/2025	31-01-2025	Axis Bank Ltd Vs RAMHIT R CHAUDHARY	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1064/2025	31-01-2025	Axis Bank Ltd Vs HARVANSH	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1070/2025	31-01-2025	AXIS BANK LTD Vs LOVELY	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1065/2025	31-01-2025	Axis Bank Ltd Vs SHAMA PARAVEEN	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1063/2025	31-01-2025	Axis Bank Ltd Vs DHANRAJ YADAV	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1066/2025	31-01-2025	Axis Bank Ltd Vs RAMESH KUMAR	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	29.01.2025
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1071/2025	31-01-2025	AXIS BANK LTD Vs ANKIT KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	29.01.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	OMP (I) (COMM)/191/2025	10/01/2025	AXIS BANK LTD Vs JITENDER KUMAR	Rahul Chauhan(P),	9971891788	info@aualegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/194/2025	10/01/2025	AXIS BANK LTD Vs SAMEER	Rahul Chauhan(P),	9971891788	info@aualegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/185/2025	10/01/2025	KOTAK MAHINDRA PRIME LTD Vs MUKESH KUMAR	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	4-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/489/2025	15/01/2025	AXIS BANK LTD Vs KISHOR SO SHANKAR LAL	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/486/2025	15/01/2025	AXIS BANK LTD Vs NARAYAN LAL GURJAR	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/176/2025	10/01/2025	Axis Bank Ltd Vs DHARMENDRA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	4-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/484/2025	15/01/2025	AXIS BANK LTD Vs MAVA RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	21-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/483/2025	15/01/2025	AXIS BANK LTD Vs GOPI SO KESAR	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	21-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/538/2025	17/01/2025	AXIS BANK LTD Vs PRABHJOT SINGH	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/557/2025	17/01/2025	AXIS BANK LTD Vs RAKESH KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	09-01-2025
			40, New Court Block-II	Commercial	OMP (I) (COMM)/485/2025	15/01/2025	AXIS BANK LTD Vs HAKARU SO HURAJI	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/465/2025	15/01/2025	AXIS BANK LTD Vs SHYAM MANOHAR VERMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/406/2025	14/01/2025	Yes Bank Ltd Vs PRINCE TANWAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	7-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/539/2025	17/01/2025	AXIS BANK LTD Vs BABLOO	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/369/2025	14/01/2025	AXIS BANK LTD Vs DEV MANI MISHRA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/372/2025	14/01/2025	AXIS BANK LTD Vs DEEPAK RATHOUR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/365/2025	14/01/2025	AXIS BANK LTD Vs RAJU RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/364/2025	14/01/2025	AXIS BANK LTD Vs LAHARU LAL BHIL	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/366/2025	14/01/2025	AXIS BANK LTD Vs KALU KHA	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/351/2025	14/01/2025	AXIS BANK LTD Vs DURGA RAM	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/466/2025	15/01/2025	AXIS BANK LTD Vs PRINSH SHARMA	DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28-12-24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/545/2025	17/01/2025	AXIS BANK LTD Vs RAM DEVA RAM	DHEERAJ(P),	9871040589	indolexlaw@gmail.com	28-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/946/2025	27/01/2025	AXIS BANK LTD Vs ZAYED AKHTAR ANSARI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/279/2025	13/01/2025	Axis Bank Vs Surender Singh	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/280/2025	13/01/2025	Axis Bank Vs Ashok Kumar	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/283/2025	13/01/2025	Axis Bank Vs Satish Anand	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/284/2025	13/01/2025	Axis Bank Vs Ravi Kanti	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/281/2025	13/01/2025	Axis Bank Vs Samsudeen	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/282/2025	13/01/2025	Axis Bank Vs Avantika Jain	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	31-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/407/2025	14/01/2025	AXIS BANK LTD Vs BHAKAR RAM	ADV DHEERAJ(P),	8130383143	lalitpandeyadv@gmail.com	3-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/411/2025	14/01/2025	AXIS BANK LTD Vs NOORUL HAQ	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	3-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/414/2025	14/01/2025	AXIS BANK LTD Vs ANEESH AHMAD	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	3-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/517/2025	16/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HARAWANE MAHESH DATTATRAY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	6-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/519/2025	16/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SIRAJUDDIN KAMALUDDIN CHAUDHARY	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	6-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/516/2025	16/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs CHETAN KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	7-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/559/2025	17/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs MANISH SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	6-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/558/2025	17/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs RAKESH KUMAR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/560/2025	17/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs VIJAY SO SUNIL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/461/2025	15/01/2025	Axis Bank Vs ASHOK KUMAR MISHRA	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	4-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/556/2025	17/01/2025	AXIS BANK LTD	Vs PRAVESH VERMA		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/551/2025	17/01/2025	AXIS BANK LTD	Vs RAJESH KUMAR		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/542/2025	17/01/2025	AXIS BANK LTD	Vs VINAY MISHRA		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/549/2025	17/01/2025	AXIS BANK LTD	Vs SANDEEP KUMAR VERMA		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/537/2025	17/01/2025	AXIS BANK LTD	Vs LAKHMI CHAND MEENA		ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	11-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1095/2025	31/01/2025	YES BANK LIMITED	Vs RAJESH SHARMA		ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/468/2025	15/01/2025	SMFG INDIA HOME FINANCE CO LTD	Vs SANJESH KUMAR		AMIT KUMAR SINHA(P),	9990659331	kmpspartnr@gmail.com	11-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/467/2025	15/01/2025	SMFG INDIA HOME FINANCE CO LTD	Vs SUNDAR LAL		AMIT KUMAR SINHA(P),	9990659331	kmpspartnr@gmail.com	11-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/506/2025	16/01/2025	Kotak Mahindra Prime Ltd	Vs LALTA LALTA PRASAD 7038		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	14-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/507/2025	16/01/2025	Kotak Mahindra Prime Ltd Vs RAVINDER KUMAR 8934	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	14-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/656/2025	21/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RESHMA SURESH PANCHAL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail.com	17-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/674/2025	21/01/2025	KOTAK MAHINDRA BANK Vs PARVAT STONE CRUSHER	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/837/2025	24/01/2025	YES BANK LTD Vs SANDEEP GHOSHAL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/838/2025	24/01/2025	YES BANK LTD Vs BABITA YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/773/2025	23/01/2025	Yes Bank Ltd Vs HARIKESH KUMAR	ADV. LALIT PANDEY(P),	8130383143	lalitpandeyadv@gmail.com	21-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/780/2025	23/01/2025	AXIS BANK LTD Vs RAJESH KUMAR	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	22-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/779/2025	23/01/2025	Axis Bank Ltd Vs OM SINGH	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	22-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/778/2025	23/01/2025	AXIS BANK Vs SATGURU PRASAD YADAV	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	22-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/856/2025	24/01/2025	KOTAK MAHINDRA PRIME LTD Vs RAHUL	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	22-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1050/2025	30/01/2025	AXIS BANK LTD Vs SAMRIDH EMPIRE PRIVATE LIMITED	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	22-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1057/2025	30/01/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD Vs VIRENDER TRACTOR PARTS AND ANR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	25-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/947/2025	27/01/2025	AXIS BANK LTD Vs DEEPAK RATHOUR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/948/2025	27/01/2025	AXIS BANK LTD Vs SANDEEP KUMAR VERMA	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	25-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/978/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs SISANGIYA NIRAV VASANTBHAI	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/979/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs PINTUBHAI R GOHIL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/984/2025	28/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HARSHAD SURESH PAWAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	27-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1053/2025	30/01/2025	AXIS BANK LTD Vs KAVITA JAIN	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1051/2025	30/01/2025	AXIS BANK LTD Vs FIROZ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1047/2025	30/01/2025	AXIS BANK LTD Vs DALJEET KAUR	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1045/2025	30/01/2025	AXIS BANK LTD Vs IKRAM ATTARI	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1093/2025	31/01/2025	AXIS BANK LTD Vs DILASHAD	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	30-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1076/2025	31/01/2025	Axis Bank Ltd Vs SHUKLA AVENDRAKUMAR 0200	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	30-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/353/2025	14/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs DINESH CHANDRA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	5-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/97/2025	09/01/2025	AXIS BANK LTD Vs NASEEM KHAN	Anupam Singh(P),	9654926809	anupamjsingh@gmail.com	23-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/108/2025	09/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4078	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25-12-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/109/2025	09/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9129	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25-12-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/110/2025	09/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9041	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	25-12-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/111/2025	09/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	25-12-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/462/2025	15/01/2025	AXIS BANK LTD Vs YASHODA KUMARI	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/464/2025	15/01/2025	AXIS BANK LTD Vs HEM KUMAR	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/374/2025	14/01/2025	AXIS BANK LTD Vs SAMRIDH EMPIRE PRIVATE LIMITED	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/360/2025	14/01/2025	AXIS BANK LTD Vs SABIR ALI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/362/2025	14/01/2025	AXIS BANK LTD Vs KAILASH CHAND SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/359/2025	14/01/2025	AXIS BANK LTD Vs RAMRAY GURJAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/356/2025	14/01/2025	AXIS BANK LTD Vs GOPAL YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/361/2025	14/01/2025	AXIS BANK LTD Vs BASTI RAM YADAV	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/358/2025	14/01/2025	AXIS BANK LTD Vs VIJAY PAL SO BABU LAL	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/363/2025	14/01/2025	AXIS BANK LTD Vs BHARAT SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/357/2025	14/01/2025	AXIS BANK LTD Vs JETHA RAM SOLANKI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.com	26-12-24
			40, New Court Block-II	Commercial	CS (COMM)/29/2025	17/01/2025	MANSI AGGARWAL Vs THEKA COFFEE PRIVATE LIMITED	SUNIL KUMAR CHATURVEDI(P),	87429141000	not given	4-1-25
			40, New Court Block-II	Commercial	CS (COMM)/7/2025	09/01/2025	RAJIT KAICKER SR CITIZEN Vs MANISH KUMAR	Ashok Kumar(P),	9717728017	deepaklegal1985@gmail.com	4-1-25
			40, New Court Block-II	Commercial	Execution (Comm)/10/2025	13/01/2025	MIM TRADING AND CONSTRUCTION COMPANY THROUGH ITS PARTNER IRSHAD Vs MUKEEM KHAN	Ashish Upadhayay(P),	9811215280	not given	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/457/2025	15/01/2025	IFFCO KISAN FINANCE LTD Vs SHARAWAN RAM	Tusharr Mawkin(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/459/2025	15/01/2025	IFFCO KISAN FINANCE LTD Vs GANPAT LAL VEASNAV	Tusharr Mawkin(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/460/2025	15/01/2025	IFFCO KISAN FINANCE LTD Vs DHARMA RAM DEWASI	Kanika Baweja(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/190/2025	10/01/2025	AXIS BANK LTD Vs AJEET SINGH	Rahul Chauhan(P),	9810072439	dladewlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/192/2025	10/01/2025	AXIS BANK LTD Vs POONAM	Rahul Chauhan(P),	9810072439	dladewlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/193/2025	10/01/2025	AXIS BANK LTD Vs PRAVEEN	Rahul Chauhan(P),	9810072439	dladewlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/195/2025	10/01/2025	AXIS BANK LTD Vs SHASHI BESOYA	Rahul Chauhan(P),	9810072439	dladewlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/196/2025	10/01/2025	AXIS BANK LTD Vs UMA BAKSHI	Rahul Chauhan(P),	9810072439	dladewlawassociates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	CS (COMM)/16/2025	10/01/2025	M/S LOREAL S A Vs MER NALIN KANTIBHAI	Shravan Bansal(P),	1126843455	unitedmark@unitedandunited.com	9-1-25
			40, New Court Block-II	Commercial	CS (COMM)/14/2025	10/01/2025	HIGH STREET ESSENTIALS P LTD Vs Zanesar Akhtar Sole Proprietor of Factory Outlet	OM PUNIA(P),	9958003977	omsinghpunia@rediffmail.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/177/2025	10/01/2025	Axis Bank Ltd Vs MUSTKEEM 2352	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/178/2025	10/01/2025	Axis Bank Ltd	Vs SABIR 6013		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/179/2025	10/01/2025	Axis Bank Ltd	Vs MAYANK AGGARWAL8436		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1079/2025	31/01/2025	AXIS BANK LTD	Vs SANGEETA TIWARI		Sunita Singh(P),	9871040589	indolexlaw@gmail.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/487/2025	15/01/2025	HDFC BANK LTD	Vs SAHIL MAHANDIRATTA		SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1078/2025	31/01/2025	HDFC BANK LTD	Vs ASHOK KUMAR		SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/488/2025	15/01/2025	HDFC BANK LTD	Vs A S STEEL		SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/352/2025	14/01/2025	KOTAK MAHINDRA PRIME LIMITED	Vs MD MASOOD ALAM		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/254/2025	13/01/2025	Axis Bank Ltd	Vs AMITA DUBEY 1811		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/255/2025	13/01/2025	Axis Bank Ltd	Vs MUBINA H 1799		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/253/2025	13/01/2025	Axis Bank Ltd Vs VINOD KUMAR ANAND 7448	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/252/2025	13/01/2025	Axis Bank Ltd Vs MOHIT NAGAR 8485	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/248/2025	13/01/2025	Axis Bank Ltd Vs MAMTA MAURYA 6142	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/250/2025	13/01/2025	Axis Bank Ltd Vs AJAY KUMAR SETHI 2040	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/246/2025	13/01/2025	Axis Bank Ltd Vs SWARNIM RAJ KANDARI 4839	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/249/2025	13/01/2025	Axis Bank Ltd Vs RAO JAHID PUNDIR 6935	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/251/2025	13/01/2025	Axis Bank Ltd Vs GURMEET SINGH 6854	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/256/2025	13/01/2025	Axis Bank Ltd Vs PRAMOD KUMAR 8159	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/245/2025	13/01/2025	Axis Bank Ltd Vs CHAHAT SHARMA 9226	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/247/2025	13/01/2025	Axis Bank Ltd Vs PRADIP KUMAR 9859	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1080/2025	31/01/2025	AXIS BANK LTD Vs SARFRAJ	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/244/2025	13/01/2025	Axis Bank Ltd Vs ASHWANI YADAV 0176	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1096/2025	31/01/2025	KOTAK MAHINDRA BANK Vs ANIL KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1097/2025	31/01/2025	KOTAK MAHINDRA BANK Vs LALLAN SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1098/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 4155	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1099/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 788	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1100/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 9018	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1101/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1831	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1102/2025	31/01/2025	KOTAK MAHINDRA BANK Vs VENTURE SUPPLY CHAIN PRIVATE LIMITED 1769	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/243/2025	13/01/2025	Axis Bank Ltd Vs N N DUBEY 6030	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/854/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Om Namberdar Udayveer Singh	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/855/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Avneesh Tyagi	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/513/2025	16/01/2025	KOTAK MAHINDRA BANK Vs ANUPAM SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/349/2025	14/01/2025	Axis Bank Ltd Vs MANISH KUMAR YADAV 6828	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/347/2025	14/01/2025	Axis Bank Ltd Vs NISHCHAL UPADHYAY 3198	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/350/2025	14/01/2025	Axis Bank Ltd Vs MANISH PAL 3483	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/348/2025	14/01/2025	Axis Bank Ltd Vs DHANANJAY SINGH YADAV 2548	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/481/2025	15/01/2025	YES BANK LTD Vs BAJRANG BAHADUR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/476/2025	15/01/2025	YES BANK LTD Vs VARUN RAM SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	CS DJ/28/2025	14/01/2025	RAJIT KAICKER (SR CITIZEN) AND ANR Vs DR MANISH KUMAR AND ANR	Ashok Kumar(P),	8742914100	advocatessunilchaturvedi@gmail.com	13-1-25
			40, New Court Block-II	Commercial	CS (COMM)/18/2025	14/01/2025	M/S HILL VIEW HOTEL AND RESTAURANT AND ANR Vs M/S SAGAR RATNA RESTAURANTS PVT LTD	Shubham Agarwal(P),	8010408484	adv.shubham2163@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/496/2025	15/01/2025	Axis Bank Ltd Vs KURABAN KHA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	14-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/497/2025	15/01/2025	Axis Bank Ltd Vs VISHRAM KUMAR MEENA	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	14-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/425/2025	15/01/2025	Axis Bank Ltd Vs MOHIT SHARMA 2092	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/424/2025	15/01/2025	Axis Bank Ltd Vs MOHD TAUQEER 0644	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/521/2025	16/01/2025	Intec Capital Ltd Vs FRONTLINE RETAIL INDIA PVT LTD THROUGH ITS DIRECTOR	POOJA CHAUDHARY(P),	9871169411	legal.poojachaudhary@gmail.com	14-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/600/2025	18/01/2025	Cnh Industrial Capital India Pvt Ltd	Vs Tarandeep Singh		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/599/2025	18/01/2025	Cnh Industrial Capital India Pvt Ltd	Vs Raman Preet Singh		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/601/2025	18/01/2025	Cnh Industrial Capital India Pvt Ltd	Vs Krishan Kumar		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/602/2025	18/01/2025	Cnh Industrial Capital India Pvt Ltd	Vs Rahul Jai Deep		RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (COMM)/3/2025	17/01/2025	M/S FIITJEE LTD	Vs AMIT SAHA		Mohit Gupta(P),	7030328800	asaplegalandadvocates@gmail.com	27-12-24
			40, New Court Block-II	Commercial	CS (COMM)/48/2025	23/01/2025	MS SAHARA TRADERS	Vs AMBIENCE PVT LTD		SHAHID AHMAD(P),	9910536696	shahidahmadadvocates@gmail.com	16-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/596/2025	18/01/2025	Axis Bank Ltd	Vs SABIR KHAN 8098		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/595/2025	18/01/2025	Axis Bank Ltd	Vs RAJENDRA KUMAR 7763		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/597/2025	18/01/2025	Axis Bank Ltd	Vs KAWALJIT KUMAR 8004		MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/655/2025	21/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs HANSPAL TOURS AND TRAVELS			RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	17-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/598/2025	18/01/2025	Axis Bank Ltd Vs NARESH 1613			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/594/2025	18/01/2025	Axis Bank Ltd Vs RAHUL BHATI 0960			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	CS (COMM)/33/2025	20/01/2025	New Roots Hair Clinic Pvt Ltd Vs New Roots Hair Transplant Clinic			Varnika Bajaj(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	CS (COMM)/34/2025	20/01/2025	For Inspiration and Recognition of Science and Technology Vs Vinay Vishnu Kunwar			Prakriti Sharma(P),	7428295231	j.abhey@aussherdul.com	18-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/889/2025	25/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs AMIT KUMAR			RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/890/2025	25/01/2025	KOTAK MAHINDRA PRIME LIMITED Vs MAHINDER PAL SINGH			RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-1-25
			40, New Court Block-II	Commercial	CS (COMM)/41/2025	21/01/2025	AARK PHARMACEUTICALS Vs SANJIBAN MEDICAL STORES			Prashant Bhargava(P),	9991119392	passandassociates@gmail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/839/2025	24/01/2025	YES BANK LTD Vs RADHESHYAM CHELAK			SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/744/2025	22/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs RAMESH UDHAVDAS LULLA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/775/2025	23/01/2025	Axis Bank Ltd Vs M K CHOUDHARY CONSTRUCTION COMPANY 0765	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/777/2025	23/01/2025	Axis Bank Ltd Vs ROHIT 2807	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/776/2025	23/01/2025	Axis Bank Ltd Vs VIRESH 2192	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/774/2025	23/01/2025	Axis Bank Ltd Vs DHAKA CONSTRUCTION COMPANY 6735	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/745/2025	22/01/2025	TOYOTA FINANCE SERVICE INDIA LTD Vs AFSANA TOURS AND TRAVELS	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	20-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/709/2025	22/01/2025	Axis Bank Ltd Vs JAIVEER 1765	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/710/2025	22/01/2025	Axis Bank Ltd Vs ASHOK 4850	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/711/2025	22/01/2025	Axis Bank Ltd Vs KHATRI ROADLINES 6711	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/712/2025	22/01/2025	Axis Bank Ltd Vs CHOUDHARY BROTHERS 7750	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	Misc DJ/17/2025	25/01/2025	IDBI Bank LTD Vs Anuj Kumar prop of shri balaji trading co	Kunal Kumar(P),	9811191050	satish@klfindia.com	23-1-25
			40, New Court Block-II	Commercial	CS (COMM)/50/2025	25/01/2025	MAX HEALTHCARE INSTITUTE LIMITED Vs RURAL INSTITUTE OF HEALTH AND PARAMEDICAL SCIENCE SOCIETY	Kruttika Lakshmi(P),	9999947699	office@ira.law	23-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/857/2025	24/01/2025	M/s Cholamandalam Investment And Finance Company Ltd Vs Shri Khalifa Infra Developers	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/858/2025	25/01/2025	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs MANGLA SEEDS PRIVATE LIMITED	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/908/2025	27/01/2025	IARC Vs MUNNA YADAV	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	24-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/888/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DASARI SARITHA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/885/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs SHIVAPPA MAHADEVAPPA JALIHAL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/887/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DHARMJEET SINGH GILL	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/886/2025	25/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs KARTIK AHUJA	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/965/2025	28/01/2025	INDIA SHELTER FINANCE CORPORATION LTD Vs MEERA BAI	AMIT KUMAR SINHA(P),	9990659331	kmpspartner@gmail.com	24-1-25
			40, New Court Block-II	Commercial	CS (COMM)/56/2025	28/01/2025	Loreal S A Vs UMA MAHESHWARI	Shravan Bansal(P),			
			40, New Court Block-II	Commercial	OMP (I) (COMM)/909/2025	27/01/2025	Axis Bank Ltd Vs RAMESH S O DOLA RAM	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	23-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/910/2025	27/01/2025	Axis Bank Ltd Vs PRITESH KUMAR SINGHVI	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	23-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/911/2025	27/01/2025	Axis Bank Ltd Vs VIKASH SIYAG	ASHISH KUMAR GUPTA(P),	9999183119	ashish@agcpartners.co.in	23-1-25
			40, New Court Block-II	Commercial	CS (COMM)/58/2025	29/01/2025	OCL SHIPPING INDIA THROUGH AR NISHANT DIXIT Vs BOLD BESPOKE DESIGN PVT LTD	RAKESH KUMAR SHUKLA(P),	9910536696	not given	22-1-25
			40, New Court Block-II	Commercial	Misc DJ/25/2025	30/01/2025	Siddarth Chima Vs Hansraj	ROHIT KHANKRIYAL(P),	7015928685	adrohithk@gmail.com	29-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1042/2025	30/01/2025	Axis Bank Ltd Vs AKHTAR ARIF 3488	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan@yahoo.com	9-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1041/2025	30/01/2025	Axis Bank Ltd Vs AWANISH KUMAR SINGH 2444			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1040/2025	30/01/2025	Axis Bank Ltd Vs DEEPA PAL 5873			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1074/2025	31/01/2025	Axis Bank Ltd Vs PUSHRAJ SINGH 7208			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1092/2025	31/01/2025	AXIS BANK LTD Vs HARJINDER SINGH			SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1075/2025	31/01/2025	Axis Bank Ltd Vs AKHILESH KUMAR SINGH 9791			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1077/2025	31/01/2025	Axis Bank Ltd Vs YASMEEN NISHA 2486			MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	9-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1094/2025	31/01/2025	AXIS BANK LTD Vs KURESHI ALAM			SANJEEV PATHAK(P),	9717028845	litigation@srcalegal.com	27-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/536/2025	16/01/2025	YES BANK Vs aaaaa			ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/535/2025	16/01/2025	YES BANK Vs HARISH GROVER			ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/534/2025	16/01/2025	YES BANK Vs ASHISH KUMAR YADAV	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/613/2025	18/01/2025	KOTAK MAHINDRA BANK Vs RUCHI SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/612/2025	18/01/2025	KOTAK MAHINDRA BANK Vs BUSHRAN BEG	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/614/2025	18/01/2025	KOTAK MAHINDRA BANK Vs M/S BRIJESH CHANDRA DWIVEDI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/615/2025	18/01/2025	KOTAK MAHINDRA BANK Vs RISHI PRATAP SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/623/2025	18/01/2025	YES BANK Vs N G SOLUTIONS	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/624/2025	18/01/2025	YES BANK Vs SWADESH JAI PRAKASH KAUSHIK	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/625/2025	18/01/2025	YES BANK Vs SUMIT DIXIT	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/675/2025	21/01/2025	KOTAK MAHINDRA BANK Vs ANUJ KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/676/2025	21/01/2025	KOTAK MAHINDRA BANK Vs AMAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/679/2025	21/01/2025	KOTAK MAHINDRA BANK Vs CHOTE LAL	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/628/2025	18/01/2025	KOTAK MAHINDRA BANK Vs KHALIQUZZAMA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/681/2025	21/01/2025	KOTAK MAHINDRA BANK Vs VARUN KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/626/2025	18/01/2025	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR SHARMA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/684/2025	21/01/2025	KOTAK MAHINDRA BANK Vs GOVIND KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/685/2025	21/01/2025	KOTAK MAHINDRA BANK Vs NAJIM ALI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/627/2025	18/01/2025	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/746/2025	22/01/2025	KOTAK MAHINDRA BANK Vs DHARMENDRA KUMAR 222	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/749/2025	22/01/2025	KOTAK MAHINDRA BANK Vs AZAHARUDDIN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/747/2025	22/01/2025	KOTAK MAHINDRA BANK Vs GYANENDRA SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/750/2025	22/01/2025	KOTAK MAHINDRA BANK Vs CHANDAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/752/2025	22/01/2025	KOTAK MAHINDRA BANK Vs AMARJEET PASWAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/751/2025	22/01/2025	KOTAK MAHINDRA BANK Vs PADMA DEVI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/748/2025	22/01/2025	KOTAK MAHINDRA BANK Vs AMIT KUMAR YADAV	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/753/2025	22/01/2025	KOTAK MAHINDRA BANK Vs SANDEEP KUMAR SHARMA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/840/2025	24/01/2025	KOTAK MAHINDRA BANK Vs RAHUL SHUKLA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/754/2025	22/01/2025	KOTAK MAHINDRA BANK Vs PADMA DEVI	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/841/2025	24/01/2025	KOTAK MAHINDRA BANK Vs AMARJEET PASWAN	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/755/2025	22/01/2025	KOTAK MAHINDRA BANK Vs GOVIND KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/842/2025	24/01/2025	KOTAK MAHINDRA BANK Vs RADHARANI TRADERS SUPPLIERS 430	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/843/2025	24/01/2025	KOTAK MAHINDRA BANK Vs SHISHUPAL SINGH	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/844/2025	24/01/2025	IARC Vs AMMOOLAL DALLU	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	24-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/847/2025	24/01/2025	KOTAK MAHINDRA BANK Vs ANUJ KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/846/2025	24/01/2025	KOTAK MAHINDRA BANK Vs NANDINI ROAD LINES 248	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/849/2025	24/01/2025	KOTAK MAHINDRA BANK Vs GOVIND KUMAR	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/850/2025	24/01/2025	KOTAK MAHINDRA BANK Vs SHISHUPAL SINGH 632	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/845/2025	24/01/2025	KOTAK MAHINDRA BANK Vs RAHUL SHUKLA	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/848/2025	24/01/2025	KOTAK MAHINDRA BANK Vs DEEPAK VERMA	parv mahajan(P),	9643646534	parv.mahajano07@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/851/2025	24/01/2025	KOTAK MAHINDRA BANK Vs NANDINI ROAD LINES 598	parv mahajan(P),	9643646534	parv.mahajan007@gmail.com	7-11-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/852/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Rekha A	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/926/2025	27/01/2025	IARC Vs RAVI PATIDAR	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	24-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/928/2025	27/01/2025	AXIS BANK LIMITED Vs JUNED	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/927/2025	27/01/2025	AXIS BANK LIMITED Vs JUNED AHAMED	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/853/2025	24/01/2025	Ms Cholamandalam Investment And Finance Company Ltd Vs Irshad J	Ravi Shankar Garg(P),	9811252038	advocatessagaraggarwal@gmail.com	10-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/929/2025	27/01/2025	AXIS BANK LIMITED Vs RAVI KUMAR	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/930/2025	27/01/2025	AXIS BANK LIMITED Vs SUDHIR SINGH	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/931/2025	27/01/2025	IARC Vs PANKAJ PATEL	ASHIM BHATT(P),	9599624216	ashim.bhatt17@gmail.com	24-1-25
			40, New Court Block-II	Commercial	CS (COMM)/35/2025	21/01/2025	CANARA BANK Vs UDIT ENTERPRISES THROUGH ITS PARTNERS	ANSHUMAN SRIVASTAVA(P),	9990042642	srlanshu83@gmail.com	19-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/932/2025	27/01/2025	AXIS BANK LIMITED Vs SONIA	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/933/2025	27/01/2025	AXIS BANK LIMITED Vs ABHISHEK KUMAR	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/934/2025	27/01/2025	AXIS BANK LIMITED Vs MANOJ KUMAR	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/935/2025	27/01/2025	AXIS BANK LIMITED Vs AJITUR RHAMAN	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/936/2025	27/01/2025	AXIS BANK LIMITED Vs MONTU KUMAR	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/937/2025	27/01/2025	AXIS BANK LIMITED Vs MAHENDRI	avinash kumar(P),	45596482	avinash.adv@gmail.com	11-12-24

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/354/2025	14/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs DHARMINDER KUMAR	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/355/2025	14/01/2025	PIRAMAL CAPITAL AND HOUSEING FINANCE LIMITED Vs MOHD IMRAN	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/191/2025	15/01/2025	Webkul Software Pvt Ltd Vs Ecarter Technologies Pvt Ltd	Shalabh Gupta(P),	98180910649	subhashguptadv@gmail.com	23-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/194/2025	09/01/2025	Late Sh Lakhan Singh Through LRs Vs PARMESHWAR JANA	Gagan Kumar Sharma(P),	not given	not given	26-12-24
			40, New Court Block-II	Commercial	OMP (I) (COMM)/185/2025	09/01/2025	Axis Bank Ltd Vs MAHESH RAM 8132	MAYANK MAHAJAN(P),	9873347330	mayank_mahajan05@yahoo.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/489/2025	15/01/2025	AXIS BANK LTD Vs AHSAN CHAUDHARY	Sunita Singh(P),	9871040589	indolexlaw@gmail.com	2-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/486/2025	15/01/2025	IFFCO KISAN FINANCE LTD Vs MOHIT JAGRUP	Tusharr Mawkin(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/176/2025	09/01/2025	POORANMAL GAUR Vs HIMANSHU BABBAR proprietor M S HBFC INTERIORS AND DEVELOPERS	Tushar Kwatra(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/484/2025	15/01/2025	IFFCO KISAN FINANCE Vs ANIL KUMAR	Tusharr Mawkin(P),	9266434364	advocatessagaraggarwal@gmail.com	8-1-25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			40, New Court Block-II	Commercial	OMP (I) (COMM)/483/2025	27/01/2025	YES BANK Vs arti jha	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/538/2025	27/01/2025	YES BANK Vs VINODYADAV	ANANJAY SINGH(P),	7030378800	asaplegalandadvocates@gmail.com	13-1-25
			40, New Court Block-II	Commercial	OMP (I) (COMM)/557/2025	29/01/2025	SMALL FARMERS AGRIBUSINESS CONSORTIUM / ALPINE FRESH PVT LTD	Nitish Kumar	9810197092	dsadvo-13@gmail.com	24-1-25
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1 18 BLOCK 1	EX(COMM)	3/2025	03-01-2025	STATE BANK OF INDIA Vs ANJALI SHARMA AND ANR	Shiv Tyagi	9811059032	shivktyagi1@gmail.com	28-12-2024
				CS(COMM)	5/2025	09-01-2025	WILLUS INFRASTRUCTURE PVT. LTD Vs GEO MILLER AND CO PVT. LTD AND ANR.	J.S. Arora	9811765540	jsarora.58@gmail.com	21-12-2024
				CS(COMM)	9/2025	10-01-2025	BHOLA SURENDRA KAMATH AND ORS. Vs NATHU'S SWEETS AND ORS.	BHANU PRIYA	8851892686	advbhanupriya23@gmail.com	18-12-2024
				CS(COMM)	10/2025	10-01-2025	ONE97 COMMUNICATIONS LTD Vs ALAVA JAYA PRAKASH	GAURAV JAIN & ROHIT JAIN	9811074162	rohitjn2003@gmail.com	24-12-2024
				CS(COMM)	23/2025	14-01-2025	VIPIN AGRAWAL AND ANR. Vs S and S SURGICARE PVT. LTD AND ANR.	GAGAN KUMAR SINGHAL	8860538313	gagankumarsinghal@gmail.com	03-01-2025
				OMP(COMM)	5/2025	16-01-2025	NITYA NIRANJAN KHAMPARIA Vs EURASIAN MINERALS AND ENTERPRISES PVT. LTD.	AMIT KUMAR	999933220	amit.shukla@lexweb.in	15-01-2025
				CS(COMM)	42/2025	17-01-2025	BRIGHT STAR GARMENTS Vs BLUE LINE LOGISTICS AND WAREHOUSING LLP AND ANR.	AKASH SWAMI	9871643443	pbasrinivasan@yahoo.co.in	24-12-2024
				EX(COMM)	27/2025	17-01-2025	LEHAR ADVERTISING PVT LTD Vs CREATIVE MEDIA	VIVEK YADAV	9910059706	advocatevivek07@gmail.com	15-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				EX(COMM)	32/2025	20-01-2025	ANIL VOHRA Vs SOUTH DELHI MUNICIPAL CORPORATION Now Municipal Corporation of Delhi MCD	AMBAREEN QAISAR	8287138358	Not Mentioned	17-01-2025
				EX(COMM)	42/2025	23-01-2025	REINFORCED EARTH INDIA PVT LTD Vs CDS INFRA PROJECTS LTD	GURINDER AND PARTNERS	9643379563	contact@gurinderpartners.com	15-01-2025
				EX(COMM)	43/2025	23-01-2025	STATE BANK OF INDIA Vs NARENDER KUMAR	DHARMENDRA SINGH	8800784740	subhi1673@gmail.com	09-01-2025
				CS(COMM)	66/2025	23-01-2025	SHRI SIPAHI SINGH PROPRIETOR OF SS ENGINEERING WORKS Vs M/S ETA ENGINEERING PRIVATE LTD THROUGH ITS DIRECTOR	YOGRAJ GULLAIYA	9811132049	advocateyograjgullaiya@gmail	20-01-2025
				CS(COMM)	67/2025	23-01-2025	CHEMI TECH ENGINEERS PVT LTD Vs SHRI KRISHNA POLYMERS AND ANR	AKSHIT NAVANEY	9999276662	akshit@reignlegal.in	20-01-2025
				MISC DJ	99/2025	23-01-2025	LEXUS GRANITO (INDIA) LIMITED Vs SPJ CARGO PRIVATE LIMITED	SIDDHARTH RELAN	9427464641	pritshah20@gmail.com	24-11-2024
				CS(COMM)	78/2025	28-01-2025	STATE BANK OF INDIA Vs KUNIBILLI SRINIVASA RAO	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	21-01-2025
				CS(COMM)	82/2025	29-01-2025	SPENZA CERAMICS PRIVATE LIMITED Vs JUGAL KISHORE AND ANR	SAGAR AGGARWAL	9311691999	areness@arenesslaw.com	27-01-2025
29	MS. SINGH, JUDGE	NEELAM SOUTH-DISTRICT EAST	14	COMMERCIAL SUIT	CS/COMM/32/2025	14.01.2025	SYNCHRONISING DESTINATIONS VS. SEVEN SEAZ VACATIONS LTD.	VIVEK SINGH	9810182555	LEXALLIANCE.VIVEK@GMAIL.COM	13.01.2025
					CS/COMM/50/2025	16.01.2025	BANK OF INDIA VS. M/S SINGH SOFT TOYS	AMRENDRA NATH SHUKLA	9910717081	ADVAMRENDRA22@GMAIL.COM	15.01.2025
					CS/COMM/49/2025	17.01.2025	MODI DISTILLERY VS. GLOW INFOCOM PVT. LTD.	SONALI JOON	9810098154	KARWASRAANDASSOCIATES@GMAIL.COM	16.01.2025
					CS/COMM/62/2025	22.01.2025	JAGDAMBA JYOTI SAM VDAYNIK SAMITI VS. INNOVATIVE PROJECT MANAGEMENT	HIMANSHU JAIN	9810441639	INFO@ADVOCATEHIMANSHUJAIN.COM	21.01.2025
					CS/COMM/63/2025	22.01.2025	M/S HIGH FIELD DISTILTERS & BROTHER VS. KUBER POPCORN PVT. LTD.	PRITESH KUMAR	8586047570	PRITESH2092@GMAIL.COM	21.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS/COMM/64/2025	22.01.2025	ASHA DEVI PROP. OF M/S APS DRUG HOUSE VS. MEDREV HEALTHCARE PVT. LTD.	ANKIT KUMAR	9015505737	NIYAMAMLAWOFFICES@GMAIL.COM	21.01.2025
					CS/COMM/65/2025	22.01.2025	M/S CRYSTAL AIR SYSTEMS VS. M/S MIDAS MARKETING SERVICES	FATIMA UMAR	9868952944	ATTORNEY340@GMAIL.COM	21.01.2025
					CS/COMM/81/2025	28.01.2025	PUNJAB NATIONAL BANK VS. AAMIT SAINI	A.K. SHAKYA	9810362626	AKASHYA01@GMAIL.COM	27.01.2025
					CS/COMM/91/2025	29.01.2025	LAXMI DEVI VS. SUNIL KUMAR SINGH	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	28.01.2025
				TRADEMARK/ COPYRIGHT	CS/COMM/31/2025	14.01.2025	HALDIRAM SNACKS PVT. LTD. VS. LALITA PRASAD	SANJEEV SINGH	9811129304	LITIGATION@SINGHASSOCIATES.COM	13.01.2025
					CS/COMM/70/2025	24.01.2025	BENTLEY SYSTEMS INCORPORATED VS. HNR PRASAD	AARSHIA BEHL	9810621272	N/A	23.01.2025
					CS/COMM/90/2025	29.01.2025	BENTLEY SYSTEMS INCORPORATED VS. MATRIX GEO SOLUTIONS PVT. LTD.	ANKUR KATYAL	8800858923	ANKURKATYAL@ASKLEGAL.CO.IN	28.01.2025
				ARBITRATION U/S 9	OMP(i)(COMM)/21/2025	20.01.2025	YES BANK LTD. VS. NAJIM NAJIM	KARTIK KUMAR	N/A	N/A	19.01.2025
				MISC CASES	MISC DJ/5/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/6/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/7/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/8/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025
					MISC DJ/9/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA	ANKIT KHATRI	N/A	N/A	02.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	EMAIL	DATE OF FILING
					MISC DJ/10/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA			ANKIT KHATRI	N/A	N/A		02.01.2025
					MISC DJ/11/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA			ANKIT KHATRI	N/A	N/A		02.01.2025
					MISC DJ/12/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA			ANKIT KHATRI	N/A	N/A		02.01.2025
					MISC DJ/13/2025	03.01.2025	M/S LIUGONG INDIA VS. M/S SEIRRA INFRA			ANKIT KHATRI	N/A	N/A		02.01.2025
					MISC DJ/18/2025	09.01.2025	HEMA RAWAT VS. M/S NSB BPO			SHIVOM GARG	N/A	N/A		08.01.2025
					MISC DJ/57/2025	14.01.2025	UNION BANK OF INDIA VS. ANAND BIHARI			SUNIL CHOUDHARY	N/A	N/A		13.01.2025
					MISC. DJ/111/2025	25.01.2025	AJAY INDUSTRIAL CORP. VS. BRAJENDRA VERMA			VIKAS SHARMA	N/A	N/A		24.01.2025
				EXECUTION	EXECUTION (COMM)/17/2025	10-01-2025	SPJ CARGO PRIVATE LIMITED Vs M/S KAMDHENU FOODS AND ORS			Navneet(P),	N/A	N/A		10.01.2025
					EXECUTION (COMM.)/40/2025	22-01-2025	M/S SUNDARAM FINANCE LTD. Vs RAJEEV ARORA			N/A	N/A	N/A		21.01.2025
					EXECUTION (COMM)/39/2025	22-01-2025	GILLANDERS ARBUTHNOT AND CO LIMITED Vs STEEL AUTHORITY OF INDIA LIMITED			Ankur Sangal(P),	N/A	N/A		21.01.2025
					EXECUTION (COMM)/37/2025	21-01-2025	FARIDA KARMALI Vs Ms OLYMPIA FITNESS PVT LTD Through former directors RAHUL NARANG AND VINEET KUMAR			Ranjan Mishra(P),	N/A	N/A		20.01.2025
					EXECUTION (COMM)/46/2025	23-01-2025	Levis Strauss and Co Vs Dilshad			Shravan Bansal(P),	N/A	N/A		22.01.2025
					EXECUTION (COMM)/52/2025	28-01-2025	BERGER PAINTS INDIA LIMITED Vs SANJEEV MITTAL			ARUN KUMAR(P),	N/A	N/A		27.01.2025

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					EXECUTION (COMM)/53/2025	29-01-2025	M/S JAGATJIT INDUSTRIES LTD Vs M/S ANP MEDICAL PVT LTD	Vishal Khattar(P),	N/A	N/A	28.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	Commercial Suit	OMP (I) (COMM)/3/2025	13-01-2025	SMFG INDIA CREDIT CO LTD (FORMERLY FULLERTON INDIA CREDIT CO LTD) Vs BAJAJ ENTERPRISES			Karan Chhibber(P),	9654003808, 9560099232	karanchibber26@gmail.com	03.01.2025
				Commercial Suit	CS (COMM)/24/2025	14-01-2025	MST SHAHNA Vs M/S UPGRID SOLUTINS PVT LTD			TABREZ ALAM(P),	9643008880	contact@aaalegal.pro	27.01.2025
				Commercial Suit	CS (COMM)/28/2025	15-01-2025	BENTLEY SYSTEMS INCORPORATED Vs LALIT CHHABRA			Aarshia Behl(P),	9810621272	-	12.01.2025
				Commercial Suit	OMP (I) (COMM)/10/2025	15-01-2025	YES BANK LIMITED Vs JITENDRA SINGH			KARTIK KUMAR(P),	011-26211488	legal@,Katvalassociates.com	03.01.2025
				Commercial Suit	OMP (I) (COMM)/12/2025	15-01-2025	YES BANK LIMITED Vs DIVANSHU DINKAR			KARTIK KUMAR(P),	011-26211488	legal@,Katvalassociates.com	03.01.2025
				Commercial Suit	CS (COMM)/27/2025	15-01-2025	LUXOR INTERNATIONAL PVT LTD Vs CLEARPACK AUTOMATION PRIVATE LIMITED			Rounak Nayak(P),	7042835171	mail@nayaklawoffice.com	12.01.2024
				Commercial Suit	EXECUTION (COMM)/26/2025	16-01-2025	INDIAN ENERGY EXCHANGE Vs BHL FOREX AND FINLEASE LTD			Maanish Mohan Choudhary(P),	9971220936	contact@bharatchugh.in,	08.01.2025
				Commercial Suit	CS (COMM)/40/2025	16-01-2025	SANDEEP BHATNAGAR Vs M/S YSR ENTERPRISES			Prateek Jain(P),	9717521893	prateekjain.adv@gmail.com	
				Commercial Suit	EXECUTION (COMM)/27/2025	17-01-2025	LEHAR ADVERTISING PVT LTD Vs CREATIVE MEDIA			VIVEK YADAV(P),	+91-9910059706, +91-9717398900	advocatevivek07@gmail.com	15.01.2025
				Commercial Suit	EXECUTION (COMM)/30/2025	18-01-2025	BANK OF BARODA Vs DEEPAK KUMAR BHARADWAJ			rajnish kumar banyal(P),	9810872353	-	18.12.2024
				Commercial Suit	EXECUTION (COMM)/36/2025	21-01-2025	AISHA PARVEEN Vs M/S AURA INCORPORATED AND ORS			MUKHLIS Rehman(P),	9811022221	murehman123@gmail.com	20.01.2025
				Commercial Suit	EXECUTION (COMM)/35/2025	21-01-2025	M/S METROPOL INDIA PVT LTD Vs M/S SIXTEEN DIRECTIONS HOMECARE PVT LTD Homecare Private Limited			Shiva Jee Shukla(P),	9311118861	shivajishuklaadvocate@gmail.com	15.01.2025
				Commercial Suit	CS (COMM)/71/2025	24-01-2025	BHUSHAN DEALMARK PRIVATE LIMITED Vs KRISHNA			HIMANSHU GARG(P),	8750618722	sswaniassociates@gmail.com	07.12.2024

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				Commercial Suit	CS (COMM)/74/2025	27-01-2025	M/S TAKKAR INDUSTRIES Vs M/S HADRON SYSTEM PRIVATE LIMITED	WASIM KHAN(P),	7982268882	wasimm.khan04@gmail.com	24.01.2025
				Commercial Suit	CS (COMM)/79/2025	28-01-2025	PUNJAB NATIONAL BANK Vs AJEET SHARMA	Vikram Gola(P),	9811244209	Vikramgola2010@gmail.com	27.01.2025
				Commercial Suit	CS (COMM)/89/2025	29-01-2025	M/S SHIVANI TEXTILES LTD Vs M/S TRANSKNITS	PRAVEEN KAPOOR(P),	9999955453	swayampahi@gmail.com	28.01.2025
				Commercial Suit	CS (COMM)/88/2025	29-01-2025	HARI SINGH Vs M/S PENNO FASHION LLP	GAURAV TOKAS(P),	9599157095	-	28.01.2025
				Commercial Suit	CS (COMM)/87/2025	29-01-2025	M/S WORLD PHONE INTERNET SERVICES PVT LTD Vs M/S GIGNET IT SERVICES PVT LTD	Anupam Prakash(P),	8860242352	anupam@ki99.co.in	27.01.2025
				Commercial Suit	CS (COMM)/95/2025	31-01-2025	M/S GREATWITS SERVICES PVT LTD Vs M/S VIHAAN TRADING COMPANY	Rohit verma(P),	9811199659	rajeshgulati22@gmail.com	23.01.2025
31	MS. ANU GROVER BALIGA	SOUTH- EAST	21	Execution Petition	EXECUTION (COMM.)/4/2025	03-01-2025	M/S EQUITAS SMALL FINANCE BANK LTD. Vs SHABANA BEGUM	RISHAB RAJ JAIN	9958737266	rishab@rrjassociate.com	23.12.2024
				Execution Petition	EXECUTION (COMM.)/6/2025	03-01-2025	M/S PRATAP TECHNOCRATS PVT LTD Vs TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED	ANKUR DASS	8390822993	ankur@msslawchambers.in	27.12.2024
				Execution Petition	EXECUTION (COMM.)/15/2025	03-01-2025	MR. RANBIR SINGH Vs. M/s Information TV Pvt Ltd	AVINASH K. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	09.01.2025
				Execution Petition	EXECUTION (COMM.)/21/2025	03-01-2025	M/S MAGNUM DESTINATION MANAGEMENT PVT LTD Vs M/s DE GRANDE SPORTS PVT LTD	DEEPAK AGARWAL	9650335116	agarwalandroy@gmail.com	10.01.2025
				Execution Petition	EXECUTION (COMM.)/31/2025	03-01-2025	M/S KAY SONS (INDIA) PVT LTD. Vs. M/S CARDIOMAC INDIA PVT LTD	DEEPAK SINGH CHAUHAN	9711156516	adv.dpkchauhan@gmail.com	16.01.2025
				Execution Petition	EXECUTION (COMM.)/44/2025	03-01-2025	STATE BANK OF INDIA Vs. SH BISWA TYUNG	DHARMENDRA SINGH	8800784740	SUBHI1673@GMAIL.COM	22.01.2025
				Execution Petition	EXECUTION (COMM.)/49/2025	03-01-2025	INTEC INFONET PVT LTD. Vs. SCS TECH INDIA PVT. LTD.	RAHUL MALHOTRA	9899218215	rahulmalhotra@gmail.com	25.01.2025

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				Execution Petition	EXECUTION (COMM.)/14/2025	10-01-2025	M/S AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD Vs M/S MEDUSA FASHION		P K AGGARWAL	8285230770	office@pkaggarwaladvocates.com	09.01.2025
				Commercial suit	CS (COMM)/18/2025	13-01-2025	PAWAN KUMAR Vs M/S LA Arista Fashions		SHAIENDRA KUMAR JAISWAL	9810503835	skjaiswal.adv@gmail.com	08.01.2025
				Commercial suit	CS (COMM)/19/2025	13-01-2025	MR TUSHAR SUNEJA Vs SH. Sanjay Kumar Sadh		MR. JATIN DHAWAN	9810299918	advocarepartners@gmail.com	09.01.2025
				Commercial suit	CS (COMM)/33/2025	15-01-2025	TYAZHPROINVEST LLC Vs FR SOLUTIONS PRIVATE LIMITED 031		NUSRAT HOSSAIN	9971882656	advmanish.singh@yahoo.com	13.01.2025
				Commercial suit	CS (COMM)/34/2025	15-01-2025	State Bank of India Vs SHRI Rahul Nagle		SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	11.01.2025
				Commercial suit	CS (COMM)/35/2025	15-01-2025	M/S HYPHEN SCS PRIVATE LIMITED Vs M/S XOTIK FRUJUS PRIVATE LIMITED		NISHANT KUMAR SRIVASTAVA	9810230791	contact@actuslegal.in	10.01.2025
				Commercial suit	CS (COMM)/38/2025	16-01-2025	M/s BALAJI ENTERPRISES Vs M/S J.V. Enterprises AND ANR.		UTKARSH GUPTA	8860211682	info@ggguptaassociates.in	12.01.2025
				Commercial suit	CS (COMM)/39/2025	16-01-2025	M/S HIGH FIELD DISTILLERS AND BOTTLEERS PVT LTD Vs SUMIT CHAUHAN		PRITESH KUMAR	8586047570	pritesh2092@gmail.com	13.01.2025
				Commercial suit	CS (COMM)/44/2025	17-01-2025	MADHUSUDAN NAMBOODIRI Vs LIQVID ENGLISH EDGE PVT LTD		ASHISH PRASAD	9810455042	ashishprasad@acaralaw.com	15.01.2025
				Commercial suit	CS (COMM)/52/2025	18-01-2025	BOETTCHER INDIA PVT LTD Vs J.K. OFFSET GRAPHICS PVT LTD		PANKAJ AGARWAL	9818123572	advocatepankaj@rediffmail.com	15.01.2025
				Commercial suit	CS (COMM)/54/2025	20-01-2025	M/S DALTON MINES AND MINERALS (P) LTD. Vs M/S POLYGON CHEMICALS PVT LTD.		SATISH PRAKASH	7042198312	info@centurylawfirm.in	16.01.2025
				Commercial suit	CS (COMM)/55/2025	20-01-2025	MR. AJIT, PROP OF M/S A.S. BUILDERS Vs DELHI DEVELOPMENT AUTHORITY		AMIT PUNJ	9810524966	amit.punj@yahoo.com	16.01.2025
				Commercial suit	CS (COMM)/56/2025	20-01-2025	M/S Ruby Contractor and Anr Vs M/S THREE HANDS INFRASTRUCTURE INDIA PVT LTD.		RAJASMIT MONDAL	9953555255	advocaterajasmitmondal@gmail.com	18.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Petition (Arbitration & Conciliation Act)	OMP (COMM.)/9/2025	23-01-2025	M/S VISIONINDIA AYURVED PVT LTD. Vs MR N.K. SHARMA PROP OF M/S SHIVALIK ENTERPRISES	S.P. SRIVASTAVA	9811405665	advocatesrivastavasp@gmail.com	09.01.2025
				Commercial suit	CS (COMM)/68/2025	23-01-2025	MR/ PRABHAT KUMAR ARORA Vs WTC NOIDA DEVELOPMENT COMPANY PVT LTD	SAURABH DUGGAL	9311555667	saurabhduggalandassociates@gmail.com	17.01.2025
				Commercial suit	Misc DJ/122/2025	28-01-2025	JANTA ASSOCIATES AND CO. LTD Vs INTERNATIONAL PRINT O PAC LTD	SHANUL CHAUHAN	9899661199	advocate.shanulchauhan@gmail.com	25.01.2025
				Commercial suit	CS (COMM)/94/2025	31-01-2025	M/S GLOBE NOBLE ENGINEERING PVT. LTD. Vs R. KRISHNAMURTHY AND CO.	MOHAN LAL SHARMA	9811056774	MLSHARMA.MA@GMAIL.COM	30.01.2025
				Commercial suit	CS (COMM)/96/2025	31-01-2025	PRAXIS CONSULTING AND INFORMATION SERVICES PVT LTD Vs CREDIWATCH INFORMATION ANALYTICS PVT	KARANJOT SINGH MAINEE	9717413994	admin@ksmchambers.com	30.01.2025
32	SH. KUMAR	BHUPESH	SOUTH-EAST	Execution Petition	EXECUTION (COMM.)/1/2025	03-01-2025	HIND TERMINALS PVT. LTD. Vs AERO MARINE LOGISTICS PRIVATE LIMITED	SAVYASACHI K SAHAI	9910081428	savvasachi.sahai@gmail.com	27-12-2024
			22	Commercial Suit	OMP (I) (COMM.)/1/2025	09-01-2025	YES BANK LTD. Vs SAVIN COMMUNICATION PRIVATE LIMITED	KARTIK KUMAR	1126211488	legal@Katvalassociates.eom	03-01-2025
				Commercial Suit	CS (COMM)/7/2025	10-01-2025	MANOJ KUMAR Vs AMIR YAMIN	MOHAMMED NAUSHAD SIDDIQUI	9810126707	---	07-01-2025
				Commercial Suit	CS (COMM)/8/2025	10-01-2025	MICHAEL PAGE INTERNATIONAL RECRUITMENT PVT. LTD. Vs TRINITY REINSURANCE BROKERS LTD.	Rashi Bansal	9811229212	rashi.bansal@rblaw.in	03-01-2025
				Commercial Suit	OMP (I) (COMM.)/4/2025	14-01-2025	YES BANK LTD. Vs DIVANSHU DINKAR	KARTIK KUMAR	1126211488	legal@Katvalassociates.eom	03-01-2025
				Commercial Suit	OMP (I) (COMM.)/5/2025	14-01-2025	YES BANK LTD. Vs SEEMA GUPTA	KARTIK KUMAR	1126211488	legal@Katvalassociates.eom	03-01-2025
				Commercial Suit	OMP (I) (COMM.)/6/2025	14-01-2025	YES BANK LTD. Vs POOJA BRIJ LAL SEHRA	KARTIK KUMAR	1126211488	legal@Katvalassociates.eom	03-01-2025
				Commercial Suit	OMP (I) (COMM.)/7/2025	14-01-2025	M/S BIO 2 (INDIA) LTD. Vs MRS. SUDESH SINHA AND ORS.	Kunal Tyagi	9899632810	pankajjaiswal178@gmail.com	10-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				Commercial Suit	OMP (I) (COMM.)/8/2025	15-01-2025	YES BANK LTD. Vs ROHIT ROHIT	KARTIK KUMAR	1126211488	legal@Katvalassociates.com	03-01-2025
				Commercial Suit	CS (COMM)/25/2025	15-01-2025	M/S HIGH FIELD DISTILLERS AND BOTTLERS PVT. LTD. Vs HARISH CHAUHAN	VISHAL KUMAR	856047570	Pritesh2092@gmail.com	13-01-2025
				Commercial Suit	CS (COMM)/26/2025	15-01-2025	GMS CONSULTANT PVT. LTD. Vs VIVEK KHANNA AND ANR.	MANOJ KUMAR SINGH	9999313638	ma11ika.chadha041@gmail.com	09-01-2025
				Commercial Suit	CS (COMM)/36/2025	16-01-2025	HDFC BANK LTD. Vs VIJAY PAL AND ANR.	ANISH BHOLA	9811452022	Anish_bhola17Qvaho.com	28-11-2024
				Commercial Suit	OMP (COMM.)/6/2025	18-01-2025	M/S CAPITAL PROP MART LTD. Vs M/S SOHANLAL COMMODITY MANAGEMENT PVT. LTD.	Shrimay Mishra	9810160176	office@mishra.law	10-01-2025
				Execution Petition	EXECUTION (COMM.)/29/2025	18-01-2025	BANK OF BARODA Vs S.K. ENTERPRISES AND ORS.	rajnish kumar banyal	9810872353	---	19-12-2024
				Execution Petition	EXECUTION (COMM.)/33/2025	20-01-2025	M/S AJAY INDUSTRIAL CORPORATION LIMITED Vs M/S JAY MAHALAXMI TRADERS	Navneet Sharma	9868546432	navneetsharmaadvocate@gmail.com	13-01-2025
				Commercial Suit	OMP (COMM.)/7/2025	23-01-2025	RAJ KUMAR SINGH Vs ROHITBAWA (SINCE DECEASED)	shanker Kashyap	9899036093	Kartickay7@gmail.com	11-01-2025
				Commercial Suit	CS (COMM)/61/2025	23-01-2025	AHUJA PACKERS Vs NIKITA OVERSEAS AND ANR.	VINAY MODI	8285026408,	---	17-01-2025
				Commercial Suit	CS (COMM)/69/2025	24-01-2025	GIANT ROCKET MEDIA ENTERTAINMENT (P) LTD. Vs HUNGAMA DIGITAL MEDIA ENTERTAINMENT PVT. LTD.	Dushyant Bhargava	9013173324	BHARGA ALEGAL@GMAIL.COM	22-01-2025
				Commercial Suit	CS (COMM)/75/2025	27-01-2025	PUNJAB NATIONAL BANK Vs M/S UTKRIST INTERNATIONAL AND ANR.	MOHIT SAROHA	9811216046	mohitsaroha.legal@gmail.com	21-01-2025
				Commercial Suit	Misc DJ/113/2025	27-01-2025	M/S RISHI PACKAGING Vs SH. NIHIR JATINBHAI SHAH	ANUJ KUMAR SOLANKI	9910 271427	csanujsolani@gmail.com	25-01-2025
				Commercial Suit	CS (COMM)/84/2025	29-01-2025	M/S TRUENORTH TECHNOLOGIES PVT. LTD. Vs M/S BHAGWATI TRADING COMPANY	RAJESH KUMAR	9999036580	liticorpjurists@gmail.com	25-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST		Commercial Suit	CS (COMM)/1/2025	03-01-2025	SATINDER SINGH CHABBRA AND ANR. Vs BHARAT SINGH	HARSH GATTANI	9711429298	chambersofrdb@gmail.com	24-12-2024
					CS (COMM)/2/2025	03-01-2025	STATE BANK OF INDIA Vs SHRI SURENDER	Suchita Dixit	8896932838	agnikotrisuchita@gmail.com	23-12-2024
				EXECUTION (COMM.)/3/2025	03-01-2025	STATE BANK OF INDIA Vs ANJALI SHARMA AND ANR	Shiv Tyagi	9811059032	shivktyagi I @gmail.com	28-12-2024	
				EXECUTION (COMM.)/7/2025	09-01-2025	Arvind Lunia Vs Mohmad Kamran	Rhea Luthra	9917079999	advrtalchambers@gmail.com	31-12-2024	
				OMP (I) (COMM.)/2/2025	10-01-2025	WTC NOIDA DEVELOPMENT COMPANY PVT. LTD. Vs MS. ARTI KHATTAR	Vipul Agrawal	968878981	vipul@rpvlegal.com	08-01-2025	
				CS (COMM)/11/2025	10-01-2025	MR. AJAI SHANKER TRIPATHI Vs DIOS LIFESCIENCES PVT. LTD.	Arun Sharma	991 I 33127 6	contactus@aki law.in	23-12-2024	
				CS (COMM)/12/2025	10-01-2025	M/S HUAWEI TELECOMMUNICATIONS INDIA CO. PVT. LTD. Vs M/S ARUN INDUSTRIES	Gunjan Kumar	9313350568	gk@cgk.legal	21-12-2024	
				Misc DJ/29/2025	10-01-2025	SALONY SINGHAL Vs RR INDUSTRIES	ARCHIT SINGHAL	9599043045	LEGAL@SIGMALEGAL.IN,	02-01-2025	
				OMP (COMM.)/4/2025	13-01-2025	ANIL ARORA Vs RAJU TIWARI AND ORS.	Ravinder Kumar	9910040933	kravindersinghji@gmail.com	09-01-2025	
				CS (COMM)/15/2025	13-01-2025	M/S TRAFIKSOL ITS TECHNOLOGIES LTD. Vs M/S RAYWAYS INFRASYS PVT. LTD. AND ANR.	Monica Goel	9971853567	advocatemonicagoel@gmail.com	23-12-2024	
				CS (COMM)/16/2025	13-01-2025	M/S ACME PRINT O PAC PVT. LTD. Vs BW BUSINESSWORLD MEDIA PVT. LTD.	NITIN GOEL	9958617492	advnيتين@hotmail.com	06-01-2025	
				EXECUTION (COMM.)/18/2025	14-01-2025	OM STEEL PVT LTD Vs ROBOT COMPONENTS PVT LTD	Aditya Goel	999904433	internationallegalnetwork@gmail.com	12-01-2025	
				EXECUTION (COMM.)/19/2025	14-01-2025	WORLDCLASS GORMET FOODS PVT LTD Vs KAFFEE CONCEPTS GURGAON PVT LTD	RAKESH SHARMA	9911125245	advocaterakeshsharma2006@gmail.com	14-01-2025	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					EXECUTION (COMM.)/20/2025	14-01-2025	SYNERGIC TRAILER AND AUTO SOLUTION PVT LTD Vs PRAKASH KELKAR	PRADEEP TAPARIA	9810293295	PRADEEPTAPARIAADVOCATE@GMAIL.COM	07-01-2025
					EXECUTION (COMM.)/21/2025	14-01-2025	M/S MAGNUM DESTINATION MANAGEMENT PVT LTD Vs M/s DE GRANDE SPORTS PVT LTD	Deepak Agarwal	9650335116	agarwalandroy@gmail.com	18-12-2024
					OMP (I) (COMM.)/9/2025	15-01-2025	YES BANK LTD. Vs UDAI RAJ SINGH	KARTIK KUMAR	011-26211488	legal@lCatvalassociates.com	03-01-2025
					OMP (I) (COMM.)/11/2025	15-01-2025	YES BANK LTD. Vs UMANG SETH	KARTIK KUMAR	011-26211488	legal@lCatvalassociates.com	03-01-2025
					EXECUTION (COMM.)/22/2025	15-01-2025	Uflex Limited Vs Shiv Trading Corporation	Rajeev Agarwal	9810028877	lawyersinc@rediffmail.com	18-12-2024
					CS (COMM)/29/2025	15-01-2025	SHRI SANJAY MIDHA Vs CAMPARI EXPORTS PVT. LTD.	Arihant Jain	9811799646	arihant1992@hotmail.com	13-01-2025
					Misc DJ/68/2025	15-01-2025	INTEC CAPITAL LTD. Vs SH. SUNIL GOYAL	POOJA CHAUDHARY	9871169411	legal.pool'achaudhary@gmail.com	14-01-2025
					EXECUTION (COMM.)/27/2025	17-01-2025	LEHAR ADVERTISING PVT LTD Vs CREATIVE MEDIA	VIVEK YADAV	9910059706	advocatevivek07@lgmail.com	15-01-2025
					EXECUTION (COMM.)/28/2025	17-01-2025	NATIONAL THERMAL POWER CORPORATION LTD. Vs M/S LLOYD INSULATIONS (INDIA) LTD.	ANIL KUMAR	9968549099	advocateanilkjha5@gmail.com	13-01-2025
					CS (COMM)/46/2025	18-01-2025	HETTICH INDIA PVT. LTD. Vs M/S PLANK AND WEAVE INDIA PVT. LTD.	RUPAM KUMARI	9910721966	---	16-01-2025
					CS (COMM)/57/2025	21-01-2025	SESA INDIA PVT. LTD. Vs SONAKSHI STEEL	ATIN HANDUJA	7011524783	lawfoxes@gmail.com	18-01-2025
					EXECUTION (COMM.)/48/2025	27-01-2025	Shree Ram Engineers Vs Taneja Paints And Hardware Store	Naveen Bhardwaj	9811899279	mail@mbassociates.net,	24-01-2025
					Misc DJ/112/2025	27-01-2025	M/S NTPC BHEL POWER PROJECTS LTD. Vs M/S CENTURY CRANE ENGINEERING PVT. LTD.	Gurvinder Suri	011-43434600	litigation@surico.in	25-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					EXECUTION (COMM.)/50/2025	28-01-2025	Meiden T and D India Limited Vs Sudhir Power Projects Limited	Raghu Tandon	9873074721	office@kbtlegal.com	27-01-2025
					EXECUTION (COMM.)/51/2025	28-01-2025	SPJ CARGO PRIVATE LIMITED Vs M/S WHITE GLOBE	Navneet	9013155901	utkarshjoshi255@gmail.com	25-01-2025
					CS (COMM)/92/2025	31-01-2025	M/S QUIKCRED FINTECH SERVICES Vs MS LIT (INDIA) PVT. LTD. AND ORS.	Aayush Kuchhal	-8527274542	admin@rvslegal.in	29-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
34	MS. NIRJA BHATIA, JUDGE (COMMERCIAL COURT-07) DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-DISTRICT EAST	NIL	CS (COMM.)	4/2025	03.01.2025	State Bank of India Vs Sh Jaibeer Singh		Ms. Suchita Dixit	8896932838	agnihotrisuchita@gmail.com	23.12.2024	
				Misc DJ	4/2025	03.01.2025	Ankit Mittal Vs Raman Sharma		Sharad Chandra Jha	9555326391	scjhaji@gmail.com	24.12.2024	
				Execution	9/2025	09.01.2025	Yokohama India Vs Shree Ram Tyres		Gautam Kumar	9990899799	gautam@legalknights.in	26.12.2024	
				CS (COMM.)	6/2025	09.01.2025	Manorama Vs M/S Bharti Airtel ltd		Ajay Kumar Singh	9871681168	ajay111969@gmail.com	13.12.2024	
				OMP(COMM)	3/2025	10.01.2025	M/S Splender Buildwell Vs Bharat Bhushan Malik		Mr Sarthak Gupta	9899199898	purico@me.com	03.01.2025	
				CS (COMM.)	17/2025	10.01.2025	One 97 Communications Vs Welcome Theatre		Mr Rohit Jain	9811074162	rohitjn2003@gmail.com	25.12.2024	
				Execution	16/2025	14.01.2025	Parveen Mittal Vs M/S NBCC(India)		Mr AK Trivedi	9871441764	aktrivedilawoffices@gmail.com	08.01.2025	
				CS (COMM.)	37/2025	15.01.2025	M/S AKG Steel Industries Vs Pankaj Bagda		Mr VK Goel	9818651449	vkgoel512@gmail.com	07.12.2024	
				Execution	22/2025	15.01.2025	Uflex Limited Vs Shiv Traiding		Mr Rajeev Agarwal	9810028877	lawyersinc@rediffmail.com	18.12.2024	
				Execution	23/2025	15.01.2025	HSPC Textiles Vs M/S Kumar Brothers		Ms. Sonia	8826268708	radheysyamadv@gmail.com	18.12.2024	
				Execution	34/2025	20.01.2025	Canra Bank Vs Sandeep Kumar		Mr SC Tiwari	9811143714	ad.sctiwari@gmail.com	24.12.2025	
				Execution	33/2025	20.01.2025	M/S Ajay Industrial Corporation Vs M/S Jay Mahalaxmi Trader		Mr. Navneet Sharma	9868546432	navneetsharmaadvocate@gmail.com	13.01.2025	
				CS (COMM.)	48/2025	17.01.2025	State Bank of India Vs Dilli Kumar		Mr. R.K. Sinha	9811255673	advocatesinha@rediffmail.com	15.01.2025	

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				CS (COMM.)	43/2025	17.01.2025	CSCE Governance Services Vs Mohd Salman			Mr Sanchit Kumar	9555727968	sanchi.legal@gmail.com	13.01.2025
				OMP(I)COMM	13/2025	17.01.2025	Yes Bank LTD Vs Gautam Sharma			Mr Sanchin Katyal	9811250543	legal@kalyalassociates.com	03.01.2025
				OMP(I)COMM	14/2025	17.01.2025	Yes Bank LTD Vs Ramesh chand			Mr Sanchin Katyal	9811250543	legal@kalyalassociates.com	03.01.2025
				OMP(I)COMM	15/2025	17.01.2025	Yes Bank LTD Vs Manish Kumar			Mr Sanchin Katyal	9811250543	legal@kalyalassociates.com	03.01.2025
				CS (COMM.)	53/2025	18.01.2025	Boettcher India Pvt Ltd Vs Aravali Printers and Publishers Pvt Ltd			Sh Pankaj Agarwal	9818123572	advocatepankaj@rediffmail.com	15.01.2025
				CS (COMM.)	60/2025	22.01.2025	Jumax foam Vs Shamsons Polymers			Lalit Pandey	8130383143	lalitpandeyadv@gmail.com	04.01.2025
				CS (COMM.)	8/2025	23.01.2025	M/S Jhawar Traders Vs M/S Sohan Lal			Saurabh Mishra	9810160176	office@mishra.law	21.01.2025
				CS (COMM.)	13/2025	10.01.2025	Lord Fincap Ltd. Vs Chandra Prakash Sharma			Shekhar Chauhan	8130267237	office@asharma.in	04.01.2025
				Execution	198/2024	09.08.2024	Punjab National Bank Vs M/s Digital India Technology			Vineet Mudgal	9871343259	vineetmudgal@gmail.com	23.07.2024
				CS (COMM.)	73/2025	25.01.2025	Salora International Vs Shri Ram Furniture			Ajay Malvia	8588809667	ajaymalviyalaw@yahoo.com	07.01.2025
				CS (COMM.)	80/2025	27.01.2025	M/S Trimaster Pvt Ltd Vs Punjab National Bank			Rahul Malhotra	9899218215	rahulssmalhotra@gmail.com	04.01.2025
				CS (COMM.)	83/2025	28.01.2025	M/S Queen Distillers Vs Harish Kumar			Vishal Kumar	856047570	pritesh2092@gmail.com	12.01.2025
				OMP(COMM)	10/2025	30.01.2025	Lords Creative Infra Solution Vs Rita Bhalla			Satvinder Singh	9310905051	team@sslegalsolutions.com	28.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				CS (COMM.)	93/2025	31.01.2025	M/S Trimaster Pvt Ltd Vs Sudip Roy	Manoj Kumar	999936580	liticorpjurists@gmail.com	25.01.2025
				CS (COMM.)	97/2025	31.01.2025	Indian Overseas Bank Vs M/S Arora Namkeen	Surendra Kumar	8130522481	surenralawoffices@gmail.com	09.01.2025
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39 Blockli	EX- CoMM	56/25	03.2.2025	VATITA HOTLE VS LENS KART SOLUTION	MAYANK MISHRA	7016507411	aashimasinghal@enviroindia.in	27.1.2025
				EX (COMM)	2/2025	03.1.2025	MS PROOF PACKING VS MS CLASSIC BOTTLE	PARMINDER TOMAR	9910100507	tanwar_parminder@gmail.com	17.12.2024
				CS COM	3/2025	09.1.2025	S B I VS ANIL KUMAR	SHIV KU TYAGI	9717811524	shivktyagi1@gmail.com	21.12.2024
				EX COM	8/2025	09.01.2025	MIMINIUM EQUIPMENT VS SIMPLY INFORTUCTION	R.P.SHARMA	8176635246	pankajsharma2567@gmail.com	23.11.2024
				EX (COMM)	10/2025	10.1.2025	CANARA BANK VS AMIT KUMAR	A N TIWARI	9313335525	adsc@gmail.com	24.12.2024
				EX (COMM)	11/2025	10.1.2025	CANARA BANK VS Deepak kumar	A N TIWARI	9313335525	adsc@gmail.com	11.12.2024
				EX (COMM)	12/2025	10.1.2025	MS RIC PROJEC S PVT VS MS NBCC (INDIA)	AVINASH K TRIVADI	9871441764	cmdsect@nbcindia.com	19.12.2024

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				EX (COMM)	13/2025	10.1.2025	MS GANGA BUILDTECH VS MS KV ENTERPRISE	VIKASH ARORA	9818493620	va761212@gmail.com	11.12.2024
				CS (COMM)	14/25	13.1.2025	SILVERLINNE VS ARAVALI PRINTER & PUBLICATION	Rajender yadav	9312046733	yadavrazen@gmail.com	20.12.2024
				CS (COMM)	20/25	14.01.2025	MOVE & TALK DELHI V/S LENS KART	KHYATI DHUPAR	9971095252	Khyati.dhupar@dhuparr.com	17.12.2024
				CS (COMM)	21/25	14.01.2025	S B I VS PARVEEN KUMAR	SUCHITRA DIXIT	8896932838	agnihorihuhitra@gmail.com	09.01.2025
				CS (COMM)	22/25	14.01.2025	AARAM TRADERS VS YESS RETAIL & OTHER	RAI JAIN	8076874565	advriajain@gmail.com	13.12.2024
				MISS DJ	59/25	14.01.2025	MS HSPTS TEXTILE VS MS KUMAR BROTHERS	RADHAY SHYAM	9811041494	aadhurgulshan sapra	19.11.2024
				CS (COMM)	30/25	15.01.2025	M/S RISE AIR CONDITIONING V/S LINDEX	R. K BACHCHAN	9868431579	goodfaithlawoffice850@refiffmail.com	12.06.2024
				CS (COMM)	45/25	18.01.2025	CSE E GOVERNMENT SERVICE VS DEEPU SINGH	Mr. Sanchit Kumar	9555727968	sanchit.legal@gmail.com	13.01.2025

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				CS (COMM)	47/2025	18.01.2025	Alam construction vs Gannon	Ashwani Kumar	9312274877	ashwailawyer74@gmail.com	17.01.2025
				OMP (I) CoMM	16/2025	18.01.2025	YES BANK LTD. V/S VIRENDRA	SACHIN KATYAL	9811250543	legal@katyalassociates.com	13.12.2024
				OMP (I) CoMM	17/2025	18.01.2025	YES BANK LTD. V/S ANIL	SACHIN KATYAL	9811250543	legal@katyalassociates.com	13.12.2024
				OMP (I) CoMM	18/2025	18.01.2025	YES BANK LTD. V/S PRASHANT	SACHIN KATYAL	9811250543	legal@katyalassociates.com	13.12.2024
				OMP (I) CoMM	19/2025	18.01.2025	YES BANK LTD. V/S YOGENDRA	SACHIN KATYAL	9811250543	legal@katyalassociates.com	13.12.2024
				OMP (I) CoMM	20/2025	18.01.2025	YES BANK LTD. V/S HIMANSHU	SACHIN KATYAL	9811250543	legal@katyalassociates.com	13.12.2024
				ARB.A COM	1/2025	20.01.2025	VINEET SEREES VS MS IIFL FINANCIAL	ABHINAV SHARMA	9717033777	abhinav717@live.in	17.1.2025
				CS(COM)	58/2025	21.01.2025	SMT BHAJAN KAUR & OTHER VS SH JOGINDER SINGH & ANATHER	SHASHI SHANKER	910433650	advocateshashi@ymail.com	19.01.2025

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				CS(COM)	59/2025	22.01.2025	JUMEX FOAM VS EASY MATS PV	LALIT PANDAY	8130383143	lalitpandeyadv@gmail.com	04.01.2025
				EX(COM)	38/2025	22.01.2025	NISHA JAIN VS MS GENISTA ENGINRING	SANJAY GUPTA	9811271968	sanjayguptaadvocate@yahoo.co.In	05.12.2024
				EX(COM)	45/2025	24.01.2025	ASHOK SONI VS MS G.K DAIRY & MILK PRODUCTS	rajesh mahindru	9810194135	rajeshmahindru@gmail.com	15.01.2025
				CS(COM)	72/2025	25.01.2025	MS RLG INFRASTRUCTURE VS MS GANNON DUNKERLEY & OTHERS	SHASHANKDATTAVASHISTA	9971826090	shashankdvashita@gmail.com	23.01.2025
				M- EX 09/2025	2025	03.01.2025	PREM LATA & ANAHER VS TULSI DEVI	KULDEEP	9811015945	kuldeepk544@gmail.com	03.01.2025
				CS (COMM)76/25	2025	28.01.2025	P N B VS AGN ENGINEERINGH	SHADAF KHAN	999699489	Khanshadabadvocate@gmail.com	21.01.2025
				CS (COMM)77/25	2025	28.01.2025	SBI V/S SUBBARAYUDU	SUCHITA DIXIT	8896932838	agnihorisuchita@gmail.com	21.01.2025
				CS (COMM)85/25	85/25	29.01.2025	HIGHFIELD V/S ADARSH	PRITESH KUMAR	856047570	pritesh2092@gmail.com	17.10.24

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
				CS (COMM)86/25	86/25	29.01.2025	FRATELLI WINES V/S JAIN DEPARTMENTAL			PRITESH KUMAR	856047570	pritesh2092@gmail.com	17.10.24	
				EX- (COMM)86/25	54/25	29.01.2025	VIJAYLAXMI VS BAJAJ CAPITAL INSURANCE			SURANA	8271640960	ar@lawindia.com delhi	16.12.24	
36	SH. PITAMBER DUTT, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	209	CS COMM 74	52/2025	09-01-2025	RCI ELECTRICALS PVT. LTD. VS DURGA INDUSTRIES			SH DEEPAK SINGH THANKUR	9654290606	advdeepak Singhofficial@gmail.com	09.01.25	
			209	CS COMM 74	77/2025	10-01-2025	CHINTAMANI FINLEASE LTD. VS PANKAJ SINGH			SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	10.01.25	
			209	CS COMM 74	78/2025	10-01-2025	CHINTAMANI FINLEASE LTD. VS SHUBHRAJIT ROY			SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	10.01.25	
			209	CS COMM 74	80/2025	13-01-2025	VIKAS GOEL VS MILAN GUPTA			MS MANSI ASIJA	7042000328	advocatemansiasija@gmail.com	10.01.25	
			209	CS COMM 74	90/2025	14-01-2025	M W WIRETEC PVT. LTD. VS PANKAJ TANEJA			SH DALIP K SHARMA	9313513674	dalipsharma.adv@gmail.com	13.01.25	
			209	CS COMM 74	100/2025	16-01-2025	PUNJAB AND SIND BANK VS ALKA JHA			SH SHADAB KHAN	9999699489	khanshadab@gmail.com	13.01.25	
			209	CS COMM 74	109/2025	16-01-2025	NEHUL TRADERS PVT. LTD. THRU RAHUL KUMAR VERMA VS BISHWANATH TRADERS AND INVESTMENTS LTD.			SH KUNWER PAL SINGH	9811276140	kpsingh7754@gmail.com	14.01.25	
			209	CS COMM 74	115/2025	16-01-2025	SHWETA SAWANT VS POOJA SHARMA			SH MANOJ KUMAR	8901212128			14.01.25
			209	CS COMM 74	124/2025	17-01-2025	NANDI INFRATECH PVT. LTD. VS HIMANSHU BHANDARI AND ORS			DIWAN ASSOCIATES	7827723292	service@diwanassociates.com		15.01.25
			209	CS COMM 74	134/2025	18-01-2025	BHARATI BHAWAN PUBLISHERS AND DISTRIBUTORS VS ASHOK JAISWAL PROP JAISWAL ENTERPRISES			SH NIKHIL TRIPATHI	9899836932	snassociates73@gmail.com		16.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			209	CS COMM 74	143/2025	18-01-2025	PUNJAB NATIONAL BANK VS KAVITA SINGH			SH SUDHIR KUMAR SINGH	9868927179	sksinghadvdeldhi@gmail.com	17.01.25
			209	CS COMM 74	149/2025	24-01-2025	PUNJAB NATIONAL BANK VS BIRHAM			SH SANJAY SOTI	9810935078	soti.sanjay@gmail.com	18.01.25
			209	CS COMM 74	212/2025	24-01-2025	SURINDER SINGH BHARAJ VS BHAGWAT PRASAD			SH VIKRAM BAWEJA	9811107664	vbaweja21@gmail.com	24.01.25
			209	CS COMM 74	228/2025	25-01-2025	BANK OF BARODA VS PANKAJ YADAV			SH UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	25.01.25
			209	CS COMM 74	231/2025	25-01-2025	LALIT AHUJA VS EXOTIC VACATION PVT. LTD.			SH KANISHK KHARBANDA	9999457850	kanishk.kharbanda20@gmail.com	25.01.25
			209	CS COMM 74	233/2025	25-01-2025	TECHNO POLYMERS VS S. M. ENTERPRISES			SH SURENDER KUMAR SHARMA	9891297097	sksharmaadvocate@hotmail.com	25.01.25
			209	CS COMM 74	235/2025	27-01-2025	CLASSIC ONE ALUMINIUM VS HARRE KRISHAN JHA PROP UNIQUE INDIA			MS NANCY JAIN	9660729214	e3legal@gmail.com	25.01.25
			209	CS COMM 74	276/2025	30-01-2025	LANDLORDS REALTORS AND DEVELOPERS LLP VS REGROB INFRASTRUCTURE PVT. LTD.			SH VINAY KUMAR	9999730492	officeofsameersrivastava@gmail.com	29.01.25
37	MS. RUBY ALKA GUPTA, JUDGE (COMMERCIAL COURT)	EAST DISTRICT	101	CS COMM 74	9/2025	04-01-2025	CANARA BANK VS ANKITA GUPTA			SH ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	03.01.25
			101	CS COMM 74	18/2025	07-01-2025	EAST INDIA TRANSPORT AGENCY VS SATNAM GLOBAL INFRAPROJECTS LTD.			SH SANJAY KUMAR	9650410577	sanjay@justitialaw.com	04.01.25
			101	OMP COMM 73	43/2025	24-01-2025	SUNEET FINMAN PVT. LTD. VS MANOJ KUMAR			SH B. B. SHARMA	9891887145	bankebiharisharma@rediffmail.com	08.01.25
			101	CS COMM 74	76/2025	10-01-2025	CHINTAMANI FINLEASE LTD. VS AJIT PAL SINGH			SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	10.01.25
			101	CS COMM 74	104/2025	14-01-2025	YUGVIR SINGH ARYA VS ZOOMCAR INDIA PVT. LTD. AND ORS			SH KSHATRIYA KUMAR	9654898770	dksinghassociates2007@rediffmail.com	14.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			101	CS COMM 74	150/2025	20-01-2025	BANK OF MAHARASHTRA VS POONAM ENTERPRISES	SH RAKESH KUMAR	9891691568	rakesh.advct@gmail.com	18.01.25
			101	CS COMM 74	160/2025	20-01-2025	POLECAT INFRASTRUCTURES PVT. LTD. VS GOVIND PRASAD AGGARWAL	SH CHAITANYA SINGH	8826644756	adv.chaitanyasingh@gmail.com	20.01.25
			101	CS COMM 74	161/2025	23-01-2025	ABDUL JABBAR VS MOHAMMAD ALI SIDDIQUI	SH NISHANT MAIDASANI	9910352622	nishantmaidasani@gmail.com	20.01.25
			101	CS COMM 74	167/2025	21-01-2025	CPR CAPITAL SERVICES PVT. LTD. VS BHAVESH RAJNIKANT MEHTA	SH MANISH KUMAR	9899554212	vermaadvocate53@gmail.com	20.01.25
			101	CS COMM 74	168/2025	23-01-2025	AUSHADHI HERBAL VS MASTER HEALTHCARE	SH MAYANK JOSHI	9873079397	advmayankj@gmail.com	20.01.25
			101	CS COMM 74	193/2025	23-01-2025	PUNJAB NATIONAL BANK VS IMRAN	SH SUNAV RASTOGI	7838389845	sunavrustgi@gmail.com	22.01.25
			101	CS COMM 74	221/2025	25-01-2025	MIRAYA INFOWAYS PVT. LTD. VS ARYAN INFRAHEIGHT DEVELOPERS PVT. LTD.	SH SHRESHTH JAIN	9871206484	shreshth@lawkins.in	24.01.25
			101	CS COMM 74	230/2025	25-01-2025	GRADES HEALTHCARE PVT. LTD. VS SANGI HEALTHCARE PVT. LTD.	SH BILAL AHMAD	9690318731	bilal2feb93@gmail.com	25.01.25
			101	CS COMM 74	242/2025	27-01-2025	CHINTAMANI FINLEASE LTD. VS ANIL KUMAR	SH V. K. SINGH	9810144934	vrijesh.k.singh@gmail.com	27.01.25
			101	OMP COMM 73	263/2025	29-01-2025	RAJSHI FINANCIAL AND INVESTMENT COMPANY PVT. LTD. VS NAVEEN KUMAR	SH SHIKHAR GARG	9319615151	office@samanvayalaw.com	28.01.25
			101	CS COMM 74	267/2025	29-01-2025	CENTRAL BANK OF INDIA VS SHRIVARDHAN TRADING COMPANY	SH SHADAB KHAN	9999699489	khanshadab@gmail.com	28.01.25
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	Execution(Comm.)	1/2025	04-01-2025	LAXMI GOELVsMEHTAB AL	MAYANK SARIN	9313362890	nbhandari2009@gmail.com	23.12.2024
			--do--	Execution(Comm.)	2/2025	07-01-2025	Raj Home FurnishingsVsV J Enterprises	DEEPAK RANA	9811553596	deepakrana.adv@gmail.com	26.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	Execution(Comm.)	3/2025	07-01-2025	SONU JAINVsMR. AVDHESH KUMARKAUSHIK PROPRIETOR OFM/S PINGAKSHCOLLECTION	N/A	N/A	N/A	07.01.2025
			---do--	OMP (I)(COMM)	1/2025	08-01-2025	SMFG INDIA CREDIT CO.LTD.VsMOHD MAJAHAR KHAN	KARAN CHIBBER	9560099232	N/A	04.01.2025
			---do--	OMP (I)(COMM)	2/2025	08-01-2025	SMFG INDIA CREDIT COLTDVsCHANDAR PRAKASH	KARAN CHIBBER	9560099232	N/A	
			---do--	C.S.(COMM)	1/2025	08-01-2025	Armaan SteelVs Bharat heavy electronicslimited	ARVIND KUMAR DUBEY	7838122354	advdusey1984@gmail.com	21.12.2024
			---do--	C.S.(COMM)	2/2025	08-01-2025	PUNJAB NATIONAL BANKThrough its authorizedrepresentative Mr DeepakKumarVsM s MDK Enterprisesthrough its Prop Mr	LOVISH	9999459966	N/A	04.01.2025
			---do--	C.S.(COMM)	3/2025	08-01-2025	M/s Qadri BrothersVsM/s Kajal Enterprises	VINEY SHARMA	9811514149	viriodsharma.d721@gmail.com	08.01.2025
			---do--	MISC DJ	10/2025	09.01.2025	STANDARD TRADERSVsBruck pharma private ltd	SANDEEP BAJAJ	9582152999	vipul@psl.chamber.of.com	07.01.2025
			---do--	C.S.(COMM)	4/2025	09.01.2025	PUNJAB NATIONAL BANKTHROUGH ITS ARVsMAHA LAXMI GENERALSTORE THROUGH ITS PROPRIETOR	SAYAK BANDOPADHYAY	9818307300	SAYAK.LAW@GMAIL.COM	30.12.2024
			---do--	C.S.(COMM)	5/2025	09.01.2025	M/S ARO EQUIPMENTSPVT LTDVsM/S INDIA PUC MART	UMESH SURI	9810424804	avinashsarilawyer@gmail.com	04.01.2025
			---do--	Execution(Comm.)	4/2025	09.01.2025	SMT BEENA TRIPATHIVsVijay Bansal	SHAILENDER NEGI	9999029218	shailnegi1984@gmail.com	07.01.2025
			---do--	C.S.(COMM)	6/2025	10.01.2025	ICICI BANK LTD.VsVIJENDRA KUMAR	HEMANT GUPTA	9899009971	juris@hemantgupta.in	09.01.2025
			---do--	C.S.(COMM)	7/2025	10.01.2025	ICICI BANK LTDVsWASIM RAJA	HEMANT GUPTA	9899009971	juris@hemantgupta.in	09.01.2025
			---do--	C.S.(COMM)	8/2025	10.01.2025	ICICI BANK LTDVsVinesh Sharma	HEMANT GUPTA	9899009971	juris@hemantgupta.in	10.01.2025

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			---do--	C.S.(COMM)	9/2025	10.01.2025	NAUSHAD MALIKVsBRIGHT WESTECHSOLUTION PVT LTD	ZAREEF AHMA	9891158390	N/A	09.01.2025
			---do--	C.S.(COMM)	10/2025	10.01.2025	NAUSHAD MALIKVsBRIGHT WESTECHSOLUTION PVT LTD	ZAREEF AHMA	9891158390	N/A	09.01.2025
			---do--	MISC DJ	15/2025	13-01-2025	BUDH PRAKASHVsINDASO CONSTRUCTIONPVT. LTD ORS	GAURAV KUMAR	N/A	N/A	13.01.2025
			---do--	OMP (I)(COMM)	3/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsRENU SINGH	UMAKANT KATARIA	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	OMP (I)(COMM)	4/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsKAILASH CHANDSATYAWALI	UMAKANT KATARIA	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	OMP (I)(COMM)	5/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsSHIV PAL SINGH	UMAKANT KATARIA	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	OMP (I)(COMM)	6/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsSUDHIR KUMAR	UMAKANT KAT	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	OMP (I)(COMM)	7/2025	13-01-2025	UJJIVAN SMALL FINANCEBANK LTDVsARTI	UMAKANT KAT	9910111711	lexsolutio35@gmail.com	07.01.2025
			---do--	C.S.(COMM)	11/2025	13-01-2025	Bank of BarodaVsMohammad Faheem	UMESH JOSHI	9910568669	advumeshjoshi@gmail.com	13.01.2025
			---do--	C.S.(COMM)	12/2025	14-01-2025	STATE BANK OF INDIAVsAJEET SINGH	GOPAL CHAND	9810210832	gopalchand83@gmail.com	13.01.2025
			---do--	Execution(Comm.)	5/2025	16.01.2025	Krishnacharya TechnologiesPvt LtdVsAsif Fruit Traders	AKSHAY GOYAL	98117830198	akshay.goel10@agentdamounter.in	09.01.2025
			---do--	Execution(Comm.)	6/2025	17.01.2025	Deutsche cars pvt ltdVsSumit Kumar	JATIN ARORA	9810008481	ashokchhabra4@gmail.com	17.01.2025
			---do--	C.S.(COMM)	13/2025	20.01.2025	PREM SHARMA PROP OFPRESTRO CREATIONVsJAKAN IMPEX PRIVATELIMITED (THROUGH IT'SDIRECTORS)	JAGRITI JAIN	8527506427	LAWFIRM@UNSOLVEDLEGAL.COM	17.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			---do--	C.S.(COMM)	14/2025	20.01.2025	vanshika enterprises	Vsshambhu cards and stationers		ASHWANI TYAGI	9818084111	tyagitus@gmail.com	09.01.2025
			---do--	C.S.(COMM)	15/2025	20.01.2025	Vanshika enterprises	VsSUNIL CARDS		ASHWANI TYAGI	9818084111	tyagitus@gmail.com	09.01.2025
			---do--	MISC DJ	30/2025	22-01-2025	NANDAN SINGH	VsKRISHAN SWAROOP		MONIKA			
			---do--	C.S.(COMM)	16/2025	22-01-2025	Bank of Baroda	VsDeepak Kumar Jha		AKSHAY RAJ	9650501903	advhunnysharma.28@gmail.com	21.01.2025
			---do--	C.S.(COMM)	17/2025	22-01-2025	MOHD IDREES	VsDEEP MANNI		N/A	N/A	N/A	22.01.2025
			---do--	C.S.(COMM)	18/2025	23.01.2025	VARUN VERMA	VsDANISH ANSARI		ADV SHENOY D	9811400314	advvarunsharma2009@gmail.com	09.01.2025
			---do--	Execution(Comm.)	7/2025	24.01.2025	THE MAHARISHI PARSHURAM	COOPVsJawad		PRAVEEN KUMAR	9210040583	praveenmilanie@gmail.com	22.01.2025
			---do--	C.S.(COMM)	19/2025	31.01.2025	PUNJAB NATIONAL BANK	VsPRAVEEN KUMAR		ALOK KUMAR	9911000] 26	alok.adv2001@gmail.com	30.01.2025
39	SH. KUMAR DISTRICT COMMERCIAL COURT-01	BRIJESH GARG, JUDGE, SHAHDARA	301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	07-01-2025	VIKAS JAIN	Vs SHAKTI FOOTWEAR		Ruchi jain(P),	9811941190	dpk_arora24@yahoo.co.in	04/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	CANARA BANK	Vs RESHMA		ANUJ AGARWA	9599490798	advocateanujaganna@gmail.com	08/01/2025

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			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	CANARA BANK	Vs SURJIT SINGH BAJWA		ANUJ AGARWA	9599490798	advocateanujaganna@gmail.com	06/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	Suheil	Vs Deepak Kumar		manoj kumar(P)	9350646405	Mk859537@gmail.com	03/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	KHILENDER GUPTA	Vs HIND FOOD PRODUCT		SHANTNU AGG	7838282904	officeofllp@gmail.com	04/01/2025
			301, New Court Building	CS/COMMERCIAL	CS/COMMERCIAL	13-01-2025	HDFC BANK LTD	Vs RAVI SHARMA		ajay uppal(P),	9811740125	Virtuous.people@gmail.com	08/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	Dheraj Kumar	Vs Ajibul Haque		Gaurav sharma(P)	9811695953	vashistgauray.07@gmail.com	09-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	HDFC BANK LTD	Vs SARITA		ajay uppal(P),	9811740125	Virtuous.people@gmail.com	11-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	HDFC BANK LTD	Vs REETA RANI		ajay uppal(P),	9811740125	Virtuous.people@gmail.com	11-01-2025

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			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	HDFC BANK LTD Vs HAROON KHAN	ajay uppal(P),	9811740125	Virtuous.people@gmail.com	11-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	14-01-2025	Yatin Arora Vs Union Of India and others	Abhijit Mishra(P)	9718740727	YATINARORA08093@GMAIL.COM	10/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	15-01-2025	PREM WATI Vs PRAVEEN KUMAR SINGH	HABIBUR REHMAN	9811238759	rehmanadv@gmail.com	13/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	15-01-2025	MAHAVEER KUMAR Vs ARCHANA SINGH	Neelam Malik(P)	7303296156	neelammalik@gmail.com	13/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	shree bankey behari fabrics pvt ltd Vs ashu sharma	Sumit Mangla(P)	9718565756	rakesh.nautiyal21@gmail.com	09-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	Ms Chemsynth Drugs And Pharmaceuticals Pvt Ltd Vs m/s krivsy pharmaceuticals pvt ltd	Roop Chand Tiwari	9871724396	chuuhanpramod833@gmail.com	13-01-2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	M/S NAV BHARAT ENTERPRISES Vs Zakir	MD NAUSHAD	8920260088	advocateakjain.associates@gmail.com	13/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	21-01-2025	M/s PRV Industries LLP	Vs M s Durga Auto Products and Ors		VIDIT GUPTA(P)	9868118015	vtiwariadv@gmail.com	16/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	22-01-2025	MANISH BHARDWAJ AND ANR	Vs VIVEK MODI		Prateek Shahdeo	8800183002	prateekshahdeo@gmail.com	18/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	22-01-2025	GAURAV CHADDA	Vs RANJEET CHAUDHARY AND ORS		Deepak Singh Th	9315829565	advdeepaksinghofficial@gmail.com	16/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	23-01-2025	SHRI SURENDER KUMAR MISHRA	Vs MD ASIF		Kunal Madan(P)	9717468652	kunalmadan@kmalawoffice.com	17/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	23-01-2025	SHRI SURENDER KUMAR MISHRA	Vs SH DHIRENDRA KUMAR DHEERAJ		Kunal Madan(P)	9717468652	kunalmadan@kmalawoffice.com	17/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	24-01-2025	Danish	Vs Bukkabuddiamir Saheb Sadik Husen		Sachin Malik(P),	9811762836	advirshad1@yahoo.com	21/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	24-01-2025	ELAN FASHION	Vs NAVNEET CHOUDHARY AND ORS		Milind Garg(P),	8470000786	sunnsوني@gmail.com	21/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	ANCON INFRA TECH Vs PUERTO LIFE SCIENCES PVT LTD	SHAURYA CHO	9211786420	parasharshantanu14@gmail.com	22/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	PUNJAB NATIONAL BANK Vs JANKI AND ORS	SANJAY SOTI(P)	9537766036	sanjaysoti12@gmail.com	22/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	SUNIT GUPTA Vs SH JYOTI BHATIA AND ANR	Beenu(P),	9718764007	dkmalhotra001@gmail.com	21/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	Roshtash Kumar and Anr Vs K3S Security and Allied Services Pvt Ltd	Udit Kumar(P),	9999448797	kumarudit@gmail.com	22/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	28-01-2025	Mahendra Goyal Vs RSG Sales and Services Pvt Ltd	ANUJ KUMAR(P)	9958724670	anuj123@gmail.com	22/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	28-01-2025	UPGRID SOLUTION PRIVATE LIMITED Vs Bharat Bhushan	Kritika Tuteja(P)	8826550368	nandvani@indialawoffices@gmail.com	24/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	29-01-2025	M/S MEGA STEELS PVT LTD Vs ATUL SHARMA AND ANR	KSHITIZ MAHI	8285672608	advocatevarunbedi@gmail.com	24/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	29-01-2025	Fulltoss Creemz India LLP	Vs	PK Enterprises	Arpit Jain(P),	9999448797	kushagrabansal@akassocial e s.orq.in	25/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	30-01-2025	VISHAL KUMAR GUPTA	Vs	OM PRAKASH SHARDA	swadesh bansal(9811215075	advswadeshbansal14@gmail.com	27/01/2025
			301, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	30-01-2025	Preeti Jain	Vs	Aesthetic Nutrition Private Limited	Shreshth Jain(P)	9654713565	advshresthjain@gmail.com	28/01/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	COMMERCIAL	04-01-2025	SUNDER SINGH	Vs	SURENDER SINGH	SANJAY SOTI(P)	9810935078	seti.sanjay@gmail.com	04-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	04-01-2025	PUNJAB AND SIND BANK	Vs	SHUBHAM KAPoor	AKANKSHA KALIA	9810386632	akankshakapoor1691@gmail.com	04-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	04-01-2025	Canara Bank	Vs	JANMEJAY KUMAR	ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	04-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	04-01-2025	SATISH ALIAS SATISH KUMAR	Vs	PARADYUMNA	PARADYUMNA	9891663778	psinghadvocate58@gmail.com	04-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	07-01-2025	MANTHAN CREATION	Vs	MANJUL	Pallav Gupta(P),	9910186086	advpallavgupta@gmail.com	07-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	07-01-2025	M/s Gupta Plastics	Vs	M/s Vasu Pol	Harjeet Narang(9891373754	harjeetnarang@rediffmail.com	07-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	09-01-2025	Dheraj Kumar	Vs	Rashid alam	Gaurav sharma(9811695953	vashistgourav.07@gmail.com	09-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	M/S V J CRANES PRIVATE LIMITED			Jaspreet Singh(P)	9899641617	jaspreet.low@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	Rajat Goel Vs Praveen Kumar Jain			Ashish Aggarwal	9899695533	p.p.aggarwal@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	15-01-2025	padmavati garments Vs shri khatu s			vishal(P),	9910703213	kaushiksunder78@gmail.com	15-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	15-01-2025	Singhal Industries Vs Sindh Garment			Arpit Jain(P),	9811595800	arpitjain2099@gmail.com	15-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	15-01-2025	V J CRANES PRIVATE LIMITED Vs			Jaspreet Singh(P)	9899641617	jaspreet.low@gmail.com	15-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	18-01-2025	Levikas Enterprises Pvt Ltd Vs Neeraj			Ankit Kumar(P),	9015505737	advaankitarya@gmail.com	18-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	21-01-2025	SHREE BANKEY BEHARI FABRICS			Sehdev Rana(P),	9718565756	prakesh.nautiyal21@gmail.com	21-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	22-01-2025	MS EON ADVISORS PVT LTD Vs M			Ankit Mehta(P),	9873172746	paraschannal2010@gmail.com	22-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	M/S CAPRISO FINANCE LTD Vs M			Abdullah shahid	886049812	saurabhadvocate.jain@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	M/S SIRI INFINLEASE PVT LTD Vs			Abdullah shahid	8860141196	saurabhadvocate.jain@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	M/S SIRI INFINLEASE PVT LTD Vs			Abdullah shahid	8860141196	saurabhadvocate.jain@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	28-01-2025	UNIQUE TOYS Vs SHIVAM TRADIS			SADDAM HUSS	9643816144	freedomlawhouselp@gmail.com	28-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	28-01-2025	SH RAVI AGGARWAL Vs Om Prakash			Bharat Prakash(O	9268300000	bharat_guparkca@gmail.com	28-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	COMMERCIAL	30-01-2025	UNIQUE TOYS Vs SHIVAM FOOD		SADDAM HUSS	9643816144	freedomlawhouselp@gmail.com	30-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	09-01-2025	ANKIT JAIN Vs NIDHI PODDAR		Zareef Ahmad(P	9312610477	legalremedies2k@gmail.com	09-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	State Bank Of India Vs Varul Kumar		Arun Upadhyay(9045375818	upadhyayarun137@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	15-01-2025	M/s Aman Electricals Vs M/s Krishna		Kunal Madan(P)	9717468652	kunalmadan@kmalawoffice.com	15-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	22-01-2025	SURESH KUMAR Prop of M/s R S T		Vikas Bhatia(P),	9811379676	virsh6@gmail.com	22-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	MOHAN LAL GUPTA Vs MAHAGUN		LALLAN OJHA(9868520336	snpadv88@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	SHRI BHAGWAN PROJECTS PVT LTD		LALLAN OJHA(9868520336	snpadv88@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	29-01-2025	PUNJAB AND SIND BANK Vs MR S		Prabhakar Awast	9818893545	prabhakarawasthi69@gmail.com	29-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	30-01-2025	STATE BANK OF INDIA Vs NITIN		Gopal Chand Sha	9810210832	vijayprakesh9682@gmail.com	30-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	30-01-2025	STATE BANK OF INDIA Vs satendra		Arun Upadhyay(9045375818	upadhyayarun137@gmail.com	30-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	27-01-2025	SHRI BHAGWAN PROJECTS PVT LTD Vs MAHAGUN INDIA PVT LTD		LALLAN OJHA(9868520336	snpadv88@gmail.com	27-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	24-01-2025	DALIP MAHAJAN Vs SHAILA ENGL		Ghanshyam yada	9250542740	advghshyam@gmail.com	24-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	24-01-2025	PUNJAB NATIONAL BANK Vs HAR		Lokesh kumar ra	9711197467	lokeshkumarrana@gmail.com	24-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	COMMERCIAL	10-01-2025	HDFC BANK LTD	Vs SHER SINGH		ajay uppal(P),	9810740125	virtuous.people@gmail.com	10-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	10-01-2025	HDFC BANK LTD	Vs VIKRAM RAV		ajay uppal(P),	9810740125	virtuous.people@gmail.com	10-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	10-01-2025	HDFC BANK LTD	Vs YATENDRA K		ajay uppal(P),	9810740125	virtuous.people@gmail.com	10-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	10-01-2025	HDFC BANK LTD	Vs DIMPLE VER		ajay uppal(P),	9810740125	virtuous.people@gmail.com	10-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD	Vs SACHIN HAR		ajay uppal(P),	9810740125	virtuous.people@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD	Vs GAURAV S O		ajay uppal(P),	9810740125	virtuous.people@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD	Vs TAHIRA TAH		ajay uppal(P),	9810740125	virtuous.people@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD	Vs SARVESH KU		ajay uppal(P),	9810740125	virtuous.people@gmail.com	13-01-2025
			ROOM NO 208	COMMERCIAL	COMMERCIAL	13-01-2025	HDFC BANK LTD	Vs SIFAT		ajay uppal(P),	9810740125	virtuous.people@gmail.com	13-01-2025
41	SH. SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SANJAY SHAHDARA	303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	03-01-2025	SHREE JAI DURGE DI CUTTING DIE	Vs ARV IMPORT EXPORT (OPC) PRIVATE LIMITED		Pinki Sah(P),	8595136264	advpinkisah2022@gmail.com	03/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	04-01-2025	EASY TRIP OLANNERS LTD FORMERLY KNOWN AS EASY TRIP PLANNERS PVT LTD VS SPHERE ENTERTAINMENT PVT LTD			Anuj Jain	9810599376	unassociates@hotmail.com	04/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	04-01-2025	REGAL PAINTS AND BRUSH PVT LTD	Vs SUSHIL KUMAR AGARWALA		Dinesh Monga(P)	9810626750	mongadinesh@gmail.com	04/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	04-01-2025	M/S EASY TRIP PLANNERS LTD VS FLY HI TRAVELLING SOLUTION			Anuj Jain	9810599376	vippen@agarwaltravelers.net	04/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	07-01-2025	MEENA JAIN Vs M/S MOTION INDUSTRIES	Mohd Sarfaraj(F	9312610477	legalremedies2k@gmail.com	07/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	06-01-2025	MANISH KUMAR PROP OF MANISH KUMAR TRADING CO VS VIJAY KHANDELWASL PROP OF MUNMUN GARMENTS	Arun Kumar	9211647076	adv.vyasarun@gmail.com	06/01/2024
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	09-01-2025	DHEERAJ KUMAR Vs MD SHAHNAWAZ RJA	Gaurav sharma(J	9555581067	vashishtgaurav.07@gmail.com	09/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	09-01-2025	SHREE BANKEY BEHARI FABRICS PVT LTD Vs MANOJ SHARDA	dhruv sisodia(P)	9718565756	rakesh.nautiyal21@gmail.com	09/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	09-01-2025	M/S JAIN DIAGNOSTIC PVT LTD VS VELMED HOSPITAL		9354531496	rakesh.nautiyal21@gmail.com	09/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	10-01-2025	VEE PEE FABRIC PRIVATE LIMITED Vs ASHOK KUMAR JAIN	SAMRIDHI SAM	9654713565	rakesh.nautiyal21@gmail.com	10/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	10-01-2025	BANK OF BARODA VS PRAMOD SHARMA	Rajnish kumar b	9810872353	rajnish-122@yahoo	10/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	13-01-2025	ISHA GUPTA Vs JAI KRISHNA AGGRWAL	Vipin Kumar Mis	8826185806	vipinm.mishra@gmail.com	13-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	GAGAN BHASIN Vs M/S LAJ EXPORTS LIMITED	ANANT RAO(P)	8750602223	vipinm.mishra@gmail.com	16-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	16-01-2025	Integrated Casetech Consultants Pvt Ltd Vs Uttam Sucrotech International Pvt Ltd	VIDIT GUPTA(P	9810038239	dkgupta5758@yahoo.com	16-01-2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	16-01-2025	SUBHASH CHAND SHAKYA VS M/S VIJAY BOX MAKER	Subhash Chandr	9599364916	dkgupta5758@yahoo.com	16-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	20-01-2025	AMARJEET JOG (SENIOR CITIZEN) Vs POONAM	Mohit Bansal(P)	9999777147	mohitbansal@yahoo.com	20-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	21-01-2025	Rahul Vs Kamal Sapra	Man Mohan Swa	9818992285	swaroop-manmohan@yahoo.com	21/01/2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	22-01-2025	M/S ALP AEROFLEX INDIA PVT LTD Vs M/S COOL AIRWAYS PVT LTD AND ORS	Kulwinder singh	98181443967	advomnattoo@gmail.com	22/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	23-01-2025	M/S EON ADVISORS PVT LTD Vs M/S PARASHAVNATH MEDIA PRIVATE LIMITED	Ankit Mehta(P),	9873172746	satvikbajaj@gmail.com	23/01/2025
			303, New Court Building	MISC DJ	MISC DJ	24-01-2025	MANJU JOSHI VS SACHIN VERMA	Anurag Ahluwalia	9810196486	advanuragahluwalia@gmail.com	24/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	M/S SIRI INFINLEASE PVT LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD	Abdullah shahid	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	25-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD	Abdullah shahid	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	29-01-2025	M/S DC AGENCIES PRIVATE LIMITED Vs M/S MEDICART E-COMMERCE (INDIA) PRIVATE LIMITED	PRADEEP GIRI	9811128170	medicartecom@gmail.com	29/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	29-01-2025	APL APOLLO TUBES Vs SANJAY KUMAR JAIN	SHRIHAR TRIP	9548888420	legal@boostip.in	29/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	29-01-2025	HOMESHREE HOUSING FINANCE LIMITED Vs Lalitesh Deo	Nidhi Saini(P),	9654737306	nidhisainio103@gmail.com	29/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	29-01-2025	V J CRANES PVT LTD VS PADAM SHARMA PROP OF AMIGO CONNECT	Padam	9899641617	padam55557@gmail.com	29/01/2025
			303, New Court Building	CS (COMMERCIAL)	CS (COMMERCIAL)	30-01-2025	M/S NIRAJ INTENSIVE AND ANESTHESIA CARE PVT LTD Vs M/S UKAR HELATHCARE PVT LTD AND ORS	RAJESH KUMAR	9810344932	niraj1974.nm@gmail.com	30/01/2025
			303, New Court Building	EXECUTION (COMMERCIAL)	EXECUTION (COMMERCIAL)	31-01-2025	PUNJAB AND SIND BANK Vs MR VIPIN JAIN	Prabhakar Awasthi	8860618418	prabhakarawasthi697@gmail.com	31/01/2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA		COMMERCIAL	COMMERCIAL	20-12-2024	AGARWAL AND COMPANY Vs Praveen Kumar Mittal	VIJAY KUMAR S	9919799930	RAJPUTLEGALSERVICESLLP@GMAIL.COM	04-01-2025
				COMMERCIAL	COMMERCIAL	30-12-2024	AYUSH JAIN Vs ASHISH SHARMA	Saroj kumar Jha	9818701001	haandassociatesdhc@gmail.com	04-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	COMMERCIAL	03-01-2025	PUNJAB NATIONAL BANK Vs VINEET JAIN PROP M/S KOCHAR TRADING COMPANY	Sudhir Kumar Si	9868927179	skssinghadvdelhi@gmail.com	04-01-2025
				COMMERCIAL	COMMERCIAL	04-01-2025	Vee Pee fabric Pvt Ltd formerly known as Maps Creation Pvt Ltd Vs Vikas Sethia	SAMRIDHI SAM	9654713565	info@kclellp.com	07-01-2025
				COMMERCIAL	COMMERCIAL	21-12-2024	Brix Hunt Pvt Ltd Vs VINITA TYAGI	Ravin Rao(P),	9871644446	office(a)rrpartners.co	08-01-2025
				COMMERCIAL	COMMERCIAL	03-01-2025	KRISHAN LAL TANEJA Vs DHARAM SINGH	GAURAV KOCH	9810940055		08-01-2025
				COMMERCIAL	COMMERCIAL	07-01-2025	SHREE BANKEY BEHARI FABRICS PRIVATE LIMITED Vs AJAY VERMA PROP SWAMI GARMENTS	Vishal Chhabra(I	9718556557	rakesh.nautiyal21@gmail.com	09-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	Harswaroop Bhama Vs Shubhshree Interiors Pvt Ltd	Abhijit Mishra(P	9891578108	PAYAL@ADVOCATEPAYAL.COM	10-01-2025
				COMMERCIAL	COMMERCIAL	10-01-2025	M S ENVIRO ROOTS DEVICES PVT LTD Vs M S PAV REALTY LIMITED	Mehaak Jaggi(P)	9811250312	mehaakjaggi@gmail.com	10-01-2025
				COMMERCIAL	COMMERCIAL	14-01-2025	Traun Aggarwal Vs R N FAUCETS PVT LTD	swadesh bansal(I	9899848679	swadeshbansal73804@gmail.com	14-01-2025
				COMMERCIAL	COMMERCIAL	13-01-2025	CANARA BANK Vs OS Foils India through its Proprietor Ms Anita Mathur	Rekha Rustagi(P	9810168430	rekharustagifa@gmail.com	15-01-2025
				COMMERCIAL	COMMERCIAL	24-12-2024	M/S BCL SECURE PREMISES PVT LTD Vs Lotus Maintenance Services Pvt Ltd	Kamal Katyan(P	99999 56333	katyanandkatyan@gmail.com	16-01-2025
				COMMERCIAL	COMMERCIAL	08-01-2025	KHURSHID ANSARI Vs Mayasheel Retail India Ltd	Deepak GAUR(P	981025956	Shamimkhang325@gmail.com	17-01-2025
				COMMERCIAL	COMMERCIAL	18-01-2025	ACN INDUSTRIES PVT LTD Vs HERMAN EXPORTS AND IMPORTS	SADIQ ALI(P),	871530480	sadiqchaudhaxyl982adv@gmail.com	18-01-2025
				COMMERCIAL	COMMERCIAL	10-01-2025	STATE BANK OF INDIA Vs NAVIN JAIN	Arun Upadhyay(I	9045375818	UP ADHYA ARUN137@GMAIL.COM	18-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	COMMERCIAL	16-01-2025	M S HYLIN LOGISTICS PVT LTD Vs KM ALISHA VOHRA	Hemant Gupta(C	9811249331	legalteam.plc@gmail.com	18-01-2025
				COMMERCIAL	COMMERCIAL	15-01-2025	M S STARCO METAPLAST PVT LTD Vs STAR PACKAGING PLUS THROUGH ITS PROPRIETOR MR ANIL PANDEY	SUSHIL BABU C	9810315576	adv_sbc@yahoo.co.in	18-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	SMFG INDIA CREDIT CO LTD FORMERLY FULLERTON INDIA CREDIT CO LTD Vs ABDUL WAHID	Karan Chhibber(C	9990241436		21-01-2025
				COMMERCIAL	COMMERCIAL	18-01-2025	SHIV KUMAR GANDHI Vs SHRI KHATU SHYAM MEGA MART LLP	Manish Kumar(P	9968466963	advocatemanishkumar@outlook.com	21-01-2025
				COMMERCIAL	COMMERCIAL	21-01-2025	Ankit Mohata Vs Ramesh Kumar Pareek	Anuj Tomar(P),	9990789695	anujtomar.advocate@gmail.com	22-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs MOHD FARMAN ALI	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs SIKHA DEVI	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs NAUSHAD ILYAS KHAN	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs AMIT AMIT	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs SAJID CHOUDHARY	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	22-01-2025	NITYO GARTEX PVT LTD Vs Shri Khatu Shyam Mega Mart LLP and Ors	Vinay Gupta(P),	9810015303	vcguptavinay@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs NARVEER	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs YASHANK PRASHAR	ajay uppal(P),	9811740125	virtuous.people@gmail.com	24-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs LALIT KUMAR GOUR		ajay uppal(P),	9811740125	virtuous.people@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	22-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAD HOUSING PVT LTD		SAURABH JAIN	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	22-01-2025	M/S CAPRISO FINANCE LTD Vs M/S KAJ INFRASTRUCTURE PVT LTD		SAURABH JAIN	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	21-01-2025	M/S SIRI IN FINLEASE PVT LTD Vs KAD HOUSING PVT LTD		SAURABH JAIN	8860141196	saurabhadvocate.jain@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	15-01-2025	Tayaje and Sons Pvt Ltd Vs Mukesh Kumar		Ashish Aggarwal	9899695533		25-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs SHOAIB KARNI		ajay uppal(P),	9811740125	virtuous.people@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs YOGESH KUMAR JAIN		ajay uppal(P),	9811740125	virtuous.people@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	24-01-2025	RCI cable through SPA Vs Onkar Engine and Generator pvt ltd		Deepak Singh Th	9654290606	Advdeepaksinghofficial@gmail.com	27-01-2025
				COMMERCIAL	COMMERCIAL	25-01-2025	VISHAL KUMAR GUPTA Vs PREHLAD		swadesh bansal(9899848679	swadeshbansal73804@gmail.com	28-01-2025
				COMMERCIAL	COMMERCIAL	26-01-2025	SH. BHAGWAN PROJECTS PVT. LTD. VS MAHAGUN INDIA PVT. LTD.		S.N. PANDEY	9868520336	snpadv88@gmail.com	29-01-2025
				COMMERCIAL	COMMERCIAL	20-12-2024	BANK OF BARODA Vs arun collecti		rajnish kumar ba	9810872353		10-01-2025
				COMMERCIAL	COMMERCIAL	09-01-2025	HDFC BANK LTD Vs AABID		ajay uppal(P),	9811740125	virtuous.people@gmail.com	25-01-2025
				COMMERCIAL	COMMERCIAL	18-12-2024	M/S EASY TRIP PLANNERS LTD Vs M/S ISHITA HOLIDAYS		Anuj Jain(P),	9810599376	CNVASSOCIATES@HOTMAIL.COM	29-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	COMMERCIAL	29-01-2025	SMFG India Credit Company Limited			SOURABH CHA	9990241436	sourabh@firstassociates.in	31-01-2025
				COMMERCIAL	COMMERCIAL	30-01-2025	PUNJAB NATIONAL BANK Vs GAGAN MEHRA PROP GAGAN CATERING SERVICES			Sudhir Kumar Si	9868927179	skssinghadvdelhi@gmail.com	31-01-2025
				COMMERCIAL	COMMERCIAL	30-01-2025	SMFG India Credit Company Limited Vs Jai Hanuman Readymade Agency			SOURABH CHA	9990241436	sourabh@firstassociates.in	31-01-2025
				COMMERCIAL	COMMERCIAL	22-01-2025	Punjab National Bank Vs Sanjay Jai			Sunav Rastogi(P	7838389845	sunavrustgi@gmail.com	31-01-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	Civil	CS (COMM)/1/2025	03-01-2025	ABHISHEK AGARWAL Vs JAI SIN			Rakesh Kumar(P	9711771000	rakesh.advocate18@gmail.com	24-12-2024
					CS (COMM)/9/2025	07-01-2025	SURAJ BHAN JINDAL Vs ABDUL			Rakesh Kumar(P	9711771000	rakesh.advocate18@gmail.com	04-01-2025
					CS (COMM)/8/2025	07-01-2025	BANK OF MAHARASHTRA Vs MR			BANKE BIHARI	8010812345	advocatepankaj2018@gmail.com	04-01-2025
					CS (COMM)/6/2025	07-01-2025	M/S J M K ALLOYS Vs SH PREM C			GHANSHYAM M	9313714525	NIL	04-01-2025
					CS (COMM)/7/2025	07-01-2025	M/S J M K ALLOYS Vs SUMIT SHAG			GHANSHYAM M	9313714525	NIL	04-01-2025
					CS (COMM)/4/2025	07-01-2025	DHARAMVIR JAIN Vs DINESH KU			Sudhir Saneja(P	9810897157	sanejask@rediffmail.com	04-01-2025
					CS (COMM)/5/2025	07-01-2025	M/S J M K ALLOYS Vs VINAY MAL			GHANSHYAM M	9313714525	NIL	04-01-2025
					CS (COMM)/10/2025	07-01-2025	M/S VICTOIR PERFUMES PVT LTD			Ramakant Shukl	9582158748	wakilguru@gmail.com	04-01-2025
					CS (COMM)/12/2025	07-01-2025	STATE BANK OF INDIA Vs VIKAS			Gopal Chand Sha	9810210832	vijayprakash9682@gmail.com	04-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/11/2025	07-01-2025	STATE BANK OF INDIA Vs RAMESH	Gopal Chand Sharma			9810210832	vijayprakash9682@gmail.com	04-01-2025
					CS (COMM)/16/2025	08-01-2025	UNION BANK OF INDIA Vs Surrender	Deepa Gupta(P),			9312292558	advocate.deepa.gupta@gmail.com	07-01-2025
					CS (COMM)/21/2025	08-01-2025	State Bank of India Vs RAJ BALA	Kunal Malik(P),			7503444555	ADV.KUNALMALIK@GMAIL.COM	07-01-2025
					CS (COMM)/19/2025	08-01-2025	M/s Harish Electricals Vs M/s Kash	Neeraj Kumar(P)			9599222549	neeraj.justicein@gmail.com	07-01-2025
					CS (COMM)/18/2025	08-01-2025	CANARA BANK Vs DIVESH GUPTA	Sanjeev Chopra(P)			9711142200	chopra6791@gmail.com	07-01-2025
					CS (COMM)/27/2025	09-01-2025	AVHA LIFESCIENCES PRIVATE LIM	PAWAN SWAMI			9599195495	gurbircharya@gmail.com	08-01-2025
					CS (COMM)/28/2025	10-01-2025	YOGESH KUMAR AND SONS HUF	ANKIT GUPTA(P)			9953030485	ankit.gupta@gravitaslegal.co.in	09-01-2025
					CS (COMM)/31/2025	15-01-2025	NIFL PVT LTD Vs Sandeep Mahajan	ANIL KUMAR S			9810134793	allipcare@gmail.com	14-01-2025
					CS (COMM)/32/2025	15-01-2025	SH GURMIT SINGH PROPRIETOR	Devinder Pal(P)			9999758272	extex.adv@gmail.com	14-01-2025
					CS (COMM)/36/2025	18-01-2025	FEDERAL BANK LTD Vs RAJA RAJ	Arun Kumar Shu			9312400295	connect@snslegal.in	17-01-2025
					CS (COMM)/38/2025	20-01-2025	PUNJAB NATIONAL BANK Vs LUKA	ALOK KUMAR(P)			9911000126	ALOK.ADV2001@GMAIL.COM	18-01-2025
					CS (COMM)/39/2025	20-01-2025	PUNJAB AND SIND BANK Vs SUSHI	CHITRA MALH			9212888057	chitramalhotralegal@gmail.com	18-01-2025
					CS (COMM)/40/2025	20-01-2025	PUNJAB AND SIND BANK Vs GAUR	CHITRA MALH			9212888057	chitramalhotralegal@gmail.com	18-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/37/2025	20-01-2025	PUNJAB NATIONAL BANK Vs PRASANJAY SOTI(P),						18-01-2025
					CS (COMM)/42/2025	21-01-2025	PUNJAB AND SIND BANK Vs BRIJCHITRA MALH			9212888057	chitramalhotralegal@gmail.com		20-01-2025
					CS (COMM)/54/2025	25-01-2025	SHRI RAM STEELS Vs MS ORIENT	Rahul Kumar Pa		9313321173	adv.rkpaliwal@gmail.com		27-01-2025
					CS (COMM)/63/2025	28-01-2025	UNION BANK OF INDIA Vs Abhish	Deepa Gupta(P),		9312292558	advocate.deepa.gupta@gmail.com		27-01-2025
					CS (COMM)/66/2025	29-01-2025	M/s Axle Tools Industries Vs Sh Sanvikrant arora(P),			9910909990	vikrantarora15@gmail.com		28-01-2025
					CS (COMM)/67/2025	29-01-2025	Smt Shakuntala Jain Vs J P Electric	preetpal singh(P		9958555055	Chamberppsingh@gmail.com		28-01-2025
					CS (COMM)/68/2025	29-01-2025	NIKUNSH AGGARWAL Vs MONIK	Abhishek Gupta(9718062292	thesuitslawfirm@gmail.com		28-01-2025
					CS (COMM)/70/2025	29-01-2025	NIKUNSH AGGARWAL Vs AMIT M	Abhishek Gupta(9718062292	thesuitslawfirm@gmail.com		28-01-2025
					CS (COMM)/69/2025	29-01-2025	M/S VS Singhal And Anr Vs RAJES	Madhur Mahajan		9953849748	office@mmlaw.in		28-01-2025
					CS (COMM)/74/2025	30-01-2025	M/S MAKINO INTERNATIONAL HE	Arun kumar(P),		7428318383	akhilesh.kumar3@gmail.com		29-01-2025
					CS (COMM)/75/2025	30-01-2025	DEV DAHIYA STONE CRUSHER Vs	VICHITRA KUM		8508012660	advocate.abhishek@gmail.com		29-01-2025
					CS (COMM)/77/2025	30-01-2025	M/S SHRI BALJIT IMPEX Vs M/S	DEEPAK KASHY		9810199132	deepakashyap.adv@gmail.com		29-01-2025
					CS (COMM)/73/2025	30-01-2025	MODERN LAMINATORS PVT LTD	lalit pandey(P),		8130383143	lalitpandeyadv@gmail.com		29-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
44	SH.VINOD YADAV	NORTH-WEST	316	Civil	CS(Comm.)/2/25	03.01.25	Abhishek Agarwal Vs. Atul Goel	Rakesh Kumar	9711771000	rakesh.advocate18@gmail.com	21.12.24
					CS(Comm.)/3/24	04.01.25	Vanguard Industries (P) Ltd. Vs. Ajay Kr. Tanwar	Jagriti Jain	8527506427	lawfirm@unsolvedlegal.com	01.01.25
					CS(Comm.)/13/24	07.01.25	PNB Vs. Neha Sharma	Paras Aggarwal	9810600656	parasaggarwaladv@gmail.com	19.12.24
					CS(Comm.)/14/24	07.01.25	SBI Vs. Arun Kumar	Vijay Prakash	9810210832	vijayprakash9682@gmail.com	19.12.24
					CS(Comm.)/15/24	07.01.25	M/s Shah T.C Vs. M/s Umedica Laboratories (P) Ltd.	Renu Chauhan	9582036867	renuchauhan04@gmail.com	20.12.24
					CS(Comm.)/17/24	07.01.25	SBI Vs. Megh Singh	Sunil Sehrawat	9212190624	delhilawyers76@yahoo.co.in	12.10.24
					CS(Comm.)/20/24	08.01.25	SBI Vs. Megh Singh	Sunil Sehrawat	9212190624	delhilawyers76@yahoo.co.in	12.10.24
					CS(Comm.)/23/24	08.01.25	Suresh Singhal Vs. M/s Best City Estate Management Pvt. Ltd.	Naman Singhal	7701841949	paramsantlegal@gmail.com	23.12.24
					CS(Comm.)/24/24	08.01.25	Vanij Texo Pack (P) Ltd. Vs. M/s Indusind Bank Ltd.	Amit Joshi	9811299468	a.joshi@bmjlawpartners.com	20.12.24
					CS(Comm.)/25/24	08.01.25	Union Bank of India Vs. Jasvir Rathi	Deepa Gupta	9312292558	deepa.gupta@gmail.com	25.12.24
					CS(Comm.)/26/24	08.01.25	SBI Vs. Manoj Kumar Gupta	Kunal Malik	7503444555	advkunalmalik@gmail.com	23.12.24
					CS(Comm.)/29/24	10.01.25	MVPEX Software Solution LLP Vs. M/s Roadzen Technologies Pvt. Ltd.	Rahul Gupta	9711953429	Rahulgupta219@gmail.com	07.01.25
					CS(Comm.)/30/24	14.01.25	Dushyant Kaushik Vs. M/s Vantex Paints Pvt. Ltd.	Sunil Dutt	9313345075	advocatessunildutt@gmail.com	04.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/33/25	18.01.25	M/s JMK Alloys Vs. Rajesh Garg	P.C Dogra	9313714525	pritamdogra999@gmail.com	24.12.24
					CS(Comm.)/34/25	18.01.25	M/s JMK Alloys Vs. Kapil Sethi	P.C Dogra	9313714525	pritamdogra999@gmail.com	24.12.24
					CS(Comm.)/35/25	18.01.25	M/s Surya Kiran Metal (P) Ltd. Vs. Kishore Kr.	Dharmender Kr.	9891445632	dharmendra411@yahoo.co.in	08.01.25
					CS(Comm.)/41/25	20.01.25	M/s Naresh Pharma Vs. M/s Pure & Cure Health Care Pvt. Ltd.	Sahil Tanwar	9711592772	sahiltalwar@yahoo.com	10.01.25
					CS(Comm.)/43/25	21.01.25	Sunder Marketing Associates (P) Ltd. Vs. Joginder Sehgal	P.S Singal	9811107817	singhalps@gmail.com	06.01.25
					CS(Comm.)/44/25	21.01.25	Sunder Marketing Associates (P) Ltd. Vs. Diamond Solvex Pvt. Ltd.	Satender Kr.	9968347727	satender.gautam85@gmail.com	13.01.25
					CS(Comm.)/45/25	21.01.25	PNB Vs. Anand Srivastava	Alok Kumar	9911000126	alok.adv2001@gmail.com	17.01.25
					CS(Comm.)/46/25	22.01.25	NAV Records Pvt. Ltd. Vs. Rehmat Gramophone House	N.K Bhardwaj	9810147174	nkbhardwaj@rkdewanmail.com	19.01.25
					CS(Comm.)/47/25	22.01.25	Jay Kumar Trading Vs. Rishi Kumar	Anil Kr. Sahu & Roshan Kr.	9810134793	allipcare@gmail.com	20.01.25
					CS(Comm.)/48/25	22.01.25	Jay Kumar Trading Vs. Santosh Kr. Lodhi	Anil Kr. Sahu & Roshan Kr.	9810134793	allipcare@gmail.com	20.01.25
					CS(Comm.)/49/25	23.01.25	M/s Chauhan Enterprises Vs. Ms. Sproutlife Food Pvt. Ltd.	Ramnath	9810690264	ramnath.1965@gmail.com	17.01.25
					CS(Comm.)/50/25	23.01.25	M/s Dorek International Pvt. Ltd. Vs. M/s Super Milk Product Pvt. Ltd.	Shivangi Singh	8826406247	shivangi47@gmail.com	09.01.25
					CS(Comm.)/51/25	23.01.25	M/s Ensure Innovations Pvt. Ltd. Vs. M/s Hanuman Food Products Pvt. Ltd.	Shivangi Singh	8826406247	shivangi47@gmail.com	09.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/52/25	24.01.25	PNB Vs. Anirudh Sharma			Chitra Malhotra	9212888057	chitramalhotra@gmail.com	17.01.25
					CS(Comm.)/53/25	24.01.25	M/s V M Can Industries Pvt. Ltd. Vs. M/s Nina Foods			Kunal Madan	9717468652	kunalmadan@kmalawoffice.com	20.01.25
					CS(Comm.)/55/25	25.01.25	Nicholas Healthcare Ltd. Vs. Dr. S.K Mosiur Rohaman			G.S Charya	9599195495	gurbicharya@gmail.com	08.01.25
					CS(Comm.)/56/25	27.01.25	Bank of India Vs. Atul Luthra			J.K Sharma	9811161300	adv.varunsharma@gmail.com	22.01.25
					CS(Comm.)/57/25	27.01.25	Bank of India Vs. Amit			J.K Sharma	9811161300	adv.varunsharma@gmail.com	22.01.25
					CS(Comm.)/58/25	27.01.25	Bank of India Vs. Praveen Mann			J.K Sharma	9811161300	adv.varunsharma@gmail.com	22.01.25
					CS(Comm.)/60/25	28.01.25	Union Bank of India Vs. Rajinder			Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	21.01.25
					CS(Comm.)/61/25	28.01.25	Union Bank of India Vs. Ashwani Arora			Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	21.01.25
					CS(Comm.)/62/25	28.01.25	Aarav Graphics Vs. N.K Enterprises			nusha & Sunil Ad	9354280071	adv.tanusha@gmail.com	18.01.25
					CS(Comm.)/64/25	28.01.25	M/s Balaji Steel Wires Vs. M/s Vishal Steels			Jayendra Mishra	9990621756	adv.jayendra@gmail.com	15.01.25
					CS(Comm.)/65/25	28.01.25	M/s Maxemo Capital Services Vs. Pankaj Kumar			Rohit Goel	9312248785	rohitgoel1975@gmail.com	25.01.25
					CS(Comm.)/71/25	29.01.25	M/s RSPL Ltd. Vs. Ashok Kr.			Mohit Sharma	9971773474	mvslegalip@gmail.com	27.01.25
					CS(Comm.)/72/25	29.01.25	Amit Gupta aka Amit Kr. Gupta Vs. The Orana Panipat			Amit Verma	9810550160	conceptlegal@gmail.com	26.01.25

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS(Comm.)/76/25	30.01.25	Anmol Vs. Bajaj Finance	Arvind Singh	7290057300	arvind36b@gmail.com	27.01.25
					CS(Comm.)/78/25	30.01.25	M/s Gauri Shankar Enterprises Vs. M/s MYC Infra (P) Ltd.	Vivekanand Jha	N.A	adv.vivekanandjha@gmail.com	03.01.25
					CS(Comm.)/79/25	31.01.25	Ashish Enbngineers Vs. Gulshan Industries	D.K Singh	9811108641	dksinghassociates2007@rediffmail.com	24.01.25
					CS(Comm.)/80/25	31.01.25	Sushil Enterprises (P) Ltd. Vs. Eduzone Publications	Balvinder Ralhan	9810118130	advocateballi@gmail.com	24.01.25
					CS(Comm.)/81/25	31.01.25	M/s Aditya Infra Solutions Vs. M/s Hi SKY Group	P.K Dash	9953929409	prartapkdash@gmail.com	24.01.25
					CS(Comm.)/653/24	28.01.25	Mayank Aggarwal Vs. M/s Maan Builders & Ors.	Gravitas Legal	9953030485	ankitgupta@gravitaslegal.co.in	15.10.24
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	307	Civil					s		
					MISC DJ/31/2025	08-01-2025	Vishal Goyal Vs Kumar Food Indust	ANANT RAO(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/5/2025	08-01-2025	MAHINDER KUMAR Vs PUNJAB	NATUL GUPTA(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/18/2025	09-01-2025	Suresh Kumar Singhal Vs Ms Guriya		ANKUR SINGHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/24/2025	13-01-2025	EXCELDUPLEX PRIVATE LIMITED		ANKIT GUPTA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/23/2025	13-01-2025	ashok kumar gupta Vs madhav gupta		Bharat Gupta(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/12/2025	15-01-2025	HDB FINANCIAL SERVICES LIMITED		DINESH JAIN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/11/2025	15-01-2025	HDB FINANCIAL SERVICES LIMITED		DINESH JAIN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/9/2025	15-01-2025	MS CHEMI ENTERPRISES THROUGH		SUMEET(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/8/2025	15-01-2025	MS CHEMI ENTERPRISES THROUGH		Deepa Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/25/2025	15-01-2025	Arun Jain Vs Neelam		Priti Agarwal(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/10/2025	15-01-2025	Raman Kumar Proprietor of R K Poly		Arun Kumar Shu	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/29/2025	16-01-2025	Gold Plus Glass Industry Vs Preet G		SANCHAY MEH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/30/2025	16-01-2025	UNION BANK OF INDIA THROUGH		SANCHAY MEH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/36/2025	16-01-2025	SUPRAJIT ENGINEERING LIMITE		SHANTNU AGG	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/37/2025	16-01-2025	SUPRAJIT ENGINEERING LIMITE		Vivek Kumar(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/28/2025	16-01-2025	RAJESH AGARWAL Vs IFAMULLA		Karan Bhambri	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
					CS (COMM)/27/2025	16-01-2025	IDBI BANK LTD Vs GAURAV GARG		ANKIT GUPTA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/26/2025	16-01-2025	HI TECH FITFOOT AGENCIES PVT		ABHISHEK TYA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/32/2025	17-01-2025	EXCELDUPLEX PRIVATE LIMITED		ABHISHEK TYA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					RP/1/2025	17-01-2025	ASHOK GUPTA Vs NISHA JAIN		Ankit Rai(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					RP/2/2025	17-01-2025	ASHOK GUPTA Vs SAVITA JAIN		Nitin Kumar Sin		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/31/2025	17-01-2025	Quality Electroplating Vs M/S Sage		Nitin Kumar Sin		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/14/2025	18-01-2025	M S BHAWNA LAMINATION Vs AI		AMAN MUDGA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					Execution (Comm)/13/2025	18-01-2025	M S BHAWNA LIMINATION Vs RA		Amit Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/45/2025	18-01-2025	RAJESH KUMAR Vs GLOBAL WAS		Kajol sahu(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/46/2025	18-01-2025	Kashmiri LAL Vs TAHIR		deepak kohli(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM)/3/2025	18-01-2025	Juneja Finance Vs Ajit kumar		Ritik Malik(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/16/2025	20-01-2025	Ms India Trade Link Pvt Ltd Vs NAV		Prasun Kumar(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm)/17/2025	20-01-2025	Ms Psa Polymers Pvt Ltd Vs RAJEN		ABHISHEK GUR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/118/2025	20-01-2025	M/S Dorris Pharmaceutical Pvt Ltd		VASHU PATHAK	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
					CS (COMM)/51/2025	20-01-2025	M/s Venture Cables Vs M/s Aggarwal		Rakesh Patiyal		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS DJ/39/2025	20-01-2025	PARK Industries Pvt Ltd Vs Mr Moh		SUSHIL KUMAR		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/52/2025	20-01-2025	SAGAR BANSAL Vs KAVITA		PARTHIV J. ME		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/53/2025	21-01-2025	Canara Bank Vs RAHUL YADAV		aakash sehrawat		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/69/2025	27-01-2025	IDBI BANK LIMITED Vs SUNIL KUR		rajeev kumar tev		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/56/2025	22-01-2025	Mumbai Fresh Foods LLP Vs Spice		Sameer Khan(P)		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/57/2025	23-01-2025	Valuable Business Solutions Pvt Ltd		Sameer Khan(P)		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					Execution (Comm)/18/2025	24-01-2025	MUKESH KUMAR RATHORE Vs G		Amit Kumar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/66/2025	25-01-2025	Parveen Kumar Prop of Prateek Poly		Shah Rukh Khan	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/65/2025	25-01-2025	Parveen Kumar Prop of Prateek Poly		Hitesh Kumar(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM)/64/2025	25-01-2025	KASHMIRI LAL AND SONS (Throug		TARUN SHOKE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM)/2/2025	27-01-2025	SADASHIV MISHRA AND ANR Vs		Rahul Yadav(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/70/2025	28-01-2025	M/S S K IMPORTS Vs RITESH GUT		VINAY MOHAN	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/71/2025	28-01-2025	M/S FUTURE INFO EDGE PRIVAT		HAAROHI MIKKI	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	EMAIL	DATE OF FILING	E-
					CS (COMM)/72/2025	28-01-2025	Shrine Hospital Vs	B R Healthcare Pvt		Ashok Jain(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL				
					Execution (Comm)/19/2025	30-01-2025	DR MRS NEENA GUPTA Vs	SSS OVER		RAJESH JANGRA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL				
					CS (COMM)/73/2025	30-01-2025	AP LEATHER COMPANY PVT LTD			Varun Gupta(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL				
					CS (COMM)/74/2025	30-01-2025	Mukesh Jhuthra and Anr Proprietor			(Bipul Mishra(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL				
					OMP (I) (COMM)/6/2025	30-01-2025	TOYOTA FINANCE SERVICE INDIA			Aamarendra kumar	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL				
					Execution (Comm)/20/2025	31-01-2025	MS OMKARA TRANSPORT Vs	MS		ARCHIT SINGH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL				
					CS (COMM)/7/2025	07-01-2025	M/S COSMIC ALLOYS AND METAL			PARTHIV J. ME	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM)/3/2025	07-01-2025	NAVDIP FORGE PVT LTD Vs TEST	PARTHIV J. ME	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/2/2025	07-01-2025	MENAMED PHARMA PRIVATE LIM	PARTHIV J. ME	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/6/2025	07-01-2025	IDBI BANK LTD Vs JATIN SHARM	DEV PRAKASH	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/5/2025	07-01-2025	IDBI BANK LTD Vs SHRAWAN KU	ANANT RAO(P)	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/4/2025	07-01-2025	IDBI BANK LTD Vs SANJAY ROHI	ATUL GUPTA(P	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
					CS (COMM)/8/2025	08-01-2025	MUKESH VERMA Vs THE DIRECT	ANKUR SINGHA	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL		
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	110	Civil	CS (COMM.)/1/2025	03-01-2025	Gufic Biosciences Limited VS PACIFIC BIOENGINEERING PRIVATE LTD.	ABHISHEK CHA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					Execution (Comm.)/3/2025	03-01-2025	SH AMIT GARG PROPRIETOR OF BALA INDUSTRIES VS SHRI BALAJI PLASTIC THROUGH SH. MANOJ SINGHAL	SIDHANT ANTI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/4/2025	03-01-2025	SHANDAR HAIDER PROP OF HARDMAN JEANS VS FASHION BULL INDIA RETAILS PVT. LTD.	NOT MENTION	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (COMM.)/1/2025	07-01-2025	DELHI COCHIN ROAD CARRIER VS HDB FINANCIAL SERVICES LIMTED	SOMVIR SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/2/2025	07-01-2025	INFINITY FINCORP SOLUTIONS PVT. LTD. VS MADHU GURJAR	ANURAG MISH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/6/2025	07-01-2025	Ms Sandeep Kumar Nikhil Kumar VS RAKESH KUMAR	PRASHANT KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/9/2025	07-01-2025	IDBI BANK LTD VS HEMA DEVI	PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/10/2025	07-01-2025	IDBI BANK LTD VS ALKA LAKHAN	PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/11/2025	07-01-2025	IDBI BANK LTD VS VIKAS GULATI		PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/12/2025	07-01-2025	IDBI BANK LTD VS TARUN KUMAR		PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/13/2025	07-01-2025	IDBI BANK LTD VS M/S BRJS CONTRACTORS PVT. LTD.		PARTHIV J. MEHTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/14/2025	07-01-2025	Sarvan Kumar VS SUPER KICKS		ANJALI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/15/2025	07-01-2025	Rajender Talwar VS RAVINDER KHARBANDA		PAWAN KAWRANI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/16/2025	07-01-2025	KAILASH CHAND PROPRIETOR OF M/S VISHWAKARMA INDUSTRIES VS SHREE PRAKASH MISHRA PROPRIETOR OF M/S SHRI GYAN GANGA INDUSTRIES		KAMAL GARG	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/17/2025	07-01-2025	M S OMKARA TRANSPORT PRIVATE LIMITED VS M/S OAK SHIPPING SERVICES PRIVATE LTD.		VARUN GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/19/2025	08-01-2025	Ms PANTHER LOGISTICS PRIVATE LIMITED VS M/S SERVOTECH POWER SYSTEMS LIMITED		SOVI BIPNEET SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/20/2025	08-01-2025	Rajiv Gupta VS DIVESH SHARMA		ROHIT	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/21/2025	08-01-2025	Savita Gupta through SPA Sanjay Gupta VS M/S DELITE INDUSTRIES		MANISH SHARMA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/22/2025	08-01-2025	PROTEIN NATION THR PROP VS SEEMA AGGARWAL		YUVAJ FRANCIS	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/7/2025	10-01-2025	ARVINDER SINGH VS VINAYAK ENTERPRISES		VIVEK KADYAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/33/2025	14-01-2025	Raghav Mundhra VS M/S TATA PROJECTS LIMITED		SANJAY KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/34/2025	15-01-2025	MONSOON AGRO CHEMICALS PRIVATE LIMITED VS MANIK JAIN		CHANDER SHEKHAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					CS (COMM.)/35/2025	15-01-2025	SURINDER KUMAR JAIN VS ANITA RANA			IMTIYAZ HUSSAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/42/2025	15-01-2025	Arun kakkar VS VISHNU CHAPAGAL			SAURABH UPADHYAY	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/38/2025	16-01-2025	SATYA BHAMA VS AJIT SINGH			ANKIT GUPTA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/39/2025	16-01-2025	BANK OF INDIA VS GHANSHYAM KUMAR			VARUN SHARMA	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/40/2025	16-01-2025	IDBI BANK LTD VS GURMEET SINGH			VIVEK KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/41/2025	16-01-2025	SHIV RAJ ENGINEERING WORKS VS GAURANSH INDUSTRIES			LAHANA SINGH SAINI	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/89/2025	16-01-2025	RAJESH AGARWAL VS SHAMA IFAMULLA FAIZI			SHANTNU AGGARWAL	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
					CS DJ/29/2025	17-01-2025	Evergrace Healthcare Consultancy Pvt Ltd thr its Director VS ELANTIS HEALTHCARE PVT. LTD.	PUNIT JAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/43/2025	17-01-2025	BALBIR SINGH VS TIKAM SINGH	DINESH KUMAR	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/44/2025	17-01-2025	WATARANA RENTALS PRIVATE LTD. M/S JAIN FARM FRESH	PANKAJ KASHYAP	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/15/2025	18-01-2025	AMARDEEP BUILDERS VS DELHI DEVELOPMENT AUTHORITY	AKSHU JAIN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/47/2025	18-01-2025	PUNJAB NATIONAL BANK VS M/S ANSHU HOSIERY	SARABJEET SINGH	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/48/2025	18-01-2025	Shri Ram Plastic India VS ROLIFLEX CABLES INDUSTRIES	RAVI CHAUHAN	NOT MENTIONED AS SINGLE PAGE RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/49/2025	18-01-2025	Midson Chits Pvt Ltd Through Its Ar Amit Gupta VS ARVIND BAJAJ	J. S JAISWAL			

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	EMAIL	DATE OF FILING	E-
					CS (COMM.)/50/2025	18-01-2025	INDIAN BANK VS S. K TELCOM	BANISH BHARDWAJ					
					OMP (I) (COMM.)/4/2025	20-01-2025	TATA CAPITAL LIMITED VS KAMLESH SINGH	LALIT PANDEY					
					CS (COMM.)/54/2025	21-01-2025	IDBI BANK LTD VS SUNNY PURI	PARTHIV J. MEHTA					
					CS (COMM.)/55/2025	21-01-2025	M/s Lezini Metals PVT LTD VS M/S RAFFLESIA TOLPIS	DEEPAK KOHLI					
					CS (COMM.)/58/2025	22-01-2025	Gold Plus Glass Industry VS SUPER GLASS CENTRE	PRITI AGGARWAL					
					CS (COMM.)/59/2025	23-01-2025	SUNRISE ASSOCIATES VS KCJ MARKETING PRIVATE LTD.	KAMAL ANAND					
					CS (COMM.)/60/2025	23-01-2025	State bank of india VS VINOD	RAVINDER NARAYAN SINGH					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	EMAIL	DATE OF FILING	E-
					CS (COMM.)/61/2025	23-01-2025	STATE BANK OF INDIA VS INDERJEET KUMAR	RAVINDER NARAYAN SINGH					
					CS (COMM.)/62/2025	23-01-2025	STATE BANK OF INDIA VS MANISH KAUSHIK ENTERPRISES	RAVINDER NARAYAN SINGH					
					CS (COMM.)/63/2025	23-01-2025	STATE BANK OF INDIA VS CL TRADING COMPANY	RAVINDER NARAYAN SINGH					
					OMP (I) (COMM.)/5/2025	24-01-2025	SMFG INDIA CREDIT CO. LTD. VS KULDEEP ENTERPRISES	KARAN CHHIBER					
					CS (COMM.)/67/2025	24-01-2025	state bank of india VS MANIMARK HEALTHCARE	RAVINDER NARAYAN SINGH					
					OMP (COMM.)/3/2025	25-01-2025	MS United Insurance Co Ltd through its AR VS M/S PARUL HANDICRAFTS PVT. LT.D	AARYA KUMAR					
					CS (COMM.)/68/2025	25-01-2025	M/S KASHMIRI LAL AND SONS (through sanjeev taneja alias nikko) VS HAZI MATLOOB HASAN	AMIT KUMAR					

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE ID	EMAIL	DATE OF FILING
					MISC DJ/161/2025	25-01-2025	Amit gupta VS PAWAN	NEERAJ KUMAR	SINGH			
					Execution (Comm.)/23/2025	28-01-2025	MS VIPUL ELECTRICALS INDIA VS M/S SSG ELECTRIC ENGINEERS	CHETAN ROY				
					CS (COMM.)/81/2025	28-01-2025	Priyank Gupta VS M/S SHAKTI FOOTWEAR	ANANT KUMAR	HAZELAY			
					OMP (I) (COMM.)/13/2025	29-01-2025	Juneja finance company VS LOKESH NIJHAWAN AND ORS	KAJOL SAHU				
					CS (COMM.)/79/2025	29-01-2025	MBS TRADERS PRIVATE LTD. VS SUMAN FIBRE AND INTERIOR	ADITYA KAPOOR				
					CS (COMM.)/80/2025	29-01-2025	M/S VITAL HOME CARE VS ARUN GUPTA	RAGHAV SALUJA				
					Execution (Comm.)/24/2025	30-01-2025	HOMESHREE HOUSING FINANCE LIMITED VS SHUBHAM BAJPAYEE	NIDHI SAINI				

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
					OMP (I) (COMM.)/14/2025	31-01-2025	JS Hospitality Services Private Ltd VS SIDBALI GROUP	NIMISH MISHRA			
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CONTEMPT PETITION	04.01.2025	CALVIN KLEIN TRADEMARK VS HARISH/SATISH THADANI	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	03.01.2025
			603	Commercial Suit	CS COMM. 16/2025	09.01.2025	PUMA SE VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	08.01.2025
			603	Commercial Suit	CS COMM. 19/2025	13.01.2025	SIDDHARTH GAHLOT VS DR. SANJAY MAHINDRA	PANKAJ VIVEK	9811215778	Pankajvivek@gmail.com	11.01.2025
			603	Commercial Suit	CS COMM. 23/2025	15.01.2025	M/S UCL DISTRIBUTION PVT LTD VS SAGAR GOEL	RADHEY SHYAM	9811041494	Radheyshyamadv@gmail.com	04.01.2025
			603	Commercial Suit	CS COMM. 24/2025	15.01.2025	STATE BANK OF INDIA VS SUMIT KUMAR	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	09.01.2025
			603	Commercial Suit	CS COMM. 25/2025	15.01.2025	INDIAN BANK VS K.MAYA	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	14.01.2025
			603	Commercial Suit	CS COMM. 38/2025	22.01.2025	SAMSONITE IP HOLDING SARL VS ASHOK KUMAR	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	21.01.2025
			603	Commercial Suit	CS COMM. 39/2025	22.01.2025	PUMA SE VS AYUSH	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	21.01.2025
			603	Commercial Suit	CS COMM. 40/2025	23.01.2025	CRM POLYMERS VS YFC PROJECTS PVT LTD	RAJESH KUMAR SINGLA	9810248506	rajeshsingla1971@gmail.com	21.01.2025
			603	Commercial Suit	CS COMM. 41/2025	24.01.2025	RAVI HOODA VS VINDO VERMA	L.C.RAJPUT	9871432179	advfcr292@gmail.com	22.01.2025
			603	Commercial Suit	CS COMM. 46/2025	27.01.2025	INDIAN OVERSEAS BANK VS GEETA MEHRA	SUBHASH KUMAR JHA	9810840045	skjhaassociates@yahoo.com	26.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	Commercial Suit	CS COMM. 47/2025	27.01.2025	RAJ AGGARWAL VS ISHAN AGGARWAL	VAIBHAV GUPTA	7982592275	legal@crediblelegalconsultations.com	26.01.2025
			603	Commercial Suit	CS COMM. 48/2025	27.01.2025	THE SUPREME INDUSTRIES LTD VS RAMAN GARG	GAUTAM BHASIN	9999093893	eludication.legal@outlook.com	25.01.2025
			603	Commercial Suit	COUNTER CLAIM 4/2025	28.01.2025	M/S SEAGULINFRA VS GONSAI LOGISTICS PVT LTD	S.GOWTHMAN	9899339689	NOT PROVIDED	27.01.2025
			603	Commercial Suit	CS COMM. 52/2025	31.01.2025	M/S BROTHERS AND COMPANY VS M/S MFB GEOTECH PVT LTD	ARJUN SANJAY	9899500164	ARJUNSANJAY24@GMAIL.COM	30.01.2025
			603	Commercial Arbitration	OMP COMM. 1/2025	15.01.2025	M/S ARCHRITISPACES VS M/S SY LOGISTIC PARK LLP	SOMVIR SINGH DESWAL	9313060905	deswal.somvir12345@gmail.com	15.01.2025
			603	Commercial Arbitration	OMP(I) COMM. 2/2025	13.01.2025	DJA COOPERATIVE GROUP HOUSING SOCIETY VS NISHI KHANDELWAL	OM PRAKASH	9810794402	advomparkash392@gmail.com	07.01.2025
			603	MISC. APPLICATION	MISCDJADJ 22/2025	14.01.2025	RCM FINANCE LEASING PVT LTD VS LANCER TRADING	MUKESH KUMAR	9810346487	mukeshkjuj@gmail.com	09.01.2025
			603	MISC. APPLICATION	MISCDJADJ23/2025	14.01.2025	STATE BANK OF INDIA VS VIVEK KUMAR	KUNAL MALIK	7503444555	Advkunalmalik@gmail.com	04.01.2025
			603	MISC. APPLICATION	MISCDJADJ28/2025	16.01.2025	SUNTA MITTAL VS MUKESH SINGH	ASUTOSH LOHIA	9810120000	alohiadv@gmail.com	15.01.2025
			603	MISC. APPLICATION	MISCDJADJ 31/2025	17.01.2025	UNION BANK OF INDIA VS NISHA GUPTA	SANDEEP DHARIWAL	8800892099	dhariwalsandeep905@gmail.com	16.01.2025
			603	MISC. APPLICATION	MISCDJADJ 32/2025	17.01.2025	M/S RAVI AND SINGH COMMUNICATION VS SAI BALAJI ELECTRICAL AND NETWORK	AMARENDRA KUMAR DUBEY	9599801188	outsmartadvocate@gmail.com	16.01.2025
			603	MISC. APPLICATION	MISCDJADJ 37/2025	18.01.2025	M/S RAVI AND SINGH COMMUNICATION VS M/S MALUK TELELINKS	AMARENDRA KUMAR DUBEY	9599801188	outsmartadvocate@gmail.com	17.01.2025
			603	MISC. APPLICATION	MISCDJADJ 38/2025	18.01.2025	RAJINDER KARIRO VS DHRUVI FOODS AND HOSPITALITY PVT LTD	RAJEEV KUMAR CHAUHAN	9810782793	rajeevchauhan46707@gmail.com	17.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			603	MISC. APPLICATION	MISCDJADJ 72/2025	31.01.2025	SNEH BIOTECH PVT LTD VS FLEBO IN PVT LTD	RISHI SOOD	9650133112	Rishisoodadvocate@gmail.com	30.01.2025
			603	EXECUTION PETITION	EX. COMM.6/2025	13.01.2025	PAWAN VERMA VS JAMIL AHMAD	RAM KUMAR	9810750151	ramk.professional@gmail.com	08.01.2025
			603	EXECUTION PETITION	EX. COMM.9/2025	13.01.2025	STATE BANK OF INDIA VS PRASHANT KUMAR SRIVASTAVA	PRANSHU VASHISHTH	NOT PROVIDED	NOT PROVIDED	10.01.2025
			603	EXECUTION PETITION	EX. COMM.7/2025	13.01.2025	M/S TBU & GAMSLEY VS M/S NYSAA RETAILS P. LTD.	PRANAY JAIN	8527817330	prannayajain@gmail.com	10.01.2025
			603	EXECUTION PETITION	EX. COMM.5/2025	13.01.2025	PUNJAB AND SIND BANK VS KHAN CHAND & ORS	GURBACHAN SINGH DHINGRA	9818332680	gsdhingra123@gmail.com	10.01.2025
			603	EXECUTION PETITION	EX. COMM.8/2025	13.01.2025	ANIL CHANDEL VS PRADEEP SHARMA	SATISH KUMAR TOMAR	9958893510	satishtomar.advocate@gmail.com	10.01.2025
			603	EXECUTION PETITION	EX. COMM.17/2025	15.01.2025	RAM DARSHAN SINGH VS M/S DIAMOND INTERNATIONAL	PARAMVEER SINGH	9811348590	paramveer196584@gmail.com	14.01.2025
			603	EXECUTION PETITION	EX. COMM.23/2025	25.01.2025	SAAMAG EXIM PVT. LTD. VS RAKSHASUPREME CAMOUFLAGE PVT. LTD.	VIJAY KAUNDAL	9811264777	vijay.kaundal@sarafpartners.com	23.01.2025
			603	EXECUTION PETITION	EX. COMM.22/2025	23.01.2025	PUNJAB NATIONAL BANK VS M/S BHOOMIKA TRADERS	VED PRAKASH	9711900673	advocateprakashved@gmail.com	22.01.2025
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH-WEST	613	Contempt petition	Contempt Petition/ 2/2025	27-01-2025	SMT TAJINDER KAUR Vs JAGMEET SINGH	Sh Satish Prakash	7042198312	info@centurylawfirm.in	24-01-2025
			613	Commercial Suit	CS (COMM)/49/2025	27-01-2025	continental carriers private limited Vs leder wills	Sh Rajan Miglani	9811432766	rajanmiglani@gmail.com	23-01-2025
			613	Commercial Suit	CS (COMM)/42/2025	25-01-2025	OZONE PHARMACEUTICALS LTD. Vs AASHIRWAD MEDICOS PRIVATE LIMITED	Sh Surender Tyagi	9999993833	surendersuparn@gmail.com	24-01-2025
			613	Commercial Suit	CS (COMM)/34/2025	18-01-2025	SATYA PARKASH AND BROTHERS PRIVATE LIMITED Vs MUNICIPAL CORPORATION OF DELHI	Sh Aseem Mehrotra	9312211157	mehrotra.aseem@yahoo.co.in	14-01-2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	CS (COMM)/35/2025	18-01-2025	BANK OF INDIA Vs Kartar Singh	Sh V.P. Tiwari	9990182901	vptiwariadvocate@gmail.com	14-01-2025
			613	Arbitration	OMP (I)(COMM.)/3/2025	17-01-2025	SMFG INDIA CERDIT CO LTD Vs RAJIV KUMAR	Sh Karan Chhibber	9654003808	karanchibber26@gmail.com	16-01-2025
			613	Commercial suit	CS (COMM)/30/2025	17-01-2025	CANARA BANK Vs ANJU JASWAL	Sh Sanjeev Chopra	9711142200	chopra6791@gmail.com	14-01-2025
			613	Commercial Execution	Execution (Comm.)/18/2025	16-01-2025	Rakesh Gupta Vs DR BATRAS POSITIVE HEALTH PRODUCTS LTD	Sh Nitin Garg	9958986363	info@knowlex.in	10-01-2025
			613	Commercial suit	CS (COMM)/26/2025	15-01-2025	ZAST LOGISOLUTIONS PVT. LTD. Vs OXYZEN EXPRESS PRIVATE LIMITED	Ms. Shashi Bala	9971155677	scjlawoffice@gmail.com	14-01-2025
			613	Commercial suit	CS (COMM)/17/2025	10-01-2025	Jai Prakash Sharma Vs ANKIT RATHI	Sh Jai Prakash	9811594594	bhardwajajit66@gmail.com	09-01-2025
			613	Misc Application	MISC DJ ADJ/20/2025	09-01-2025	PUNJAB NATIONAL BANK Vs SRPK TRADINGS	Sh Ajay Singh Malik	9811647476	advocateajaysinghmalik@gmail.com	09-01-2025
			613	Commercial suit	CS (COMM)/15/2025	08-01-2025	Puma Se Vs Ashok Kumar	Sh Navlin Swalin	9999306881	eludication.legal@outlook.com	07-01-2025
			613	Commercial Suit	CS (COMM)/10/2025	07-01-2025	PUMA SE Vs Rachit	Sh Gautam Bhasin	9999306881	eludication.legal@outlook.com	04-01-2025
			613	Commercial Suit	CS (COMM)/8/2025	04-01-2025	CANARA BANK Vs E Marri Muthu	Sh Raj Kumar Singh	8447002421	adv.rks.sikriwal@gmail.com	23-12-2024
			613	Commercial Suit	CS (COMM)/1/2025	03-01-2025	M/s Shine And Standard Vs M/s Garg Heart And Multispeciality Hospital Pvt Ltd	Sh Rajender Kumar Malik	9891064603	rajendermalik235@gmail.com	24-12-2024
			613	Commercial Suit	CS (COMM)/7/2025	03-01-2025	M/S GREEN WORLD EXPERIENCE PVT. LTD. Vs M/S LIPUR PHAMACEUTICALS PVT. LTD.	Sh Geetansh Nagpal	9717178299	geetanshnagpal.legal@gmail.com	24-12-2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			613	Commercial Suit	OMP (COMM.)/2/2025	18-01-2025	MS United India Insurance Co Ltd through its authorized signatory Vs M/S Parul Handicrafts Pvt Ltd			Sh A.K. De	9811718302	akde_advocate@yahoo.co.in	13-01-2025
			613	Commercial Suit	Execution (Comm.)/20/2025	18-01-2025	HARVINDER SINGH SETHI Vs ADHARV ENTERPRISES			Sh Jaspreet Singh	9899641617	jaspreet.law@gmail.com	14-01-2025
			613	Misc Application	Execution (Comm.)/13/2025	14-01-2025	Kanta Rani Vs SANJAY SHARMA			Sh Tarun Soni	8800106808	advtarunsoni@gmail.com	13-01-2025
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/05/2025	03-01-2025	MR. MANISH GOYAL VS RINKU KAUSHIK			NAMAN ISRANI	9711330006	ADV.NAMANISRANI@GMAIL.COM	23.12.2024
			614	COMMERCIAL SUIT	CS (COMM)/13/2025	08-01-2025	M/S BRS PACKAGING VS M/S SHUBHAM PACKAGING			GIRISH KUMAR	9811626363	GIRISHGAUTAM@GMAIL.COM	18.12.2024
			614	COMMERCIAL SUIT	CS (COMM)/14/2025	08-01-2025	PUMA SE VS MR. AGGARWAL			GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	06.01.2024
			614	EXECUTION	EX (COMM)/10/2025	13-01-2025	GREENOLUTION PVT LTD VS RHINO CONCETES INDIA PVT LTD			SURENDER GUPTA	8178518299	SURENDERGUPTA.ADV@GMAIL.COM	09.01.2025
			614	EXECUTION	EX (COMM)/11/2025	13-01-2025	MS FACMED PHARMACEUTICALS VS M/S BIOVISTA LIFESCIENCES			NISHANT SHARMA	9953681574	SHARMA.NISHANT.NS@GMAIL.COM	09.01.2025
			614	EXECUTION	EX(COMM)/12/2025	13-01-2025	HDB FINANCIAL SERVICES LIMITED VS MOHIT YADAV			RAHUL BHARDWAJ	9013493108	AMARNATH.ADV@YAHOO.COM	04.01.2025
			614	COMMERCIAL SUIT	CS (Comm.)/21/2025	15-01-2025	AMIT WADHAWAN VS OPERA GLOBAL PRIVATE LIMITED			AJAY SATIJA	9958989680	SATIJAAND ASSOCIATES@GMAIL.COM	08.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/22/2025	15-01-2025	UPGRID SOLUTION PVT LTD VS SATYA			RUPESH GUPTA	9643008880	CONTACT@AAALEGAL.PRO	09.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/28/2025	16-01-2025	CANARA BANK VS ASHA BANSAL			SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	03.01.2025
			614	COMMERCIAL SUIT	CS (COMM)/29/2025	17-01-2025	ASICS CORPORATION VS SANDEEP JAIN			GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	15.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	
			614	COMMERCIAL SUIT	CS (COMM.)/33/2025	18-01-2025	DR ANJUNA DHIR ALIAS ANJUNA PRASHAR DHIR VS AIR FORCE NAVAL OFFICERS CGHS LTD	AJAY SINGH	9873788480	CHETANALAW@GMAIL.COM	16.01.2025	
			614	COMMERCIAL SUIT	CS (COMM)/36/2025	20-01-2025	STATE BANK OF INDIA VS MUKESH DEVI	SUNIL SEHRAWAT	9999330725	DEHLILAWYERS76@YAHOO.CO.IN	31.12.2024	
			614	EXECUTION	EX. (COMM)/21/2025	21-01-2025	SAJID ALI VS KULBHUSHAN SOOD	MOHD PERVEZ	9891497191	INFO@IMPLO.IN	18.12.2024	
			614	CONTEMPT PETITION	CONTEMPT PETITION/04/2025	28-01-2025	PUMA SE VS LANCER FOOTWEAR INDIA PVT LTD	GAUTAM BHASIN	9999093893	ELUDICATION.LEGAL@OUTLOOK.COM	24.01.2025	
			614	COMMERCIAL SUIT	CS (COMM)/50/2025	30-01-2025	AKASHDEEP PAPERS PVT LTD VS AGGARWAL LAMINATES	NITIN GARG	9958986363	INFO@KNOWLEDGE.IN	22.01.2025	
			614	COMMERCIAL SUIT	CS (COMM)/51/2025	30-01-2025	INDIAN OVERSEAS BANK VS AGGARWAL LAMINATES	MR ARJUN DHAWAN	9560483563	ARJUNDHAWAN91@GMAIL.COM	26.01.2025	
			614	COMMERCIAL SUIT	CS (COMM)/53/2025	30-01-2025	GYAN CHAND AGARWAL VS PARVEEN GUPTA	ASHISH ROHILLA	9654747477	ADV.ASHISHROHILLA@GMAIL.COM	28.01.2025	
50	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT-04	SOUTH-DISTRICT WEST	509	CS(COMM)	02/2025		PREM DAAN SANSTHAN, TRUST REGISTERED UNDER INDIAN TRUST ACT, 1882	03-01-2025	SHITIJ CHAKRAVARTY	9599374211	shitij.chakravarty@yahoo.com	28.12.2024
			509	CS(COMM)	03/2025		AGRICULTURAL PRODUCE MARKETING COMMITTEE Vs THE DELHI COOPERATIVE	03-01-2025	AVNISH AHLWAT	8800214862	admin@ahlawatassociates.in	23.12.2024
			509	CS(COMM)	4/2025		CANARA BANK Through its Branch Manager Sh Pardeep Kumar Vs Mohd Hanif	03-01-2025	RAJ KUMAR SINGH	8447002421	adv.rks.sikriwal@gmail.com	24.12.2024
			509	CS(COMM)	6/2025		MAHALAKSHMI MULTI STATE COOPERATIVE GROUP HOUSING SOCIETY	03-01-2025	ARUN DHIMAN	9891972707	info.glxlawofficers@gmail.com	31.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	VS	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	MISC DJ/ADJ	8/2025		Indolog Logistics Pvt. Ltd. Vs Kanchan Vanijya Pvt. Ltd.		SANDEEP KUMAR KARN	9310934697	advsandeeppkarn@gmail.com	04.01.2025
			509	CS(COMM)	11/2025		Swift Air Transped Pvt. Ltd. Vs P AND G ENTERPRISES PVT LTD		ARUN AGGARWAL	9810163624	advocatearun23@gmail.com	31.12.2024
			509	CS(COMM)	12/2025		SWIFT AIR TRANSPPEED PRIVATE LIMITED Vs AVON CONTAINERS		ARUN AGGARWAL	9810163624	advocatearun23@gmail.com	31.12.2024
			509	Execution (COMM)	1/2025		Ayushman Logistics Services Private Limited Vs Dagrowave Agscience Private Limited		SAHIL VIJ	8882889245	advocatesahilvij@gmail.com	07.01.2025
			509	Execution (COMM)	2/2025		SUNDARAM FINANCE LTD Vs PANKAJ KUMAR TIWARI Proprietor of M/S Shri Tirupati		MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	09.01.2025
			509	Execution (COMM)	3/2025		SUNDARAM FINANCE LTD Vs BALAJI ENTERPRISES		MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	09.01.2025
			509	Execution (COMM)	4/2025		SUNDARAM FINANCE LTD Vs BALAJI ENTERPRISES		MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	09.01.2025
			509	OMP(I)(COMM)	1/2025		SMFG India Credit Co. Ltd. Vs SHREE BALAJI TRADING CO		KARAN CHHIBBER			10.01.2025
			509	CS(COMM)	18/2025		M/S KAVYA ENTERPRISES Vs M/S SVR AUTO INDUSTRIES		ATUL KHARBANDA	981133939	f.a.g.chambers@gmail.com	23.12.2024

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			509	CS(COMM)	20/2025		SIDDHARTH GAHLOT Vs MUKESH NAIN	14-01-2025	PANKAJ VIVEK	9811215778	pankajvivek@gmail.com	14.01.2025
			509	CS(COMM)	27/2025		Affibay Vs Admonz Monzdav private limited	16-01-2025	ANKUR SHARMA	8130056237, 9193966237	advankursharmaa@gmail.com	15.01.2025
			509	Execution (COMM)	19/2025		Vikel Business Corporation Vs YUGAL KISHORE	17-01-2025	ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	10.01.2025
			509	CS(COMM)	31/2025		M/S SURINDRA PACKAGING PVT LTD. Vs M/S Thermo Insupack pvt. Ltd.	17-01-2025	NEERAJ GUPTA	9811267045	info@juslawoffices.com	14.01.2025
			509	CS(COMM)	32/2025		RISHI RAMAN SINGH Vs DEEPAK CHANDWANI	18-01-2025	I S CHAUHAN	9811008367	ischauhanadv01@gmail.com	16.01.2025
			509	MISC DJ/ADJ	35/2025		M/s Ravi And Singh Communication Vs TELNET SOLUTIONS	18-01-2025	AMRENDERA KUMAR DUBEY	9599801188	outsmartadvocate@gmail.com	17.01.2025
			509	COUNTER CLAIM	03/2025		ARVIND KUMAR VS STATE BANK OF INDIA	22.01.2025	PRABHU NATH CHAUDHARY	8799732324	pnsharda64@gmail.com	21.01.2025
			509	CS(COMM)	43/2025		UCO BANK VS RAKHI FASHION	27.01.2025	SUNIL KUMAR	9971955807	sunilkumarsimpal99@gmail.com	24.01.2025
			509	CS(COMM)	44/2025		SMT ASHA RANI VS PRIYANKA SAXENA AND ANR	27.01.2025	ROHIT SEHGAL	9911040316	gauravgauradvocate@gmail.com	25.01.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING	
			509	CS(COMM)	45/2025		UNION BANK OF INDIA VS SANDEEP KUMAR GUPTA	27.01.2025	ARVIND SINHA	9810618195	arvindsinha1@gmail.com	23.01.2025
			509	Execution (COMM)	24/2025		AMRIT KAUR BAWEJA VS RAJ KUMAR	30.01.2025	M P CHOUDHARY	8588826768	mpchaudhary07@gmail.com	25.01.2025
			509	Execution (COMM)	25/2025		AMRIT KAUR BAWEJA VS SURESH	30.01.2025	M P CHOUDHARY	8588826768	mpchaudhary07@gmail.com	25.01.2025
			509	Execution (COMM)	26/2025		SUNDARAM FINANCE LTD Vs HEMARAJ KUMAR PROP OF M/S VINAY TEMPO	30.01.2025	MANISHA BARUAH	8826750777	manishabaruahlegal@gmail.com	29.01.2025
			509	MISC DJ/ADJ	68/2025		Indian overseas bank vs Shanti Devi	30.01.2025	NISHA SETHI SUDAN	7678557312	nishasethi534@gmail.com	09.12.2024
TOTAL							2569					